

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 725/2019

**IN RE: NARESH KHATANA
VERSUS
STATE OF UTTAR PRADESH**

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REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE NATIONAL GREEN TRIBUNAL PASSED IN O.A. NO. 725/2019 IN RE: NARESH KHATANA VERSUS STATE OF UTTAR PRADESH, WITH REGARD TO SEWAGE TREATMENT PLANT SETUP AT PARAMOUNT GOLF FOREST RESIDENTIAL COMPLEX

I. INTRODUCTION

The Hon'ble National Green Tribunal treated the complaint of Mr. Naresh Khatana as OA. While dealing with the said **O.A. NO. 725/2019** in Re: *Naresh Khatana Versus State of Uttar Pradesh* vide order dated 18.09.2019 considered the issue that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida is discharging untreated sewage.

II. ORDERS ISSUED BY HON'BLE TRIBUNAL

1. **Vide order dated 18.09.2019**, the Hon'ble Tribunal considered the matter in OA no. 725/2019 with reference to the grievance that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida which was discharging untreated sewage and the STP was not adequate to meet the sewage generated.
2. In regard to this, the Hon'ble Tribunal had directed Central Pollution Control Board and State Pollution Control Board to look into the matter jointly and furnish a factual and action taken report.
3. **Vide order dated 15.07.2020**, the Hon'ble Tribunal considered the report submitted by State PCB dated 13.05.2020 mentioning that the flow chart of STP and design details etc. were not available due to which the capacity of STP could not be evaluated. Flow meter on inlet and outlet was required. There were also unauthorized borewells in operation. Reuse of treated water was not being done properly. There was high level of total coliform and fecal coliform in the water which was said to be used in the pond for boating. Children park should be removed from the STP and drainage system should be improved.

4. Further, the Hon'ble Tribunal directed the State PCB to take remedial actions, appropriate measures to ensure remedial action by the project proponent and also assess and recover compensation for the past violations, following due process of law.

III. MINUTES OF MEETING BY OVERSIGHT COMMITTEE, NGT

The Oversight committee constituted by Hon'ble NGT held a meeting with concerned administrative officers on 08.10.2020 and 20.11.2020. Various issues as pointed out in the orders of Hon'ble National Green Tribunal were discussed and status of the action taken by the concerned authorities was reviewed.

The highlights of the meeting are as follows:

- RO, UPPCB, Gautam Budh Nagar mentioned the design capacity of the ETP is 1200 KLD; the actual capacity is also 1200 KLD. There is 50 % occupancy and about 600 KLD sewage is generated. The capacity of ETP is adequate as per the design parameters and the status of sewage treatment by the ETP presently is satisfactory.
- They mentioned that this is a UPSIDC Industrial Area and the occupancy certificate has been given by UPSIDC. Currently, there are about 1000 persons who are residing in this complex.
- EC for Rs. 5.90 Lakhs have been submitted by the project proponent to UPPCB.

The detailed Minutes of the Meetings are annexed as **Annexure-I** and **Annexure-II**.

The detailed inspection report of M/s Paramount Golf forest submitted by UPPCB is annexed as **Annexure-III**.

IV. DETAILS OF INSPECTION OF GROUP HOUSING PROJECT M/s PARAMOUNT GOLFFOREST

- On 23.12.2020, Hon'ble Justice S.V.S Rathore, Chairman, Oversight Committee conducted the inspection of the Group Housing Project Paramount Golf forest.

- During the inspection following persons were also present:
 - a) Dr. Archana Dwivedi, Regional Officer, UPPCB, Greater Noida,
 - b) Mr. Praveen Kumar, Regional Officer, UPPCB, Noida,
 - c) Mr. Kishan Singh, AEE, UPPCB, Greater Noida,
 - d) Mr. Vijay Verma, CEO, Paramount Propbuild Pvt. Ltd.,
 - e) Mr. Munish Sharma, Facility Head, Paramount Propbuild Pvt. Ltd.,
 - f) Mr. S.P. Singh, Project Manager, Paramount Golf forest Project.

- The following facts were observed during the inspection-
 - a) The said group housing project is established at Plot No. – BGH-A, Housing Sector, U.P.S.I.D.C., Site-C, Surajpur, Extension, Phase-1, Greater Noida, Gautam Buddha Nagar. The project has obtained the consent to Establish (CTE) by U.P. Pollution Control Board vide letter No. F 97380/C-1/ N/NOC-855/3/2012/4 dated 05.01.2012 for plot area 366701.3 m² and built-up area 383946.77 m² and State Environmental Clearance has been obtained by the State Level Environmental Impact Assessment Authority, Uttar Pradesh vide Letter No. 300/991/ Environment/SEAC/ 2011/TA (M), dated 10.05.2013.
 - b) There are 1988 villas, 360 flats and 1200 studio apartments built in the project, out of which about 1000 villas are reported as occupied.
 - c) The underground water is used only for domestic purposes in the premises by the residents and only domestic wastewater is generated from the premises. The domestic effluent generated from the project is brought to STP through underground sewer lines and treated in the STP installed in the premises and after treatment is used for irrigation of greenbelt developed inside and outside the project. The capacity of STP set up for treatment of domestic wastewater in the project has been reported to be 1200 KLD however the maximum daily discharge as per the consent order issued by UPPCB dated 26.6.2020 is 1096 KLD.
 - d) STP installed in the project is based on phytoid technology, where plants are also included in the treatment process of the wastewater. According to STP flow chart presented during the inspection, details of the units of STP are as follows- Oil & Grease

Chamber, Screen Chamber, Equalization Tank - 2 no., Grit Settling Chamber (Phytorid Technology), Filter Feed Tank, Activated Carbon Filter, Treated Water Store Tank, Ozonator Water Use System for bacteria disinfection etc. All these components of STP were inspected and were found to be fully functional at the time of inspection. During the inspection, STP Flow Chart, Design Detail and Adequacy Report (prepared by Dr. Paritosh Srivastava, Associates Professor and Head, Environment Division, School of Engineering and Technology, Noida International University) were presented by the project representative.

e) Electromagnetic water flow meters were found installed and operational at inlet and outlet of the STP and logbook is also being maintained in relation to STP operation. The quality of treated water is also checked by the company regularly to ensure that STP is working properly.

f) The group housing project has been set up in the area developed by U.P.S.I.D.A., where water is not being supplied by U.P.S.I.D.A. or any other municipal corporation. Drinking water supply in the project is done through groundwater and 05 bore well of capacity 3X5 HP, 1X7.5 HP, 1X17.5 HP are installed for ground water extraction. Out of these five bore wells, one bore well of 7.5 HP was out of order and not functional. For the groundwater extraction, only 3 bore wells are made operational at a time and one bore well is given rest by rotation.

g) During the inspection, electromagnetic water flow meters were found installed on the above bore wells. The first application in CGWA for NOC of bore well was presented by the project on 31.12.2017. Applications for grant of permission to abstract ground water have been moved online on 11.12.2020 and 18.12.2020 as required by the provisions of Uttar Pradesh Ground Water Act 2019.

h) Entire STP treated water is being used by the project for irrigation of greenbelt developed in and outside the campus through underground pipelines which are connected with sprinklers. During the inspection, the sprinklers were found to be operational. The total green belt area of the project is 55600sq mts.

i) The pond created by the project, adjacent to the underground chambers of the STP, has been closed for boating and no water was found in the pond during the inspection.

- j) The Children Park which was earlier built over the space of the underground chambers of the STP has been shifted by the project and that area has been converted into a lawn with flower beds. Children park has been developed at another location which is around 150 meters away from its earlier location which is by the side of a lane within the premises.
- k) The complainant of the case Mr. Naresh Khatana has also given an affidavit to the effect that all his grievances stand settled. Affidavit is included in **Annexure-IV**.

The detailed inspection report is annexed as **Annexure-IV** and photographs taken during inspection are annexed as **Annexure-V**.

V. SUMMARY OF THE COMPLIANCE STATUS BY UPPCB

S. No.	Directions of the Hon'ble NGT	Compliance Status
1.	Flow chart and design details etc to evaluate the capacity of STP	Complied STP of capacity 1200 KL/day (in two phases of 600 KL/day) based on Phytroid Technology is constructed and operational in the premises of the project.
2.	Flow meter on inlet and outlet was required	Complied Electromagnetic flow meters have been installed on the inlet and outlet of STP.
3.	Illegal borewell in operation	Complied Drinking water supply in the project is done through groundwater and 05 bore well of capacity 3X5 HP, 1X7.5 HP, 1X17.5 HP are installed for ground water

		<p>extraction.</p> <p>The first application in CGWA for NOC of bore well was presented by the project on 31.12.2017. Applications for grant of permission to abstract ground water have been moved online on 11.12.2020 and 18.12.2020 as required by the provisions of Uttar Pradesh Ground Water Act 2019.</p>
4.	Reuse of treated water was not being done properly. There was high level of total coliform and fecal coliform in the water which was said to be used for boating	<p>Complied</p> <p>The treated effluent is being used for irrigation of existing green belt in the premises.</p>
5.	STP should be removed from the children park and drainage system should be improved	<p>Complied</p> <p>Children park that was earlier built over the underground chambers of STP has been shifted to another location at a distance of about 150 mtrs and drainage system has been improved.</p>
6.	SPCB to assess and recover environmental compensation for the past violations	<p>Complied</p> <p>Environmental Compensation of Rs. 5,90,000/- had been levied on the project proponent and the same has been recovered.</p>

VI. RECOMMENDATIONS BY THE OVERSIGHT COMMITTEE

In view of the above, we recommend that no further action is required in this OA.

04-01-2021

04-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

January 04, 2021

Annexures: As above

Please visit our website: oscngt.upsdc.gov.in for more information.

Meeting No. 63

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW HELD
ON 08.10.2020 AT 11-00 A.M IN OA NO. 725 OF 2019
IN RE: NARESH KHATANA VS STATE OF UTTAR PRADESH
(THROUGH VIDEO-CONFERENCING)**

Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member

Other dignitaries present:

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary UPPCB
3. Dr. D. K. Soni, Additional Director CPCB
4. Ms. Archana Dwivedi, RO Greater Noida, UPPCB

The meeting held as scheduled.

The Oversight Committee reviewed the progress of implementation of Hon'ble NGT's order dated 15.07.2020 in **OA No. 725 of 2019** in re: *Naresh Khatana vs State of UP*.

The Hon'ble NGT has taken up this case on 18.09.2019, with regard to discharge of untreated sewage from the Sewage Treatment Plant (STP) set up at Paramount Golf Forest Residential Complex built by Paramount Group of Companies at Sector 63, Noida. Also, the STP is not adequate to meet the sewage generated. The Hon'ble NGT directed CPCB and UPPCB to jointly look into the matter and take appropriate action in accordance with the law and furnish a factual and action taken report.

The UPPCB was designated as the nodal agency for compliance and coordination. A report was submitted by UPPCB on 13.05.2020 mentioning that flow chart of STP and

design details etc. were not available, on account of which the capacity of STP could not be evaluated and the STP was not complying with the guidelines.

The Oversight Committee on 08.10.2020 called for a meeting to review the compliance. The representative of UPPCB informed that the STP was designed at capacity of 1200 KLD. However, they do not have the information regarding the sewage capacity generated at the residential complex, actual capacity of the STP constructed and current status of its functioning. He further informed that they had assessed the EC of Rs 5.90 lakh on the Paramount Group of Companies at Sector 63, Noida.

The Oversight Committee directed RO, UPPCB, Gautam Buddha Nagar to conduct an inspection of the STP set up at Paramount Golf Forest Residential Complex, Sector 63, Noida and submit a detailed report within a month to the Oversight Committee. UPPCB was also directed to submit report about the progress of recovery of the EC from the builder company, the steps taken by them in this regard and in case of their inability to realise the EC, the reasons thereof.

08-10-2020

08-10-2020

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Oct 08, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW HELD ON
20.11.2020 AT 11-00 A.M IN O.A. NO. 725/2019 IN RE: NARESH KHATANA VS STATE OF
UTTAR PRADESH**

(THROUGH VIDEO-CONFERENCEING)

**Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member**

Other dignitaries present are:

1. Shri Vivek Roy, CEO UPPCB Lucknow
2. Shri Praveen, RO UPPCB Noida
3. Ms Archana Dwivedi, RO UPPCB Greater Noida

The meeting was held as scheduled.

The Oversight Committee reviewed the progress of implementation of Hon'ble NGT order dated 16.07.2020 in **OA NO. 725 of 2019** in re :*NareshKhatana vs. State of Uttar Pradesh*. Vide order dated 18.09.2019 Hon'ble NGT had asked for report from Central Pollution Control Board and the State Pollution Control Board regarding discharge of untreated sewage at Paramount Golf Forest Residential Complex, Noida. State Pollution Control Board had filed a report on 13.05.2020 mentioning that no chart of STP, design detail etc were available on account of which the capacity of the STP could not be evaluated. There was also an unauthorized bore-well in operation. Re-use of treated water was not being done. STP should be removed from the children's park and drainage system should be improved. Hon'ble NGT had directed the State Pollution Control Board to ensure remedial action by the project proponent and to recover compensation for the past violations. The compliance report was to be filed by the State Pollution Control Board within three months and the Oversight Committee had to oversee the compliance and give its report before the next date.

The Oversight Committee had held a meeting on 20.10.2020 and directed the RO Gautam Budh Nagar to conduct an inspection of the STP and submit report. It also directed State Pollution Control Board to submit report regarding the recovery of the EC from the builder.

RO UPPCB Gautam Budh Nagar mentioned that they had submitted an inspection report on 15.09.2020. He mentioned that the design capacity of the ETP is 1200 KLD; the actual capacity is also 1200 KLD. There is 50 % occupancy and about 600 KLD sewage is generated. The capacity of ETP is adequate as per the design parameters and the status of sewage treatment by the ETP presently is satisfactory.

They mentioned that this is a UPSIDC Industrial Area and the occupancy certificate has been given by UPSIDC. Currently, there are about 1000 persons who are residing in this complex. Ground water extraction is being taken place for which no permission from CGWA or the SGWA has been taken. Ground water is the only source of water for the inhabitants. The Oversight Committee wanted to know that how the occupancy certificate has been given by the UPSIDC for such a project without taking permission from CGWA/SGWA in an area like Gautam Budh Nagar, where the ground water level is fast depleting. UPSIDC may send its report within one month. CGWA/SGWA may also send their reports within a month.

It was mentioned by State Pollution Control Board that EC of 5.90 lacs has been deposited by the project proponent.

20-11-2020

20-11-2020

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Nov 20, 2020

Please visit our website: oscnegt.upsdc.gov.in for more information.

To,
The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filing@gmail.com

Sub: Subject: Regarding compliance report with order dated 15.07.2020 passed by Honourable National Green Tribunal, New Delhi in O.A.No. 725/2019 Naresh Khatana Vs. State of U.P.

Sir,

Please take the reference of the above-mentioned subject. Joint Committee of Central Pollution Control Board and Uttar Pradesh Pollution Control Board in compliance of the order passed by Hon'ble Tribunal on 02.12.2019 in the matter a notice to the project vide letter No. 1195 / NGT-32 / 2019 dated 22.11.2019 for redressal of the deficiencies found in the project during the inspection dated 21.10.2019. (Annexure -01). A note of compliance was received from the project on dated 06.01.2020 (Annexure-02).

Paramount golf forest, Plot No.- BGH-A, Housing Sector, UPSIDC, Site-C, Surajpur, Extension Phase-I, Greater Noida is a group housing society project and is developed on the land allotted by UPSIDA (Uttar Pradesh State Industrial Development Authority).

Following order has been passed by Hon'ble National Green Tribunal, New Delhi on dated 15.07.2020.

".....1. Vide order dated 18.09.2019, a factual and action taken report was sought from the Central Pollution Control Board and the State PCB with reference to the allegation that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida was discharging untreated sewage. The STP was not adequate to meet the sewage generated.

2. Accordingly, a report has been filed by the State PCB on 13.05.2020 mentioning that flow chart of STP, design details etc. were not available, on account of which the capacity of STP could not be evaluated. Flow meter on inlet and outlet was required. There was also unauthorized borewell in operation. Reuse of treated water was not being properly done. There was high level of total coliform and fecal coliform in the water which was said to be used for boating. STP should be removed from the children park and drainage system should be improved.

3. In view of acknowledged deficiencies noted above, the State PCB ought to have taken remedial measures. The State PCB may now take appropriate measures to ensure remedial action by the project proponent and also assess and recover compensation for the past violations, following due process of law.

4. The compliance report may be furnished by the State PCB after three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. A copy of the compliance report may also be sent to the Oversight Committee constituted in terms of order dated 16.03.20201 headed by Justice SVS Rathore, former Judge of the Allahabad High Court at Lucknow. The Committee may oversee the compliance of above directions and give its independent report before the next date...

List for further consideration on 20.01.2021.”

In compliance with the above order passed by Hon'ble National Green Tribunalan inspection was done on dated 31.08.2020 by UPPCB. The deficiencies found during joint team inspection dated 21.10.2019 in the project have been found resolved. (Annexure-03).

Followings were the major findings during the inspection-

- During inspection, the sample of effluent discharged through STP was collected and submitted to the Regional Office, Noida Laboratory for analysis. The obtained analysis data are in conformity with the operating board standards (Annexure -04).
- The details of the units of STP of 1200 KLD capacity in the project are as follows- Oil & Grease Chamber, Screen Chamber, Equalization Tank - 2 Nos., Grit Settling Chamber, Filter Feed Tank, Activated Carbon Filter, Treated Water Store tank, ozonater etc. STP Flow Chart, Design Detail and Adequacy Report (Dr. Paritosh Srivastava, Associates Professor and Head, Environment Division, School of Engineering and Technology, Noida International University) with compliance report has been submitted to the office on 06.01.2020 by the project. (Annexure-05). According to the Adequacy Report, STP is of reasonable and adequate capacity.
- The project has installed an electromagnetic water flow meter at the STP inlet and outlet and a logbook is being maintained regarding the operation of STP. Photographs are attached (Annexure -06).
- According to the application submitted in CGWA, 05 borewell capacity 3X5 HP, 1X7.5 HP, 1X17.5 HP are installed by the project. During the inspection, four out of the above five borewells were found with electromagnetic water flow meters installed and one borewell is currently not in operation. The project has not obtained NOC from CGWA for setting up of borewells. The installed borewells are for drinking domestic water supply to the resident of the group housing society. UPSIDA is not providing any water supply in the area.
- A letter was sent to Regional Director, Central Ground Water Board, Lucknow vide letter No.- 511 / NGT0-32 / 2020 dated 01.09.2020 (Annexure-07), in compliance of the order of Honorable National Green Tribunal dated- 28-08-2019 in OA No- 593/2017 Environmental Safety Committee and others vs. Government of India and others. The status of action taken from CGWA is not received in the office.

- STP treated water is being used by the project in irrigation of greenbelt developed in the campus. No treated or untreated effluent was found discharging in the storm water drain from the premises.
- The pond created by the project for purpose of boating has been closed and no water was found stored in the pond during inspection, photographs are attached (Annexure-08).
- The Children's Park established in the STP area has been removed by the project and the drainage system has been strengthened, photographs are attached (Annexure-09).

In compliance of the order of Honourable National Green Tribunal, UPPCB imposed Environmental Compensation of Rs-5,90,000 / - (Rupees Five Lakh Ninety Thousand Only), which has been deposited by the project on 19.11.2020 in the prescribed account of UPPCB. (Annexure-10).

The report is well appreciated for your perusal and further necessary action.

Yours faithfully

Enclosure: as above.


 (Dr. Archana Dwivedi)
 Regional officer
 UP Pollution Control Board,
 Greater Noida
 E-Mail- rogreaternoida@uppcb.com

Copy to:-

1. The Chairman/Memcbr, Oversight Committee of Hon'ble NGT, Uttar Pradesh, Lucknow.
2. Member Secretary, U.P. Pollution Control Board, Lucknow.
3. Sri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi for perusal and necessary action, please.
4. Chief Environmental Officer, C-1, Uttar Pradesh Pollution Control Board, Lucknow.
5. Chief Law Officer, Uttar Pradesh Pollution Control Board, Lucknow.


 Regional officer



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

सन्दर्भ संख्या : 1195/ NLT-32/19

दिनांक : 22/11/19

मेसर्स पैरामाउन्ट प्रोविल्ड प्रा0लि0,
ग्रुप हाउसिंग परियोजना पैरामाउन्ट गोल्ड फॉरेस्ट,
प्लॉट नं0- वी0जी0एच0-ए, हाउसिंग सेक्टर,
यू0पी0एस0आई0डी0सी0, साइट-सी, एक्सटेंशन, फेस-1,
ग्रेटर नोएडा, गौतमबुद्धनगर।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 संख्या 725/2019 नरेश खटाना बनाम
स्टेट ऑफ यू0पी0 के सम्बन्ध में।

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 संख्या 725/2019 नरेश खटाना बनाम स्टेट ऑफ यू0पी0 में श्री नरेश खटाना द्वारा आपकी सोसाइटी में स्थापित एस0टी0पी0 द्वारा अशुद्धीकृत उत्प्रवाह निस्तारित करने एवं स्थापित एस0टी0पी0 के एडीक्वेट न होने के कारण इसमें शुद्धीकृत होने वाले उत्प्रवाह में शुद्धीकृत के उपरान्त प्रदूषित प्रचालकों का मान निर्धारित मानकों के अनुरूप निस्तारित नहीं किया जाता है, कहा गया है। उक्त के सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण द्वारा दिनांक 18.09.19 को पारित आदेश में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा के अधिकारियों की एक संयुक्त टीम गठित कर उक्त संदर्भित स्थल का निरीक्षण कर नियमानुसार कार्यवाही करते हुये मा0 न्यायालय में आख्या प्रेषित करने के निर्देश दिये गये हैं। इसी अनुक्रम में उक्त गठित टीम द्वारा दिनांक 21.10.19 को उक्त संदर्भित स्थल का निरीक्षण कर एस0टी0पी0 के नमूने एकत्रित किये गये एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली की प्रयोगशाला में विश्लेषित कराये गये हैं। निरीक्षण आख्यानुसार निरीक्षण के समय उपस्थित प्रतिनिधि द्वारा एस0टी0पी0 का फ्लो चार्ट एव डिजाइन डिटेल उपलब्ध नहीं कराया गया, जिससे एस0टी0पी0 की क्षमता का आंकलन करना सम्भव नहीं हो पाया। स्थापित एस0टी0पी0 के इनलेट एवं आउटलेट पर फ्लो मीटर स्थापित नहीं किये गये हैं एवं लॉगबुक नहीं रखी गयी है। परिसर में स्थापित एवं संचालित बोरवेल हेतु सम्बन्धित विभाग से अनुमति नहीं ली गयी है एवं उन पर फ्लो मीटर नहीं लगाया गया है। इन पर फ्लो मीटर लगाना आवश्यक है। सोसाइटी से जनित घरेलू उत्प्रवाह को एस0टी0पी0 में शुद्धीकृत कर नियमानुसार इसको रिसाइकिल एवं रीयूज किया जाये, स्टॉर्म वाटर ड्रेन में निस्तारित न किया जाये। एस0टी0पी0 से शुद्धीकृत उत्प्रवाह को कृत्रिम तालाब में भण्डारण कर बोटिंग की जा रही है। निरीक्षण के समय एकत्रित नमूनों में टोटल एवं फीकल कॉलिफार्म की मात्रा निर्धारित मानाकों से अधिक पायी गयी है, जो स्वास्थ्य के लिये हानिकारक है। एस0टी0पी0 के जल को शुद्धीकरण एवं कीटाणुशोधन के उपरान्त ही बोटिंग के लिये प्रयोग करें।

अतः आपको निर्देशित किया जाता है कि सोसाइटी से जनित उत्प्रवाह का नियमानुसार शुद्धीकरण कर शुद्धीकृत उत्प्रवाह को स्ट्रॉम वाटर ड्रेन में निस्तारित न कर शत-प्रतिशत सिंचाई हेतु प्रयोग करते हुये आपको बोर्ड द्वारा प्रदत्त सहमति जल/वायु की शर्तों का अनुपालन कर, अनुपालन आख्या पत्र प्राप्ति के एक सप्ताह के अन्दर इस कार्यालय को प्रेषित करना सुनिश्चित करें। अन्यथा आपके विरुद्ध पर्यावरण अधिनियमों की सुसंगत धाराओं के अन्तर्गत कार्यवाही करने हेतु संस्तुति सक्षम अधिकारियों को कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं परियोजना के उत्तरदायी पदाधिकारियों का होगा।

(डॉ0 अर्चना द्विवेदी)
क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

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सेवा में,
क्षेत्रीय अधिकारी महोदया,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
ग्रेटर नोएडा।

विषय: उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा से प्राप्त पत्र सं० 1195/एन०जी०टी०-32
/19 दिनांक 22.11.2019 की अनुपालन आख्या।

महोदया,

कृपया उपरोक्त विषयक अपने पत्र का संदर्भ ग्रहण करने की कृपा करें, जो डाक द्वारा प्राप्त हुआ है। उक्त पत्र के अनुपालन में अवगत कराना है कि पैरामाउन्ट गोल्फ फोरेस्ट, प्लॉट नं०- बी०जी०एच०ए०, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, ग्रेटर नोएडा पर गुप हाउसिंग सोसाइटी का निर्माण डायरेक्ट्रेट ऑफ इनवायरोनमेन्ट यू०पी० के पत्र सं० 300/991/पर्या/एस०आई०ए०सी०/2011 दिनांक 10.05.2013 द्वारा पर्यावरणीय स्वीकृति एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र सं० एफ०९७३८०/सी-1/एन/एन०ओ०सी०-855/3/2012/4 दिनांक 05.01.2012 द्वारा अनापत्ति प्रमाण-पत्र प्राप्त कर किया गया तथा संचालन हेतु सहमति जल व वायु प्राप्त की गयी है। परियोजना में पर्यावरणीय स्वीकृति एवं अनापत्ति प्रमाण-पत्र के अनुसार एस०टी०पी० क्षमता 1X1200 कि०ली०/दिन, 1X275 कि०ली०/दिन की स्थापना की गयी है तथा वर्तमान में एक्यूपेंसी के आधार पर 1200 कि०ली०/दिन क्षमता का एस०टी०पी० कार्यरत है, जो Phytorid Technology पर आधारित है एवं बायोलॉजिकल ट्रीटमेन्ट की सर्वश्रेष्ठ तकनीकी है। कार्यरत एस०टी०पी० की क्षमता का आंकलन डॉ० परितोष श्रीवास्तव, एसोसिएट्स प्रोफेसर एण्ड हैड, इन्वायरोनमेन्ट डिविजन, स्कूल ऑफ इंजीनियरिंग एण्ड टेक्नोलॉजी, नोएडा इन्टरनेशनल यूनिवर्सिटी से कराया गया है, उनके द्वारा दी गयी Adequacy Report की प्रति संलग्न है। एडीक्वेसी रिपोर्ट के अनुसार एस०टी०पी० पर्याप्त क्षमता एवं मानकों के अनुरूप है। आपकी टीम के निरीक्षण के दौरान एस०टी०पी० ऑपरेटर उपस्थित न होने के कारण लॉग बुक एवं एस०टी०पी० डिजाइन डिटेल्स प्रस्तुत नहीं किये जा सके। एस०टी०पी० एडीक्वेसी रिपोर्ट (Adequacy Report) लॉगबुक, एस०टी०पी० डिजाइन डिटेल्स संलग्न हैं। परियोजना यू०पी०एस०आई०डी०सी० के क्षेत्र में विकसित है तथा यू०पी०एस०आई०डी०सी० द्वारा पेय जल की आपूर्ति नहीं की गयी है। इस सम्बन्ध में यू०पी०एस०आई०डी०सी० द्वारा पत्र भी उपलब्ध कराया गया है, जिसकी प्रति संलग्न है। परियोजना में जल की आपूर्ति हेतु बोरवेल की स्थापना की गयी है। बोरवेल की अनुमति हेतु सी०जी०डब्ल्यू०ए० में दिनांक 31.12.2017 को आवेदन किया गया था, परन्तु उनके द्वारा अभी तक अनुमति प्रदान नहीं की गयी है। टीम निर्देशानुसार बोरवेल पर वाटर फ्लो मीटर की स्थापना कर ली गयी है, फोटोग्राफ संलग्न हैं। परियोजना से जनित सीवेज को एस०टी०पी० के माध्यम से शुद्धीकृत कर परियोजना परिसर में विकसित पेड़ पौधों की सिंचाई में प्रयोग किया



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जाता है तथा विशेष परिस्थितियों में शुद्धीकृत उत्प्रवाह अथवा बारिस के दौरान अधिक मात्रा में पानी जमा होने पर ड्रेनेज सिस्टम के माध्यम से परियोजना परिसर के बाहर ड्रेन में निस्तारित किया जाता है। परियोजना द्वारा परिसर के अन्दर एवं बाहर लगभग 5.0 लाख वृक्षारोपण एवं बड़ी मात्रा में ग्रीनबेल्ट विकसित की गयी है, फोटोग्राफ संलग्न हैं। निरीक्षण टीम द्वारा दिये गये सुझाव के अनुसार एस0टी0पी0 इनलेट एवं आउटलेट पर वाटर फ्लो मीटर की स्थापना कर ली गयी है, फोटोग्राफ संलग्न हैं। परियोजना द्वारा एस0टी0पी0 परिसर में अनुपयोग खाली पड़ी जगह का उपयोग करते हुये चिल्ड्रन पार्क एवं बोटिंग हेतु तालाब का निर्माण सोसाइटी के निवासियों की सुविधाओं हेतु किया गया था। चिल्ड्रन पार्क व बोटिंग का संचालन अभी तक नहीं किया गया है तथा उक्त तालाब में जिस पानी का नमूना टीम द्वारा लिया गया है, उक्त के क्रम में अवगत कराना है कि तालाब का निर्माण 10 सितम्बर 2019 में पूर्ण किया गया था तथा निर्माण उपरान्त क्यूरिंग व परीक्षण हेतु एस0टी0पी0 ट्रीटेड वाटर को तालाब में भरा गया था। बोटिंग का संचालन न होने के कारण पानी को बदला नहीं गया था। निरीक्षण टीम के निर्देशानुसार उक्त तालाब के पानी को दिनांक 25.10.2019 को निकाल कर ग्रीनबेल्ट की सिंचाई में प्रयोग कर लिया गया है व वर्तमान में तालाब में कोई पानी नहीं है, फोटोग्राफ संलग्न हैं एवं चिल्ड्रन पार्क हटा दिया गया है, फोटोग्राफ संलग्न हैं।

महोदया अग्रतर अवगत कराना है कि परियोजना, परियोजना में स्थापित एस0टी0पी0 का संचालन बोर्ड मानकों व नियमों के अन्तर्गत किया जा रहा है तथा आपको अवगत कराना है कि शिकायतकर्ता द्वारा व्यक्तिगत कारणों से शिकायत की गयी है, जो उचित नहीं है। न्याय हित में आपसे निवेदन है कि मा0 राष्ट्रीय हरित अधिकरण में अपनी रिपोर्ट देने से पूर्व पुनः एक बार परियोजना का निरीक्षण करने की कृपा करें।

धन्यवाद।

प्रार्थी



अधिकृत हस्ताक्षरी

मेसर्स पैरामाउंट प्रोबिल्ड प्रा0लि0,

प्लॉट नं0- बी0जी0एच0ए0, हाउसिंग सेक्टर,

यू0पी0एस0आई0डी0सी0, साइट-सी, एक्सटेंशन,

फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर।



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

संदर्भ संख्या : 664/N45-32/21

दिनांक : 15/9/20

सेवा में,

मुख्य पर्यावरण अधिकारी, वृत्त-1,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओओएओ नं०- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यूओपीओ में पारित आदेश दिनांक 15.07.2020 के अनुपालन में आख्या प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। तत्काल में अवगत कराना है कि उक्त प्रकरण में पैरामाउन्ट ग्रोपबिल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोलफफोरेस्ट" प्लॉट नं०- बी०जी०एच०-ए, हाउसिंग सेक्टर, यूओपीओएस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर से सम्बन्धित है तथा माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओओएओ नं०- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यूओपीओ में दिनांक 15.07.2020 को निम्न आदेश पारित किया गया है-

".....1. Vide order dated 18.09.2019, a factual and action taken report was sought from the Central Pollution Control Board and the State PCB with reference to the allegation that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida was discharging untreated sewage. The STP was not adequate to meet the sewage generated.

2. Accordingly, a report has been filed by the State PCB on 13.05.2020 mentioning that flow chart of STP, design details etc. were not available, on account of which the capacity of STP could not be evaluated. Flow meter on inlet and outlet was required. There was also unauthorized borewell in operation. Reuse of treated water was not being properly done. There was high level of total coliform and fecal coliform in the water which was said to be used for boating. STP should be removed from the children park and drainage system should be improved.

3. In view of acknowledged deficiencies noted above, the State PCB ought to have taken remedial measures. The State PCB may now take appropriate measures to ensure remedial action by the project proponent and also assess and recover compensation for the past violations, following due process of law.

4. The compliance report may be furnished by the State PCB after three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. A copy of the compliance report may also be sent to the Oversight Committee constituted in terms of order dated 16.03.20201 headed by Justice SYS Rathore, former Judge of the Allahabad High Court at Lucknow. The Committee may oversee the compliance of above directions and give its independent report before the next date...

List for further consideration on 20.01.2021,"

उपरोक्तानुसार भूजल निकासी हेतु परियोजना को सी0जी0डब्ल्यू0ए0 की एन0ओ0सी0 अमी तक प्राप्त नहीं है। अवैध भूजल दोहन हेतु माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा O. A. No. 593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम भारत सरकार व अन्य में दिनांक 28.08.2019 को पारित आदेश के अनुपालन में क्षेत्रीय निदेशक, केन्द्रीय भू-गर्भीय जल बोर्ड, उत्तरी क्षेत्र, भूजल भवन, सेक्टर-बी, सीतापुर रोड योजना, राम-राम बैंक घौराहा, लखनऊ-226021 को कार्यालय के पत्र सं0 511/एन0जी0टी0-32/2020 दिनांक 01.09.2020 द्वारा पत्र प्रेषित किया गया है।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 15.07.2020 के अनुपालन में तथा संयुक्त समिति द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में जमा की गयी निरीक्षण आख्या दिनांक 21.10.2019 में परिणाम और सिफारिशों के बिन्दु सं0 6 (एस0टी0पी0 का शुद्धीकृत उत्प्रवाह को कृत्रिम तालाब में भण्डारण कर बोटिंग के लिए उपयोग किया जा रहा है, किन्तु Total Coliform & Fecal Coliform की नमूने में पाई गयी मात्रा स्वास्थ्य के लिए घातक है। एस0टी0पी0 का शुद्धीकृत जल कीटाणुशोधन (Disinfection Treatment) के परचात की तालाब में बोटिंग के लिए उपयोग में लाना चाहिए, ताकि बच्चों का किटाणु से कोई संपर्क नहीं हो सके।) में परियोजना नॉन कम्प्लाइंस है तथा परियोजना को कार्यालय के पत्र सं0 1195/एन0जी0टी0-32/2019 दिनांक 22.11.2019 द्वारा प्रेषित नोटिस की अनुपालन आख्या परियोजना द्वारा दिनांक 06.01.2020 को प्राप्त करायी गयी, जिसके अनुसार परियोजना द्वारा तालाब के निर्माण उपरान्त क्यूरिंग एवं परीक्षण हेतु दिनांक 10.09.2019 को तालाब में एस0टी0पी0 ट्रीटेड वाटर भरा गया था व बोटिंग का संचालन न होने के कारण पानी को बदला नहीं गया था एवं टीम के निरीक्षण उपरान्त दिनांक 25.10.2019 को तालाब के पानी को निकाल कर ग्रीनबेल्ट की सिंचाई में प्रयोग कर लिया गया है।

उपरोक्तानुसार परियोजना द्वारा तालाब में पानी भरने की दिनांक 10.09.2019 से परियोजना को प्रेषित नोटिस की अनुपालन आख्या प्राप्त कराने की दिनांक 06.01.2020 तक नॉन कम्प्लाइंस मानते हुये कुल 118 दिन हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन के अनुसार रू0 5,000/- प्रतिदिन के आधार पर $5000 \times 118 = 5,90,000/-$ (रू0 पाँच लाख नब्बे हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति सहित आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक: यथोपरि।

भवदीया



(डॉ0 अर्चना द्विवेदी)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. विधि अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी
a K Singh

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 नं0- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 15.07.2020 के अनुपालन में आख्या।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ0ए0 नं0- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यू0पी0 में दिनांक 15.07.2020 को निम्न आदेश पारित किया गया है-

".....1. Vide order dated 18.09.2019, a factual and action taken report was sought from the Central Pollution Control Board and the State PCB with reference to the allegation that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida was discharging untreated sewage. The STP was not adequate to meet the sewage generated.

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List for further consideration on 20.01.2021."

उक्त प्रकरण में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 18.09.19 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उ0प्र0 प्रदूषण नियंत्रण बोर्ड की गठित कमेटी द्वारा संदर्भित परियोजना मे0 पैरामाउन्ट प्रोपबिल्ड प्रा0लि0, गुप हाउसिंग परियोजना "पैरामाउन्ट गोल्फफॉरेस्ट" प्लॉट नं0- बी0जी0एच0-ए, हाउसिंग सेक्टर, यू0पी0एस0आई0डी0सी0, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर का निरीक्षण दिनांक 21.10.19 को किया गया था, जो आख्या निम्नवत् थी-

1. उक्त गुप हाउसिंग परियोजना प्लॉट नं0- बी0जी0एच0-ए, हाउसिंग सेक्टर, यू0पी0एस0आई0डी0सी0, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर पर स्थापित है। परियोजना को स्थापना हेतु प्लॉट एरिया 3667013 वर्ग मीटर, बिल्टअप एरिया 383946.77 वर्ग मीटर हेतु बोर्ड के पत्र सं0 एफ97380/सी-1/एन/एन0ओ0सी0-855/3/2012/4 दिनांक 05.01.12 द्वारा अनापत्ति प्रमाण-पत्र प्राप्त है।
2. परियोजना में वर्तमान में 1988 विला, 4 हाई राइज टावरों में कुल 360 फ्लैट व 2 टावरों में 1200 स्टूडियो अवगत कराये गये, जिसमें से वर्तमान में लगभग 1000 विला में एक्यूपेंसी अवगत करायी गयी है, टावरों में कोई एक्यूपेंसी नहीं है।
3. गुप हाउसिंग परियोजना के विला व 4 हाई राइज टावरों से जनित घरेलू उत्स्रवाह के शुद्धीकरण हेतु परियोजना परिसर में 1200 कि0ली0/दिन (600 कि0ली0/दिन के दो फेस) क्षमता का Phytorid Technology का एस0टी0पी0 स्थापित है। वर्तमान में परियोजना से जनित घरेलू उत्स्रवाह को एस0टी0पी0 के माध्यम से शुद्धीकृत कर परियोजना परिसर में ग्रीन बेल्ड की सिंचाई में प्रयोग तथा शेष को परिसर के बाहर निस्तारित किया जाता है। स्टूडियो अपार्टमेन्ट हेतु 275 कि0ली0/दिन क्षमता का पृथक एस0टी0पी0 निर्माणाधीन है। परियोजना को संचालन हेतु बोर्ड के पत्र सं0 3074/UPPCB/GreaterNoida(UPPCBRO)/CTO/water/GREATER NOIDA/2017 Dated : 28/02/2018 द्वारा सहमति जल एवं पत्र सं0 3061/UPPCB/ GreaterNoida(UPPCBRO)/CTO/air/GREATER NOIDA/2017 Dated : 28/02/2018 द्वारा सहमति वायु वैधता अवधि 31 दिसम्बर 2019 तक प्राप्त है।
4. निरीक्षण के दौरान 1200 कि0ली0/दिन क्षमता के एस0टी0पी0 का एक फेस (600 कि0ली0/दिन) कार्यरत तथा दूसरा फेस (600 कि0ली0/दिन) अण्डर मेन्टीनेंस पाया गया। परियोजना द्वारा एस0टी0पी0 परिसर में चिल्लन पार्क व बोटिंग तालाब बनाया गया है। बोटिंग तालाब में एस0टी0पी0 का शुद्धीकृत जल डाला जाता है।

K Singh



REGIONAL OFFICE LABORATORY

UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 89/N-Aug/2020
2. Name of the Industry -M/s- Paramount Golf Forest
BGI-A, UPSIDC Site-C, Ext Opposite-Sector-Zeta-1, Greater Noida
3. Sample Collected by - Sri-Kishan Singh, A.E.E & Sri Kr. Sahil Verma, J.R.F
4. Date and Time of Sample Collection- 31.08.2020
5. Sampling Point - After S.T.P

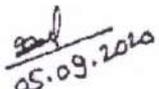
S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Colourless	-
2.	Odour	Odourless	-
3.	pH	7.5	5.5 to 9.0
4.	Total suspended Solids	75.0	100.0 mg/l
5.	Total dissolved Solids	1056.0	-
6.	Total Solids	1131.0	-
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	21.0	30.0mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	208.0	250.0mg/l
9.	Oil and Grease	2.6	10.0mg/l

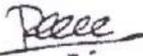
Specific Parameters:

10.	Chromium (Hexavalent) (Cr ⁶⁺)	-	0.1mg/l
11.	Total Chromium (Cr)	-	2.0mg/l
12.	Zinc (as Zn)	-	5.0mg/l
13.	Nickel (as Ni)	-	3.0mg/l
14.	Iron (as Fe)	-	3.0mg/l
15.	Copper (as Cu)	-	3.0mg/l
16.	Cobalt (as Co)	-	3.0mg/l
17.	Cadmium (as Cd)	-	2.0mg/l
18.	Phosphate (PO ₄ ⁻)	-	5.0mg/l

Remarks:


05/09/2020
Scientific Assistant

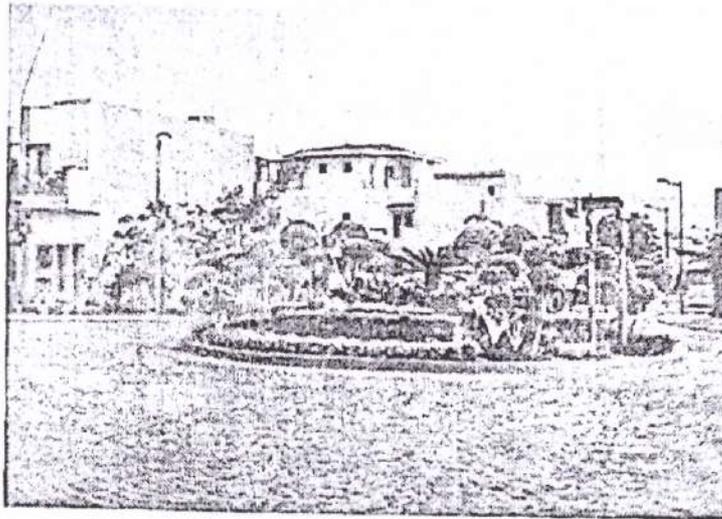

05.09.2020
Asstt. Env. Engineer


Regional Officer



NOIDA INTERNATIONAL UNIVERSITY

ADEQUACY REPORT FOR SEWAGE TREATMENT PLANT (STP)



M/S Paramount Golfcourse
(A Unit of Paramount Propbuild Pvt Ltd)
Plot No. BGH-A, Site C Rd, opp. Sector Zeta, Greater Noida, Uttar Pradesh 201306

(December 2019)

By

Dr Paritosh Srivastava, Associate Prof & Head

M.Tech IIT Dhanbad (Env Engg), Phd (Civil Engg)

Ex Executive Member UP State Center-IEI

(Environment Division) School of Engineering and Technology

NOIDA INTERNATIONAL UNIVERSITY

GREATER NOIDA

1



NOIDA INTERNATIONAL UNIVERSITY

24

Date:16/012/2019

Covering Letter

For preparation of adequacy report All data has been provided by client (M/S Paramount Golfcourse). On the basis of data we have suggested some modification in treatment so that pollution control norms can be achieved as per norms of discharge standard

Paritosh Srivastava
Dr Paritosh Srivastava,

Associate Prof

M.Tech IIT Dhanbad (Env Engg), Phd
(Civil Engg) MNNIT ALLAHABAD

Ex Executive Member UP State Center -IEI
(Environment Division)

School of Engineering and Technology

NOIDA INTERNATIONAL UNIVERSITY

GREATER NOIDA

Paritosh Srivastava
Dr. Paritosh Srivastava
Associate Professor
M.Tech, PhD
School of Engineering

Introduction:-

M/S Paramount Group is a young and contemporary real estate company with an objective to create industry milestones. It has already established itself among the leaders and its projects are known for their unparalleled quality and unmatched style. Welcome to a life without compromises. Paramount Group, one of the best real estate developers, not only in Noida but in Delhi NCR also, brings to you premium residential options with modern amenities. From conceptualization to design to the implementation, paramount Group's projects always strive for perfection and excellence. M/S Paramount Golfcourse is a residential project having 1988 Villas, 4 High Rise Towers (256 Flats) .Location of the Project is as given below (Figure-1)

Table-1 Basic Information M/S Paramount Golfcourse

Sl.No.	Basic Data	
1	Company Name	Paramount Propbuild Pvt Ltd)
2	Company Residential Project Name	Paramount Golfcourse
3	Address of Project site	Plot No. BGH-A, Site C Rd, opp. Sector Zeta, Greater Noida, Uttar Pradesh 201306
4	Company Brief Description	Building Construction, Real Estate
5	Total Area of Housing	340625.96 Sq Meter (Flat +Villas)~34 Ha
6	Total Area of Project	105 Acre or 42.492 (Ha)
6	Domestic Waste water Discharge	1090KLD*(less than 1200 KLD)
7	No. of Manpower(Staff/Worker)	2 Staff Per Shift (3 Shifts)
8	Process Description of STP with Size/Capacity	1200 KLD (Attached in Appendix-1)
9	Water Test Report of STP Outlet	Done
10	Lab Detail	Global Envio Laboratories (GEL)

*{(1988 Villas, 4 High Rise Towers (256 Flats) @135Liter per day per person
4 to 5 member per family considering(Av Family member is 4.5) 80% Occupancy
=(4.5x135x256+4.5x135x1988) 0.8=1090 KLD(Maximum)
}

Dr. P. Paritosh
Asst. Prof.
M.T.
Sc.
3



Figure 2(a) Phytolacca based Sewage treatment

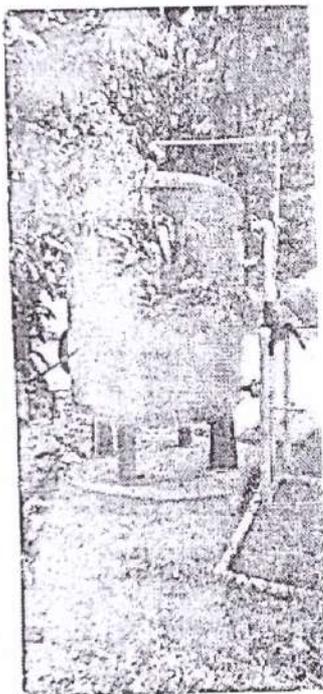


Figure 2(b) Filter

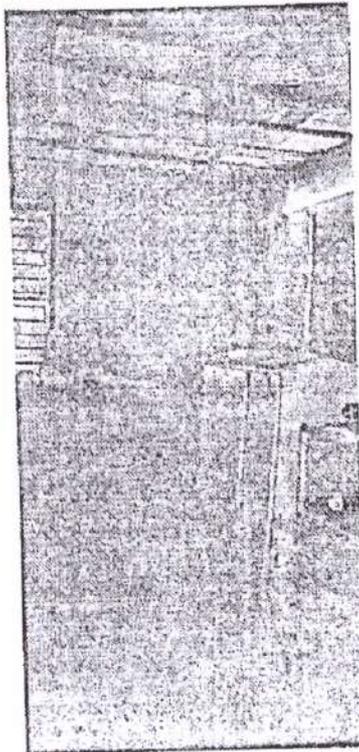


Figure 2(c) Ozone generator Unit

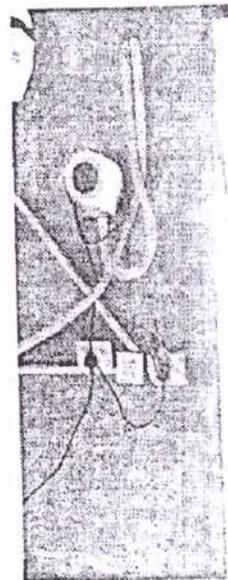


Figure 2(d) Digital Flow meter (outlet)

Figure -2 Photograph of Existing Treatment Plant

Dr. P. A. Patil
Dr. P. A. Patil
Associate Professor
M.Tech, PhD
School of Civil Engineering
5

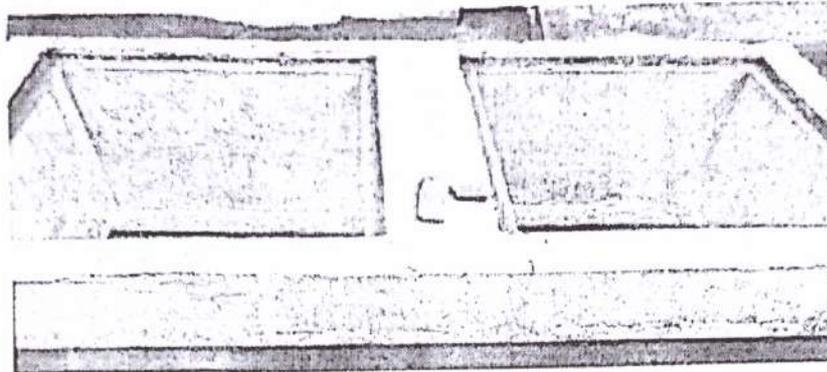


Figure 2(e) Collocation Tank

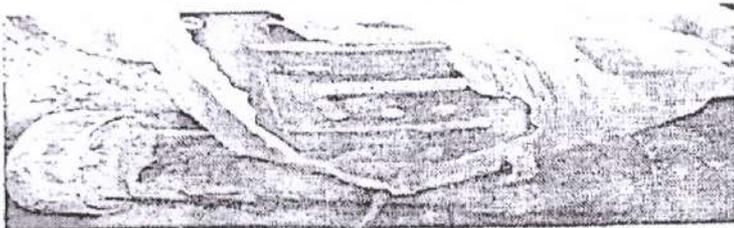


Figure 2(f) Digital Flow meter (2 Nos)



Figure 2 (g) Outlet Water

Figure -2 Photograph of Existing Treatment Plant

Paritosh Srivastava
Asst. Professor
Civil Engineering
6

Performance of Existing Treatment Plant

Paramount Golfcourse (A Unit of Paramount Propbuild Pvt Ltd) conducted lab test various parameters for various months as Shown in table-3. All test is performed by Golbal Environ Lab whose value are given in Appendix-3. Other than BOD and TSS all of the other parameters are well within permissible limits prescribed by CPBC Table -3 shows the various parameter of Concern as reported GEL

Table -3 Parameters Values Treatment Plant (Outlet)#

S.No	Parameters	Sep 2019	Oct 2019	Nov 2019	Dec2019	As per CPBC Limit **
1	TSS	96 mg/l	90 mg/l	88 mg/l	90 mg/l	100
2	BOD	28 mg/l	23 mg/l	22 mg/l	20 mg/l	30
3	COD	133 mg/l	126 mg/l	120 mg/l	128 mg/l	250
4	Oil and Grease	8 mg/l	5 mg/l	8 mg/l	5 mg/l	10
5	pH	6.99	6.86	7.56	7.32	5.5-9.0

**CPCB general Standards for discharge of Environmental Pollutant
 **<http://cpcb.nic.in/GeneralStandards.pdf> (As sited in Dec 2019)

(#Data Source Attached in Appendix 3 (A),3 (B), 3(C),3 (D))

Appendix -2 Describe the Consent order Issued to Paramount Propbuild Pvt Ltd

The Present Treatment Proposal:-

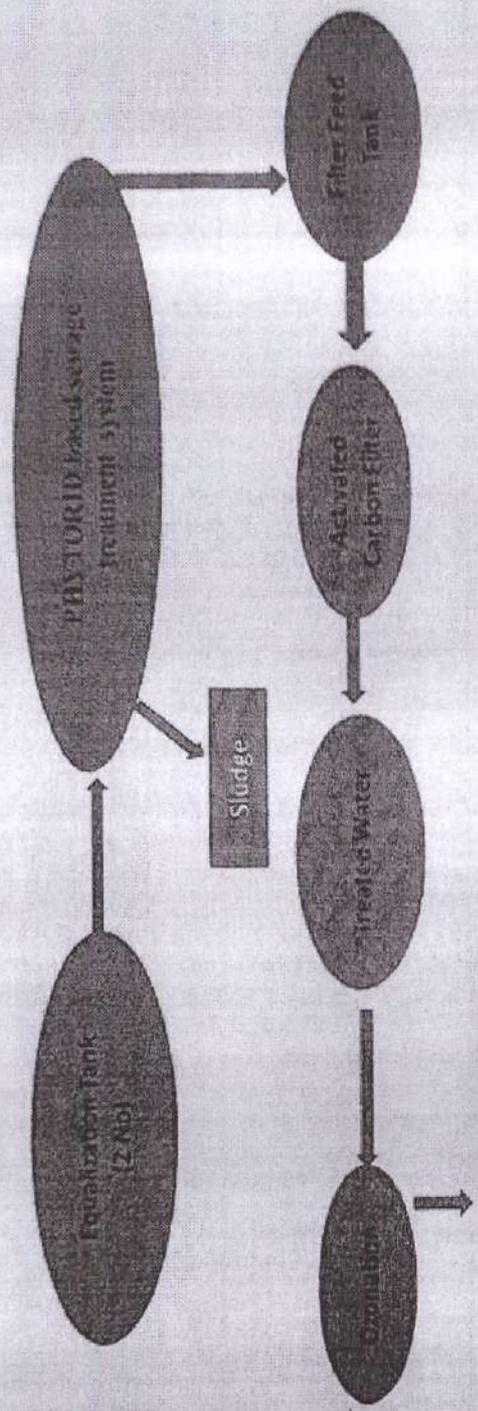
The present wastewater treatment plant which work on Phytoid technology full-fill the discharge standards as per norms. The Value of Biochemical oxygen demand (BOD),Chemical Oxygen demand(COD) Total Suspended Solids (TSS) along with pH. is as per norms. Figure -3 Shown Flow diagram of Existing treatment plant.

Theoretical Description:

PHYTORID based sewage treatment system:- Presents System Works on the Phytoid technology Details about technology as Given below

National environmental engineering research institute (NEERI) has developed a novel Technology based on natural method of treatment of sewage using constructed wetlands. The technology is named as PHYTORID and is well patented nationally and internationally. Using the concept, natural wetland functioning has been used to design a technology wherein wetlands plants and combined working of their root system have been integrated to get a designer ecosystem. Engineered Wetland system can be used for treatment of wastewater and particularly for treatment of sewage. This is a stand-alone technology and is very effective alternative to

Paritosh Singh
 07/07/2019
 07/07/2019



Horticulture Purpose

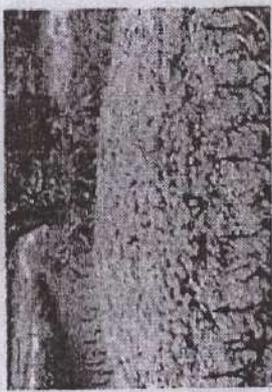


Figure 3 Flow Diagram of Treatment plant

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Parikshita Singh

conventional activated sludge treatment plants. PHYTORID is a subsurface flow constructed wetland system (SSFCW). The porous media also supports the root structure of emergent vegetation. The design of the PHYTORID system assumes that the water level in the cells will remain below the top of the filler media. The vegetation to be utilized for this said Phytorid system is very important. Various species of aquatic plants have been utilized to attain maximum efficiency in the treatment of domestic wastes. These include species like Phragmites Australis, Phalaris arundinacea, Glyceria maxima, Typha sp., Scirpus spp., other common grasses, Canna etc.

Advantage of PHYTORID System

Several advantages of PHYTORID are as follows;

- No mechanical or electrical machineries such as a aerator/pump are involved therefore very low maintenance.
- Space saving Technology as compared to other no electricity (Passive) systems such as a wastewater stabilization Ponds (WSP). One-day residence time for Phytorid as compared to 10-18 days for WSP.
- Scalable from individual household to community to village/township level.
- Decentralized system thereby saving cost on sewage pipe lines and avoids loss by leakage.
- Tested water quality meets discharge and irrigation standards specified by CPCB.
- ozonation (based on solar power) is added, then it meets all reuse standards.
- Aesthetic improvement as Phytorid resembles garden.
- Due to subsurface flow design, no mosquitoes and odor nuisance as compared to some other surface flow Technologies
- System are able to tolerate fluctuation in flow
- They facilitate water reuse and recycling.
- They provide habitat for many wetland organisms.
- This is also more desirable in areas with high water table to avoid any contamination of ground water through soak it
- It can be applied preservation of natural water causes such as a lake, river and Marine ecosystem.
- It can be easily integrated into the natural topography

Utilization of Treated Water:- In giving housing project (Paramount Golfcourse) treated water after ozonation utilized for Horticulture purpose. In Project Area 5.5 Ha land used for plantation with different variety of herbs, shrub, trees and treated water utilized. Effluent generated from the STP completely utilized in the premises. For measuring flow digital flow meter is used. Figure 4 Shows different image of project site

Pankaj Srivastava
 Dr. Pankaj Srivastava
 Associate Professor
 M.Tech, PhD
 School of Civil Engg.

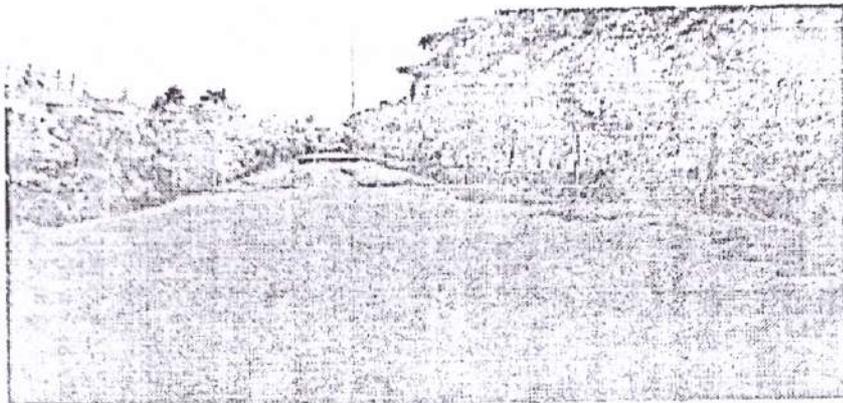


Figure 4(a) Greenery at Project Site

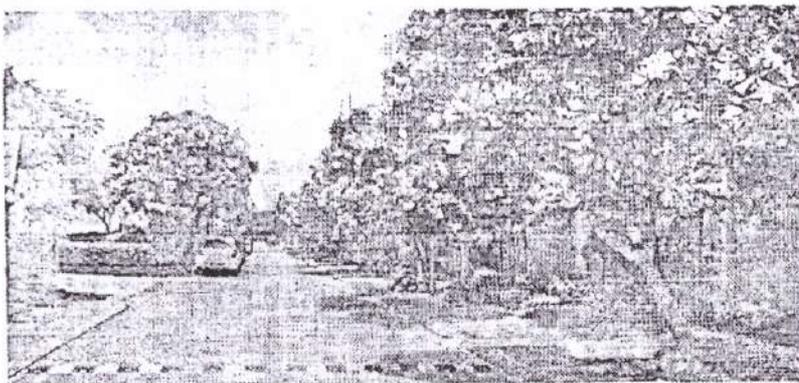


Figure 4(b) Green Along Road

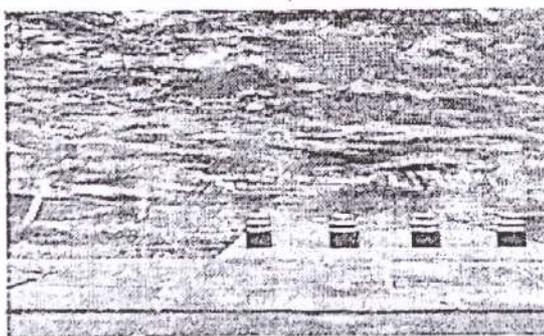


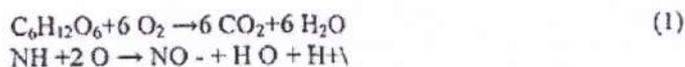
Figure 4 (C) Plantation at Project Site (Figure 4 Horticulture in project area)

Pariksh Singh
Dr. Pariksh Singh
Associate Professor
M.T.
10
ering

BOD

Biochemical oxygen demand (BOD) is a measure of the dissolved oxygen consumed by microorganisms during the oxidation of reduced substances in waters and wastes. Typical sources of BOD are readily biodegradable organic carbon (carbonaceous, CBOD) and ammonia (nitrogenous, NBOD). These compounds are common constituents or metabolic byproducts of plant and animal wastes and human activities (domestic and industrial wastewaters). The discharge of wastes with high levels of BOD can cause water quality problems such as severe dissolved oxygen depletion and fishkills in receiving water bodies.

Biochemical oxygen demand (BOD) is also sometimes referred to as *biological oxygen demand*, but the latter term is considered inappropriate by many scientists and engineers. These terms are widely used to define the microbial use or consumption (i.e. *demand*) of oxygen during the aerobic oxidation of electron donors such as readily degradable organic carbon (e.g. sugars) and ammonia in waters as shown in the following simplified reactions:



Natural sources of BOD in surface waters include organic material from decaying plants and animal wastes. Human sources of BOD include feces, urine, detergents, fats, oils and grease, etc. Proteins are produced by plants and utilized by animals. Through the microbial processes of proteolysis, deamination and ammonification proteins are degraded to a hydrocarbon skeleton and ammonia—the two primary chemical forms contributing to BOD as presented in the above equations. The subsequent biochemical oxidation of these reduced nitrogenous and carbonaceous compounds in water is mediated by a variety of microorganisms (primarily bacteria and protozoa). Regarding wastewaters, BOD is often used as a measure of the *strength* of the waste—the greater the BOD, the more “concentrated” the waste. BOD is somewhat unique in that it measures an *impact* on the environment (mass of dissolved oxygen consumed per volume of water sample—mgO₂ L⁻¹), rather than a concentration of any specific compound or family of compounds (e.g., total organic carbon or ammonia). Measurement of BOD in raw (influent) and treated (effluent) wastewaters is a standard practice to evaluate treatment facility performance. BOD is also one of the primary surface water quality parameters.

Theory

A number of tests have been developed to quantify the BOD, as well as to estimate the rate of oxygen depletion in water or wastewater samples. This oxidation rate is commonly used in wastewater treatment and surface water quality models. Figure 2 diagrams the theoretical aspects of the biochemical oxygen demand of a wastewater sample as a function of time. Note that the oxygen demand (sometimes referred to as the BOD *exerted*) increases with time, asymptotically approaching an ultimate value. The inverse of the BOD exerted curve would represent the BOD (degradable organics) remaining in the sample, that exponentially approaches zero.

Pantam Singh
Dr. Pantam Singh
Associate Professor
M.Tech.
School of Engineering

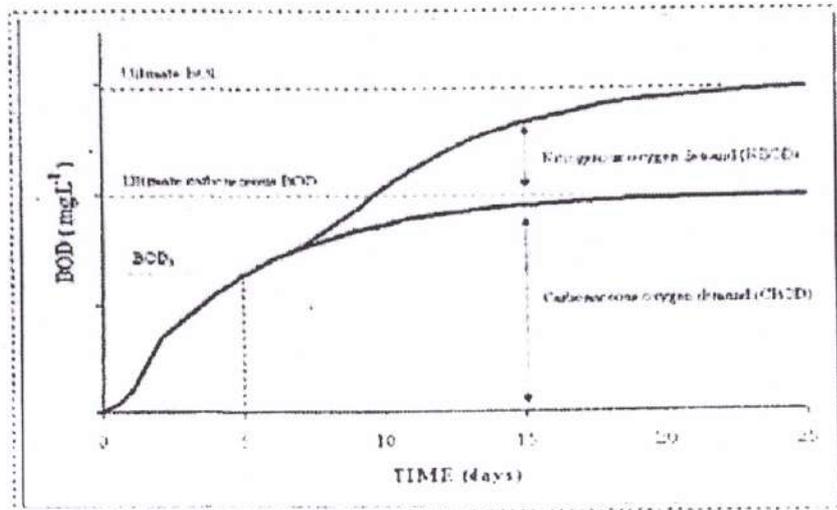


Figure-5 BOD Log phase Curve

Five-day BOD (BOD₅)

The 5 BOD test is a standardized test that provides information regarding the organic strength of wastewater. The amount of oxygen consumed in a sample within a five-day period is measured under carefully controlled and standardized conditions. Generally the five-day period is not long enough for complete oxidation, but it provides sufficient time for microbial acclimation (*lag-phase* growth as seen during the first day in Figure 5) and for substantial (approximately 40 to 80 percent) oxidation.

$$BOD_5 = DO_{\text{final}} - DO_{\text{initial}}$$

Depending on the nature of the sample, it is either diluted or microbially seeded and additional nutrients are added.

Total suspended solids (TSS)

It is the dry-weight of suspended particles, that are not dissolved, in a sample of water that can be trapped by a filter that is analyzed using a filtration apparatus. It is a water quality parameter used to assess the quality of a specimen of any type of water or water body, ocean water for example, or wastewater after treatment in a wastewater treatment plant. It is listed as a conventional pollutant in the U.S. Clean Water Act.^[1] Total dissolved solids is another parameter acquired through a separate analysis which is also used to determine water quality based on the total substances that are fully dissolved within the water, rather than undissolved suspended particles.

Pantab Singh
 Assistant Professor 12
 School of Engineering

Suggestion & Discussion

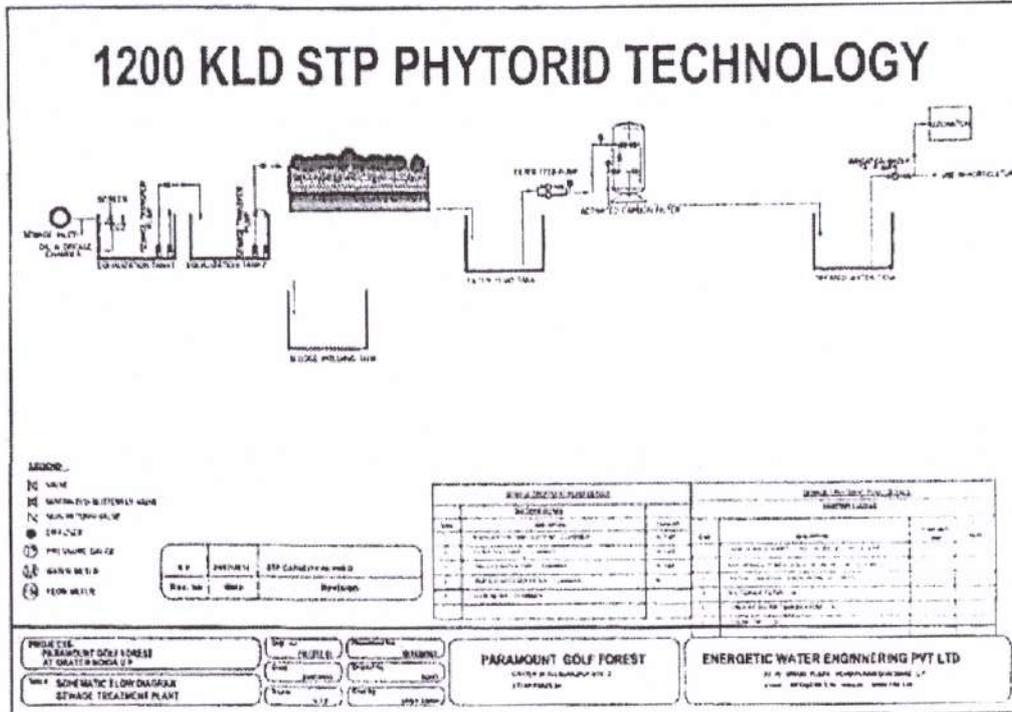
- a. Proper cleaning of treatment plant must be performed before restarting the plant.
- b. To ensure proper running of treatment plant log book should be maintained and periodically checked
- c. Waste water incoming must be daily recorded with the help of a digital flow meter.
- d. Digital flow meter must be present on the influent and effluent waste water.
- e. Two skilled operators Per shift should be trained to run treatment plant properly.
- f. Continuous Evaluation and test of treatment plant for different parameter must be perform.
- g. Sludge generated must be used in land to improve the structure of the soil(Horticulture Purpose) along with a fertilizer to supply nutrient.

Conclusion:-

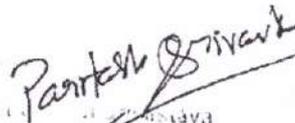
Treated Wastewater meets the Effluents discharge standards as per norms for group housing projects. Presently treatment plant of 1200KLD Capacity full fill the treatment need of population exists. In given housing project most of the treated wastewater used in Horticulture.

Pankaj Singh
Dr. Pankaj Singh
Associate Professor
M.Tech
Sci. Engg. 13
Civil Engineering

Appendix-1



Flow Diagram of Existing Treatment Plant


 Dr. Pankaj Srivastava
 Associate Professor
 M.Tech, PhD
 School of Civil Engineering,
 GGS Indraprastha University

APPENDIX-2

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s. PARAMOUNT PROPBUILD PVT. LTD vide

Consent Order No. 165389/ Water

Dated: 28/02/2018

CONDITIONS OF CONSENT

- 1. This consent is valid only for the approved production capacity of group housing project.
- 2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	1200 KLD	STP
2	Domestic	275 KLD	STP

- 3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, it meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.

- 4 a. The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100 mg/ltr
2	BOD	30 mg/ltr
3	COD	250 mg/ltr

- 4 b. The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms .

Industrial Effluent		
S.No	Parameter	Standard

- 5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act, 1986 or otherwise mandatory.
- 6. The other pollutants for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
- 7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments-standards prescribed under The Environment (Protection) Act, 1986.
- 8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained.

Specific Conditions:

Paritosh Srivastava
 Dr. Paritosh Srivastava
 Associate Professor
 M.Tech, PhD
 School of Civil Engineering 15

Appendix-3 (B)



GLOBAL ENVIRO Laboratories

Plot No. 4, Industrial No. 45, Composite Site, Bahari, Gurgaon, Haryana
Bhim Milk Stone Industrial Area, Veerpat Road, Gurgaon, Haryana
Mobile: +91 9810317110, +91 8860221110
E-Mail: globalenviroindustrial@gmail.com, globalenviro@gmail.com
MAEF&CC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT PARAMOUNT GOLFESTE BGN-A, UPSIDC SITE-C, EXTN OPP. SECTOR-ZETA-1, GAUAM BUDH NAGAR, Gurgaon, Haryana
Sample Ref. No.	WWT-10101011
Test Report No. / K. Date	GEL/19/101011/STATE/10/10/2019
Sample Description	Waste Water
Sample Collection Date	10/10/2019
Sample Collected By	GEL STAFF
Sampling Site	OUTLET OF S/P
Date of Sample Receipt	10/10/2019
Sample Condition	OK
Analysis Duration	10/10/2019 - 15/10/2019

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocol
1	pH	6.96	-	6.5	IS 10204-2017 (10.1.1)
2	Total Suspended Solids (TSS)	10	mg/l	10	IS 10204-2017 (10.1.2)
3	Total Dissolved Solids (TDS)	10	mg/l	10	IS 10204-2017 (10.1.3)
4	Total Hardness (CaCO ₃)	10	mg/l	10	IS 10204-2017 (10.1.4)
5	Calcium Hardness (CaCO ₃)	10	mg/l	10	IS 10204-2017 (10.1.5)

*CPCB general standard for discharge of effluents into streams

Anuradha Rani
(Checked By)
ANURADHA RANI (Sr. Chemist)

- Note:
- This report refers only to the tested samples and applicable parameters.
 - The results remain valid for 15 days of reporting.
 - This report cannot be used as evidence in the court of law and cannot be used in part or full in any legal proceedings.

Bipin Kumar Patil
BIPIN KUMAR PATIL
(Authorized Signatory)

Paritosh Srivastava
Dr. Paritosh Srivastava
Associate Professor
M.Tech, PhD
School of Civil Engineering

Appendix (3A)



GLOBAL ENVIRO Laboratories

Plot No. 4, Khasra No. 45, Opposite Shree Mahati Dham Temple
 Behind Male Stone Industrial Area, Meerut Road, Ghaziabad 201003 (U.P.)
 MOBILE : +91-9810117145 +91-8826028114
 EMAIL: global.environmental@global.com; globalenviro@global.com
MoEF&CC Recognised Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXIN, OPP- SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW 19031001
Test Report No. & Date	GE 1907/04 DATE: 14.09.2019
Sample Description	Waste Water
Sample Collection Date	10.09.2019
Sample Collected by	GE STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	10.09.2019
Sample Condition	OK
Analysis Duration	10.09.2019 - 14.09.2019

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	7.2		5.5-9.0	IS 3025 (Part 1) 1993 - MA 2019
2	Total Suspended Solids	40	mg/l	100	IS 3025 (Part 2) 1994 - MA 2019
3	Chemical Oxygen Demand	45	mg/l	250	IS 3025 (Part 2) 1994 - MA 2019
4	Biochemical Oxygen Demand [at 20°C for 5 Days] [B & Cresto]	5	mg/l	30	IS 3025 (Part 4) 1993 - MA 2019
5	Oil & Grease	5	mg/l	10	IS 3025 (Part 3) 1993 - MA 2019

*CPCB general standard for discharge of Environmental Pollutants

Anuradha
 (Checked By)
ANURADHA RANI (Sr. Chemist)

Bipin Kumar Pathak
BIPIN KUMAR PATHAK
 (Authorized Signatory)

- Note:
- The report is valid only for the listed samples and applicable parameters.
 - Our reports/ samples will be destroyed after 15 days of sampling.
 - This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without our permission.
 - Subject to Enforced Jurisdiction.

Paritosh
Dr. Paritosh Srivastava
 Associate Professor
 M.Tech PhD

Appendix (C)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, NH-87A NO. 45, OPPOSITE SHREE MAHAJAN DHAM TEMPLE,
 8TH KM MILE STONE, INDUSTRIAL AREA, KALKAJI ROAD, CHANIZAD-201153 (U.P.)
 MOBILE: +91-9810317145, +91-8820028116
 E-MAIL: GEL@globalenviro.com, globalenviro@gmail.com
 ISO 9001:2015 Certified Environmental Laboratory

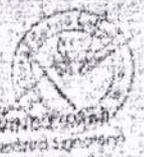
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB TREAT, PARAMOUNT GOLFORESTE, BGN-A, UPSIDC SITE-C, EXTN. OFF. SECTOR-ZETA-1, GAUTAM BUDDH NAGAR
Sample Identification No.	WW-19110101
Test Report No. & Date	GEL-1911/011 DATE 03/11/2019
Sample Description	Waste Water
Sample Collection Date	01/11/2019
Sample Collected By	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	01/11/2019
Sample Condition	OK
Analysis Duration	01/11/2019 - 05/11/2019

ANALYSIS RESULTS

S No.	Parameters	Result	Unit	ALLOWED CPCB LIMIT*	Protocol
1.	pH	7.58		5.5-9.0	IS 3025(part-1) 1993, RA 2017
2.	Total suspended solids	20	mg/L	100	IS 3025(part-2) 1993, RA 2017
3.	Chemical Oxygen Demand	120	mg/L	250	IS 3025(part-2) 2006, RA 2017
4.	Biochemical Oxygen Demand (at 20°C for 5 days)	20	mg/L	50	IS 3025(part-4) 1993, RA 2017
5.	Chloride	8	mg/L	10	IS 3025(part-3) 1993, RA 2017

[Signature]
 Analyst


 Authorized Signatory

Poojash Singh

Assistant
 Professor
 Engineering

Appendix 3 (D)



GLOBAL ENVIRO Laboratories

PLT NO - 4 KHASHA, INC. 43, OPP. ST. SHREE MANAN DHAM TEMPLE
 8th X M MILE STONE, INDUSTRIAL AREA, NHETA ROAD, GHASBUAD-201003 (I.P.)
 MOBILE : +91 - 9810317145, +91 - 8826081116
 E-MAIL : genvst, enviro@vsnl.com, globalenviro@gmail.com
 NABL/BCC Recognized Environmental Laboratory.

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGM-A, UPSIDC SITE-C, 8TH OPP. SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WH-1912001
Test Report No. & Date	CEL-1912/078 DATE 13.12.2019
Sample Description	Waste Water
Sample Collection Date	09.12.2019
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	09.12.2019
Sample Condition	OK
Analysis Duration	09.12.2019 - 13.12.2019

ANALYSIS RESULTS

S. No.	Parameters	Results	Unit	ALPC/ CPCB LIMIT	Protocols
1	pH	7.32		5.0-9.0	IS 3025(part-1) 1980, RA-2017
2	Total Suspended Solids	90	mg/l	100	IS 3025(part-1) 1980, RA-2017
3	5-D Biochemical Oxygen Demand (at 20°C for 5 days)	128	mg/l	250	IS 3025(part-5B) 2006, RA-2017
4	Chemical Oxygen Demand	20	mg/l	30	IS 3025(part-4A) 1993, RA-2017
5	Chloride	5	mg/l	10	IS 3025(part-3) 1991, RA-2017

Anurag
 (Checked by)



Dr. P. Paritosh
 Dr. P. Paritosh
 Asst. N

Appendix-4

Size	M3/hr.	LPM	LPS	USGPM
15	0.11	7.63	2.12	127.21
20	0.23	13.56	3.77	226.15
25	0.35	21.19	5.89	353.16
32	0.58	34.91	9.65	578.96
40	0.90	54.28	15.08	904.63
50	1.41	84.82	23.56	1413.49
65	2.30	143.78	39.82	2389.20
80	3.62	217.08	60.31	3618.55
100	5.65	329.24	94.23	5553.99
125	8.84	530.16	147.24	8434.38
150	12.75	783.32	217.03	12721.50
200	22.60	1356.00	376.92	22616.00
250	35.20	2112.00	588.96	35387.50
300	50.60	3053.16	848.10	50886.00
350	67.26	4155.72	1154.36	69261.50
400	90.46	5327.84	1507.73	90864.02
450	114.49	6669.64	1908.40	114503.76
500	141.35	8461.00	2356.83	141950.03
600	202.54	12712.52	3392.40	209544.08
700	277.04	16622.40	4618.08	272084.68
800	365.44	21926.40	6090.65	365839.00
900	457.98	27478.80	7633.87	458032.87
1000	568.16	35089.60	9467.10	568169.76
1200	814.18	48850.80	13417.62	772727.27
1400	1108.18	66490.80	18471.94	1047316.78
1600	1447.42	86445.20	24125.17	1447527.44
1800	1831.90	109914.00	30807.45	1848564.76
2000	2261.60	135096.00	37489.36	2272833.60
2200	2721.76	162405.96	44776.82	2721764.82

Dr. P. Parthasarathy

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सं. १०७ - ३

Sujoy Mojumdar
Director



Government of India
Ministry of Drinking Water and Sanitation
12th Floor, Paryavaran Bhawan, CGO Complex, New Delhi
Tele: 24364427

D.O. No: 212/Secy (DWS)/2014
Dated: 23rd August, 2014

The Principal Secretary/Secretary
PHED/Rural Sanitation Department
ALL STATES/UTs

**Technologies based on no-power requirement for
maximizing recycle and reuse of wastewater**

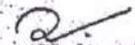
Sir,

I am directed to forward technologies proposed by NEERI Nagpur which are based on no-power requirement for maximizing recycle and reuse of wastewater for use in gardens in rural areas.

2. I am, therefore, enclosing a copy of NEERI's Natural System Based PHYTORID Technology for Sewage Treatment. You may kindly like to examine its applicability in rural areas. Initially this could be started on pilot basis and later on up scaled if found suitable. Regarding costing, technological viability, sustainability and the protocol requirements, may kindly be obtained from NEERI, Nagpur.

Encl. as above

Yours faithfully,


(Sujoy Mojumdar)
Director (Sanitation)

Natural System Based PHYTORID Technology for Sewage Treatment (Changing Sewage to Irrigation water)

National Environmental Engineering Research Institute, CSIR,
Nehru Marg, Nagpur 440020

PHYTORID is a subsurface mixed flow constructed wetland system (SSFCW) developed and internationally patented by National Environmental Engineering Research Institute (NEERI) Nagpur with successful demonstration in the field for more than 8 years of continuous operation as a stand alone sewage treatment system. The PHYTORID systems based on natural treatment methods have distinct advantages over conventional treatment plants. The technology is recommended for decentralized plants with varying capacities of 50 m³/day to 8-10 MLD.

Advantages of the Phytoid technology

- No mechanical or electrical machineries such as aerators/pumps are involved therefore very low maintenance (about 10% of Activated Sludge treatment plant or even less as compared to Membrane technology).
- Space saving technology as compared to other no-electricity (passive) systems such as Wastewater Stabilization Ponds (WSP). One day residence time for Phytoid as compared to 10-18 days for WSP
- Scalable from individual household to community to village/township level
- Decentralized system thereby saving cost on sewage pipelines and avoids loss by leakages
- Treated water quality meets discharge and irrigation standards specified by CPCB. If ozonation (based on solar power) is added then it meets all reuse standards.
- Aesthetic Improvements as Phytoid resembles garden (Photo shown below)
- Due to subsurface flow design, no mosquitoes and odor nuisance as compared to some other surface flow technologies

Applications

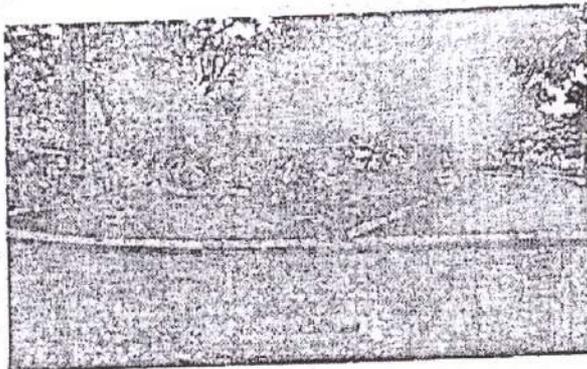
- Municipal sewage treatment (grampanchayat/council/corporations)
- Nallah water treatment
- Conservation of water bodies by avoiding wastewater disposal
- Commercial or public utility spaces (airports, railway stations, complexes)

Environmental Policy 2005 (MoEF)

Environmental Policy 2005 recommends decentralized systems based on constructed wetlands. Phytorid is a constructed wetland technology patented by CSIR-NEERI.

Typical Pollutant Removal Efficiencies of Phytorid

Pollutant	Performance (% removal)
Total suspended solids	75 - 95
Biochemical oxygen demand	90 - 95
Chemical oxygen demand	85 - 90
Total nitrogen	70 - 90
Phosphate	70 - 80
Fecal coliform	95 - 99



Phytorid Technology In use:

- More than 35 plants already working (Maharashtra, Goa, UP, Uttarakhand, Delhi)
- Under construction about 15 plants
- In active consideration more than 100

Proposal and request:

- In order to achieve sanitation (domestic sewage treatment) goals and improve availability of water for irrigation concomitantly, Phytorid to be implemented in all rural and semi-urban areas (small towns)

- If a capital cost is made available in budgets to ULBs Phytoid is sustainable for about 25 years of operation with low O&M and no repairs.
- Request to give priority to domestic sewage treatment at all levels over usual developmental work expenditure i.e. buildings, cultural centers and roads etc.

More information: Director, NEERI, Nagpur 440020 director@neeri.res.in
Dr. Rajesh Binwale, Head, Cleaner Technology Center, NEERI,
rb_binwale@neeri.res.in Mobile 9822745768

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PHYTORID BASED SEWAGE TREATMENT SYSTEM

Presented by

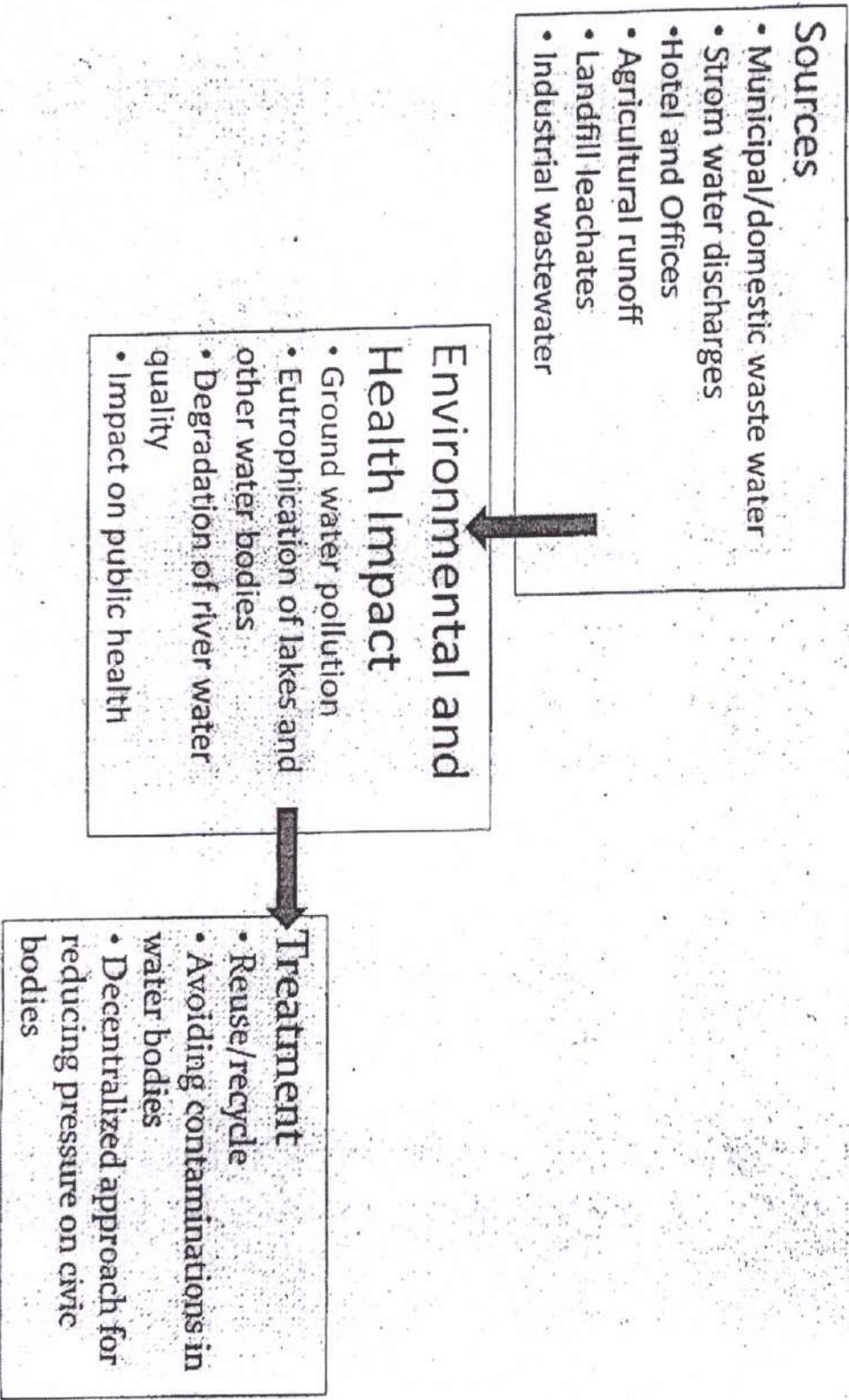
PETRICHOR EMERGING TECHNOLOGIES INDIA PVT LTD.



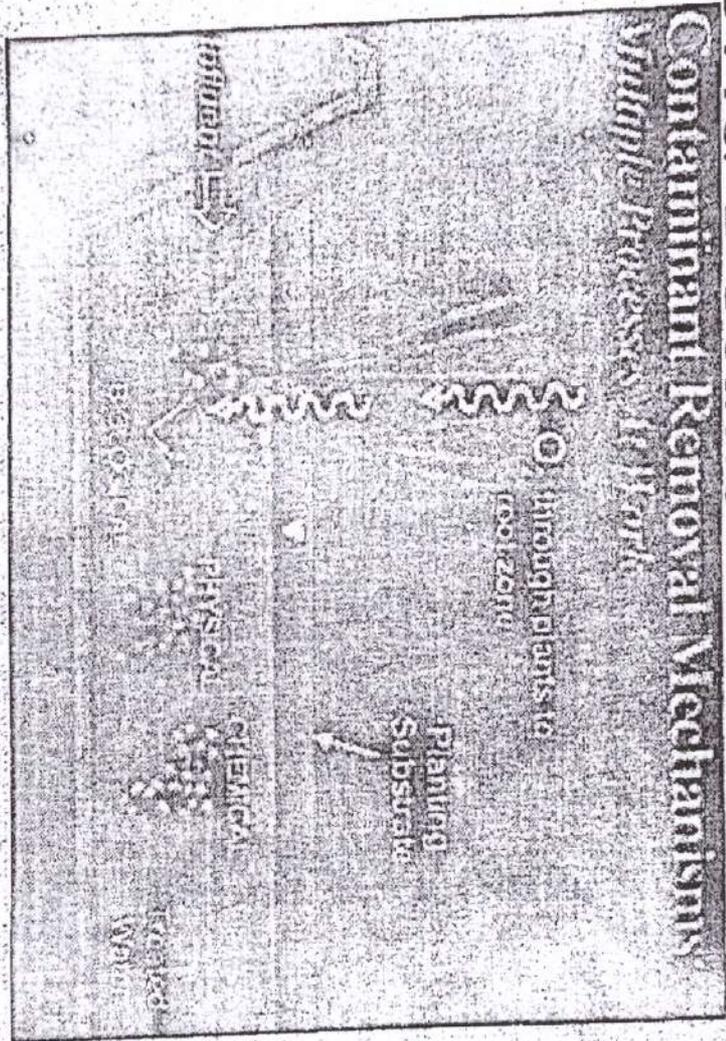
TECHNOLOGY PARTNERS OF
National Environmental Engineering Research Institute
(Council of Scientific and Industrial Research)



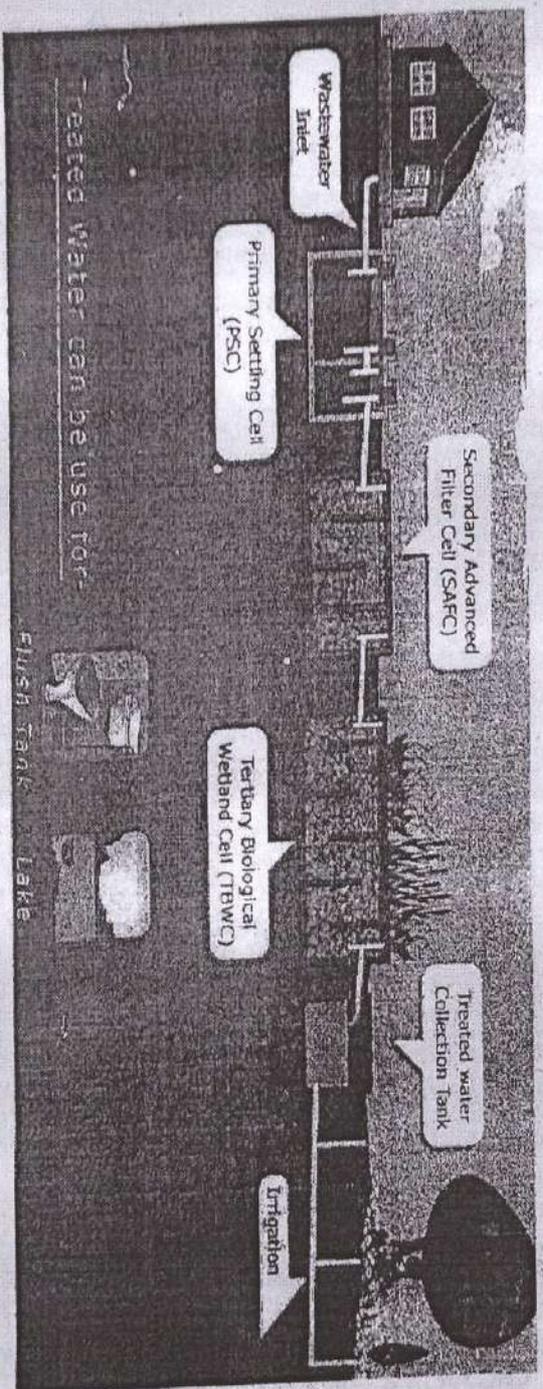
Urban Waste Water Management



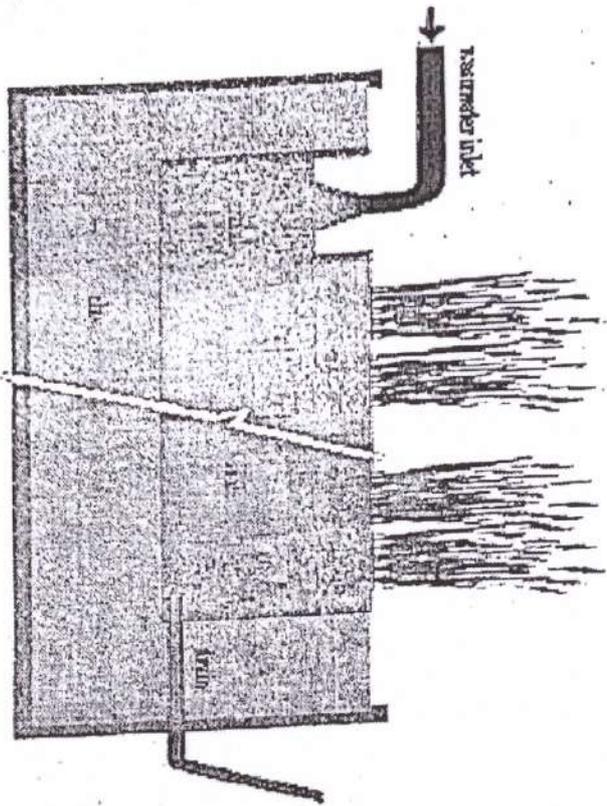
Phytoid Details



Process



Subsurface Flow System

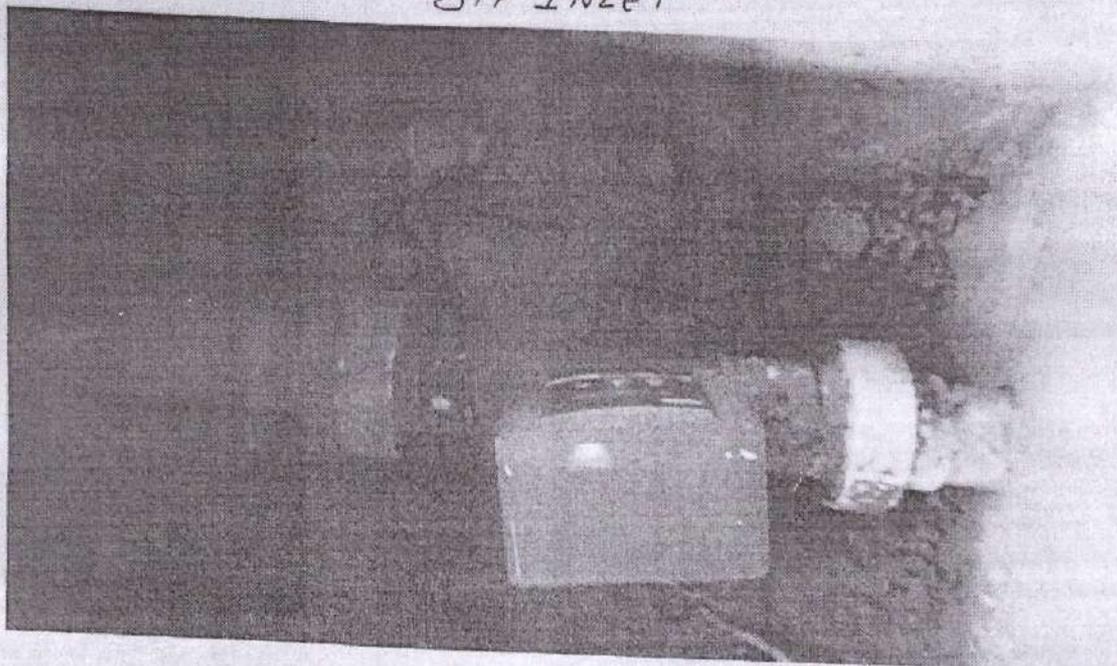


- Reduced odour – no wastewater at surface
- Propagation of insects is also controlled
- Microbes that treat the wastewater live on the gravel, soil and plant surfaces
- plants provide oxygen and food for the microbes

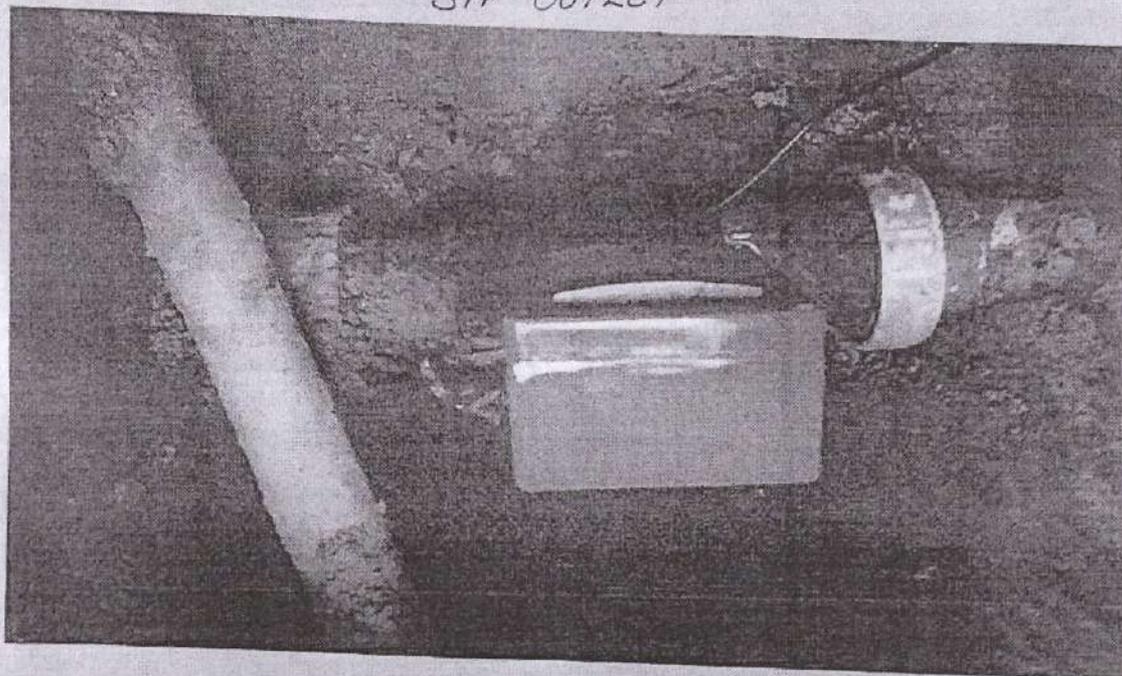
Typical Performance Characteristics for Various Treatment Methods

Sl. No.	Items	Conventional activated sludge	UASB	Extended Aeration	Facilitative Aerated Lagdons	PhytoRid Technology
1.	Performance BOD Removal %	85-92	75-78	95-98	75-85	80-95
2.	Sludge	First digest then dry on beds or use mech devices	Directly dry on beds or use mech devices	No digestion dry on sand beds or use mech devices	Mech. Desludging once in 5-10 years	Negligible
3.	Equipment Requirement (excluding screening and grit removal common to all processes)	Aerators, recycle pumps, scrapers, thickeners, digesters, dryers gas equipment	Nil except gas collection and flaring gas conversion to elect is optional	Aerations, recycle pumps, sludge, scrapers for large settlers	Aerators only	Water pump (no pump is required if flow by gravity).
4.	Operational Characteristics	Skilled operation reqd.	Simpler than ASP	Simpler than ASP	Simple	Unskilled operator
5.	Special features	Considerable equipment and skilled operation reqd specially when gas collection and usage considered	Minimal to negligible power reqd. makes it economical at even if gas revenue is neglected	BOD removal highest effluent nitrified high power reqd. Favoured for small and medium plants.	power reqd. similar to ASP operation simpler	Plant species and odour less operations

STP INLET



STP OUTLET



Check list of Sewage Treatment Plant (STP)															
Site Name:- Paramount Golf Foreste															
Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters					
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN	Flow meter out	TDS VALUE	PH VALUE	MLSS VALUE	WATER PPM
		Start Time	Stop Time												
	11/8/20	7:20	14:00	-	-	7:20	14:00	-	-	470.3	556.3	225	6.9	25%	225
	11/8/20	-	-	14:00	20:20	-	-	14:00	20:20	665.3	751.3	230	6.6	24%	108
	11/8/20	21:00	00:40	-	-	21:00	00:40	-	-	870.3	956.3	231	6.7	27%	115
	2/8/20	7:10	13:40	-	-	7:10	13:40	-	-	1068.3	1151.3	230	6.9	26%	100
	2/8/20	-	-	14:10	20:15	-	-	14:10	20:15	1270.3	1356.3	85	6.8	25%	105
	2/8/20	21:10	00:40	-	-	21:10	00:40	-	-	1468.3	1554.3	90	6.7	26%	115
	3/8/20	7:40	14:10	-	-	7:40	14:10	-	-	1663.3	1749.3	88	6.9	27%	110
	3/8/20	-	-	14:50	21:10	-	-	14:50	21:10	1868.3	1954.3	90	7.3	25%	115
	3/8/20	21:30	00:40	-	-	21:30	00:40	-	-	2066.3	2152.3	94	6.7	26%	120
	4/8/20	7:10	15:05	-	-	7:10	15:05	-	-	2261.3	2350.3	86	7.4	26%	120
	4/8/20	15:40	-	15:15	20:55	-	-	15:15	20:55	2466.3	2555.3	88	7.1	27%	105
	4/8/20	21:10	00:10	-	-	21:10	00:10	-	-	2664.3	2758.3	95	6.9	27%	110

REMARKS IF ANY:

STP Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

AFM Sign.

PM Sign.

Check list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters					
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter in	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time												
	9/8/20	7:16	14:15	-	-	7:10	14:15	-	-	6844.3	5163.3	88	6.9	26%	97
	9/6/20	-	-	14:10	20:50	-	-	14:45	20:50	5067.3	5355.3	83	6.8	28%	98
	9/8/20	20:55	00:15	-	-	20:55	00:15	-	-	5269.3	5557.3	90	7.1	31%	105
	10/8/20	7:28	13:50	-	-	7:20	13:20	-	-	5476.3	5769.3	93	7.5	29%	119
	10/8/20	-	-	14:10	20:40	-	-	14:10	20:40	5669.3	5957.3	82	6.9	27%	125
	10/8/20	20:40	00:45	-	-	20:40	00:45	-	-	5811.3	6159.3	91	7.4	32%	83
	11/8/20	7:10	14:05	-	-	7:10	14:05	-	-	6078.3	6366.3	87	7.6	30%	99
	11/6/20	-	-	14:10	20:50	-	-	14:10	20:50	6211.3	6559.3	95	6.9	25%	101
	11/8/20	20:55	00:45	-	-	20:55	00:45	-	-	6473.3	6761.3	86	6.8	29%	108
	10/8/20	14:45	12:40	-	-	7:15	12:30	-	-	6680.3	6968.3	94	7.1	31%	112
	10/8/20	-	-	14:10	21:15	-	-	14:15	21:10	6873.3	7161.3	90	7.3	31%	120
	10/8/20	2:55	4:15	-	-	2:10	4:00	-	-	7075.3	7363.3	86	7.6	28%	125

REMARKS/REACTIVITY:
 STP Oper. Sign.
 Shift Sup. Sign.
 Eng. Sign.
 APPT Sign.
 PMS Sign.

Check list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters					
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time												
	13/8/20	7:10	12:30	-	-	7:25	12:05	-	-	72853	75733	87	6.9	26%	99
	13/8/20	-	-	12:30	2:10	-	-	12:40	2:00	74753	77633	89	6.8	29%	105
	13/8/20	2:20	4:15	-	-	2:20	4:15	-	-	76783	79663	85	7.3	32%	110
	14/8/20	7:15	12:35	-	-	7:25	12:20	-	-	78893	81763	92	7.5	30%	118
	14/8/20	-	-	16:10	21:30	-	-	16:25	21:45	80783	83663	90	6.8	27%	125
	14/8/20	22:05	2:10	-	-	21:50	2:15	-	-	82813	85693	87	6.9	31%	120
	15/8/20	7:00	12:20	-	-	7:15	12:05	-	-	84913	87793	95	7.5	29%	122
	15/8/20	-	-	16:10	22:15	-	-	16:20	22:10	86813	89693	85	7.1	25%	98
	15/8/20	23:50	08:30	-	-	23:40	03:10	-	-	88843	91723	93	7.3	27%	96
	16/8/20	6:40	12:15	-	-	7:15	12:25	-	-	90943	93823	87	7.5	32%	115
	16/8/20	-	-	16:10	23:10	-	-	16:20	22:00	92843	95723	94	7.0	30%	122
	16/8/20	23:30	2:10	-	-	23:40	2:00	-	-	94873	97753	89	7.3	27%	109

REMARKS IF ANY:-

STP Opn. Sgn.

Shift Sup. Sgn.

Engg. Sgn.

APM Sgn.

PM Sgn.

Check list of Sewage Treatment Plant (STP)

Site Name: Paramount Golf Foreste

No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter in	Flow meter out	TDS VALUE	PH VALUE	MILS VALUE	WATER PPM	
		Start Time	Stop Time													
	17/08/20	21:10	12:40	-	-	21:10	12:40	-	-	9697.3	9985.3	85	6.8	25%	105	
	17/08/20	-	-	12:45	20:35	-	-	12:45	20:35	9887.3	10175.3	90	6.9	27%	125	
	17/08/20	8:10	04:20	-	-	8:10	04:20	-	-	1009.3	10378.3	89	6.8	32%	120	
	18/08/20	7:35	13:10	-	-	7:35	13:10	-	-	10304.3	10588.3	92	7.3	30%	110	
	18/08/20	-	-	13:25	20:40	-	-	13:25	20:40	10992.3	10718.3	86	7.2	31%	105	
	18/08/20	21:15	05:10	-	-	21:15	05:10	-	-	10693.3	10981.3	90	6.9	26%	115	
	19/08/20	07:40	14:10	-	-	07:40	14:10	-	-	10880.3	11168.3	89	7.5	28%	120	
	19/08/20	-	-	14:10	20:55	-	-	14:10	20:55	11093.3	11281.3	85	7.2	32%	115	
	19/08/20	21:10	04:50	-	-	21:10	04:55	-	-	11211.3	11579.3	92	6.8	30%	115	
	20/08/20	07:25	13:30	-	-	07:25	13:30	-	-	11428.3	11766.3	95	7.1	25%	105	
	20/08/20	-	-	14:10	21:00	-	-	14:10	21:00	11691.3	11974.3	98	6.9	26%	100	
	20/08/20	21:30	04:20	-	-	21:30	04:20	-	-	11881.3	12173.3	89	7.4	32%	96	

MARKS/LEADY:-

Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

Check list of Sewage Treatment Plant (STP)

Site Name: Paramount Golf Foreste

No.	DATE	TANK NO.-1				TANK NO.-2				Parameters					
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN	Flow meter out	TDS VALUE	PH VALUE	MUS VALUE	WATER PPM
		Start Time	Stop Time												
	21/08/20	7:10	12:40	-	-	7:10	12:40	-	-	12076.3	12364.3	84	6.8	26%	105
	21/08/20	-	-	13:10	21:15	-	-	13:10	21:15	12487.3	12577.3	85	7.1	30%	125
	21/08/20	21:35	04:15	-	-	21:35	04:15	-	-	12487.3	12725.3	88	7.6	32%	110
	22/08/20	7:25	14:10	-	-	7:25	14:10	-	-	12684.3	12962.3	91	7.8	30%	100
	22/08/20	-	-	14:35	20:45	-	-	14:35	20:45	12887.3	12755.3	90	6.8	28%	95
	22/08/20	21:10	04:50	-	-	21:10	04:50	-	-	13085.3	12373.3	87	6.9	25%	98
	23/08/20	21:40	13:10	-	-	7:40	13:10	-	-	13272.3	12560.3	85	7.3	30%	105
	23/08/20	-	-	14:25	20:45	-	-	14:25	20:45	13485.3	13773.3	95	7.6	32%	110
	23/08/20	21:15	05:10	-	-	21:15	05:10	-	-	13683.3	13971.3	92	7.2	28%	95
	24/08/20	27:15	12:45	-	-	07:15	12:45	-	-	13889.3	14177.3	96	7.6	30%	105
	24/08/20	-	-	13:25	20:35	-	-	13:25	20:35	14094.3	14382.3	89	6.9	32%	110
	24/08/20	21:00	04:10	-	-	21:00	04:10	-	-	14282.3	14572.3	85	6.8	29%	95

MARKS LEANY:

Gen. Sign.

Shift S/O. Sign.

Encls. Sign.

APM Sign.

PM Sign.

Check list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM	
		Start Time	Stop Time													
25/8/20	7:25	12:40	-	-	7:25	12:40	-	-	14693.3	14981.3	85	7.3	25%	95		
25/8/20	-	-	13:10	20:45	-	-	13:10	20:45	14881.3	15169.3	91	7.7	29%	110		
25/8/20	8:10	04:30	-	-	8:10	04:30	-	-	15087.3	15375.3	94	6.9	32%	120		
26/8/20	7:45	13:10	-	-	7:45	13:10	-	-	15292.3	15880.3	86	6.8	30%	125		
26/8/20	-	-	13:45	20:35	-	-	13:45	20:35	15480.3	15768.3	89	7.1	25%	100		
26/8/20	21:35	05:10	-	-	21:35	05:10	-	-	15686.3	15974.3	92	7.5	30%	98		
29/8/20	07:40	14:00	-	-	07:40	14:00	-	-	15891.3	16179.3	95	7.8	30%	95		
29/8/20	-	-	14:40	20:30	-	-	14:40	20:30	16079.3	16367.3	87	6.9	26%	100		
29/8/20	8:10	04:00	-	-	8:10	04:00	-	-	16285.3	16573.3	85	6.8	28%	98		
29/8/20	07:40	13:30	-	-	07:40	13:30	-	-	16480.3	16768.3	90	7.3	25%	110		
29/8/20	-	-	14:10	20:00	-	-	14:10	20:00	16678.3	16966.3	95	7.5	30%	125		
29/8/20	20:45	04:05	-	-	20:45	04:05	-	-								

MARKS LEAVY:

Ops. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

Check list of Sewage Treatment Plant (STP)

Site Name: Paramount Golf Foreste

No.	DATE	TANK NO.-1				TANK NO.-2				Parameters					
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN	Flow meter out	TDS VALUE	PH VALUE	MILS VALUE	WATER PHM
		Start Time	Stop Time												
29/8/20	07:15	12:40	-	-	07:15	12:40	-	-	16871.8	17159.3	89	6.9	30%	125	
29/8/20	-	-	13:15	20:40	-	-	13:15	20:40	17078.8	17366.3	90	7.1	25%	105	
29/8/20	09:00	04:00	-	-	09:00	04:00	-	-	17280.8	17568.8	95	7.5	30%	95	
30/8/20	07:20	13:10	-	-	07:20	13:10	-	-	17473.3	17761.8	99	6.9	28%	100	
30/8/20	-	-	14:15	20:46	-	-	14:15	20:46	17680.8	17968.3	81	7.6	39%	120	
30/8/20	07:45	13:50	-	-	07:45	13:50	-	-	17882.8	18170.3	95	6.8	26%	105	

MARKS/EANYE

Opt. Sign.

Shift Sup. Sign.

Eng. Sign.

Appr. Sign.

PM Sign.

Jun

Tank no. SHP 43HP	Tank no. off	Tank no. SHP 45HP	Tank no. off	Flow Meter no. 1	Flow Meter no. 2
ON Time	Time	ON Time	Time	Reading	Reading
19/06/20		19/06/20		19/06/20	
09:00 ^{AM} /5HP	12:00 ^{AM} /5HP	09:00 ^{AM} /5HP	10:40 ^{AM} /5HP	2395	
12:35 ^{PM} /5HP	17:00 ^{PM} /5HP	16:05 ^{PM} /5HP	18:00 ^{PM} /5HP		
17:45 ^{PM} /5HP					
20/06/20		20/06/20			
09:00 ^{AM} /5HP	12:20 ^{PM} /5HP	09:30 ^{AM} /5HP	11:30 ^{AM} /5HP		
12:50 ^{PM} /5HP	17:20 ^{PM} /5HP	16:00 ^{PM} /5HP	17:20 ^{PM} /5HP	2754	
19:00 ^{PM} /5HP					
21/06/20		21/06/20			
08:00 ^{AM} /5HP	12:30 ^{PM} /5HP	09:00 ^{AM} /10HP	10:00 ^{AM} /10HP	3127	
13:00 ^{PM} /5HP	14:30 ^{PM} /5HP	14:50 ^{PM} /5HP	16:10 ^{PM} /5HP		
15:00 ^{PM} /5HP	17:00 ^{PM} /5HP	17:00 ^{PM} /5HP			
16:00 ^{PM} /5HP					
22/06/20		22/06/20			
08:00 ^{AM} /5HP	12:00 ^{PM} /5HP	09:00 ^{AM} /5HP	10:50 ^{AM} /5HP	3468	
12:40 ^{PM} /5HP	17:30 ^{PM} /5HP	17:00 ^{PM} /10HP	17:50 ^{PM} /10HP		
18:00 ^{PM} /5HP	22:30 ^{PM} /5HP	22:30 ^{PM} /5HP	23:30 ^{PM} /5HP		
23:30 ^{PM} /5HP	06:00 ^{AM} /5HP	04:30 ^{AM} /5HP	05:30 ^{AM} /5HP		
08:00 ^{AM} /5HP	16:00 ^{PM} /5HP	18:15 ^{PM} /10HP	18:40 ^{PM} /10HP	3862	
20:00 ^{PM} /5HP	22:30 ^{PM} /5HP	22:30 ^{PM} /5HP	23:50 ^{PM} /5HP		

Tank No. 2	Tank. 02	Tank. 01	Tank. 01	Flow	Flow
5 HP +30 HP	5 HP +3 HP	5 HP +5 HP	off Time	meter no. 01	meter no. 02
ON Time	OFF Time	ON Time		Recording	Recording
24/06/20					
23:30 ^{PM} /5 ^{HP}	05:30 ^{AM} /5 ^{HP}	05:30 ^{AM} /5 ^{HP}	06:10 ^{AM} /5 ^{HP}	4-189	2209
06:30 ^{PM} /5 ^{HP}	08:00 ^{AM} /5 ^{HP}	10:50 ^{AM} /5 ^{HP}	12:20 ^{PM} /5 ^{HP}		
08:30 ^{AM} /5 ^{HP}	10:30 ^{PM} /5 ^{HP}	15:30 ^{PM} /5 ^{HP}	17:30 ^{PM} /5 ^{HP}		
19:00 ^{PM} /5 ^{HP}	22:00 ^{PM} /5 ^{HP}	21:50 ^{PM} /5 ^{HP}	23:00 ^{PM} /5 ^{HP}		
22:50 ^{PM} /5 ^{HP}					
25/06/20					
	04:30 ^{AM} /5 ^{HP}	04:30 ^{AM} /5 ^{HP}	06:00 ^{AM} /5 ^{HP}	4-643	2396
05:30 ^{AM} /5 ^{HP}	12:00 ^{AM} /5 ^{HP}	04:30 ^{AM} /10 ^{HP}	10:00 ^{AM} /10 ^{HP}		
13:00 ^{PM} /5 ^{HP}	18:00 ^{PM} /5 ^{HP}	14:30 ^{PM} /10 ^{HP}	15:00 ^{PM} /10 ^{HP}		
18:20 ^{PM} /5 ^{HP}	22:00 ^{PM} /5 ^{HP}	17:00 ^{PM} /5 ^{HP}	18:00 ^{PM} /5 ^{HP}		
22:30 ^{PM} /5 ^{HP}		21:40 ^{PM} /5 ^{HP}	23:40 ^{PM} /5 ^{HP}		
26/06/20					
	02:30 ^{AM} /5 ^{HP}	04:30 ^{AM} /5 ^{HP}	05:30 ^{AM} /5 ^{HP}	5-140	2455
03:00 ^{AM} /5 ^{HP}	04:30 ^{AM} /5 ^{HP}	11:25 ^{AM} /10 ^{HP}	12:10 ^{PM} /10 ^{HP}		
05:00 ^{AM} /5 ^{HP}	08:45 ^{AM} /5 ^{HP}	16:50 ^{PM} /10 ^{HP}	18:10 ^{PM} /10 ^{HP}		
09:00 ^{AM} /5 ^{HP}	18:30 ^{PM} /5 ^{HP}	22:30 ^{PM} /10 ^{HP}	23:30 ^{PM} /10 ^{HP}		
19:30 ^{PM} /5 ^{HP}	22:30 ^{PM} /5 ^{HP}				
23:00 ^{PM} /5 ^{HP}					
27/06/20					
	05:30 ^{AM} /5 ^{HP}				
06:20 ^{AM} /5 ^{HP}	16:00 ^{PM} /5 ^{HP}	05:30 ^{AM} /10 ^{HP}	06:30 ^{AM} /10 ^{HP}	5-627	2515
19:00 ^{PM} /5 ^{HP}		09:10 ^{AM} /5 ^{HP}	10:00 ^{AM} /5 ^{HP}		
		12:00 ^{AM} /10 ^{HP}	12:40 ^{PM} /10 ^{HP}		
		18:30 ^{AM} /10 ^{HP}	19:15 ^{PM} /10 ^{HP}		

Tank. 02	Tank. 02	Tank. 02	Tank. 02	Flow	Flow
5 ^{HP} +3 ^{HP}	Off	5 ^{HP} +5 ^{HP}	off	Time meters	Meters-02
ON Time	Time	ON Time		of Reading	Reading
	23:00 ^{AM} /5 ^{HP}				
23:00^{PM}/5^{HP}		23:00 ^{PM} /10 ^{HP}	24:00 ^{AM} /10 ^{HP}		
23:00 ^{PM} /5 ^{HP}					
28/06/20		06:10 ^{AM} /10 ^{HP}	7:20 ^{AM} /10 ^{HP}	6054	
0	05:30 ^{AM} /5 ^{HP}	12:05 ^{PM} /10 ^{HP}	12:40 ^{PM} /10 ^{HP}		
06:00 ^{AM} /5 ^{HP}	19:00 ^{PM} /5 ^{HP}	14:30 ^{PM} /10 ^{HP}	15:00 ^{PM} /10 ^{HP}		
19:30 ^{AM} /5 ^{HP}		22:10 ^{PM} /10	23:05 ^{PM} /10 ^{HP}		
29/06/20					
	24:05 ^{AM} /5 ^{HP}				
24:30 ^{PM} /5+5	05:30 ^{AM} /5 ^{HP}	05:00 ^{PM} /10 ^{HP}	06:00 ^{PM} /10 ^{HP}	6530	
06:00 ^{AM} /5 ^{HP}	07:30 ^{PM} /5 ^{HP}	11:00 ^{AM} /10 ^{HP}	12:00 ^{PM} /10 ^{HP}		
8:00 ^{PM} /5 ^{HP}		18:10 ^{PM} /10 ^{HP}	19:00 ^{PM} /10 ^{HP}		
		22:00 ^{PM} /10 ^{HP}	23:00 ^{PM} /10 ^{HP}		
30/06/20				7092	
	05:10 ^{AM} /5 ^{HP}				
05:30 ^{AM} /5 ^{HP}	11:00 ^{AM} /5 ^{HP}	06:00 ^{AM} /10 ^{HP}	07:30 ^{AM} /10 ^{HP}		
11:30 ^{AM} /5 ^{HP}	19:05 ^{PM} /5 ^{HP}	11:00 ^{AM} /10 ^{HP}	12:00 ^{PM} /10 ^{HP}		
19:30 ^{PM} /5 ^{HP}	19:05^{PM}/5^{HP}	14:20 ^{PM} /10 ^{HP}	14:50 ^{PM} /10 ^{HP}		
		17:05 ^{PM} /10 ^{HP}	18:15 ^{PM} /10 ^{HP}		
		22:30 ^{PM} /10 ^{HP}	23:40 ^{PM} /10 ^{HP}		

July

Volume
Date

Tank-02 5 ^{HP} + 3 ^{HP} ON Time	Tank 02 off. Time	Tank 01 5 ^{HP} + 5 ^{HP} ON Time	Tank 01 off Time	Flow Meter Reading	Flow Meter Reading
01/07/20					
	05:30 ^{AM} / 5 ^{HP} / ST3	04:30 ^{AM} / 10 ^{HP}	05:40 ^{PM} / 10 ^{HP}	7623	
06:00 ^{AM} / 5 ^{HP}	07:00 ^{PM} / 5 ^{HP} / ST3	11:10 ^{AM} / 10 ^{HP}	12:05 ^{PM} / 10 ^{HP}		
17:30 ^{PM} / 5 ^{HP}		14:05 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:00 ^{PM} / 5 ^{HP}	16:40 ^{PM} / 5 ^{HP}		
		18:00 ^{PM} / 5 ^{HP}	19:00 ^{PM} / 5 ^{HP}		
		22:30 ^{PM} / 10 ^{HP}	23:40 ^{PM} / 10 ^{HP}		
02/07/20					
	22:30 ^{PM} / 5 ^{HP} / ST3				
22:50 ^{PM} / 5 ^{HP}	06:00 ^{AM} / 5 ^{HP} / ST3	05:00 ^{AM} / 10 ^{HP}	06:00 ^{PM} / 10 ^{HP}	8168	
06:20 ^{AM} / 5 ^{HP}	16:40 ^{PM} / 5 ^{HP} / ST3	09:20 ^{AM} / 10 ^{HP}	09:55 ^{AM} / 10 ^{HP}		
17:30 ^{PM} / 5 ^{HP} / ST3		12:05 ^{PM} / 10 ^{HP}	12:40 ^{PM} / 10 ^{HP}		
		14:20 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:40 ^{PM} / 5 ^{HP}	17:40 ^{PM} / 5 ^{HP}		
		19:00 ^{PM} / 10 ^{HP}	19:30 ^{PM} / 10 ^{HP}		
		23:00 ^{PM} / 10 ^{HP}	23:50 ^{PM} / 10 ^{HP}		
03/06/20					
	04:30 ^{AM} / 5 ^{HP} / ST3	05:00 ^{AM} / 10 ^{HP}	06:00 ^{AM} / 10 ^{HP}	8659	
05:00 ^{AM} / 5 ^{HP} / ST3	12:05 ^{PM} / 5 ^{HP} / ST3	11:00 ^{AM} / 5 ^{HP}	12:05 ^{PM} / 5 ^{HP} / ST3		
12:30 ^{PM} / 5 ^{HP} / ST3	18:00 ^{PM} / 5 ^{HP} / ST3	14:40 ^{PM} / 5 ^{HP}	15:40 ^{PM} / 5 ^{HP}		
18:30 ^{PM} / 5 ^{HP}		18:00 ^{PM} / 5 ^{HP}	19:00 ^{PM} / 5 ^{HP}		
		22:00 ^{PM} / 5 ^{HP}	23:00 ^{PM} / 5 ^{HP}		

Tank No-02	Tank No-2	Tank No-1	Tank No-01	Flow Meter-04	Flow meter-02 Reader
5 ^{HP} + 3 ^{HP}	Off Time	ON Time	off Time	Readiney	
ON Time		5 ^{HP} + 5 ^{HP}			
04/07/20					
	05:20 ^{AM} / 5 ^{HP}	05:00 ^{AM} / 10 ^{HP}	05:50 ^{AM} / 10 ^{HP}	9202	
19:00 ^{PM} / 5+3	18:30 ^{PM} / 5+3	10:00 ^{AM} / 10 ^{HP}	11:00 ^{AM} / 10 ^{HP}		
		13:50 ^{PM} / 10 ^{HP}	14:35 ^{PM} / 10 ^{HP}		
		18:45 ^{PM} / 5 ^{HP}	14:00 ^{PM} / 10 ^{HP}		
		22:40 ^{PM} / 10 ^{HP}	23:10 ^{PM} / 10 ^{HP}		
05/07/20					
	05:30 ^{AM} / 5 ^{HP}	05:30 ^{AM} / 10 ^{HP}	06:20 ^{AM} / 10 ^{HP}	9726	
06:00 ^{AM} / 5+3	19:05 ^{PM} / 5+3	10:30 ^{AM} / 5 ^{HP}	11:00 ^{AM} / 5 ^{HP}		
12:00 ^{PM} / 5+3		12:00 ^{PM} / 5 ^{HP}	12:30 ^{PM} / 5 ^{HP}		
		15:00 ^{PM} / 10 ^{HP}	16:00 ^{PM} / 10 ^{HP}		
		22:00 ^{PM} / 10 ^{HP}	23:00 ^{PM} / 10 ^{HP}		
06/07/20					
06:00 ^{AM} / 5+3	05:30 ^{AM} / 5+3	06:00 ^{AM} / 5 ^{HP}	08:00 ^{AM} / 5 ^{HP}	10258	
19:20 ^{PM} / 5+3	19:40 ^{PM} / 5+3	12:05 ^{PM} / 10	12:30 ^{PM} / 10		
		15:00 ^{PM} / 5	16:00 ^{PM} / 5		
		22:00 ^{PM} / 5	23:30 ^{PM} / 5		
07/07/20					
	22:30 ^{PM} / 5+3	06:30 ^{AM} / 5 ^{HP}	07:00 ^{AM} / 5 ^{HP}	10770	
23:00 ^{PM} / 5+3		8:00 ^{AM} / 5 ^{HP}	8:30 ^{AM} / 5 ^{HP}		
		9:30 ^{AM} / 5 ^{HP}	10:30 ^{AM} / 5 ^{HP}		
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		
		13:00 ^{PM} / 5 ^{HP}	13:30 ^{PM} / 5 ^{HP}		
		14:30 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		23:00 ^{PM} / 10 ^{HP}	12:00 ^{AM} / 10 ^{HP}		

Tank No. 1
Date

Tank No.-02 5 HP + 3 HP	Tank No.-2 Off Time	Tank No.-4 Off Time ON Time 5 HP + 5 HP	Tank No.-04 off Time	Flow Meter-02	Flow Meter-02
08/07/20					
	06:00 AM / 5 HP	05:00 AM / 5 HP	05:30 AM / 5 HP		
06:30 AM / 5 HP	19:30 PM / 5 HP	06:30 AM / 5 HP	07:00 AM / 5 HP		
20:00 PM / 5 HP		08:00 AM / 5 HP	08:30 AM / 5 HP		
(09:30 AM / 5 HP	10:30 AM / 5 HP		
		11:30 AM / 5 HP	12:00 PM / 5 HP		
		13:20 PM / 5 HP	13:30 PM / 5 HP		
		14:30 PM / 5 HP	15:00 PM / 5 HP		
		16:00 PM / 5 HP	16:30 PM / 5 HP		
		17:30 PM / 5 HP	18:00 PM / 5 HP		
		19:00 PM / 5 HP	19:30 PM / 5 HP		
		23:00 PM / 10 HP	24:00 PM / 10 HP		
09/07/20					
(06:00 AM / 5 HP	05:00 AM / 10 HP	05:50 AM / 10 HP		
06:30 AM / 5 HP	19:00 PM / 5 HP	09:00 AM / 5 HP	09:30 AM / 5 HP		
19:30 PM / 5 HP		10:30 AM / 5 HP	11:00 AM / 5 HP		
		12:00 PM / 5 HP	12:30 PM / 5 HP		
		13:30 PM / 5 HP	14:00 PM / 5 HP		
		15:00 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:00 PM / 5 HP		
		18:20 PM / 5 HP	18:30 PM / 5 HP		
		19:30 PM / 5 HP	20:00 PM / 5 HP		
		23:00 PM / 10 HP	00:00 AM / 10 HP		

Tank No-2 HP 5+3	Tank No-2 HP-HP 5+3	Tank-01 ON Time 5HP +5	Tank-01 Off Time 5HP +5	Flow meter 01 Reading	Flow meter 02 Reading
10/07/20					
07:30 AM / 5+3 HP	07:00 AM / 5+3 HP	05:00 AM / 10 HP	06:30 AM / 10 HP		
19:00 PM / 5+3 HP	18:30 PM / 5+3 HP	09:30 AM / 5 HP	10:00 AM / 5 HP		
		11:00 AM / 5 HP	11:30 AM / 5 HP		
		12:30 PM / 5 HP	13:00 PM / 5 HP		
		14:00 PM / 5 HP	14:30 PM / 5 HP		
		15:30 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	17:30 PM / 5 HP		
		18:30 PM / 5 HP	19:00 PM / 5 HP		
		20:00 PM / 5 HP	20:30 PM / 5 HP		
		23:00 PM / 10 HP	12:00 AM / 10 HP		
11/07/20					
06:30 AM / 5+3 HP	06:00 AM / 5+3 HP	05:20 AM / 10 HP	06:20 AM / 10 HP		
19:00 PM / 5+3 HP	18:40 PM / 5+3 HP	09:00 AM / 5 HP	09:30 AM / 5 HP		
		10:30 AM / 5 HP	11:00 AM / 5 HP		
		12:00 PM / 5 HP	12:30 PM / 5 HP		
		13:30 PM / 5 HP	14:00 PM / 5 HP		
		15:00 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:00 PM / 5 HP		
		18:30 PM / 5 HP	18:30 PM / 5 HP		
		19:30 PM / 5 HP	20:00 PM / 5 HP		

Page No.
 Date

Tank No-2 5 ^{HP} 3 ^{HP}	Tank No-2 5 ^{HP} 3 ^{HP}	Tank, of ON Time 5 ^{HP} 5 ^{HP}	Tank- of Off Time 5 ^{HP} 5 ^{HP}	Flow Meter of Reading	Flow Meter-02 Reading
12/07/20	06:00 AM / 5 ^{HP} 3 ^{HP}	05:20 AM / 10 ^{HP}	06:00 AM / 10 ^{HP}		
06:30 AM / 5 ^{HP} 3 ^{HP}	18:10 PM / 5 ^{HP} 3 ^{HP}	08:30 AM / 5 ^{HP}	09:00 AM / 5 ^{HP}		
		10:00 AM / 5 ^{HP}	10:30 AM / 5 ^{HP}		
		11:30 AM / 5 ^{HP}	12:00 PM / 5 ^{HP}		
		13:00 AM / 5 ^{HP}	13:30 PM / 5 ^{HP}		
		14:30 PM / 5 ^{HP}	15:00 PM / 5 ^{HP}		
		16:00 PM / 5 ^{HP}	16:30 PM / 5 ^{HP}		
		17:30 PM /	18:00 PM / 5 ^{HP}		
		19:00 PM / 5 ^{HP}	19:30 PM / 5 ^{HP}		
		20:30 PM / 5 ^{HP}	21:30 PM / 5 ^{HP}		
		23:30 PM / 10 ^{HP}	12:00 AM / 10 ^{HP}		
13/07/20	06:00 AM / 5 ^{HP} 3 ^{HP}	05:30 AM / 5 ^{HP}	06:00 AM / 5 ^{HP}		
18:00 PM / 5 ^{HP} 3 ^{HP}	17:30 PM / 5 ^{HP} 3 ^{HP}	07:00 AM / 5 ^{HP}	07:30 AM / 5 ^{HP}		
		08:30 AM / 5 ^{HP}	09:00 AM / 5 ^{HP}		
		10:00 AM / 5 ^{HP}	10:30 AM / 5 ^{HP}		
		11:30 AM / 5 ^{HP}	12:00 PM / 5 ^{HP}		
		13:00 PM / 5 ^{HP}	13:30 PM / 5 ^{HP}		
		14:30 PM / 5 ^{HP}	15:00 PM / 5 ^{HP}		
		16:00 PM / 5 ^{HP}	16:30 PM / 5 ^{HP}		
		17:30 PM / 5 ^{HP}	18:00 PM / 5 ^{HP}		
		19:00 PM / 5 ^{HP}	19:30 PM / 5 ^{HP}		
		20:30 PM / 5 ^{HP}	21:00 PM / 5 ^{HP}		
14/07/20	05:10 AM / 5 ^{HP} 3 ^{HP}	12:05 PM / 5 ^{HP}			
5:30 AM / 5 ^{HP} 3 ^{HP}	17:00 PM / 5 ^{HP} 3 ^{HP}				

Tank-02 5 ^{HP} + 3 ^{HP} ON Time	Tank-02 off Time 5 ^{HP} + 3 ^{HP}	Tank-01 ON Time 5 ^{HP} + 5 ^{HP}	Tank-01 off Time 5 ^{HP} + 5 ^{HP}	Flow meter of Reading	Flow meter Reading
	01:40 AM/5 HP	01:40 AM/5 HP	01:40 AM/5 HP		
17:30 PM/5+3	05:36 AM/5 HP	05:36 AM/5 HP	06:40 AM/5 HP		
		07:00 AM/5 HP	07:30 AM/5 HP		
		08:30 AM/5 HP	09:00 AM/5 HP		
		10:00 AM/5 HP	10:30 AM/5 HP		
		11:00 AM/5 HP	11:30 AM/5 HP		
		12:30 PM/5 HP	13:00 PM/5 HP		
		14:00 PM/5 HP	14:30 PM/5 HP		
		15:00 PM/5 HP	15:30 PM/5 HP		
		16:30 PM/5 HP	17:00 PM/5 HP		
		18:00 PM/5 HP	18:30 PM/5 HP		
		19:30 PM/5 HP	20:00 PM/5 HP		
01/07/20		23:00 PM/5 HP	01:30 AM/5 HP		
	08:00 AM/5+3 HP	05:20 AM/5 HP	05:30 AM/5 HP		15261
08:30 AM/5+3 HP	18:00 PM/5+3 HP	06:40 AM/5 HP	06:30 AM/5 HP		
18:30 PM/5+3 HP		07:00 AM/5 HP	07:30 AM/5 HP		
		08:30 AM/5 HP	09:00 AM/5 HP		
		10:00 AM/5 HP	10:30 AM/5 HP		
		11:00 AM/5 HP	11:30 AM/5 HP		
		13:00 PM/5 HP	13:30 PM/5 HP		
		14:30 PM/5 HP	15:00 PM/5 HP		
		16:00 PM/5 HP	16:30 PM/5 HP		
		17:30 PM/5 HP	18:00 PM/5 HP		
		19:00 PM/5 HP	19:30 PM/5 HP		
		22:30 PM/5 HP	24:00 AM/5 HP		

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Tank-02 5 ^{HP} + 3 ^{HP} ONTime	Tank-02 Off Time 5 ^{HP} + 3 ^{HP}	Tank-01 ONTime 5 ^{HP} + 5 ^{HP}	Tank-01 Off Time 5 ^{HP} + 5 ^{HP}	Flow meter-01 Reading	Flow meter-02 Reading
16/07/20					
	05:00 ^{AM} / 5+3 ^{HP}	05:00 ^{AM} / 10 ^{HP}	06:00 ^{AM} / 10 ^{HP}	15803	
05:30 ^{AM} / 5+3 ^{HP}	18:30 ^{PM} / 5+3 ^{HP}	08:30 ^{AM} / 5 ^{HP}	09:00 ^{AM} / 5 ^{HP}		
19:00 ^{PM} / 5+3 ^{HP}		10:00 ^{AM} / 5 ^{HP}	10:30 ^{AM} / 5 ^{HP}		
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		
		13:00 ^{PM} / 5 ^{HP}	13:30 ^{PM} / 5 ^{HP}		
		14:30 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:00 ^{PM} / 5 ^{HP}	16:30 ^{PM} / 5 ^{HP}		
		17:30 ^{PM} / 5 ^{HP}	18:00 ^{PM} / 5 ^{HP}		
		19:00 ^{PM} / 5 ^{HP}	19:30 ^{PM} / 5 ^{HP}		
		23:00 ^{PM} / 5 ^{HP}	12:00 ^{AM} / 5 ^{HP}		
17/07/20					
	07:00 ^{PM} / 5+3 ^{HP}	05:00 ^{AM} / 5+3 ^{HP}	06:00 ^{PM} / 10 ^{HP}		
07:30 ^{AM} / 5+3 ^{HP}	18:00 ^{PM} / 5+3 ^{HP}	08:30 ^{AM} / 5 ^{HP}	09:00 ^{AM} / 5 ^{HP}		
18:30 ^{PM} / 5+3 ^{HP}		10:00 ^{AM} / 5 ^{HP}	10:30 ^{AM} / 5 ^{HP}		
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		
		13:00 ^{PM} / 5 ^{HP}	13:30 ^{PM} / 5 ^{HP}		
		14:30 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:00 ^{PM} / 5 ^{HP}	16:30 ^{PM} / 5 ^{HP}		
		17:30 ^{PM} / 5 ^{HP}	18:00 ^{PM} / 5 ^{HP}		
		19:00 ^{PM} / 5 ^{HP}	19:30 ^{PM} / 5 ^{HP}		
		23:00 ^{PM} / 10 ^{HP}	23:50 ^{PM} / 10 ^{HP}		
18/07/20					
	07:10 ^{AM} / 5+3 ^{HP}	05:00 ^{AM} / 5 ^{HP}	06:40 ^{AM} / 5 ^{HP}		
07:30 ^{AM} / 5+3 ^{HP}		08:00 ^{AM} / 5 ^{HP}	08:30 ^{AM} / 5 ^{HP}		

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Date _____

Tank-02 HP 5+3	Tank-02 HP 5+3	Tank-01 HP 5+5	Tank-01 HP 5+5	Flow Meter 1	Flow Meter 2
ON Time	off Time	ON Time	off Time	of Reading	Reading
		9:30 AM / 5 HP	10:00 AM / 5 HP		
		11:00 AM / 5 HP	11:30 AM / 5 HP		
		12:30 PM / 5 HP	13:40 PM / 5 HP		
		14:00 PM / 5 HP	14:35 PM / 5 HP		
		15:50 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	18:30 PM / 5 HP		
		18:30 PM / 5 HP	19:10 PM / 5 HP		
		20:00 PM / 5 HP	20:50 PM / 5 HP		
		21:30 PM / 5 HP	10:00 PM / 5 HP		
		12:50 PM / 10 HP	12:00 AM / 10 HP		
		05:00 AM / 5 HP			
19/07/20		05:00 AM / 5 HP	07:00 AM / 5 HP		
	10:00 PM / 5+3 HP	09:30 AM / 5 HP	10:20 AM / 5 HP		
		11:00 AM / 5 HP	11:30 AM / 5 HP		
18:30 PM / 5+3 HP		12:30 PM / 5 HP	13:00 PM / 5 HP		
		14:00 PM / 5 HP	14:30 PM / 5 HP		
		15:30 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	17:30 PM / 5 HP		
		18:30 PM / 5 HP	19:00 PM / 5 HP		
		20:00 PM / 5 HP	20:30 PM / 5 HP		
		23:00 PM / 10 HP	12:00 AM / 10 HP		
20/07/20		05:10 AM / 5 HP	07:00 AM / 5 HP		
	07:00 AM / 5+3 HP	09:30 AM / 5 HP	10:00 AM / 5 HP		
		11:00 AM / 5 HP	11:30 AM / 5 HP		
07:30 AM / 5+3 HP		12:30 PM / 5 HP	13:00 PM / 5 HP		

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 Date: _____

Tank-02 S+3+3 HP	Tank-02 S+3+3 HP	Tank-01 S+S HP	Tank-01 S+S HP	Flow meter	Flow meter #02
ONTime	OFFTime	ONTime	OFFTime	of Reading	Reading
20/07/20					
	18:30 ^{PM} / S+3	14:00 ^{PM} / S	14:30 ^{PM} / S		
14:30 ^{PM} / S+3		15:30 ^{PM} / S	16:30 ^{PM} / S		
		17:30 ^{PM} / S	18:00 ^{PM} / S		
		19:00 ^{PM} / S	19:50 ^{PM} / S		
		22:00 ^{PM} / S	23:50 ^{PM} / S		
21/07/20	7:00 ^{AM} / S+3				
7:30 ^{AM} / S	07:30 18:00 ^{PM} / S+3	04:30 ^{AM} / S	5:30 ^{AM} / S		
18:30 ^{PM} / S+3		07:20 ^{AM} / S	7:30 ^{AM} / S		
		08:30 ^{AM} / S	09:00 ^{AM} / S		
		10:00 ^{AM} / S	10:30 ^{AM} / S		
		11:30 ^{AM} / S	12:00 ^{PM} / S		
		13:00 ^{PM} / S	13:30 ^{PM} / S		
		14:30 ^{PM} / S	15:00 ^{PM} / S		
		16:00 ^{PM} / S	16:30 ^{PM} / S		
		17:30 ^{PM} / S	18:00 ^{PM} / S		
		19:00 ^{PM} / S	19:30 ^{PM} / S		
		20:30 ^{PM} / S	21:00 ^{PM} / S		
		23:30 ^{PM} / S	12:50 ^{AM} / S		
22/07/20		04:30 ^{AM} / S	05:30 ^{AM} / S		
	06:30 ^{AM} / S+3	7:00 ^{AM} / S	7:30 ^{AM} / S		
07:40 ^{AM} / S+3	18:00 ^{PM} / S+3	8:30 ^{AM} / S	9:30 ^{AM} / S		
18:30 ^{PM} / S+3		10:30 ^{AM} / S	11:30 ^{AM} / S		
		12:30 ^{PM} / S	13:00 ^{PM} / S		
		14:00 ^{PM} / S	14:30 ^{PM} / S		

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Tank-02 S+3+3 ^{HP} ON Time	Tank-02 Off Time S+3+3 ^{HP}	Tank-01 S+5 ^{HP} ON Time	Tank-01 S+5 ^{HP} Off Time	Flow Meter of Reading	Flow Meter Reading
		15:30 ^{PM} / 5 ^{HP}	16:00 ^{PM} / 5 ^{HP}		
		17:20 ^{PM} / 5 ^{HP}	17:30 ^{PM} / 5 ^{HP}		
		18:30 ^{PM} / 5 ^{HP}	19:00 ^{PM} / 5 ^{HP}		
		20:00 ^{PM} / 5 ^{HP}	20:30 ^{PM} / 5 ^{HP}		
		21:30 ^{PM} / 5 ^{HP}	22:00 ^{PM} / 5 ^{HP}		
		23:30 ^{PM} / 5 ^{HP}	12:40 ^{AM} / 5 ^{HP}		
23/07/20					
		04:00 ^{AM} / 5 ^{HP}	5:00 ^{AM} / 5 ^{HP}		
	07:20 ^{AM} / 5 ^{HP}	06:00 ^{AM} / 5 ^{HP}	6:30 ^{AM} / 5 ^{HP}		
07:30 ^{AM} / 5+3+3 ^{HP}	09:20 ^{PM} / 5+3+3 ^{HP}	7:30 ^{AM} / 5 ^{HP}	8:00 ^{AM} / 5 ^{HP}		
19:30 ^{PM} / 5+3+3 ^{HP}		9:00 ^{AM} / 5 ^{HP}	9:30 ^{AM} / 5 ^{HP}		
		10:30 ^{AM} / 5 ^{HP}	11:00 ^{AM} / 5 ^{HP}		
		12:00 ^{PM} / 5 ^{HP}	12:30 ^{PM} / 5 ^{HP}		
		13:30 ^{PM} / 5 ^{HP}	14:00 ^{PM} / 5 ^{HP}		
		15:00 ^{PM} / 5 ^{HP}	15:30 ^{PM} / 5 ^{HP}		
		16:30 ^{PM} / 5 ^{HP}	17:00 ^{PM} / 5 ^{HP}		
		18:00 ^{PM} / 5 ^{HP}	18:30 ^{PM} / 5 ^{HP}		
		19:30 ^{PM} / 5 ^{HP}	20:00 ^{PM} / 5 ^{HP}		
		21:00 ^{PM} / 5 ^{HP}	21:30 ^{PM} / 5 ^{HP}		
		23:30 ^{PM} / 5 ^{HP}	12:50 ^{AM} / 5 ^{HP}		
24/07/20					
	08:00 ^{AM} / 5+3+3 ^{HP}	03:30 ^{AM} / 5 ^{HP}	04:00 ^{AM} / 5 ^{HP}		
08:30 ^{AM} / 5+3+3 ^{HP}		05:00 ^{AM} / 5 ^{HP}	05:30 ^{AM} / 5 ^{HP}		
		06:00 ^{AM} / 5 ^{HP}	07:20 ^{AM} / 5 ^{HP}		
		08:00 ^{AM} / 5 ^{HP}	08:30 ^{AM} / 5 ^{HP}		
		09:30 ^{AM} / 5 ^{HP}	10:30 ^{AM} / 5 ^{HP}		
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		

Page No.
 Date

Tank-02 5+3+3 HP	Tank-02 off Time 5+3+3 HP	Tank-01 5+5 HP	Tank-01 5+5 HP	Flow Meter	Flow meter 02
ON Time	5+3+3 HP	ON Time	off Time	of Reading	Reading
		13:00 PM / 5 HP	13:00 PM / 5 HP		
	20:00 PM / 5+3+3 HP	14:00 PM / 5 HP	14:30 PM / 5 HP		
20:30 PM / 5+3+3 HP		15:30 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	17:30 PM / 5 HP		
		18:30 PM / 5 HP	19:00 PM / 5 HP		
		20:00 PM / 5 HP	20:30 PM / 5 HP		
		21:30 PM / 5 HP	22:00 PM / 5 HP		
		23:00 PM / 5 HP	22:30 PM / 5 HP		
25/07/20	→	12:30 AM / 5 HP	12:00 AM / 5 HP		
	05:00 AM / 5+3+3 HP	2:00 AM / 5 HP	2:30 AM / 5 HP		
06:30 AM / 5+3+3 HP		3:30 AM / 5 HP	4:00 AM / 5 HP		
		5:00 AM / 5 HP	5:30 AM / 5 HP		
		06:30 AM / 5 HP	07:00 AM / 5 HP		
		08:00 AM / 5 HP	8:30 AM / 5 HP		
		09:30 AM / 5 HP	10:00 AM / 5 HP		
		11:00 AM / 5 HP	11:30 AM / 5 HP		
		12:30 PM / 5 HP	13:00 PM / 5 HP		
		14:00 PM / 5 HP	14:30 PM / 5 HP		
		15:30 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	17:30 PM / 5 HP		
		18:30 PM / 5 HP	19:30 PM / 5 HP		
		20:30 PM / 5 HP	21:00 PM / 5 HP		
		22:00 PM / 5 HP	22:30 PM / 5 HP		
		23:30 PM / 5 HP	12:00 AM / 5 HP		
26/07/20		01:00 AM / 5 HP	11:30 AM / 5 HP		
	19:00 PM / 5+3+3 HP	2:30 AM / 5 HP	3:00 AM / 5 HP		
19:30 PM / 5+3+3 HP					

Temp. At

Tank-02 S+3+3 ^{HP} ON Time	Tank-02 S+3+3 ^{HP} OFF Time	Tank-01 S+5 ^{HP} ON Time	Tank-01 S+5 ^{HP} OFF Time	Flowmeter of Reading	Flow meter- Reading
			04:10 ^{AM} /S ^{HP}		
			05:30 ^{AM} /S ^{HP}		
			07:00 ^{AM} /S ^{HP}		
			07:30 ^{AM} /S ^{HP}		
			08:30 ^{AM} /S ^{HP}		
			09:00 ^{AM} /S ^{HP}		
			10:00 ^{AM} /S ^{HP}		
			10:30 ^{AM} /S ^{HP}		
			11:30 ^{AM} /S ^{HP}		
			12:00 ^{PM} /S ^{HP}		
			13:00 ^{PM} /S ^{HP}		
			13:30 ^{PM} /S ^{HP}		
			14:30 ^{PM} /S ^{HP}		
			15:00 ^{PM} /S ^{HP}		
			16:00 ^{PM} /S ^{HP}		
			16:30 ^{PM} /S ^{HP}		
			17:30 ^{PM} /S ^{HP}		
			18:00 ^{PM} /S ^{HP}		
			19:00 ^{PM} /S ^{HP}		
			19:30 ^{PM} /S ^{HP}		
			20:30 ^{PM} /S ^{HP}		
			21:00 ^{PM} /S ^{HP}		
			22:00 ^{PM} /S ^{HP}		
			22:30 ^{PM} /S ^{HP}		
			23:30 ^{PM} /S ^{HP}		
			01:00 ^{AM} /S ^{HP}		
27/07/20			04:10 ^{AM} /S ^{HP}		
	06:00 ^{AM} /S ^{HP}		04:30 ^{AM} /S ^{HP}		
06:20 ^{AM} /S ^{HP}	19:00 ^{PM} /S ^{HP}		05:30 ^{AM} /S ^{HP}		
19:20 ^{AM} /S ^{HP}			06:00 ^{AM} /S ^{HP}		
			07:00 ^{AM} /S ^{HP}		
			07:30 ^{AM} /S ^{HP}		
			08:30 ^{AM} /S ^{HP}		
			09:00 ^{AM} /S ^{HP}		
			10:00 ^{AM} /S ^{HP}		
			10:30 ^{AM} /S ^{HP}		
			11:30 ^{AM} /S ^{HP}		
			12:00 ^{PM} /S ^{HP}		
			13:00 ^{PM} /S ^{HP}		
			13:30 ^{PM} /S ^{HP}		
			14:30 ^{PM} /S ^{HP}		
			15:00 ^{PM} /S ^{HP}		
			16:00 ^{PM} /S ^{HP}		
			16:30 ^{PM} /S ^{HP}		
			17:30 ^{PM} /S ^{HP}		
			18:00 ^{PM} /S ^{HP}		
			19:00 ^{PM} /S ^{HP}		
			19:30 ^{PM} /S ^{HP}		
			20:30 ^{PM} /S ^{HP}		
			21:00 ^{PM} /S ^{HP}		

Unit No.	
Date	

Tank-02	Tank-02	Tank-03	Tank-04	Flow Meter-01	Flow Meter-02
5+3+3 HP	5+3+3	5+5 HP	5+5 HP	Reading	Reading
ON Time	off Time	ON Time	off Time		
		22:00 ^{PM} / 5 HP	22:30 ^{AM} / 5 HP		
		23:30 ^{PM} / 5 HP	12:00 ^{AM} / 5 HP		
28/07/20		01:00 ^{AM} / 5 HP	1:30 ^{AM} / 5 HP		
	06:00 ^{AM} / 5+3+3 HP	2:30 ^{AM} / 5 HP	3:00 ^{AM} / 5 HP		
06:00 ^{AM} / 5+3+3 HP	18:30 ^{PM} / 5+3+3 HP	04:00 ^{AM} / 5 HP	04:30 ^{AM} / 5 HP		
09:00 ^{PM} / 5+3+3 HP		5:30 ^{AM} / 5 HP	06:00 ^{AM} / 5 HP		
		7:00 ^{AM} / 5 HP	7:30 ^{AM} / 5 HP		
		08:30 ^{AM} / 5 HP	9:00 ^{AM} / 5 HP		
		10:00 ^{AM} / 5 HP	10:30 ^{AM} / 5 HP		
		11:30 ^{AM} / 5 HP	12:00 ^{PM} / 5 HP		
		13:00 ^{PM} / 5 HP	13:30 ^{PM} / 5 HP		
		14:30 ^{PM} / 5 HP	15:00 ^{PM} / 5 HP		
		16:00 ^{PM} / 5 HP	16:30 ^{PM} / 5 HP		
		17:30 ^{PM} / 5 HP	18:00 ^{PM} / 5 HP		
		19:00 ^{PM} / 5 HP	19:30 ^{PM} / 5 HP		
		20:30 ^{PM} / 5 HP	21:00 ^{PM} / 5 HP		
		22:00 ^{PM} / 5 HP	22:30 ^{PM} / 5 HP		
		23:30 ^{PM} / 5 HP	12:00 ^{AM} / 5 HP		
29/07/20		01:00 ^{AM} / 5 HP	1:30 ^{AM} / 5 HP		
	06:00 ^{AM} / 5+3+3 HP	2:30 ^{AM} / 5 HP	3:00 ^{AM} / 5 HP		
06:30 ^{AM} / 5+3+3 HP	19:00 ^{PM} / 5+3+3 HP	4:00 ^{AM} / 5 HP	4:30 ^{AM} / 5 HP		
19:30 ^{PM} / 5+3+3 HP		05:30 ^{AM} / 5 HP	6:00 ^{AM} / 5 HP		
		07:00 ^{AM} / 5 HP	7:30 ^{AM} / 5 HP		
		08:30 ^{AM} / 5 HP	09:00 ^{AM} / 5 HP		
		10:00 ^{AM} / 5 HP	10:30 ^{AM} / 5 HP		
		11:30 ^{AM} / 5 HP	12:00 ^{PM} / 5 HP		
		13:00 ^{PM} / 5 HP	13:30 ^{PM} / 5 HP		

Tank-02 S+3+3 HP	Tank-02 S+3+3 HP	Tank-01 S+5 HP	Tank-01 S+5 HP	Floc Meter-01 Reading	Floc Meter-02 Reading
ON Time	OFF Time	ON Time	OFF Time		
		14:30 ^{PM} /S HP	15:00 ^{PM} /S HP		
		16:00 ^{PM} /S HP	16:30 ^{PM} /S HP		
		17:30 ^{PM} /S HP	18:00 ^{PM} /S HP		
		19:00 ^{PM} /S HP	19:30 ^{PM} /S HP		
		20:30 ^{PM} /S HP	21:00 ^{PM} /S HP		
		23:00 ^{PM} /S HP	12:30 ^{AM} /S HP		
30/07/20		04:30 ^{AM} /S HP	05:00 ^{AM} /S HP		
		06:00 ^{AM} /S HP	06:30 ^{AM} /S HP		
	07:00 ^{AM} /S HP	7:30 ^{AM} /S HP	8:00 ^{AM} /S HP		
7:30 ^{AM} /S HP		9:00 ^{AM} /S HP	9:30 ^{AM} /S HP		
		10:30 ^{AM} /S HP	11:00 ^{AM} /S HP		
		12:00 ^{PM} /S HP	12:30 ^{PM} /S HP		
		13:30 ^{PM} /S HP	14:00 ^{PM} /S HP		
		15:00 ^{PM} /S HP	15:30 ^{PM} /S HP		
		16:30 ^{PM} /S HP	17:00 ^{PM} /S HP		
		18:00 ^{PM} /S HP	18:30 ^{PM} /S HP		
		19:30 ^{PM} /S HP	20:00 ^{PM} /S HP		
		21:00 ^{PM} /S HP	21:30 ^{PM} /S HP		
		23:30 ^{PM} /S HP	1:00 ^{AM} /S HP		
31/07/20		05:00 ^{AM} /S HP	06:30 ^{AM} /S HP		
	07:30 ^{AM} /S HP	07:30 ^{AM} /S HP	8:00 ^{AM} /S HP		
09:00 ^{AM} /S HP		9:00 ^{AM} /S HP	9:30 ^{AM} /S HP		
		10:30 ^{AM} /S HP	11:00 ^{AM} /S HP		
		12:00 ^{PM} /S HP	12:30 ^{PM} /S HP		

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Page No.
 Date

Tank-02 S+3+3 HP ON Time	Tank-03 S+3+3 HP OFF Time	Tank-01 S+5 HP ON Time	Tank-01 S+5 HP OFF Time	Flow Meter at Reading	Flow Meter 02 Reading
		13:30 PM / S HP	14:10 PM / S HP		
		15:10 PM / S HP	15:30 PM / S HP		
		16:10 PM / S HP	16:30 PM / S HP		
		17:30 PM / S HP	18:10 PM / S HP		
		19:10 PM / S HP	19:30 PM / S HP		
		20:30 PM / S HP	21:10 PM / S HP		
		23:10 PM / S HP	23:30 PM / S HP		
August					
01/08/20		04:10 AM / S HP	05:10 AM / S HP		
	07:30 AM / S+3+3 HP	06:10 AM / S HP	06:30 AM / S HP		
08:10 AM / S+3+3 HP	18:10 PM / S+3+3 HP	07:30 AM / S HP	08:10 AM / S HP		
18:30 PM / S+3+3 HP		09:10 AM / S HP	09:30 AM / S HP		
		10:30 AM / S HP	11:10 AM / S HP		
		12:10 PM / S HP	12:30 PM / S HP		
		13:30 PM / S HP	14:10 PM / S HP		
		15:10 PM / S HP	15:30 PM / S HP		
		16:30 PM / S HP	17:10 PM / S HP		
		18:10 PM / S HP	19:30 PM / S HP		
		19:30 PM / S HP	20:10 PM / S HP		
		22:30 PM / S HP	12:10 AM / S HP		
2/08/20		03:30 AM / S HP	04:10 AM / S HP		
	07:10 AM / S+3+3 HP	05:10 AM / S HP	05:30 AM / S HP		
07:30 AM / S+3+3 HP	18:30 AM / S+3+3 HP	6:30 AM / S HP	7:10 AM / S HP		
19:10 AM / S+3+3 HP		8:10 AM / S HP	8:30 AM / S HP		
		9:30 AM / S HP	10:10 AM / S HP		
		11:10 AM / S HP	11:30 AM / S HP		

Page No. _____

Tank-02 5+3+3 HP	Tank-no-02 5+3+3 HP	Tank-01 5+5 HP	Tank-01 5+5 HP	Flow meter-01	Flow meter-02
ON Time	off Time	ON Time	off Time	Reading	Reading
		12:30 PM/5 HP	13:15 AM/5 HP		
		14:15 PM/5 HP	14:35 PM/5 HP		
		15:30 PM/5 HP	16:15 PM/5 HP		
		17:00 PM/5 HP	17:30 PM/5 HP		
		18:30 PM/5 HP	19:15 PM/5 HP		
		20:15 PM/5 HP	20:30 PM/5 HP		
		21:30 PM/5 HP	22:05 PM/5 HP		
		11:35 PM/5 HP	12:50 AM/5 HP		
03/08/20		03:30 AM/5 HP	04:10 AM/5 HP		
	06:30 AM/5 HP	05:00 AM/5 HP	06:10 AM/5 HP		
07:10 AM/5 HP	18:10 PM/5 HP	07:10 AM/5 HP	07:30 AM/5 HP		
18:20 PM/5 HP		8:30 AM/5 HP	9:10 AM/5 HP		
		10:10 AM/5 HP	10:30 AM/5 HP		
		11:30 AM/5 HP	12:10 PM/5 HP		
		13:10 PM/5 HP	13:30 PM/5 HP		
		14:30 PM/5 HP	15:10 PM/5 HP		
		16:10 PM/5 HP	16:50 PM/5 HP		
		17:30 PM/5 HP	18:10 PM/5 HP		
		19:10 PM/5 HP	19:30 PM/5 HP		
		20:30 PM/5 HP	21:00 PM/5 HP		
		22:30 PM/5 HP	12:10 AM/5 HP		
04/08/20		03:10 AM/5 HP	3:30 AM/5 HP		
	08:10 AM/5 HP	04:30 AM/5 HP	05:10 AM/5 HP		
06:30 AM/5 HP	18:10 PM/5 HP	06:10 AM/5 HP	06:30 AM/5 HP		
18:30 PM/5 HP		07:30 AM/5 HP	08:10 AM/5 HP		
		09:10 AM/5 HP	09:30 AM/5 HP		
		10:30 AM/5 HP	11:10 AM/5 HP		

Page No.	
Date	

Tank-no-02 5+3 HP	Tank-no-02 5+3+3 HP	Tank-01 5+5 HP	Tank-01 5+5 HP	Flow Meter	Flow Meter
ON Time	off Time	ON Time	off Time	of Reading	Reading
		12:00 PM / 5 HP	12:30 PM / 5 HP		
		13:30 PM / 5 HP	14:00 PM / 5 HP		
		15:00 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:00 PM / 5 HP		
		18:00 PM / 5 HP	18:30 PM / 5 HP		
		19:30 PM / 5 HP	20:00 PM / 5 HP		
		21:00 PM / 5 HP	21:30 PM / 5 HP		
		22:30 PM / 5 HP	12:00 AM / 5 HP		
05/08/20		03:00 AM / 5 HP	03:30 AM / 5 HP		
	06:30 AM / 5+3+3 HP	04:30 AM / 5 HP	05:00 AM / 5 HP		
07:00 AM / 5+3+3 HP	18:00 PM / 5+3+3 HP	06:00 AM / 5 HP	06:30 AM / 5 HP		
18:30 PM / 5+3+3 HP		07:30 AM / 5 HP	08:00 AM / 5 HP		
		09:00 AM / 5 HP	09:30 AM / 5 HP		
		10:30 AM / 5 HP	11:00 AM / 5 HP		
		12:00 PM / 5 HP	12:30 PM / 5 HP		
		13:30 PM / 5 HP	14:00 PM / 5 HP		
		15:00 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:00 PM / 5 HP		
		18:00 PM / 5 HP	18:30 PM / 5 HP		
		19:30 PM / 5 HP	20:00 PM / 5 HP		
		21:00 PM / 5 HP	21:30 PM / 5 HP		
		22:30 PM / 5 HP	12:00 AM / 5 HP		
06/08/20		03:00 AM / 5 HP	3:30 AM / 5 HP		
	07:00 AM / 5+3+3 HP	04:30 AM / 5 HP	5:00 AM / 5 HP		
07:30 AM / 5+3+3 HP	19:00 PM / 5+3+3 HP	06:00 AM / 5 HP	6:30 AM / 5 HP		
19:20 PM / 5+3+3 HP		7:30 AM / 5 HP	8:00 AM / 5 HP		
		9:00 AM / 5 HP	9:30 AM / 5 HP		

Page No.
 Date

Tank no-2 S+3+3 HP ON Time	Tank no-02 S+3+3 HP off Time	Tank no-01 S+5 HP ON Time	Tank no-03 S+5 HP off Time	Flow meter Reading	Flow meter Reading
		10:30 AM / 5HP	11:00 AM / 5HP		
		12:00 PM / 5HP	12:30 PM / 5HP		
		13:30 PM / 5HP	14:00 PM / 5HP		
		15:00 PM / 5HP	15:30 PM / 5HP		
		16:30 PM / 5HP	17:00 PM / 5HP		
		18:00 PM / 5HP	18:30 PM / 5HP		
		19:30 PM / 5HP	20:00 PM / 5HP		
		21:00 PM / 5HP	21:30 PM / 5HP		
		22:30 PM / 5HP	12:00 AM / 5HP		
07/08/20		2:30 AM / 5HP	3:00 AM / 5HP		
	07:00 AM / 5HP	04:00 AM / 5HP	4:30 AM / 5HP		
7:30 AM / 5HP	10:20 AM / 5HP	05:30 AM / 5HP	06:00 AM / 5HP		
18:40 AM / 5HP		07:00 AM / 5HP	7:30 AM / 5HP		
		8:30 AM / 5HP	9:00 AM / 5HP		
		10:00 AM / 5HP	10:30 AM / 5HP		
		11:30 AM / 5HP	12:00 PM / 5HP		
		13:00 PM / 5HP	13:30 PM / 5HP		
		14:30 PM / 5HP	15:00 PM / 5HP		
		16:00 PM / 5HP	16:30 PM / 5HP		
		17:30 PM / 5HP	18:00 PM / 5HP		
		19:00 PM / 5HP	19:30 PM / 5HP		
		20:30 PM / 5HP	21:00 PM / 5HP		
		22:00 PM / 5HP	22:30 PM / 5HP		
		23:30 PM / 5HP	01:00 AM / 5HP		
08/08/20	07:12 AM / 5HP	03:00 AM / 5HP	03:30 AM / 5HP		
07:40 AM / 5HP		4:30 PM / 5HP	05:00 PM / 5HP		

Page No	
Date	

Tank no-2 5+3+3 HP	Tank no-2 5+3+3 HP	Tank no-1 5+5 HP	Tank no-1 5+5 HP	Flow Meter 1 Reading	Flow Meter 2 Reading
ON Time	OFF Time	ON Time	OFF Time		
		06:00 AM / 5HP	06:30 AM / 5HP		
		07:30 AM / 5HP	08:00 AM / 5HP		
		09:00 AM / 5HP	09:30 AM / 5HP		
		10:30 AM / 5HP	11:00 AM / 5HP		
		12:00 PM / 5HP	12:30 PM / 5HP		
		13:30 PM / 5HP	14:00 PM / 5HP		
		15:00 PM / 5HP	15:30 PM / 5HP		
		16:30 PM / 5HP	17:00 PM / 5HP		
		18:00 PM / 5HP	18:30 PM / 5HP		
		19:30 PM / 5HP	20:00 PM / 5HP		
		21:00 PM / 5HP	21:30 PM / 5HP		
		22:30 PM / 5HP	23:00 PM / 5HP		
09/00/20		12:00 AM / 5HP	12:30 AM / 5HP		
	18:20 PM / 5HP	02:30 AM / 5HP	03:00 AM / 5HP		
18:40 PM / 5HP		03:00 AM / 5HP	03:30 AM / 5HP		
4:30 AM / 5+3+3	8:00 AM / 5+3+3	4:30 AM / 5HP	05:00 AM / 5HP		
		6:00 AM / 5HP	6:30 AM / 5HP		
		07:30 AM / 5HP	08:00 AM / 5HP		
		09:00 AM / 5HP	09:30 AM / 5HP		
		10:30 AM / 5HP	11:00 AM / 5HP		
		12:00 PM / 5HP	12:30 PM / 5HP		
		13:30 PM / 5HP	14:00 PM / 5HP		
		15:00 PM / 5HP	15:30 PM / 5HP		
		16:30 PM / 5HP	17:00 PM / 5HP		
		18:00 PM / 5HP	18:30 PM / 5HP		
		19:00 PM / 5HP	20:00 PM / 5HP		

Tank no. 5+3+3 HP	Tank no. 5+3+3 HP	Tank no. 5+5 HP	Tank no. 5+5 HP	Flow Meters	Flow Meters - 2
ON Time	off Time	ON Time	Off Time	Reading	Reading 1
		21:16 PM / 5 HP	21:30 PM / 5 HP		
		22:30 PM / 5 HP	23:16 PM / 5 HP		
		12:16 AM / 5 HP	12:30 AM / 5 HP		
10/8/20		04:30 AM / 5 HP	2:16 AM / 5 HP		
	0	3:16 AM / 5 HP	3:30 AM / 5 HP		
07:30 AM / 5 HP	7:50 AM / 5 HP	04:16 AM / 5 HP	05:16 AM / 5 HP		
19:16 PM / 5 HP	19:30 PM / 5 HP	06:16 AM / 5 HP	06:30 AM / 5 HP		
		07:30 AM / 5 HP	8:16 AM / 5 HP		
		09:16 AM / 5 HP	09:30 AM / 5 HP		
		10:30 AM / 5 HP	11:00 AM / 5 HP		
		12:16 AM / 5 HP	12:30 AM / 5 HP		
		13:30 PM / 5 HP	14:16 PM / 5 HP		
		15:16 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:16 PM / 5 HP		
		18:16 PM / 5 HP	18:30 PM / 5 HP		
		19:30 PM / 5 HP	20:16 PM / 5 HP		
		21:16 PM / 5 HP	21:30 PM / 5 HP		
		22:30 PM / 5 HP	12:16 AM / 5 HP		
11/08/20		3:16 AM / 5 HP	3:30 AM / 5 HP		
06:30 AM / 5 HP	6:50 AM / 5 HP	4:30 AM / 5 HP	5:16 AM / 5 HP		
19:16 PM / 5 HP	19:30 PM / 5 HP	6:16 AM / 5 HP	6:30 AM / 5 HP		
		7:30 AM / 5 HP	8:16 AM / 5 HP		
		9:16 AM / 5 HP	09:30 AM / 5 HP		
		10:30 AM / 5 HP	11:00 AM / 5 HP		
		12:16 PM / 5 HP	12:30 PM / 5 HP		
		13:30 PM / 5 HP	14:16 PM / 5 HP		
		15:16 PM / 5 HP	15:30 PM / 5 HP		

Tank no. 02 S+R+3 HP	Tank no. 01 S+R+3 HP	Tank no. 04 S+5 HP	Tank no. 03 S+5 HP	Flow Metered Reading	Flow Meter - 02 Reading
ON Time	Off Time	ON Time	Off Time		
		16:30 ^{PM} /S HP	17:00 ^{PM} /S HP		
		18:00 ^{PM} /S HP	18:30 ^{PM} /S HP		
		19:30 ^{PM} /S HP	20:00 ^{PM} /S HP		
		21:00 ^{PM} /S HP	21:30 ^{PM} /S HP		
		22:30 ^{PM} /S HP	23:00 ^{PM} /S HP		
12/08/20		12:00 ^{AM} /S HP	12:30 ^{PM} /S HP		
7:00 ^{AM} /S+R+3 HP	7:30 ^{AM} /S+R+3 HP	13:30 ^{PM} /S HP	12:00 ^{AM} /S HP		
19:00 ^{PM} /S+R+3 HP	19:30 ^{PM} /S+R+3 HP	13:00 ^{PM} /S HP	12:30 ^{PM} /S HP		
		14:30 ^{PM} /S HP	13:00 ^{PM} /S HP		
		15:30 ^{PM} /S HP	07:00 ^{AM} /S HP		
		8:00 ^{AM} /S HP	8:30 ^{AM} /S HP		
		9:30 ^{AM} /S HP	10:00 ^{AM} /S HP		
		11:00 ^{AM} /S HP	11:30 ^{AM} /S HP		
		12:30 ^{PM} /S HP	13:00 ^{PM} /S HP		
		14:00 ^{PM} /S HP	14:30 ^{PM} /S HP		
		15:30 ^{PM} /S HP	16:00 ^{PM} /S HP		
		17:00 ^{PM} /S HP	17:30 ^{PM} /S HP		
		18:30 ^{PM} /S HP	19:00 ^{PM} /S HP		
		20:00 ^{PM} /S HP	20:30 ^{PM} /S HP		
		21:30 ^{PM} /S HP	22:00 ^{PM} /S HP		
		22:00 ^{PM} /S HP	23:30 ^{PM} /S HP		
13/08/20		12:30 ^{AM} /S HP	1:00 ^{AM} /S HP		
7:00 ^{AM} /S HP	7:30 ^{AM} /S HP	2:00 ^{AM} /S HP	2:30 ^{AM} /S HP		
18:30 ^{PM} /S HP	19:00 ^{PM} /S HP	3:30 ^{AM} /S HP	4:00 ^{AM} /S HP		
		5:00 ^{AM} /S HP	05:30 ^{AM} /S HP		
		06:30 ^{AM} /S HP	7:00 ^{AM} /S HP		
		8:00 ^{AM} /S HP	8:30 ^{AM} /S HP		

Tank No.-02 5+3+3 HP	Tank No.-02 5+3+3	Tank No.-01 5+5 HP	Tank No.-01 5+5 HP	Flow Meter of	Flow Meter of
ON Time	of Time	ON Time	of Time	Reading	Reading
15/08/20		02:30 AM / 5 HP	02:30 AM / 5 HP		
09:00 AM / 5+3+3 HP	09:20 AM / 5+3+3 HP	04:10 AM / 5 HP	04:10 AM / 5 HP		
19:10 PM / 5+3+3 HP	19:40 PM / 5+3+3 HP	05:30 AM / 5 HP	06:00 AM / 5 HP		
		07:00 AM / 5 HP	07:30 AM / 5 HP		
		08:30 AM / 5 HP	09:00 AM / 5 HP		
		10:00 AM / 5 HP	10:30 AM / 5 HP		
		11:30 AM / 5 HP	12:00 PM / 5 HP		
		13:00 PM / 5 HP	13:30 PM / 5 HP		
		14:30 PM / 5 HP	15:00 PM / 5 HP		
		16:00 PM / 5 HP	16:30 PM / 5 HP		
		17:30 PM / 5 HP	18:00 PM / 5 HP		
		19:00 PM / 5 HP	19:30 PM / 5 HP		
		20:30 PM / 5 HP	21:00 PM / 5 HP		
		22:30 PM / 5 HP	22:30 PM / 5 HP		
		23:30 PM / 5 HP	12:00 AM / 5 HP		
16/08/20		03:00 AM / 5 HP	03:30 AM / 5 HP		
08:10 AM / 5+3+3 HP	08:40 AM / 5+3+3 HP	2:30 AM / 5 HP	3:00 AM / 5 HP		
18:20 PM / 5+3+3 HP	18:55 PM / 5+3+3 HP	4:00 AM / 5 HP	04:30 AM / 5 HP		
		5:30 AM / 5 HP	06:00 AM / 5 HP		
		7:00 AM / 5 HP	7:30 AM / 5 HP		
		8:30 AM / 5 HP	09:00 AM / 5 HP		
		10:00 AM / 5 HP	10:30 AM / 5 HP		
		11:30 AM / 5 HP	12:00 PM / 5 HP		
		13:00 PM / 5 HP	13:30 PM / 5 HP		
		14:30 PM / 5 HP	15:00 PM / 5 HP		
		16:00 PM / 5 HP	16:30 PM / 5 HP		
		17:30 PM / 5 HP	18:00 PM / 5 HP		

Tank No. 2 5+3+3 HP	Tank No. 2 5+3+3 HP	Tank No. 1 5+5 HP	Tank No. 1 5+5 HP	Flow Metered Reading	Flow Metered Reading
ON Time	of Time	ON Time	of Time		
		19:00 PM/HP	19:30 PM/HP		
		20:30 PM/HP	21:00 PM/HP		
		22:00 PM/HP	22:30 PM/HP		
		23:30 PM/HP	12:00 AM/HP		
17/09/20		01:00 AM/HP	1:30 AM/HP		
		2:30 AM/HP	3:00 AM/HP		
7:40 AM/HP	7:30 AM/HP	4:00 AM/HP	4:30 AM/HP		
19:00 PM/HP	19:30 PM/HP	5:30 PM/HP	6:00 PM/HP		
		7:00 PM/HP	7:30 PM/HP		
		8:30 PM/HP	9:00 PM/HP		
		10:00 PM/HP	10:30 PM/HP		
		11:30 PM/HP	12:00 AM/HP		
		13:00 AM/HP	13:30 AM/HP		
		14:30 PM/HP	15:00 PM/HP		
		16:00 PM/HP	16:30 PM/HP		
		17:30 PM/HP	18:00 PM/HP		
		19:00 PM/HP	19:30 PM/HP		
		20:30 PM/HP	21:00 PM/HP		
		22:00 PM/HP	22:30 PM/HP		
		23:00 PM/HP	12:00 AM/HP		
18/09/20		1:00 AM/HP	1:30 AM/HP		
09:30 AM/HP	8:40 AM/HP	2:30 AM/HP	3:00 AM/HP		
19:20 PM/HP	19:50 PM/HP	4:00 AM/HP	4:30 AM/HP		
		5:30 AM/HP	6:00 AM/HP		
		07:00 AM/HP	7:30 AM/HP		
		8:30 AM/HP	9:00 AM/HP		
		10:00 AM/HP	10:30 AM/HP		

Type No. _____
 Date _____

Tank No. 2	Tank No. 2	Tank No. 4	Tank No. 1	Flow Meter	Flow Meter
5+3+3 ^{HP}	5+3+3	5+5 ^{HP}	5+5 ^{HP}	1	2
ON Time	of Time	ON Time	of Time	Reading	Reading
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		
		12:30 / 5 ^{HP}	13:30 ^{PM} / 5 ^{HP}		
		14:30 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:00 ^{PM} / 5 ^{HP}	16:30 ^{PM} / 5 ^{HP}		
		17:30 ^{PM} / 5 ^{HP}	18:00 ^{PM} / 5 ^{HP}		
		19:00 ^{PM} / 5 ^{HP}	19:30 ^{PM} / 5 ^{HP}		
		20:30 ^{PM} / 5 ^{HP}	21:00 ^{PM} / 5 ^{HP}		
		22:00 ^{PM} / 5 ^{HP}	22:30 ^{PM} / 5 ^{HP}		
		23:30 ^{PM} / 5 ^{HP}	12:00 ^{AM} / 5 ^{HP}		
14/02/20		04:00 ^{AM} / 5 ^{HP}	12:30 ^{PM} / 5 ^{HP}		
7:45 ^{AM} / 5 ^{HP}	8:51 ^{AM} / 5 ^{HP}	02:30 ^{PM} / 5 ^{HP}	3:00 ^{PM} / 5 ^{HP}		
		4:00 ^{AM} / 5 ^{HP}	4:30 ^{PM} / 5 ^{HP}		
		05:30 ^{PM} / 5 ^{HP}	6:00 ^{AM} / 5 ^{HP}		
		7:00 ^{AM} / 5 ^{HP}	7:30 ^{AM} / 5 ^{HP}		
		8:30 ^{AM} / 5 ^{HP}	9:00 ^{AM} / 5 ^{HP}		
		10:00 ^{AM} / 5 ^{HP}	10:30 ^{AM} / 5 ^{HP}		
		11:30 ^{AM} / 5 ^{HP}	12:00 ^{PM} / 5 ^{HP}		
		13:00 ^{PM} / 5 ^{HP}	13:30 ^{PM} / 5 ^{HP}		
		14:30 ^{PM} / 5 ^{HP}	15:00 ^{PM} / 5 ^{HP}		
		16:00 ^{PM} / 5 ^{HP}	16:30 ^{PM} / 5 ^{HP}		
		17:30 ^{PM} / 5 ^{HP}	18:00 ^{PM} / 5 ^{HP}		
		19:00 ^{PM} / 5 ^{HP}	19:30 ^{PM} / 5 ^{HP}		
		20:30 ^{PM} / 5 ^{HP}	21:00 ^{PM} / 5 ^{HP}		
		22:00 ^{PM} / 5 ^{HP}	22:30 ^{PM} / 5 ^{HP}		
		23:30 ^{PM} / 5 ^{HP}	12:00 ^{AM} / 5 ^{HP}		
20/08/20		1:00 ^{AM} / 5 ^{HP}	1:30 ^{PM} / 5 ^{HP}		
		02:30 ^{PM} / 5 ^{HP}	3:00 ^{PM} / 5 ^{HP}		

Tank No. - 2	Tank No. - 1	No. - 2	Tank No. - 1	Flow	Flow
5+3+3 HP	5+3+3 HP	5 HP	5+5 HP	Meters	Meters
ON Time	Off Time	On Time	Off Time	Reading	Reading
		4:30 AM / 5 HP	4:30 AM / 5 HP		
07:00 AM / 5+3+3 HP	07:35 AM / 5+3+3 HP	5:00 AM / 5 HP	06:00 AM / 5 HP		
13:10 PM / 5+3+3 HP	18:40 PM / 5+3+3 HP	6:00 AM / 5 HP	7:30 AM / 5 HP		
		6:30 AM / 5 HP	9:00 AM / 5 HP		
		7:00 AM / 5 HP	10:30 AM / 5 HP		
		7:30 AM / 5 HP	12:15 PM / 5 HP		
		8:00 AM / 5 HP	14:00 PM / 5 HP		
		8:30 AM / 5 HP	15:30 PM / 5 HP		
		9:00 AM / 5 HP	17:15 PM / 5 HP		
		9:30 AM / 5 HP	18:30 PM / 5 HP		
		10:00 AM / 5 HP	20:30 PM / 5 HP		
		21:00 AM / 5 HP	21:30 PM / 5 HP		
		22:30 AM / 5 HP	23:00 PM / 5 HP		
21/08/20		12:00 AM / 5 HP	12:30 AM / 5 HP		
		12:30 AM / 5 HP	2:00 AM / 5 HP		
03:15 PM / 5+3+3 HP	9:00 AM / 5+3+3 HP	3:00 AM / 5 HP	3:30 AM / 5 HP		
19:00 PM / 5+3+3 HP	19:35 PM / 5+3+3 HP	4:00 AM / 5 HP	4:30 AM / 5 HP		
		05:35 AM / 5 HP	06:00 AM / 5 HP		
		07:00 AM / 5 HP	07:30 AM / 5 HP		
		08:30 AM / 5 HP	9:00 AM / 5 HP		
		10:00 AM / 5 HP	10:30 AM / 5 HP		
		11:00 AM / 5 HP	12:30 PM / 5 HP		
		12:00 PM / 5 HP	14:00 PM / 5 HP		
		15:00 PM / 5 HP	15:30 PM / 5 HP		
		16:30 PM / 5 HP	17:00 PM / 5 HP		
		18:00 PM / 5 HP	18:30 PM / 5 HP		
		19:00 PM / 5 HP	20:00 PM / 5 HP		

Page No.
 No.

Tank No-2 5+3+3 HP	Tank No-2 5+3+3 HP	Tank No-2 5+5 HP	Tank No-2 5+5 HP	Flow Meter 1. Reading	Flow Meter 2. Reading
ON Time	Off Time	ON Time	Off Time		
		21:15 ^{PM} / 5 HP	21:15 ^{PM} / 5 HP		
		22:30 ^{PM} / 5 HP	23:10 ^{PM} / 5 HP		
		23:00 ^{PM} / 5 HP	23:35 ^{PM} / 5 HP		
22/08/20		12:30 ^{AM} / 5 HP	02:10 ^{AM} / 5 HP		
05:50 ^{AM} / 5 HP	09:00 ^{AM} / 5 HP	2:10 ^{AM} / 5 HP	2:30 ^{AM} / 5 HP		
13:50 ^{PM} / 5 HP	18:50 ^{PM} / 5 HP	3:00 ^{AM} / 5 HP	3:35 ^{AM} / 5 HP		
		4:30 ^{AM} / 5 HP	05:10 ^{AM} / 5 HP		
		06:10 ^{AM} / 5 HP	06:30 ^{AM} / 5 HP		
		07:30 ^{AM} / 5 HP	08:10 ^{AM} / 5 HP		
		09:10 ^{AM} / 5 HP	09:30 ^{AM} / 5 HP		
		10:10 ^{AM} / 5 HP	10:30 ^{AM} / 5 HP		
		11:30 ^{AM} / 5 HP	12:10 ^{AM} / 5 HP		
		13:10 ^{PM} / 5 HP	13:30 ^{PM} / 5 HP		
		14:30 ^{PM} / 5 HP	15:10 ^{PM} / 5 HP		
		15:10 ^{PM} / 5 HP	15:30 ^{PM} / 5 HP		
		16:30 ^{PM} / 5 HP	17:10 ^{PM} / 5 HP		
		18:10 ^{PM} / 5 HP	18:30 ^{PM} / 5 HP		
		19:10 ^{PM} / 5 HP	19:30 ^{PM} / 5 HP		
		20:30 ^{PM} / 5 HP	21:10 ^{PM} / 5 HP		
		22:10 ^{PM} / 5 HP	22:30 ^{PM} / 5 HP		
		23:35 ^{PM} / 5 HP	12:10 ^{AM} / 5 HP		
23/08/20		1:10 ^{AM} / 5 HP	11:30 ^{AM} / 5 HP		
08:40 ^{AM} / 5 HP	09:10 ^{AM} / 5 HP	2:30 ^{AM} / 5 HP	03:10 ^{AM} / 5 HP		
15:10 ^{PM} / 5 HP	18:20 ^{PM} / 5 HP	4:10 ^{AM} / 5 HP	4:30 ^{AM} / 5 HP		
		05:30 ^{AM} / 5 HP	06:10 ^{AM} / 5 HP		
		07:10 ^{AM} / 5 HP	7:30 ^{AM} / 5 HP		
		08:30 ^{AM} / 5 HP	9:10 ^{AM} / 5 HP		

Tank No. 2	Tank No. 2	Tank No. 1	Tank No. 1	Job	Flow Meter Reading
5+3+3 HP	5+3+3 HP	5+5 HP	5+5 HP	Flow Meter	Reading
ON Time	off Time	ON Time	off Time		
5/20		12:35 AM / 5 HP	11:00 AM / 5 HP		
5/20	9:10 AM / 5+3+3 HP	2:10 AM / 5 HP	2:10 AM / 5 HP		
9:35 AM / 5+3+3 HP	18:15 PM / 5+3+3 HP	3:25 AM / 5 HP	4:45 AM / 5 HP		
11:25 PM / 5+3+3 HP		05:05 AM / 5 HP	05:05 AM / 5 HP		
		06:15 AM / 5 HP	07:15 AM / 5 HP		
		08:15 AM / 5 HP	09:15 AM / 5 HP		
		09:35 AM / 5 HP	10:00 AM / 5 HP		
		11:00 AM / 5 HP	11:35 AM / 5 HP		
		12:35 PM / 5 HP	13:00 PM / 5 HP		
		14:00 PM / 5 HP	14:00 PM / 5 HP		
		15:20 PM / 5 HP	16:00 PM / 5 HP		
		17:00 PM / 5 HP	17:00 PM / 5 HP		
		18:35 PM / 5 HP	19:00 PM / 5 HP		
		20:00 PM / 5 HP	20:00 PM / 5 HP		
		21:30 PM / 5 HP	22:00 PM / 5 HP		
		23:00 PM / 5 HP	23:00 PM / 5 HP		
20/09/20		12:13 AM / 5 HP	02:00 AM / 5 HP		
	08:35 AM / 5+3+3 HP	2:10 AM / 5 HP	2:15 AM / 5 HP		
9:00 AM / 5+3+3 HP	8:20 AM / 5+3+3 HP	3:30 AM / 5 HP	4:00 AM / 5 HP		
10:45 PM / 5+3+3 HP		05:05 AM / 5 HP	5:30 AM / 5 HP		
		06:00 AM / 5 HP	06:00 AM / 5 HP		
		07:00 AM / 5 HP	07:00 AM / 5 HP		
		08:35 AM / 5 HP	09:00 AM / 5 HP		
		10:00 AM / 5 HP	10:00 AM / 5 HP		
		11:30 AM / 5 HP	12:00 PM / 5 HP		
		13:00 PM / 5 HP	13:30 PM / 5 HP		
		14:35 PM / 5 HP	15:00 PM / 5 HP		

Tank No. 2	Tank No. 1	Tank No. 1	Tank No. 2	Flow Meter 1	Flow Meter 2
5+3+3 HP	5+3+3 HP	5+3+3 HP	5+3+3 HP		
ON Time	OFF Time	Time	Time	Reading	Reading
		15:00 PM / 5 HP	16:00 PM / 5 HP		
		15:00 PM / 5 HP	18:00 PM / 5 HP		
		15:00 PM / 5 HP	19:00 PM / 5 HP		
		15:00 PM / 5 HP	20:00 PM / 5 HP		
		15:00 PM / 5 HP	21:00 PM / 5 HP		
		15:00 PM / 5 HP	22:00 PM / 5 HP		
		15:00 PM / 5 HP	23:00 PM / 5 HP		
		15:00 PM / 5 HP	01:00 AM / 5 HP		
27/08/20		01:00 AM / 5 HP	01:30 AM / 5 HP		
	08:30 AM / 5 HP	02:30 AM / 5 HP	03:00 AM / 5 HP		
9:00 AM / 5 HP	18:20 PM / 5 HP	03:00 AM / 5 HP	04:30 AM / 5 HP		
18:00 PM / 5 HP		04:00 AM / 5 HP	06:00 AM / 5 HP		
		05:00 AM / 5 HP	07:00 AM / 5 HP		
		06:00 AM / 5 HP	09:00 AM / 5 HP		
		07:00 AM / 5 HP	10:00 AM / 5 HP		
		08:00 AM / 5 HP	12:00 PM / 5 HP		
		09:00 AM / 5 HP	13:30 PM / 5 HP		
		10:00 AM / 5 HP	15:00 PM / 5 HP		
		11:00 AM / 5 HP	16:00 PM / 5 HP		
		12:00 PM / 5 HP	17:00 PM / 5 HP		
		13:00 PM / 5 HP	18:00 PM / 5 HP		
		14:00 PM / 5 HP	19:00 PM / 5 HP		
		15:00 PM / 5 HP	20:00 PM / 5 HP		
		16:00 PM / 5 HP	21:00 PM / 5 HP		
		17:00 PM / 5 HP	22:00 PM / 5 HP		
		18:00 PM / 5 HP	23:00 PM / 5 HP		
		19:00 PM / 5 HP	01:00 AM / 5 HP		
		20:00 PM / 5 HP	01:30 AM / 5 HP		
		21:00 PM / 5 HP	03:00 AM / 5 HP		
		22:00 PM / 5 HP	04:00 AM / 5 HP		
		23:00 PM / 5 HP	05:00 AM / 5 HP		
28/08/20		05:00 AM / 5 HP	06:00 AM / 5 HP		
	08:40 AM / 5 HP	06:00 AM / 5 HP	08:00 AM / 5 HP		
9:00 AM / 5 HP	18:10 PM / 5 HP	07:00 AM / 5 HP	09:00 AM / 5 HP		
18:35 PM / 5 HP		08:00 AM / 5 HP	10:00 AM / 5 HP		
		09:00 AM / 5 HP	11:00 AM / 5 HP		
		10:00 AM / 5 HP	12:00 PM / 5 HP		
		11:00 AM / 5 HP	01:00 PM / 5 HP		
		12:00 PM / 5 HP	02:00 PM / 5 HP		
		01:00 PM / 5 HP	03:00 PM / 5 HP		
		02:00 PM / 5 HP	04:00 PM / 5 HP		
		03:00 PM / 5 HP	05:00 PM / 5 HP		
		04:00 PM / 5 HP	06:00 PM / 5 HP		
		05:00 PM / 5 HP	07:00 PM / 5 HP		
		06:00 PM / 5 HP	08:00 PM / 5 HP		
		07:00 PM / 5 HP	09:00 PM / 5 HP		
		08:00 PM / 5 HP	10:00 PM / 5 HP		
		09:00 PM / 5 HP	11:00 PM / 5 HP		
		10:00 PM / 5 HP	12:00 AM / 5 HP		
		11:00 PM / 5 HP	01:00 AM / 5 HP		
		12:00 AM / 5 HP	02:00 AM / 5 HP		

Tank No. 2	Tank No. 2	Tank No. 2	Tank No. 2	Flow	Flow
5+3+3 ^{HP}	5+3+3 ^{HP}	5+5 ^{HP}	5+5 ^{HP}	Water	Metastor
ON Time	Off Time	ON Time	Off Time	Reading	Reading
		9:30 ^{AM} /5 ^{HP}	10:00 ^{AM} /5 ^{HP}		
		10:00 ^{AM} /5 ^{HP}	10:30 ^{AM} /5 ^{HP}		
		11:00 ^{AM} /5 ^{HP}	11:30 ^{AM} /5 ^{HP}		
		12:00 ^{PM} /5 ^{HP}	12:30 ^{PM} /5 ^{HP}		
		13:00 ^{PM} /5 ^{HP}	13:30 ^{PM} /5 ^{HP}		
		14:00 ^{PM} /5 ^{HP}	14:30 ^{PM} /5 ^{HP}		
		15:00 ^{PM} /5 ^{HP}	15:30 ^{PM} /5 ^{HP}		
		16:00 ^{PM} /5 ^{HP}	16:30 ^{PM} /5 ^{HP}		
		17:00 ^{PM} /5 ^{HP}	17:30 ^{PM} /5 ^{HP}		
		18:00 ^{PM} /5 ^{HP}	18:30 ^{PM} /5 ^{HP}		
		19:00 ^{PM} /5 ^{HP}	19:30 ^{PM} /5 ^{HP}		
		20:00 ^{PM} /5 ^{HP}	20:30 ^{PM} /5 ^{HP}		
		21:00 ^{PM} /5 ^{HP}	21:30 ^{PM} /5 ^{HP}		
		22:00 ^{PM} /5 ^{HP}	22:30 ^{PM} /5 ^{HP}		
5/9/20		02:00 ^{AM} /5 ^{HP}	11:30 ^{AM} /5 ^{HP}		
		2:30 ^{AM} /5 ^{HP}	3:30 ^{AM} /5 ^{HP}		
		4:00 ^{AM} /5 ^{HP}	4:30 ^{AM} /5 ^{HP}		
	08:30 ^{AM} /5+3+3 ^{HP}	05:30 ^{AM} /5 ^{HP}	06:00 ^{AM} /5 ^{HP}		
	10:00 ^{AM} /5+3+3 ^{HP}	7:00 ^{AM} /5 ^{HP}	7:30 ^{AM} /5 ^{HP}		
	10:40 ^{AM} /5+3+3 ^{HP}	8:00 ^{AM} /5 ^{HP}	8:30 ^{AM} /5 ^{HP}		
		9:00 ^{AM} /5 ^{HP}	9:30 ^{AM} /5 ^{HP}		
		10:30 ^{AM} /5 ^{HP}	11:00 ^{AM} /5 ^{HP}		
		12:00 ^{PM} /5 ^{HP}	12:30 ^{PM} /5 ^{HP}		
		13:30 ^{PM} /5 ^{HP}	14:00 ^{PM} /5 ^{HP}		
		15:00 ^{PM} /5 ^{HP}	15:30 ^{PM} /5 ^{HP}		
		16:30 ^{PM} /5 ^{HP}	17:00 ^{PM} /5 ^{HP}		
		18:00 ^{PM} /5 ^{HP}	18:30 ^{PM} /5 ^{HP}		
		19:30 ^{PM} /5 ^{HP}	20:00 ^{PM} /5 ^{HP}		
		21:00 ^{PM} /5 ^{HP}	21:30 ^{PM} /5 ^{HP}		
		22:30 ^{PM} /5 ^{HP}	23:00 ^{PM} /5 ^{HP}		

Tank No 2	Tank No 3	Tank No 4	Tank No 5	Flow Meter	Flow Meter
5+3+3	5+3+3	5+3+3	5+3+3	Reading	Reading
ON Time	Off Time	ON Time	Off Time		

3/28/20

8:40 AM	HP	12:00 PM	HP
9:20 AM	HP	2:00 PM	HP
9:40 AM	HP	3:20 PM	HP
10:10 AM	HP	4:05 PM	HP
10:30 AM	HP	4:35 PM	HP
		5:15 PM	HP
		6:00 PM	HP
		6:45 PM	HP
		7:30 PM	HP
		8:15 PM	HP
		9:00 PM	HP
		9:45 PM	HP
		10:30 PM	HP
		11:15 PM	HP
		12:00 AM	HP
		12:45 AM	HP
		1:30 AM	HP
		2:15 AM	HP
		3:00 AM	HP
		3:45 AM	HP
		4:30 AM	HP
		5:15 AM	HP
		6:00 AM	HP
		6:45 AM	HP
		7:30 AM	HP
		8:15 AM	HP
		9:00 AM	HP
		9:45 AM	HP
		10:30 AM	HP
		11:15 AM	HP
		12:00 PM	HP

3/10/20

09:10 AM	HP	8:13 PM	HP
9:20 AM	HP	8:40 PM	HP
9:35 AM	HP	9:13 PM	HP
		9:46 PM	HP
		10:19 PM	HP
		10:52 PM	HP
		11:25 PM	HP
		11:58 PM	HP
		12:31 PM	HP
		1:04 PM	HP
		1:37 PM	HP
		2:10 PM	HP
		2:43 PM	HP
		3:16 PM	HP
		3:49 PM	HP
		4:22 PM	HP
		4:55 PM	HP
		5:28 PM	HP
		6:01 PM	HP
		6:34 PM	HP
		7:07 PM	HP
		7:40 PM	HP
		8:13 PM	HP
		8:46 PM	HP
		9:19 PM	HP
		9:52 PM	HP
		10:25 PM	HP
		10:58 PM	HP
		11:31 PM	HP
		12:04 PM	HP
		12:37 PM	HP
		1:10 PM	HP
		1:43 PM	HP
		2:16 PM	HP
		2:49 PM	HP
		3:22 PM	HP
		3:55 PM	HP
		4:28 PM	HP
		5:01 PM	HP
		5:34 PM	HP
		6:07 PM	HP
		6:40 PM	HP
		7:13 PM	HP
		7:46 PM	HP
		8:19 PM	HP
		8:52 PM	HP
		9:25 PM	HP
		9:58 PM	HP
		10:31 PM	HP
		11:04 PM	HP
		11:37 PM	HP
		12:10 PM	HP
		12:43 PM	HP
		1:16 PM	HP
		1:49 PM	HP
		2:22 PM	HP
		2:55 PM	HP
		3:28 PM	HP
		4:01 PM	HP
		4:34 PM	HP
		5:07 PM	HP
		5:40 PM	HP
		6:13 PM	HP
		6:46 PM	HP
		7:19 PM	HP
		7:52 PM	HP
		8:25 PM	HP
		8:58 PM	HP
		9:31 PM	HP
		10:04 PM	HP
		10:37 PM	HP
		11:10 PM	HP
		11:43 PM	HP
		12:16 PM	HP
		12:49 PM	HP
		2:01 PM	HP
		2:34 PM	HP
		3:07 PM	HP
		3:40 PM	HP
		4:13 PM	HP
		4:46 PM	HP
		5:19 PM	HP
		5:52 PM	HP
		6:25 PM	HP
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क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल कॉम्प्लेक्स, बीट-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

सन्दर्भ संख्या : S11 /MGT-32/20

दिनांक : 1/9/20

सेवा में,

क्षेत्रीय निदेशक,
केन्द्रीय भू-गर्भीय जल बोर्ड, उत्तरी क्षेत्र,
भूजल भवन, सेक्टर-बी, सीतापुर रोड योजना,
राम-राम बैंक चौराहा, लखनऊ-226021.
ई-मेल-rdar-cgwb@nic.in

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा O. A. No. 593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम भारत सरकार व अन्य में दिनांक 28.08.2019 को पारित आदेश के अनुपालनार्थ मे० पैरामाउन्ट प्रोपबिल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोल्फोरेस्ट" प्लॉट नं०- बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर के सम्बन्ध में।

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा O.A. No. 593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम भारत सरकार में पारित आदेश दिनांक 28.08.2019 द्वारा 'Formula for Environmental Compensation for Illegal extraction of ground water' विषयक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार की गयी प्रणाली को लागू किये जाने के सम्बन्ध में आदेश पारित किये गए हैं। उक्त प्रणाली के अनुसार Illegal extraction of ground water सम्बन्धी प्रकरणों में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु केन्द्रीय भूजल प्राधिकरण को अधिकृत किया गया है।

उक्त के क्रम में आपको अपगत कराना है कि मे० पैरामाउन्ट प्रोपबिल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोल्फोरेस्ट" प्लॉट नं०- बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर से सम्बन्धित मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ०ए० नं०- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यू०पी० में दिनांक 15.07.2020 को निम्न आदेश पारित किया गया है-

".....1. Vide order dated 18.09.2019, a factual and action taken report was sought from the Central Pollution Control Board and the State PCB with reference to the allegation that the Sewage Treatment Plant (STP) set up at paramount golf forest residential complex built by Paramount Group of Companies at Sector 63, Noida was discharging untreated sewage. The STP was not adequate to meet the sewage generated.

2. Accordingly, a report has been filed by the State PCB on 13.05.2020 mentioning that flow chart of STP, design details etc. were not available, on account of which the capacity of STP could not be evaluated. Flow meter on inlet and outlet was required. There was also unauthorized borewell in operation. Reuse of treated water was not being properly done. There was high level of total coliform and fecal coliform in the water which was said to be used for boating. STP should be removed from the children park and drainage system should be improved.

3. In view of acknowledged deficiencies noted above, the State PCB ought to have taken remedial measures. The State PCB may now take appropriate measures to ensure remedial action by the project proponent and also assess and recover compensation for the past violations, following due process of law.



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)



99

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : munneeshchama

Previous Login Date Time: 14/08/2020 15:16:22 PM, IP Address: 106.219.32.202

Logout

- [Applicant Home](#)
- [Apply](#)
- [Feedback](#)
- [Change Password](#)
- [Profile](#)

Information

- Guidelines
- Steps for Filing
- Online Application

Documents Required

- Documents Required for Online Application
- ▶ Industrial
 - ▶ Infrastructure
 - ▶ Mining

Track Status

- Application Status
- ▶ Online

Location

- Area Type
- Segment: B Area
- Type
- Regional office
- Location
- CGWA
- Headquarters

Reports

- Applied for NOC - Online
- NOC Issued-Online

Contact Us

Contact

Application Status

Application No : 21-4/8076UP/NF/2020

Receive Date : 14/08/2020

Name of Infrastructure : PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT PROPBUILD PVT LTD

Application Processing Fee : Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: Yes)

Current Stage : Application Processing Stage

Current Status : In Process

Address : Central Ground Water Authority
West Block-IIR & Puram
SOUTH WEST
DELHI

Current Status

Application Verification						
From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
(Evaluation Officer)	(Evaluation Officer)	Central Ground Water Board Northern Region	12/08/2020	Approved	For Approval.	11/08/2020

Application Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Per Day	Ground Water Annual
12/08/2020	(Evaluation Officer)	(Evaluation Officer)	(Approval Officer)	14/08/2020	Forward	Forwarded to AD, CGWA, NR.	567.00	316455.00

NOCAP

100

	Northern Region	Northern Region	Northern Region					
14/08/2020	(Evaluation Officer)	(Approval Officer)	(Regional Director)	14/08/2020	Forward	Forwarded to RD, NR.	867.00	316455.00
	Central Ground	Central Ground	Central Ground					
	Water Board Northern Region	Water Board Northern Region	Water Board Northern Region					
14/08/2020	(Approval Officer)	(Regional Director)	(Evaluation Officer)	14/08/2020	Forward	Forwarded to Member (CGWA), New Delh.	867.00	316455.00
	Central Ground	Central Ground	Central Ground					
	Water Board Northern Region	Water Board Northern Region	Water Authority					
14/08/2020	(Regional Director)	(Evaluation Officer)						
	Central Ground	Central Ground						
	Water Board Northern Region	Water Authority						

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

[Go Back](#)

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Infrastructure Use
(Application for New NOC)**

Application Number : 21-4/9076/UP/INF/2020

1. General Information:				
Water Quality:		Fresh Water		
Application Type Category/ Type of Application:		Group housing		
(i)	Name of Infrastructure:	PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT PROPBUILD PVT LTD		
(ii)	Location Details of the Infrastructure Unit- (Attach Approved Site Plan with Location Map) (\$)			
	Address Line 1 :	PLOT NO.-BGH-A, HOUSING SECTOR, SURAJPUR SITE-C(EXTN.) PHASE-I, GREATER NOIDA		
	Address Line 2 :			
	Address Line 3 :			
	State :	UTTAR PRADESH		
	District:	GAUTAM BUDDHA NAGAR		
	Sub-District:	DADRI		
	Village/Town:	Palla		
	Latitude:	28.515550		
	Longitude:	77.529206		
	Area Type :	Non-Notified		
	Area Type Category :	Semi Critical		
(iii)	Communication Address			
	Address Line 1:	PLOT NO.-BGH-A, HOUSING SECTOR, SURAJPUR SITE-C(EXTN.) PHASE-I, GREATER NOIDA		
	Address Line 2:			
	Address Line 3:			
	State:	UTTAR PRADESH		
	District:	GAUTAM BUDDHA NAGAR		
	Sub-District:	DADRI		
	Pincode:	201306		
	Phone Number with Area Code:			
	Mobile Number:	91 7210316831		
	Fax Number:			
	E-Mail:	munesh.sharma@premiumfacility.co.in		
(iv)	Type of Infrastructure :	Group housing		
(v)	Land Use Details of the Existing/Proposed			
	Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
	Green Belt Area	121918.00		121918.00
	Open Land	58026.00		58026.00
	Road/ Paved Area	61418.61		61418.61

Government of India
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Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Infrastructure Use
(Application for New NOC)**

Application Number : 21-4/9076/UP/NF/2020

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (day) / days (year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
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(g) Particulars (I-a) is yes (Fill details of Dewatering Proposed Structures)

Number of Proposed Structures

0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (day) / days (year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
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(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days In a Year	Annual Requirement (m3/year)
Residential/Domestic	867.00	0.00	867.00	365	316455.00
Commercial Activity	0.00	0.00	0.00	365	0.00
Industrial Activity	0.00	0.00	0.00	365	0.00
Greenbelt Development /Environment Maintenance	31.50	0.00	31.50	365	11497.50
Other Use	462.50	0.00	462.50	365	168812.50
Grand Total	1361.00	0.00	1361.00		496765.00

(iii) Whether ETP/STP Proposed, if so furnish following details:

Yes

Breakup of Recycled Water Usage		(m3/day)	(Days)	(m3/year)
a)	Total Waste Water Generated:	1066.00	365	389090.00
b)	Quantity of Treated Water Available :	494.00		
(i)	Reuse In Commercial Activity:	0.00	365	0.00
(ii)	Reuse In Industrial Activity	0.00	365	0.00
(iii)	Reuse In Greenbelt Development :	31.50	365	11497.50
(iv)	Other Uses	462.50	365	168812.50
c)	Total Treated Water Utilised:	494.00		180310.00

Net Ground Water Requirement :

867.00 (m3/day)

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Infrastructure Use
(Application for New NOC)**

Application Number : 21-4/9076/UP/INF/2020

10. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board (SPCB) or State Level Expert Appraisal Committee (SEAC) or State Level Environment Impact Assessment Authority (SLEIAA): (\$)

Attached Consent/ Approval of Government Agency (Previous: Referral Letter)

Letter Number

SEAC Environmental Clearance

No.300/991/PARYA/SEAC/2011/TA(M) Dated 10/05/2013

Sr.No.

Attached Referral Letter

Attachment Name

File Name

1

Other State Agency

SEAC-Environmental Clearance

SEAC-Environmental Clearance.pdf

2

Other State Agency

Completion Certificate_UPSIDC

Completion Certificate_UPSIDC.pdf

11. Have you Applied Earlier for Groundwater Clearance Permission from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

Application Number : 21-4/9047/UP/INF/2020 submitted on Dated 08/07/2020, but due to clerical mistake ground water abstraction details was missed. Kindly reject our previous Application Number : 21-4/9047/UP/INF/2020 Dated 08/07/2020 and consider new application for processing plz.

INFRASTRUCTURE USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / Information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application is submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B, Sitapur Road Yojna, Ram Ram Bank Chauraha, LUCKNOW, UTTAR PRADESH, 226021

3. Incomplete application will be summarily rejected.

Scanned copy of last page of application with signature and seal should be attached at prescribed place before submission of application.

4. Receipt of Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Processing Fee:-

Bharat Kosh Transaction Ref. No:-

1707200005272

Bharat Kosh Transaction Date:-

17/07/2020

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required:

No

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Infrastructure Use
(Application for New NOC)

Application Number : 21-4/9076/UP/INF/2020

S.No	Attachment Name	File Name
1	Site Plan and Location Map	Site Plan & Location Map.pdf
2	Water Balance Flow Chart	Water Balance Flow Chart.pdf
3	Coordinate Map of Borewell and AR	Coordinate Map of Borewell and AR.pdf
4	Project Approval Letter_UPSIDC	Project Approval Letter.pdf
5	Affidavit for Ground Water Usage in Domestic	Affidavit For Usage of Ground Water.pdf

13). Bharat Kosh Receipt (Processing Fee):

S.No	Attachment Name	File Name
14).	Application Form, Signature and Seal:	Bharat Kosh Receipt.pdf

S.No	Attachment Name	File Name
1	Signed Application Form	Signed Application Form.pdf

उत्तर प्रदेश राज्य औद्योगिक
विकास प्राधिकरण

UPSIDA

क्षेत्रीय कार्यालय:

प्रशासनिक भवन,
एसीआईटी औद्योगिक क्षेत्र साईट-5,
सूरजपुर काराना, ग्रेटर नोएडा
फोन: 0120-2341505
ई-मेल: msurajpur@upsida.com
वेब साईट: www.onlineupsida.com
जीएसटी नं० : 09AAACU1759K1ZZ

पैरामाउण्ट प्रोपर्टिज प्रा० लि०,
एच-123, सेक्टर-53,
नोएडा-201301(उ०प०),

रूपीय पोस्ट

संदर्भ संख्या

/पू०सीडी/आरएनएस/विधि-गुप हाउ

दिनांक : 04-01-2020

विषय : भूखण्ड सं० सीजीएच-ए साईट-सी(विस्तार) औ०शे० सूरजपुर के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 09/12/2019 एवं 13/12/2019 का संदर्भ ग्रहण करने का कष्ट
करे जिसके द्वारा उक्त भूखण्ड पर सारकारी जलापूर्ति की सुविधा उपलब्ध होने के सम्बन्ध में जानकारी चाही
गयी है।

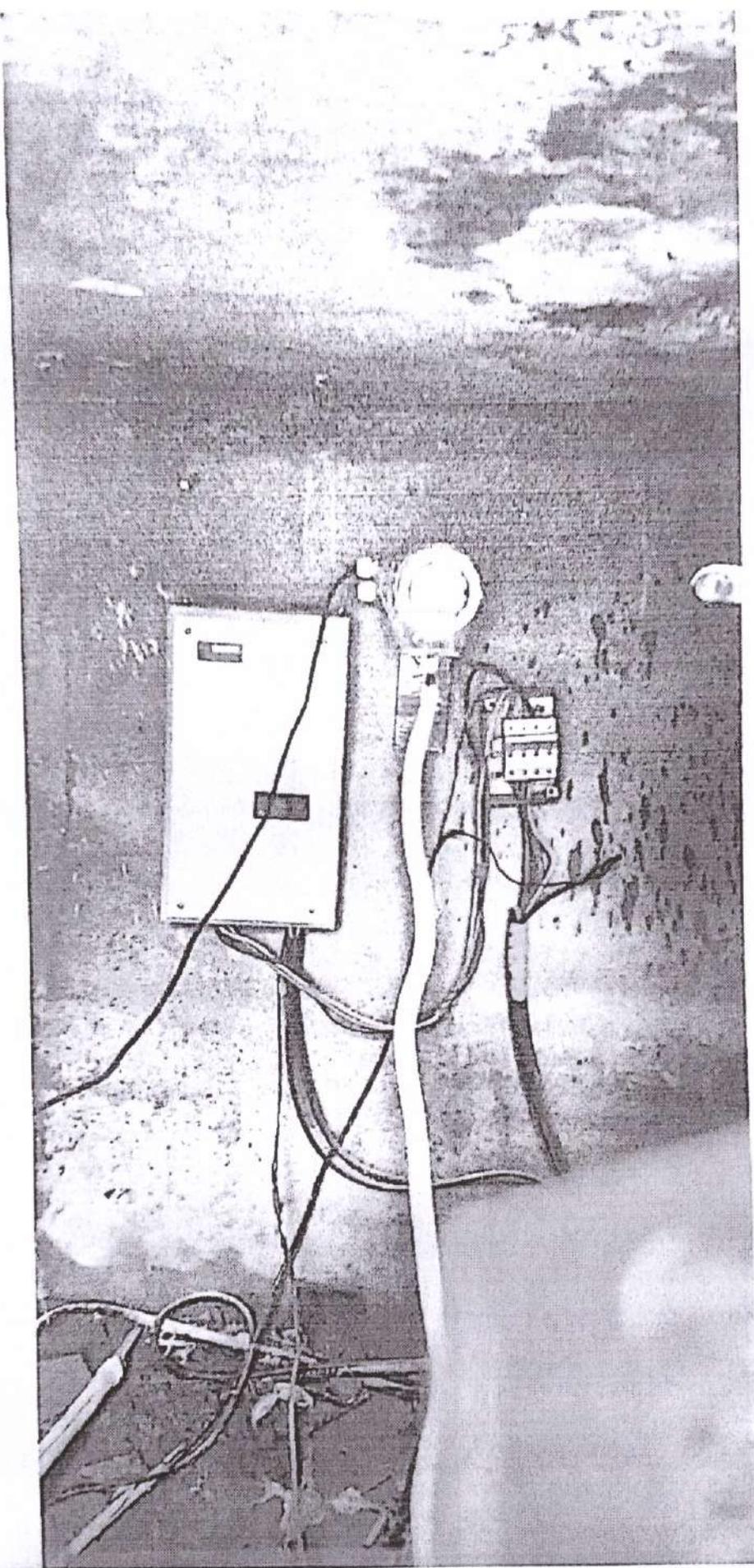
उपरोक्त सम्बन्ध में अवगत करवाना है कि प्राधिकरण के अधिकांसी अभियन्ता, निर्माण खण्ड-2, सूरजपुर
के एच साईड दिनांक 09/01/2020 द्वारा अवगत कराया गया है कि उपरोक्त अभियन्ते के अनुसार, औ०शे०
सूरजपुर साईट-सी(विस्तार), गौतमबुद्ध नगर विधा गुप हाउसिंग भूखण्ड सं० सीजीओएच-ए के आवंटि मेसर्स
पैरामाउण्ट प्रोपर्टिज प्रा० लि० को प्राधिकरण की ओर से जलापूर्ति की व्यवस्था नहीं की गयी है। कृपया तदनुसार
अवगत होने का कष्ट करें।

रूपीय पोस्ट

महदीय,

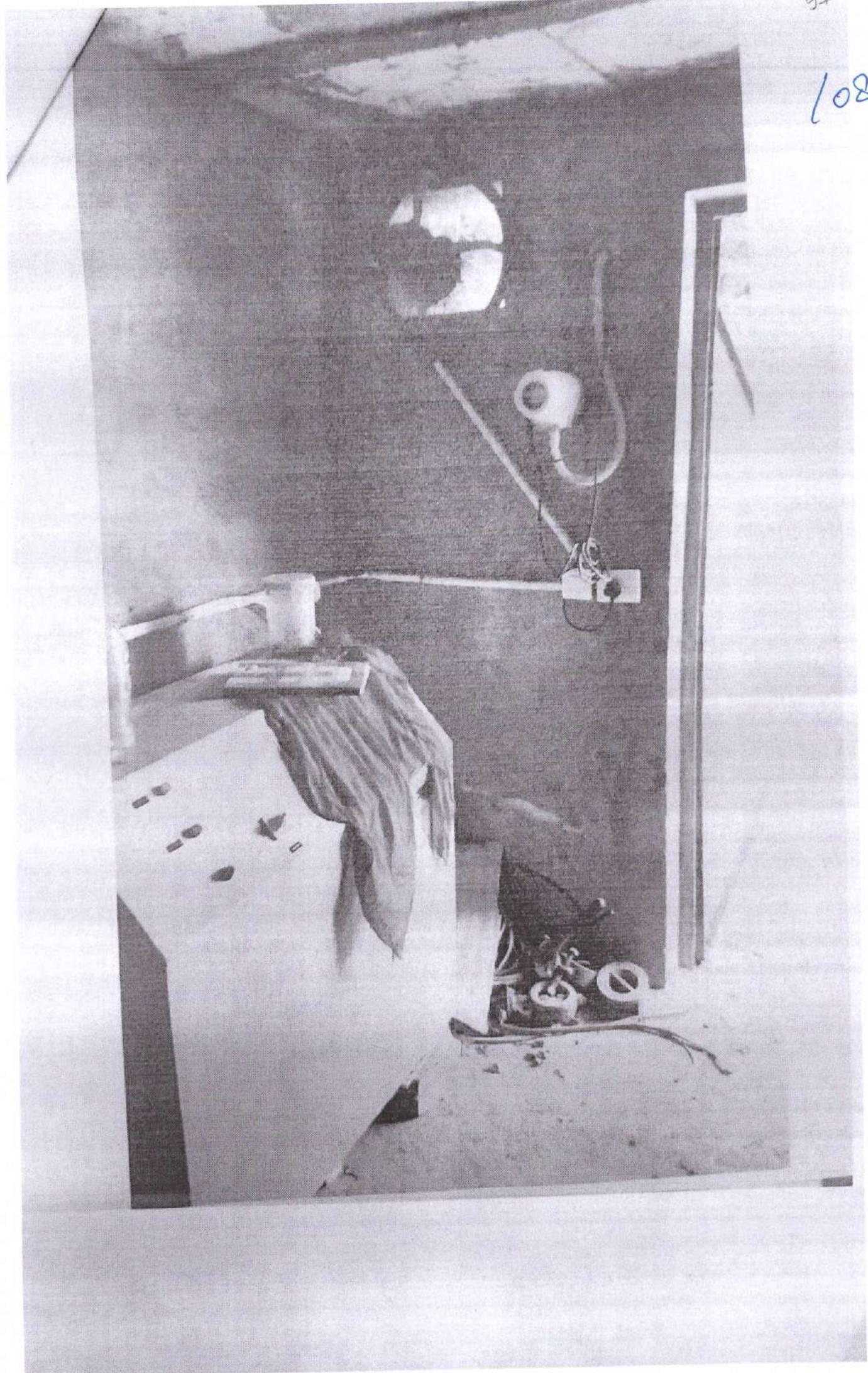
(अध्यक्ष विधि-सिंह)
क्षेत्रीय प्रबन्धक

107

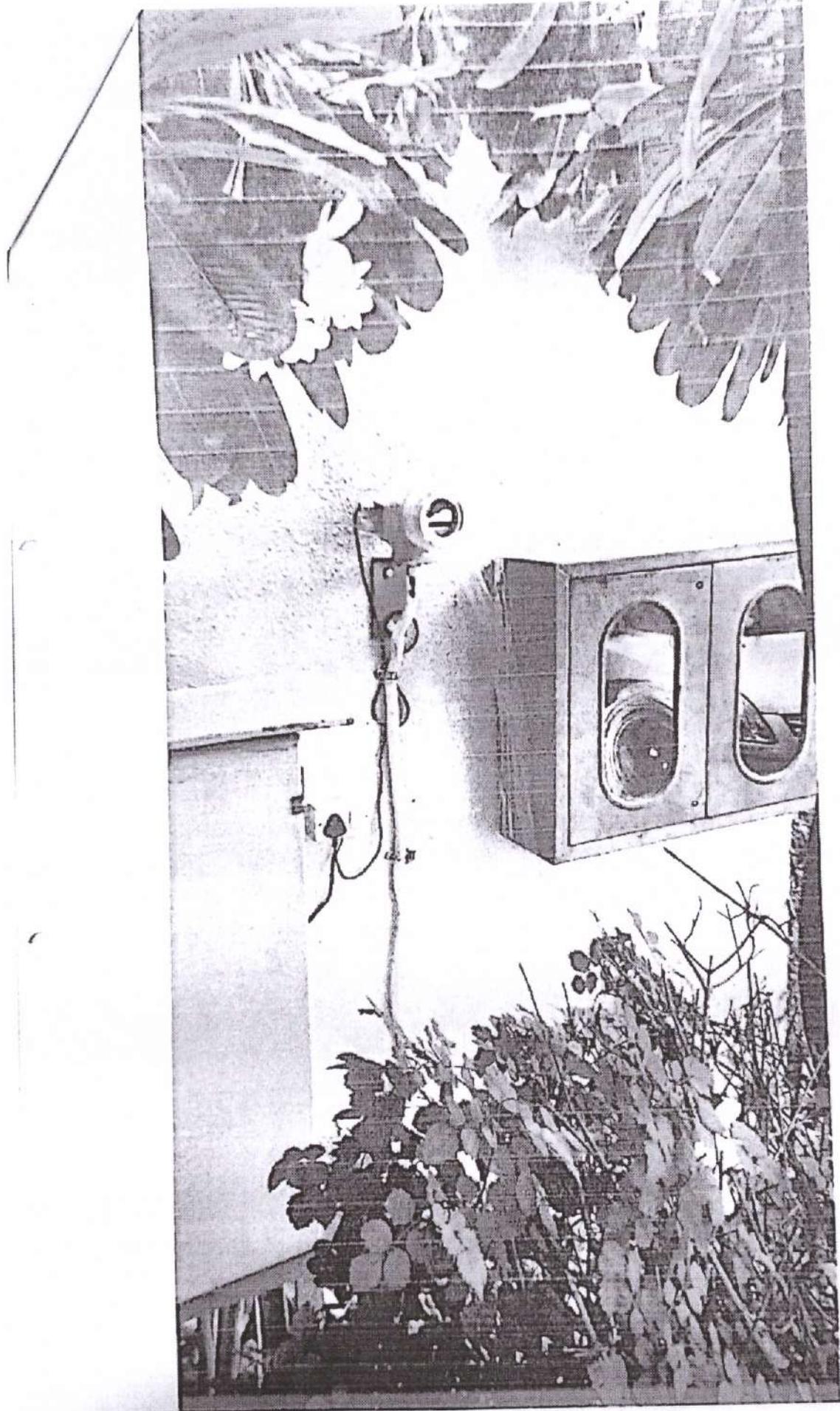


94

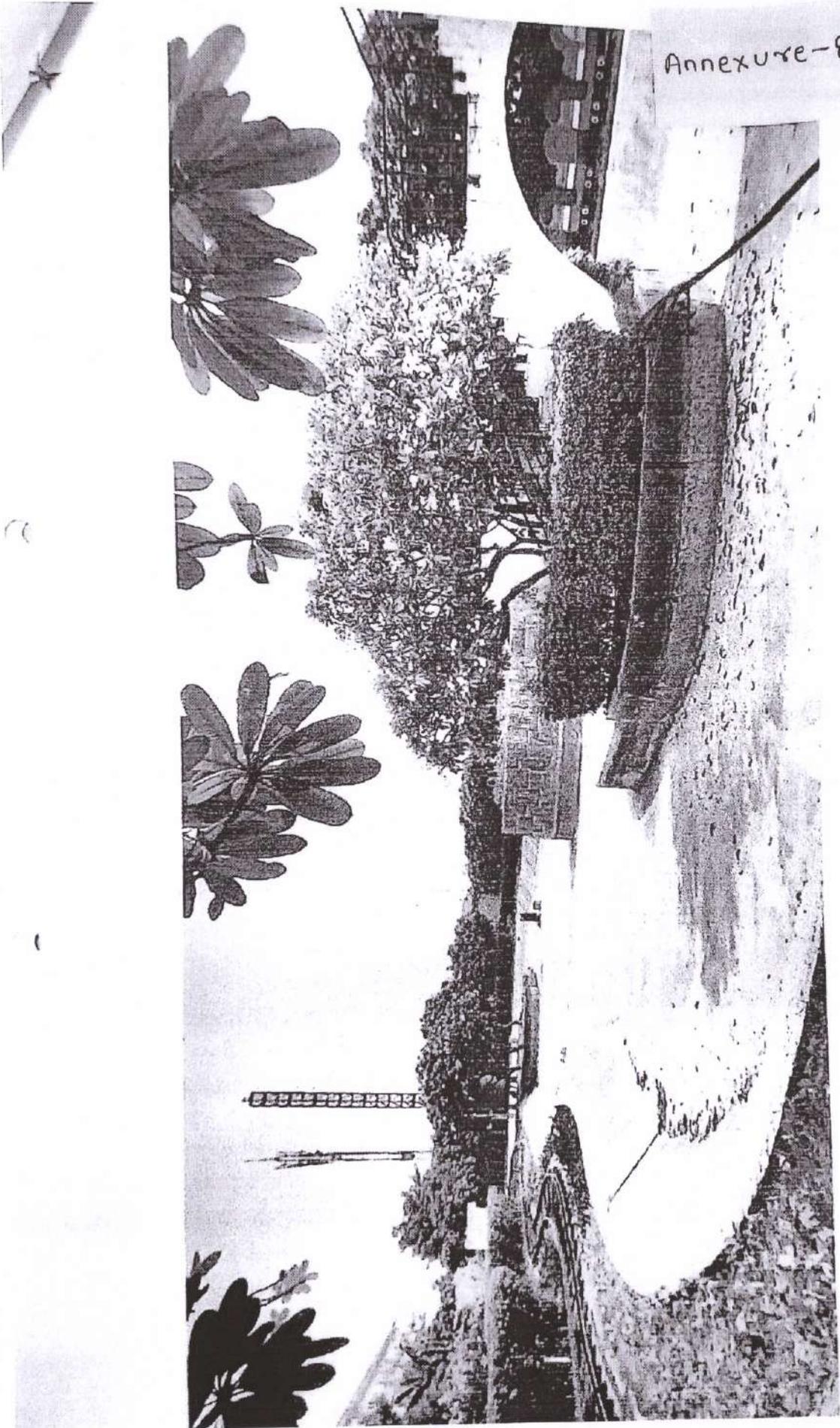
108



109

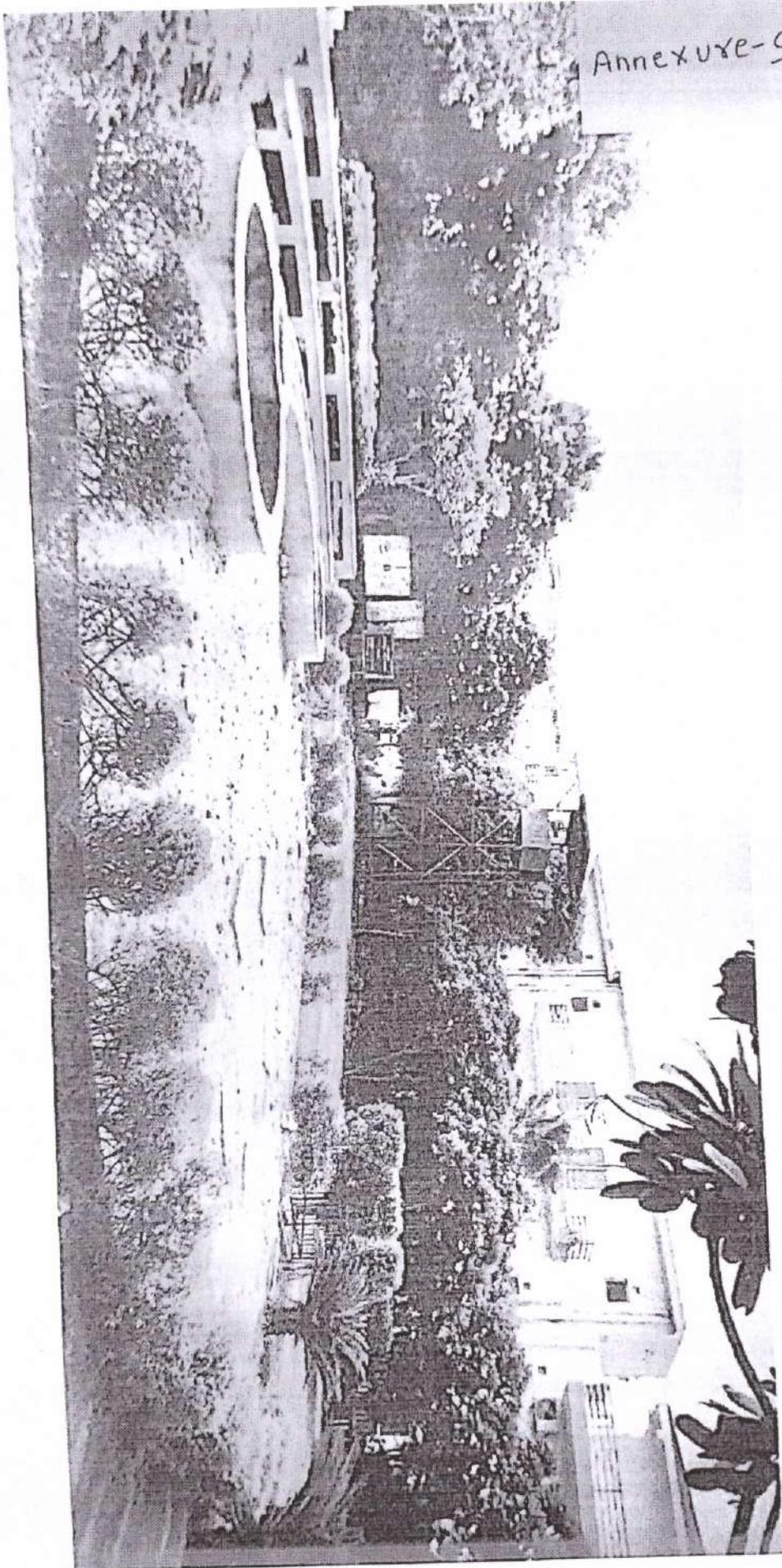


Annexure-8



Annexure-9

111





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No-

H51311

/C-1/ एनओसी-855/ काठबनौ/2020

Date:

27/10/2020

सेवा में,

मैसर्स पैरामाउण्ट प्रोपविल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना
"पैरामाउण्ट गोल्फोरस्ट" प्लॉट नं०-बी०जी०एच०-ए, हाउसिंग सेक्टर,
यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा,
गौतमबुद्धनगर।

यह कि मैसर्स पैरामाउण्ट प्रोपविल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउण्ट गोल्फोरस्ट" प्लॉट नं०-बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर जो आवासीय कालोनी के निर्माण कार्य हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मैसर्स पैरामाउण्ट प्रोपविल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउण्ट गोल्फोरस्ट" प्लॉट नं०-बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर का निरीक्षण संयुक्त टीम द्वारा दिनांक-22.05.2020 एवं 31.08.2020 को किया गया। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 15.07.2020 के अनुपालन में तथा संयुक्त समिति द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में जमा की गयी निरीक्षण आख्या दिनांक 21.10.2019 में परिणाम और सिफारिशों के बिन्दु सं० 6 (एस०टी०पी० का शुद्धीकृत उत्प्रवाह को कृत्रिम तालाब में भण्डारण कर बोटिंग के लिए उपयोग किया जा रहा है, किन्तु Total Coliform & Fecal Coliform की नमूने में पाई गयी मात्रा स्वास्थ्य के लिए घातक है। परियोजना को कार्यालय के पत्र सं० 1195/एन०जी०टी०-32/2019 दिनांक 22.11.2019 द्वारा प्रेषित नोटिस की अनुपालन आख्या परियोजना द्वारा दिनांक 06.01.2020 को प्राप्त करायी गयी, जिसके अनुसार परियोजना द्वारा तालाब के निर्माण उपरान्त क्यूरिंग एवं परीक्षण हेतु दिनांक 10.09.2019 को तालाब में एस०टी०पी० ट्रीटेड वाटर भरा गया था व बोटिंग का संचालन न होने के कारण पानी को बदला नहीं गया था एवं टीम के निरीक्षण उपरान्त दिनांक 25.10.2019 को तालाब के पानी को निकाल कर ग्रीनबेल्ट की सिंचाई में प्रयोग कर लिया गया है।

क्षेत्रीय अधिकारी द्वारा तालाब में पानी भरने की दिनांक 10.09.2019 से परियोजना को प्रेषित नोटिस की अनुपालन आख्या प्राप्त कराने की दिनांक 06.01.2020 तक नॉन कम्प्लाइंस मानते हुये कुल 118 दिन हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाइडलाइन के अनुसार रू० 5,000/- प्रतिदिन के आधार पर 5000X118= 5,90,000/- (रू० पाँच लाख नब्बे हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है। अतः सक्षम अधिकारी के अनुमोदनोपरान्त परियोजना के विरुद्ध निम्नलिखित कारण बताओ नोटिस जारी किया जाता है :-

1. यह कि क्यो न पर्यावरणीय अधिनियमों का अनुपालन न किये जाने की दशा में मैसर्स पैरामाउण्ट प्रोपविल्ड प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउण्ट गोल्फोरस्ट" प्लॉट नं०-बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर के विरुद्ध मा० एन०जी०टी० के आदेशों के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा बनायी गयी गाइड लाइन के अनुसार दिनांक-10.09.2019 से दिनांक-06.01.2020 तक कुल 118 दिन हेतु रू० 5,90,000/- (रू० पाँच लाख नब्बे हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

ND/AEE

.....2/-

उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत

(विवेक राय)

मुख्य पर्यावरण अभियन्ता, वृत्त-1

प्रतिलिपि:-

1. जिलाधिकारी, गौतमबुद्धनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को इस निर्देश के साथ प्रेषित उपरोक्त आदेशों के अनुपालन में उद्योग का अद्यतन निरीक्षण कर आख्या 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अभियन्ता, वृत्त-1

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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ क्र. *11/11/2020*
Ref. No

1/11-1/ N-855/2020

दिनांक
Date *17/11/2020*

सेवा में,
मैसर्स वैसाप्राइवेट प्रोपर्टिज प्रा. लि।
209, डिडीय वल, सिवला रोड,
एलएससी, अजिमा विहार
दिल्ली - 110092.

विषय:- बोर्ड पुरवान्तक के पत्र संख्या एन 51314/सी-1/एनओसी-855/क।0।50।000/2020 दिनांक-
27.10.2020 द्वारा रुपये 5,90,000/- को पर्यावरणीय क्षतिपूर्ति अनिरोपण हेतु नोटिस के सम्बन्ध
में।

महोदय,
कृपया उपरोक्त विवरण अपने पत्र दिनांक 11.11.2020 जांचें एवं-मूल के सम्बन्ध से दिनांक
11.11.2020 को प्राप्त है, का शर्तें ग्रहण करें। उक्त के संबंध में अग्रगत व्यवस्था है कि पर्यावरणीय क्षतिपूर्ति
जमा किए जाने हेतु उ0प्र0 प्रदूषण नियंत्रण बोर्ड को बैंक खाता का विवरण निम्नानुसार है-

1. बैंक खाता संख्या-701502010002104
2. आईएफसी कोड- UBIN 0570160
3. बैंक का नाम:- यूनिचन बैंक ऑफ इण्डिया, विपुल खन्दा गौमती नगर, लखनऊ।

भवदीय,

(हस्ताक्षर)
(हस्ताक्षर)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गेंडर नोयडा को सूचनाई एवं आवश्यक
कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी, वृत्त-1

टी.सी - 12 वी, विपुल खन्दा गौमती नगर,
लखनऊ - 226 010
दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720766
ई-मेल : info@uppcb.com
वेबसाइट : www.uppcb.com

T.C - 12 V, Vibhu Khanda, Gomti Nagar,
Lucknow - 226 010
Phone : 0522-2720828, 2720831
Fax : 0522-2720764, 2720766
E-mail : info@uppcb.com
Website : www.uppcb.com

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Subject Payment of Rs. 5,90,000/- made on 19.11.2020 by Paramount Group
From Munesh Sharma <Munesh.Sharma@premiumfacility.co.in>
To ceo1@uppcb.com <ceo1@uppcb.com>
Cc rogreaternoida@uppcb.com <rogreaternoida@uppcb.com>
Date 19-11-2020 16:42

• Pollution Control Board.pdf (~322 KB)

Sir,

Please find the letter attached to this mail.

Thanks and regards,
Paramount Propbuild Pvt. Ltd.

PARAMOUNT PROPBUILD PVT. LTD.

(An amalgamated company of Paramount Villas Pvt. Ltd.)

Regd. Off. : 208, Second Floor, Sikka Mansion, LSC, Savita Vihar, Delhi-110092

सेवा में,

दिनांक : 19.11.2020

मुख्य पर्यावरण अधिकारी, वृत्त-1,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: मेसर्स पैरामाउन्ट प्रोपबिल्ड प्रा० लि०, ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोल्फकोरेस्ट" प्लॉट नं०-बी०ए०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर को निर्गत कारण बताओ नोटिस एवं पर्यावरणीय क्षतिपूर्ति जमा किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० एच 54314/सी-1/एनओसी-855/का०बा०नो०/2020 दिनांक 27.10.2020 एवं पत्र सं० एच 55115/सी-1/एन-855/2020 दिनांक 19.11.2020 का संदर्भ ग्रहण करने की कृपा करें। तत्क्रम में अवगत कचना है कि उपरोक्त के अनुपालन में अधिरोपित पर्यावरणीय क्षतिपूर्ति रू० 6,90,000/- एन०ई०एफ०टी० यू०टी०आर० नं०-UBINV20324004990 दिनांक 19.11.2020 द्वारा बोर्ड के खाता सं० 701502010002104 में जमा कर दी गयी है।

अतः आपसे अनुरोध है कि परियोजना को निर्गत कारण बताओ नोटिस को निक्षेपित करने की कृपा करें।

धन्यवाद।

For Paramount Propbuild Pvt. Ltd.

Authorised Signatory

प्रतिलिपि क्षेत्रीय अधिकारी महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा।


PARAMOUNT
GROUP OF COMPANIES
GUIDED BY TOMORROW

Corp. Off. : H-123, Sector-63, Noida-201301 (U.P.)
Phone : 0120-4882000 • Fax : 0120-4613054
CIN No.: U45201DL2004PTC129286 • C.C. No.: 0120-4882000, 18001039282
E-mail : Info@paramountgroup.co.in • Website : www.paramountgroup.co.in

Scanned with CamScanner



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स- 0120-2321024

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सन्दर्भ संख्या :

1139 /MGF-32/20

दिनांक : 19/11/20

सेवा में,

मुख्य पर्यावरण अधिकारी, वृत्त-1,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय: मेसर्स पैरामाउन्ट प्रोपबिल्ड प्रा०लि०, गुप हाउसिंग परियोजना "पैरामाउन्ट गोलफकोरेस्ट" प्लॉट नं०-बी०जी०एच०-ए, हाउसिंग सेक्टर, यू०पी०एस०आई०डी०सी०, साइट-सी, सूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर को निर्गत कारण बताओ नोटिस एवं अधिरोपित पर्यावरणीय क्षतिपूर्ति जमा किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० एच 54314/सी-1/एनओसी-855/का०बा०नो०/2020 दिनांक 27.10.2020 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से उक्त परियोजना को पर्यावरणीय क्षतिपूर्ति रू० 5,90,000/- अधिरोपित किये जाने के सम्बन्ध में कारण बताओ नोटिस निर्गत किया गया है। परियोजना का नवीनतम निरीक्षण कार्यालय द्वारा दिनांक 18.11.2020 को किया गया, निरीक्षण आख्या संलग्न है। निरीक्षण के दौरान एस०टी०पी० के माध्यम से निस्तारित उत्प्रवाह का नमूना एकत्रित कर क्षेत्रीय कार्यालय, नोएडा प्रयोगशाला में विश्लेषण हेतु जमा कराया गया था, विश्लेषण आख्या अपेक्षित है। परियोजना द्वारा कृत्रिम तालाब को बोटिंग कार्य हेतु पूर्व में ही बंद कर दिया गया था तथा एस०टी०पी० परिसर में स्थापित विल्ड्रन पार्क को पूर्व में ही हटा दिया गया है। जिसकी आख्या इस कार्यालय के पत्र सं० 664/एनजीटी-32/2020 दिनांक 15.09.2020 द्वारा बोर्ड मुख्यालय प्रेषित की गयी थी। नवीनतम निरीक्षण के दौरान भी तालाब में कोई पानी भरा नहीं पाया गया।

परियोजना को बोर्ड मुख्यालय के पत्र सं० एच 54314/सी-1/एनओसी-558/का०बा०नो०/2020 दिनांक 27.10.2020 द्वारा रू० 5,90,000/- की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किया गया है तथा बोर्ड के पत्र सं० एच 55115/सी-1/एन-855/2020 दिनांक 19.11.2020 द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति रू० 5,90,000/- बोर्ड के खाता सं० 701502010002104 में जमा किये जाने हेतु पत्र जारी किया गया है। परियोजना पर अधिरोपित पर्यावरणीय क्षतिपूर्ति रू० 5,90,000/- बोर्ड के खाता सं० 701502010002104 में दिनांक 19.11.2020 को जमा किये जाने की सूचना ई-मेल के माध्यम से इस कार्यालय एवं बोर्ड मुख्यालय प्रेषित की गयी है, जिसकी प्रति संलग्न है।

पत्र आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु रूादर प्रेषित।

संलग्नक : यथोपरि।

भवदीया

(डॉ० अर्चना द्विवेदी)
क्षेत्रीय अधिकारी

प्रतिलिपि: सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

E K Singh

मेसर्स पैरामाउन्ट प्रोपर्टिल्स प्रा०लि०, ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोलफकोरेस्ट" प्लॉट नं०-बी०जी०एच०-ए. हाउसिंग सेक्टर, यू०पी०एरा०आई०डी०सी०, साइट-सी, शूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर की नवीनतम स्थलीय निरीक्षण आख्या।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में दायर ओ०ए० नं०- 725/2018 नरेश खटाना बनाम बनाम स्टेट ऑफ यू०पी० में दिनांक 15.07.2020 को पारित आदेश के अनुपालन में परियोजना का निरीक्षण दिनांक 31.08.2020 को किया गया था तथा निरीक्षण आख्या इस कार्यालय के पत्र सं० 664/एनजीटी-32/2020 दिनांक 15.09.2020 द्वारा बोर्ड मुख्यालय प्रेषित की गयी थी। आपके निर्देशानुसार परियोजना का नवीनतम निरीक्षण अधोहस्ताक्षरी द्वारा दिनांक 18.11.2020 को किया गया। निरीक्षण आख्या निम्नवत् है-

1. परियोजना में वर्तमान में 1988 विला, 4 हाई राइज टावरों में कुल 360 फ्लैट व 2 टावरों में 1200 स्टूडियो अवगत कराये गये, जिसमें से वर्तमान में लगभग 1000 विला में एक्यूपेंसी अवगत करायी गयी है, टावरों में कोई एक्यूपेंसी नहीं है। परियोजना को संचालन हेतु बोर्ड से सशर्त सहमति जल एवं वायु वैधता अवधि दिनांक 31 दिसम्बर 2021 तक प्राप्त है।
2. ग्रुप हाउसिंग परियोजना से जनित घरेलू उत्स्रवाह के शुद्धीकरण हेतु परियोजना परिसर में 1200 कि०ली०/दिन (600 कि०ली०/दिन के दो फेस) क्षमता का Phytorid Technology का एस०टी०पी० स्थापित व संचालित है। निरीक्षण के दौरान एस०टी०पी० के माध्यम से निस्तारित उत्स्रवाह का नमूना एकत्रित कर क्षेत्रीय कार्यालय, नोएडा प्रयोगशाला में विश्लेषण हेतु जमा कराया गया था, विश्लेषण आख्या अपेक्षित है।
3. परियोजना द्वारा कृत्रित तालाब को बोटिंग कार्य हेतु पूर्व में ही बंद कर दिया गया है, जिसकी आख्या इस कार्यालय के पत्र सं० 664/एनजीटी-32/2020 दिनांक 15.09.2020 द्वारा बोर्ड मुख्यालय प्रेषित की गयी थी। नवीनतम निरीक्षण के दौरान भी तालाब में कोई पानी भरा नहीं पाया गया, फोटोग्राफ संलग्न हैं।
4. परियोजना द्वारा एस०टी०पी० परिसर में स्थापित चिल्ड्रेन पार्क को पूर्व में ही हटा दिया गया है, जिसकी आख्या इस कार्यालय के पत्र सं० 664/एनजीटी-32/2020 दिनांक 15.09.2020 द्वारा बोर्ड मुख्यालय प्रेषित की गयी थी, फोटोग्राफ संलग्न हैं।
5. परियोजना पर अधिरोपित पर्यावरणीय क्षतिपूर्ति रु० 5,90,000/- के सम्बन्ध में बोर्ड मुख्यालय के पत्र सं० एच 54314/सी-1/एनओसी-558/का०वा०नो०/2020 दिनांक 27.10.2020 द्वारा कारण बताओ नोटिस निर्गत किया गया है।

आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

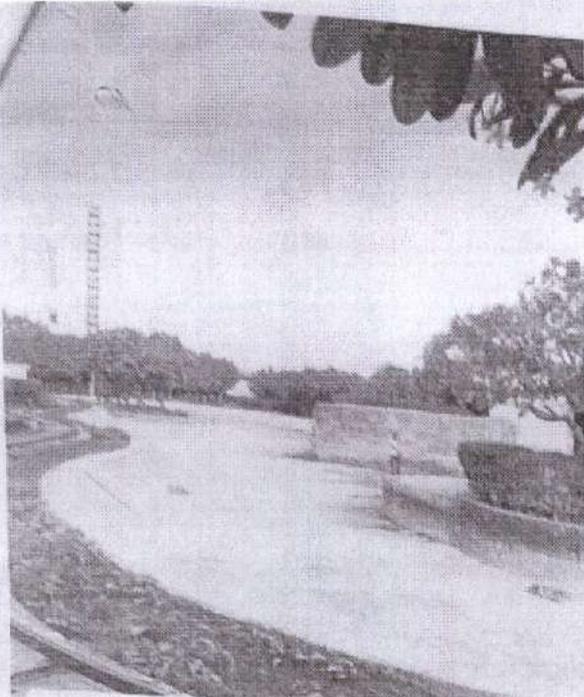
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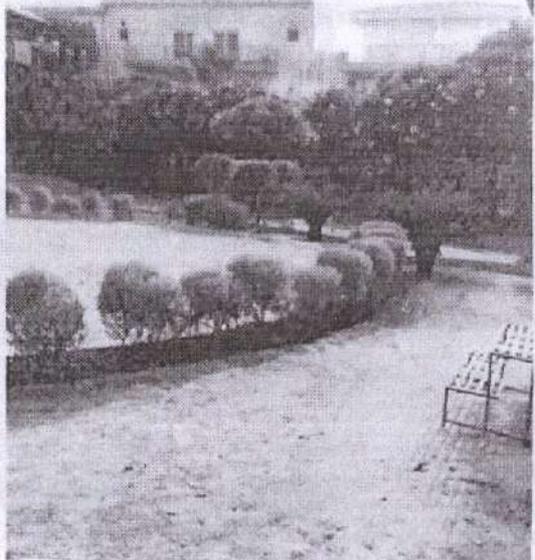
सहायक पर्यावरण अभियन्ता

पर्यावरण अभियन्ता / क्षेत्रीय अधिकारी

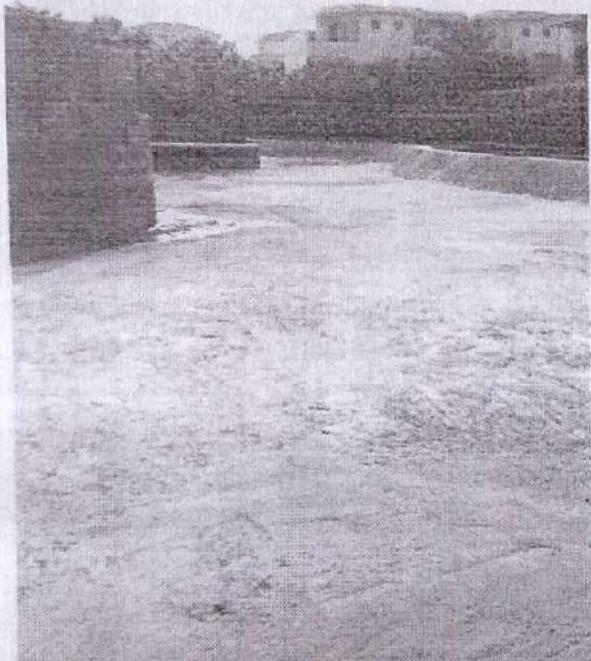
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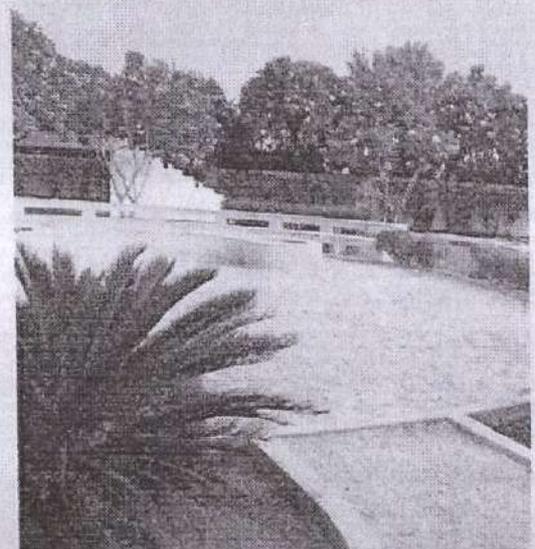
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Paramount Golf Foreste, Greater
Noida, 201311, UP, India
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Greater Noida, UP, India
Paramount Golf Foreste, Greater
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Greater Noida, UP, India
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Greater Noida, UP, India
Paramount Golf Foreste, Greater
Noida, 201311, UP, India
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REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301
INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 160/N-Aug/2020
2. Name of the Industry- M/s Paramount Golf Forest
BGH-A, UPSIDC Site-C, Ext Opposite-Sector-Zeta-1, Greater Noida
3. Sample Collected by - Sri Kishan Singh, A.E.E.
4. Date and Time of Sample Collection- 18.11.2020
5. Sampling Point - After S.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Colourless	-
2.	Odour	Odourless	-
3.	pH	7.45	5.5 to 9.0
4.	Total suspended Solids	72.0	100.0 mg/l
5.	Total dissolved Solids	1023.0	-
6.	Total Solids	1095.0	-
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	18.0	30.0mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	192.0	250.0mg/l
9.	Oil and Grease	2.4	10.0mg/l

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ⁺⁶)	-	0.1mg/l
11.	Total Chromium (Cr)	-	2.0mg/l
12.	Zinc (as Zn)	-	5.0mg/l
13.	Nickel (as Ni)	-	3.0mg/l
14.	Iron (as Fe)	-	3.0mg/l
15.	Copper (as Cu)	-	3.0mg/l
16.	Cobalt (as Co)	-	3.0mg/l
17.	Cadmium (as Cd)	-	2.0mg/l
18.	Phosphate (PO ₄ ⁻)	-	5.0mg/l

Remarks:

J.R.F.

J.R.F

[Signature]

Asstt. Env. Engineer

[Signature]

Regional Officer



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REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301
INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 161/N-Aug/2020
2. Name of the Industry- M/s Paramount Golf Forest
BGH-A, UPSIDC Site-C, Ext Opposite-Sector-Zeta-1, Greater Noida
3. Sample Collected by - Sri Kishan Singh, A.E.E.
4. Date and Time of Sample Collection- 18.11.2020
5. Sampling Point - Befor S.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Slightly Blackish	-
2.	Odour	Slightly Unpleasant	-
3.	pH	7.30	5.5 to 9.0
4.	Total suspended Solids	271.0	100.0 mg/l
5.	Total dissolved Solids	2373.0	-
6.	Total Solids	2644.0	-
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	150.0	30.0mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	496.0	250.0mg/l
9.	Oil and Grease	10.4	10.0mg/l

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ⁶⁺)	-	0.1mg/l
11.	Total Chromium (Cr)	-	2.0mg/l
12.	Zinc (as Zn)	-	5.0mg/l
13.	Nickel (as Ni)	-	3.0mg/l
14.	Iron (as Fe)	-	3.0mg/l
15.	Copper (as Cu)	-	3.0mg/l
16.	Cobalt (as Co)	-	3.0mg/l
17.	Cadmium (as Cd)	-	2.0mg/l
18.	Phosphate (PO ₄ ⁻)	-	5.0mg/l

Remarks:

J.R.F.

J.R.F.

Asstt. Env. Engineer

Asstt. Env. Engineer

Regional Officer

Regional Officer

Inspection Report of Group Housing Project M/s Paramount Golf forest (Promoter- M/s Paramount Propbuild Pvt. Ltd.) Plot No-BGH-A, Housing Sector, U.P.S.I.D.C., Site-C, Surajpur, Extension, Phase-1, Greater Noida, Gautam Buddha Nagar U.P. in connection with OA No. 725/2019 Naresh Khatana Vs. State of U.P.

The Group housing project was inspected by me on dated 23.12.2020. Following persons were present during the inspection -

- a) Dr. Archana Dwivedi, Regional Officer, UPPCB, Greater Noida,
- b) Mr. Praveen Kumar, Regional Officer, UPPCB, Noida,
- c) Mr. Kishan Singh, AEE, UPPCB, Greater Noida,
- d) Mr. Vijay Verma, CEO, Paramount Propbuild Pvt. Ltd.,
- e) Mr. Munish Sharma, Facility Head, Paramount Propbuild Pvt. Ltd.,
- f) Mr. S.P. Singh, Project Manager, Paramount Golf forest Project,

During the inspection, the representatives of the company were asked to call the complainant also. Mr. Naresh Khatana was contacted on mobile, but he informed that he is unable to be present due to personal reasons as he is not present in Noida at the moment. Representatives of the company informed that his all the grievances have been addressed and he is ready to file an affidavit to this effect. Representatives of the company were asked to provide the same positively in one day.

The Complaint regarding the project was presented by the complainant Shri Naresh Khatana before the Honourable National Green Tribunal, New Delhi on the following points-

"The society is situated in UPSIDC Housing Sector, Site-C Extn., Phase-1, Opp. Zeta-1 Sector, Gr. Noida having around 2000 villas, 500 studio apartments, 350 no's of 2/3 BHK flats etc. The possession of villas started in June 2015 and as on date, more than 1000 families are residing in this complex.



The sewerage of the township is going to a bio sewage treatment plant for treatment and further disposal.

It seems that STP, constructed below the society's children park, has not been properly designed and its capacity is very much inadequate to handle the load. Further, it has not yet been connected to Authority's sewage network (@ outside the society) for disposal of waste generated. Sometimes, waste water is disposed out of the boundary.

Due to improper design/ inadequate capacity/ no connection with city's sewage network/ improper maintenance, foul smells are emitted and sometimes, the children park gets flooded with the effluent of the plant. This is causing serious health hazards to the residents of that area and particularly to the children coming to the park for playing.

In spite of repeated written requests from the residents and discussions, neither Paramount Management nor UPSIDC Gr. Noida have taken any visible action in solving this serious issue of the township on permanent basis.

In view of above, the residents of PGF request your kind intervention on this subject and take necessary action so as to get it reviewed w.r.t. it's basic, detailed design & system's guidelines/ norms for a residential society and have a suitable & permanent solution of this problem."

The following facts were observed during the inspection-

1. The said group housing project is established at Plot No. – BGH-A, Housing Sector, U.P.S.I.D.C., Site-C, Surajpur, Extension, Phase-1, Greater Noida, Gautam Buddha Nagar. The project has obtained the consent to Establish (CTE) by U.P. Pollution Control Board vide letter No. F 97380/C-1/ N/NOC-855/3/2012/4 dated 05.01.2012 for plot area 366701.3 Sq.mt. & built-up area 383946.77 Sq.mt. and State Environmental Clearance has been obtained by the State Level



Environmental Impact Assessment Authority, Uttar Pradesh vide Letter No. 300/991/ Environment/SEAC/ 2011/TA (M), dated 10.05.2013.

2. There are 1988 villas, 360 flats and 1200 studio apartments built in the project, out of which about 1000 villas are reported as occupied at present.
3. The under ground water is used only for domestic purposes in the premises by the residents and only domestic waste water is generated from the premises. The domestic effluent generated from the project is brought to STP through underground sewer lines and treated in the STP installed in the premises and after treatment is used for irrigation of greenbelt developed inside and outside the project. The capacity of STP set up for treatment of domestic waste water in the project has been reported to be 1200 KLD however the maximum daily discharge as per the consent order issued by UPPCB dated 26.6.2020 is 1096 KLD. STP installed in the project is based on phytoid technology, where plants are also included in the treatment process of the waste water. According to STP flow chart presented during the inspection, details of the units of STP are as follows- Oil & Grease Chamber, Screen Chamber, Equalization Tank - 2 no., Grit Settling Chamber (Phytoid Technology), Filter Feed Tank, Activated Carbon Filter, Treated Water Store Tank, Ozonator Water Use System for bacteria disinfection etc. All these components of STP were inspected and were found to be fully functional at the time of inspection. During the inspection, STP Flow Chart, Design Detail and Adequacy Report (prepared by Dr. Paritosh Srivastava, Associates Professor and Head, Environment Division, School of Engineering and Technology, Noida International University) were presented by the project representative.
4. Electromagnetic water flow meter were found installed and operational at inlet and outlet of the STP and logbook is also being maintained in



relation to STP operation. The relevant records were presented before me during the inspection. It was also informed by the representatives of the company that they regularly check the quality of treated water to ensure that STP is working properly.

5. The group housing project has been set up in the area developed by U.P.S.I.D.A., where water is not being supplied by U.P.S.I.D.A. or any other municipal corporation. A certificate issued by UPSIDA to this effect was also produced before me during inspection. Drinking water supply in the project is done through ground water and 05 bore well of capacity 3X5 HP, 1X7.5 HP, 1X17.5 HP are installed for ground water extraction. Out of these five bore wells, one bore well of 7.5 HP is out of order and not functional. It was informed that Project requires operation of only 3 bore wells at one time and one bore well is given rest by rotation. During the inspection, electromagnetic water flow meters were found installed on the above bore wells. The first application in CGWA for NOC of bore well was presented by the project on 31.12.2017. Applications for grant of permission to abstract ground water have been moved online on 11.12.2020 and 18.12.2020 as required by the provisions of Uttar Pradesh Ground Water Act 2019.
6. Entire STP treated water is being used by the project for irrigation of greenbelt developed in and outside the campus through underground pipelines which are connected with sprinklers. During the inspection I asked the representatives of the project to operate some of the sprinklers, the same were found functional. Total green belt area of the project is 55600sq mts.
7. The pond created by the project, adjacent to the underground chambers of the STP, has been closed for boating and no water was found in the pond during the inspection.



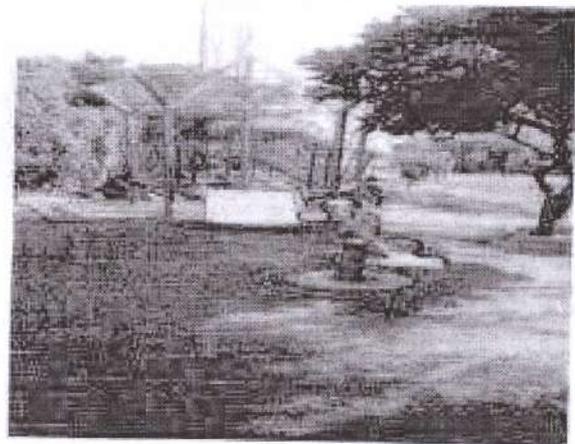
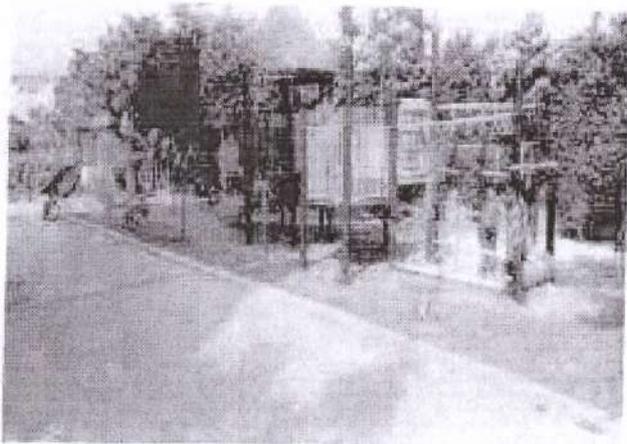
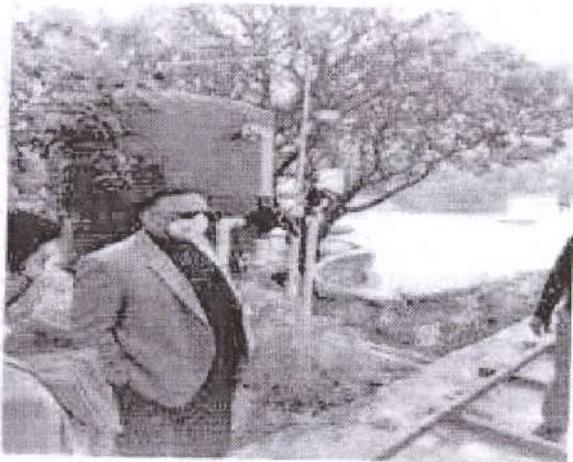
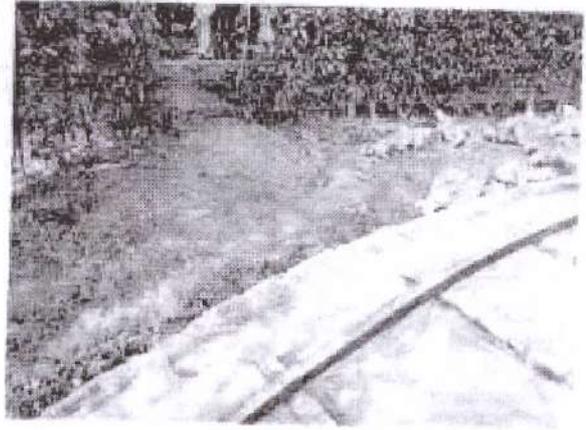
8. The Children Park which was earlier built over the space of the underground chambers of the STP has been shifted by the project and that area has been converted into a lawn with flower beds. Children park has been developed at another location which is around 150 meters away from its earlier location which is by the side of a lane within the premises.
9. Before finalising the report the affidavit of Mr Naresh Khatana was made available to me that has also been annexed herewith. Affidavit is to the affect that all his grievancees stand settled.

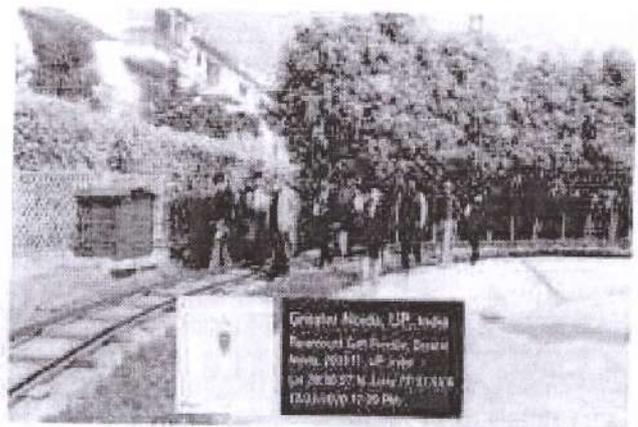
The photograph and relevant documents observed during the inspection are attached with this report.

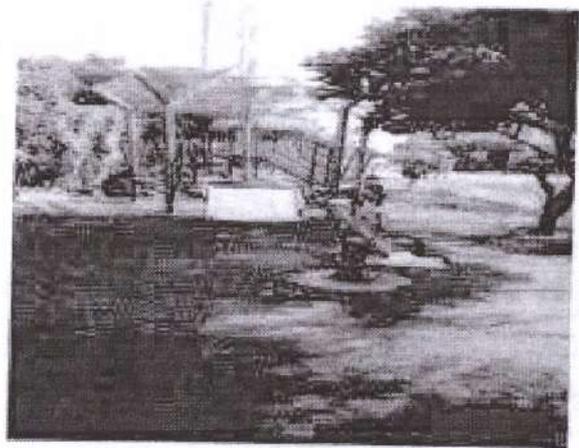
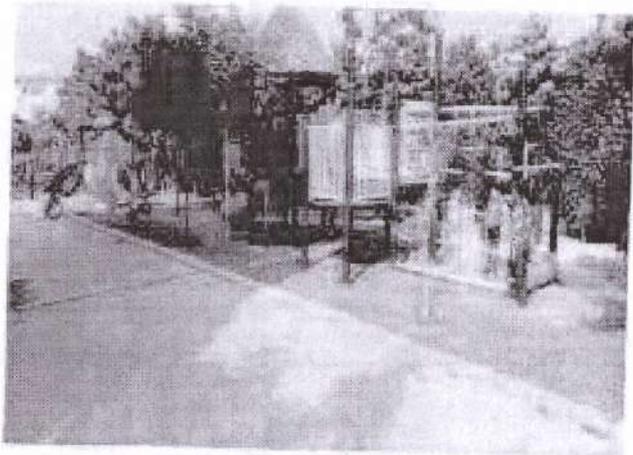
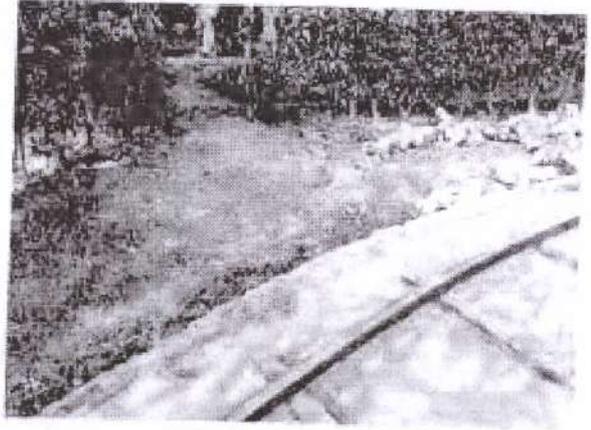

23.12.20

Justice Surendra Vikram Singh Rathore
Chairman of the Oversight Committee
National Green Tribunal
State of UP









माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दाखर ओओएओ नं०- 725/2019 नरेश खटाना बनाम बनाम स्टेट ऑफ यूओपीओ में पारित आदेश दिनांक 18.09.2019 एवं 15.07.2020 के अनुपालन में माननीय न्यायाधीश, श्री एसओवीओएसओ राठीर, अध्यक्ष, ओवर साइट कमेटी, एनओजीओटीओ, उत्तर प्रदेश द्वारा ग्रुप हाउसिंग परियोजना "पैरामाउन्ट गोल्लफोरेस्ट" (प्रमोटर- मेसर्स पैरामाउन्ट प्रोपबिल्ड प्राओलिओ) प्लॉट नं०- बीओजीओएचओ-ए, हाउसिंग सेक्टर, यूओपीओएसओआईओडीओसीओ, साइट-सी, नूरजपुर, एक्सटेंशन, फेस-1, ग्रेटर नोएडा, गौतमबुद्धनगर का निरीक्षण दिनांक 23.12.2020 को किया गया। निरीक्षण के दौरान निम्न प्रतिनिधि उपस्थित थे-

क्र०सं०	नाम	विभाग	पदनाम	सम्पर्क नं० व ई-मेल	हस्ताक्षर
1-	Dr. Archana Dwivedi	UPPCB, Gr.Noida.	REC Gr. NOIDA	935065341 yoguesatemaich@ppcb.com	
2-	Praveen Kumar	UPCB Gr.Noida.	RE NOIDA	9999007373	
3-	Arsham Singh	UPPCB, Gr.Noida	AEE Gr.Noida.	9910870510	
4.	Vijay Verma	Paramount Group	CEO	9811614720	
5.	SP Singh	Paramount Group	Project Manager	- 8826997304	
6.	Munesh Sharma	Paramount Group	Facility Head-Technical	- 7210316831	
7.	Sachin Bhati	Paramount Group	D-36	- 9899067407	
8.	Ajaypal	Paramount Group	A-152	- 9899810252	
9.	Devendar	Paramount Group	C-248	- 9891512047	
10.	Paraminder		E-340	- 9810204832	



उत्तर प्रदेश UTTAR PRADESH

24AE 414277

Affidavit

I, Naresh Khatana S/o Mr. Jai Karan Singh R/o Villa C-274, Paramount Golf foreste, Opposite Sector-Zeta, Surajpur, Site-C (Extn), Gautam Budh Nagar, U.P., do hereby solemnly affirm as under:

1. That I had raised some issues with respect to the working of the STP at Paramount Gofforeste project, before NGT, Delhi vide OA No. 725 of 2019.



2. That in view of the direction of the Hon'ble Chairman of NGT, Delhi an inspection of the Paramount Golf forestte project has been conducted by the Hon'ble Chairman of Over Site Committee, NGT, U.P., Lucknow on 23.12.2020 alongwith U.P. Pollution Control Board.

That I hereby confirm that all the issues which had been raised by me through the above mentioned application, had already been settled by the developer company. Now, there is no issue is pending with respect to the environment at the site in my knowledge.

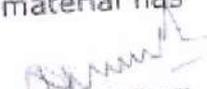
ATTESTED

Sanjeev Kumar Sharma
DEPONENT

Sanjeev Kumar Sharma
Sanjeev Kumar Sharma
Advocate Notary
Reg. No. - 8228
Dist. Gautam Budh Nagar

VERIFICATION:

I, Naresh Khatana with my own consent and free will verify at Noida on this 23rd Day of December 2020 that the contents of Para 1 to 3 of the above affidavit are true to the best of my /our Knowledge and nothing material has been concealed therein.


DEPONENT

PARAMOUNT PROPBUILD PVT. LTD.

Regd. Off. : 208, Second Floor, Sikka Mansion, LSC, Savita Vihar, Delhi-110092

Date:-24.12.2020

To
The Regional Manager
U.P. Pollution Control Board
Beta-II, Greater Noida
Uttar Pradesh.

Sub: - Submission of requisite documents wrt inspection Conducted on 23.12.2020

Dear Sir/Mam,

In reference to the inspection conducted by Hon'ble Chairman of Over Sight Committee, NGT, U.P. Lucknow on 23.12.2020 at Paramount Golfcourse project situated at Plot No. BGH-A, Site-C (Extn), Housing Sector, Gautam Budh Nagar, we hereby submit the following documents for preparation of report:

1. STP Plant water test report on dated (10.09.2019 to 01.12.2020)
 2. Bore Well Application
 3. Bore well Applications & Recommendations
 4. Top 10 best high - Rise Residential Societies list
 5. CTO Copy
 6. EC Copy
 7. STP Water Flow Chart
 8. STP Plant Adequacy Report
 9. Phytoid Based sewage treatment system technical specifications
 10. Project Layout
 11. STP Plant layout
 12. UPSIDC Water Non-Availability certificate
 13. Project green area picture (PPT)
 14. Project Area breakup-Sqmt.
 15. For Rupees affidavit Naresh Khanna vs / Paramount Propbuild Pvt Ltd settlement.
 16. STP Plant STP logbook
- Thanking you

For Paramount Propbuild Pvt Ltd



An ISO 9001:2000
Certified Company

Authorized Signatory

Corp. Off. : H-110, Sector-63, Noida -201301
Phone : 0120 - 4613000 • Fax : 0120 - 4613054
C.C. No. : 18001039282 • CIN No. U45201DL2004PTC129286
E-mail : info@paramountgroup.co.in • Website : www.paramountgroup.co.in

PHYTORID BASED SEWAGE TREATMENT SYSTEM

Presented by

PETRIKHOR ENTERPRISES TECHNOLOGIES PRIVATE LTD.

hydr●creatives

ॐ

TECHNOLOGY PARTNERS OF

National Environmental Engineering Research Institute
(Council of Scientific and Industrial Research)

NEERI



Council of Scientific
and Industrial Research

Urban Waste Water Management

Sources

- Municipal/domestic waste water
- Storm water discharges
- Hotel and Offices
- Agricultural runoff
- Landfill leachates
- Industrial wastewater

Environmental and Health Impact

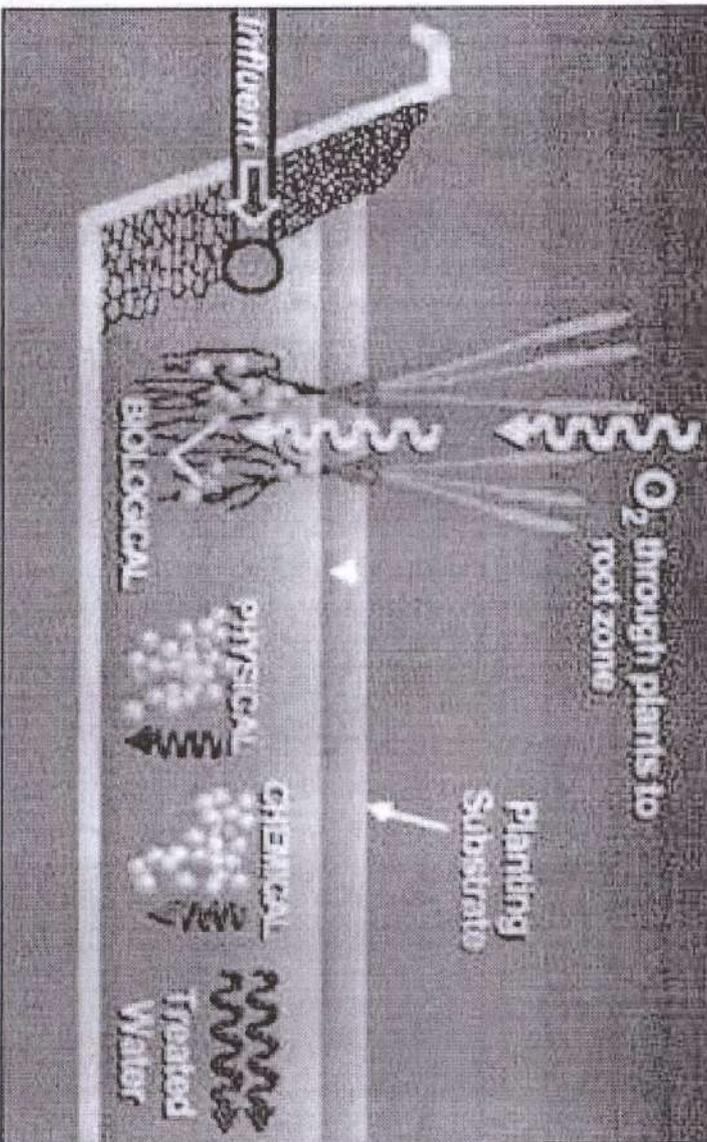
- Ground water pollution
- Eutrophication of lakes and other water bodies
- Degradation of river water quality
- Impact on public health

Treatment

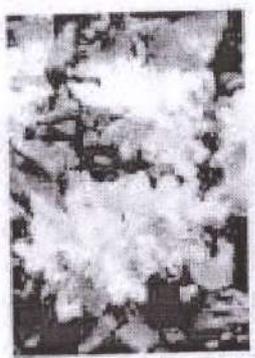
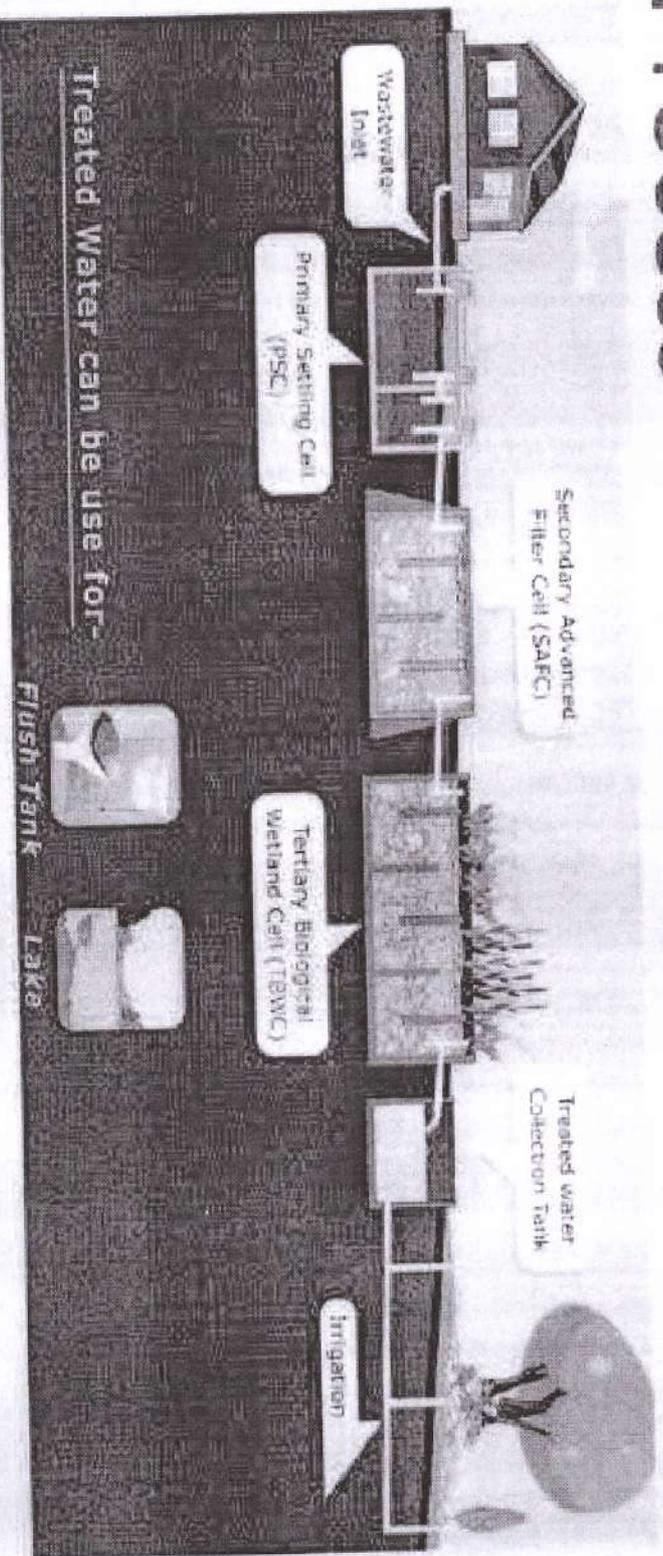
- Reuse/recycle
- Avoiding contaminations in water bodies
- Decentralized approach for reducing pressure on civic bodies

Phytoremediation Details

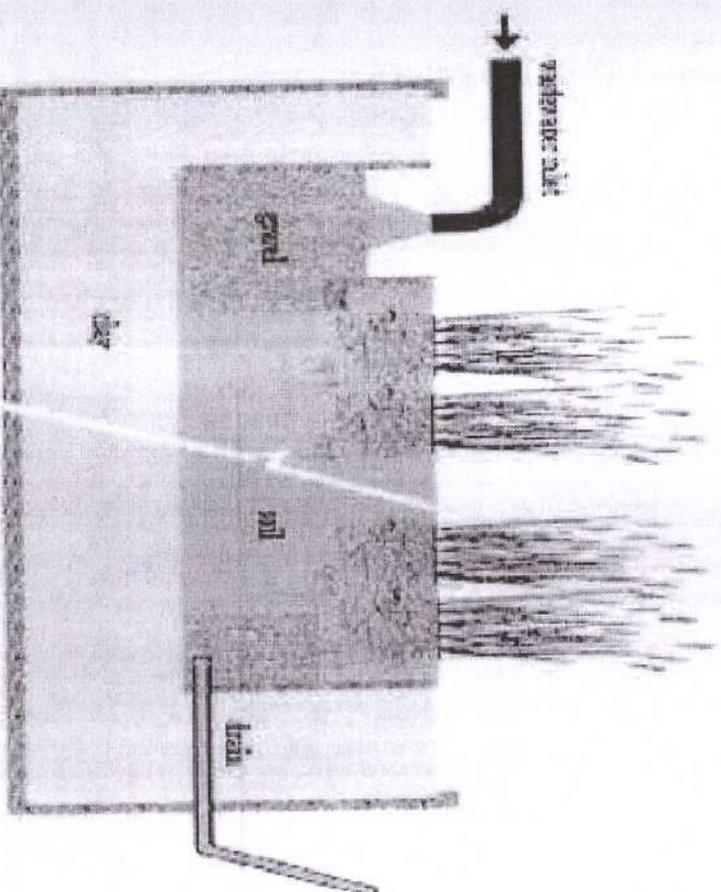
**Contaminant Removal Mechanisms:
Multiple Processes At Work**



Process



Subsurface Flow System



- Reduced odour – no wastewater at surface
- Propagation of insects is also controlled
- Microbes that treat the wastewater live on the gravel, soil and plant surfaces
- plants provide oxygen and food for the microbes

Typical Performance Characteristics for Various Treatment Methods

Sr.	Items	Conventional activated sludge	UASB	Extended Aeration	Facultative Aerated Lagoons	Phytorid Technology
1	Performance BOD Removal %	85-92	75-78	95-98	75-85	80-95
2.	Sludge	First digest then dry on beds or use mech devices	Directly dry on beds or use mech devices	No digestion dry on sand beds or use mech devices	Mech. Destludging once in 5-10 years	Negligible
3.	Equipment Requirement (excluding screening and grit removal common to all processes)	Aerators, recycle pumps, scrapers, thickeners, digesters, dryers gas equipment	Nil except gas collection and flaring gas conversion to elect is optional	Aerations, recycle pumps sludge, scrapers for large settlers	Aerators only	Water pump (no pump is required if flow by gravity).
4.	Operational Characteristics	Skilled operation reqd.	Simpler than ASP	Simpler than ASP	Simple	Unskilled operator
5.	Special features	Considerable equipment and skilled operation reqd specially when gas collection and usage considered	Minimal to negligible power reqd. makes it economical at even if gas revenue is neglected	BOD removal highest effluent nitrified high power reqd. Favoured for small and medium plants	Power reqd. similar to ASP operation simpler	Plant species and odour less operations

APPLICATION

PHYTORID system is useful for treatment of waste water in following applications

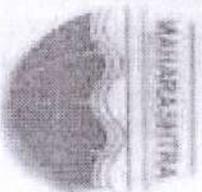
- Domestic wastewater (including decentralized Municipal waste water treatment)
 - Colonies, Airports, Commercial complexes, Hotels
 - Open drainage
 - Cleaning of nallah water
- Agricultural wastewater
- Dairy waste
- Slaughter House Waste
- Fish pond discharges
- Pre treated industrial wastewater (PHYTORID can be polishing)
- Municipal Landfill leachates
- Several other applications

PRODUCT WATER QUALITY

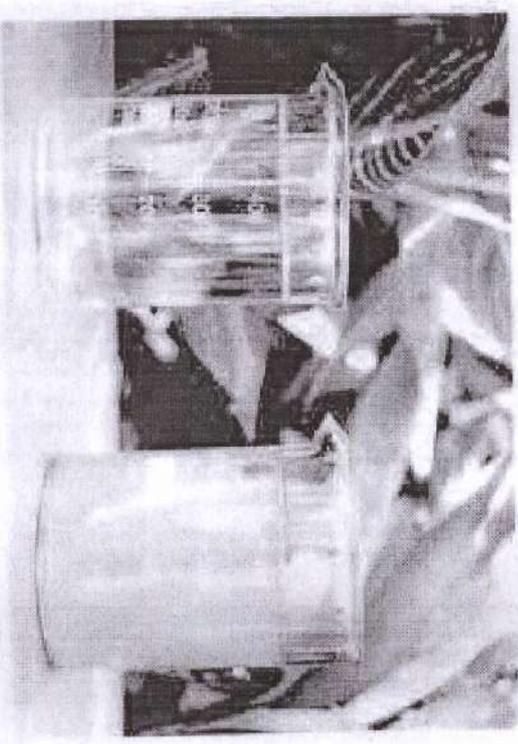
- Treated water complies to the regulations laid down by MPCB/CPCB(Table IV fresh water category) to reuse the water for the purpose of discharge, gardening agriculture etc. For flushing and cooling tower uses, tertiary treatment will be required.



Maharashtra Pollution
Control Board



महाराष्ट्र प्रदूषण नियंत्रण मंडळ



GREEN POINTS

- Best Adoptable technology for in-situ treatment and reuse of waste water
- Phytorid Technology carryout on-site treatment and reuse of grey water up to 95%, which would attract total of 5 credits on Indian Green Building Certification (IGBC).

Pollutant	Performance (% removal)
Total suspended solids	75 – 95
Biochemical oxygen demand	70 – 80
Chemical oxygen demand	60 – 75
Total nitrogen	60 – 70
Phosphate	50 – 60
Fecal coliform	85 – 95

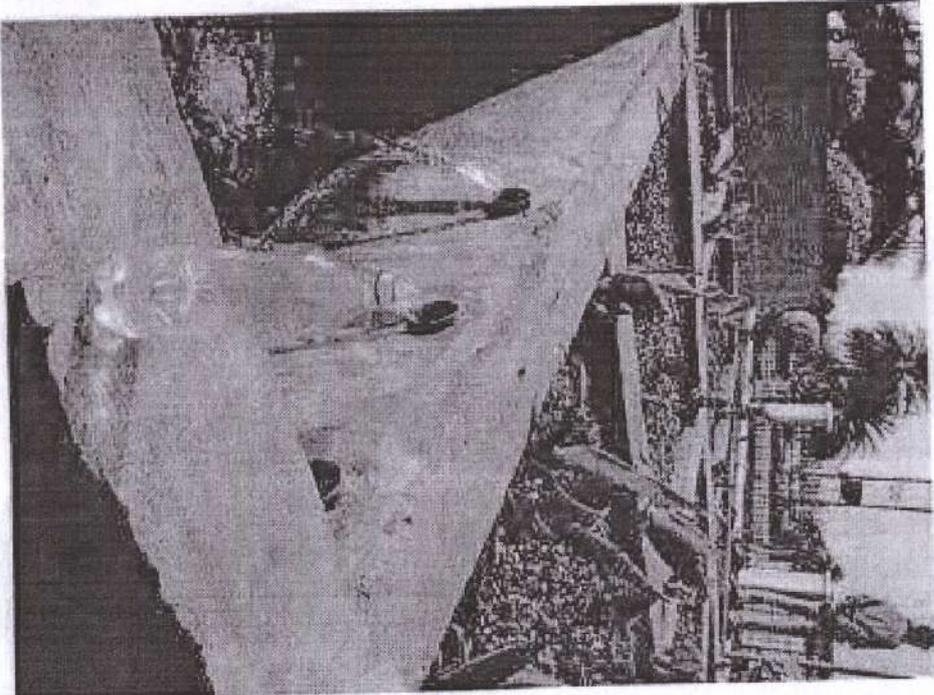
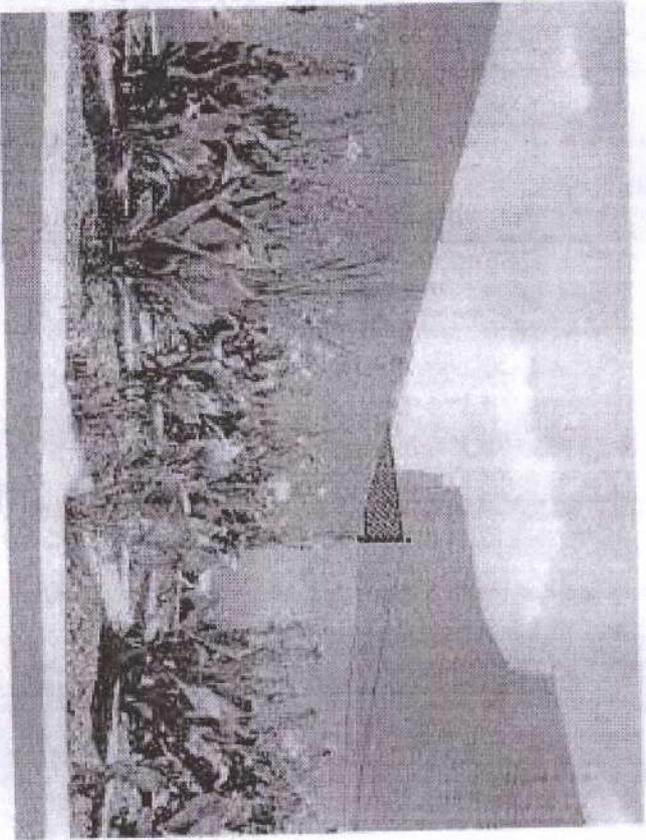
Technical parameters		
Parameters	Inlet loading (mg/lit)	Post treatment (mg/lit)
DH*	5.0-8.0	± 7
BOD	400 – 1000	10-20
COD	1000 – 2500	20-30
Nitrogen	10 – 40	1-2
Phosphorus	10 – 40	1-2
TSS	15000-25000	10-15

Treated water quality will meet the specified norms of CPCB/MPCB for water reuse

HOW ABOUT THIS AS STP



OR THIS



ADVANTAGES

- Odorless
- Minimal Consumption of Electricity
- Easiest and Simplest Maintenance
- Life of STP analogous to Life of Property.
- Adds to aesthetic value
- Cost Effective
- Works on Gravity Flow
- Smaller footprint (Retention time: Typically less than 24 hrs.)
- Facilitates recycle and reuse of water
- No foul odor and No Mosquito Nuisance.
- Tolerates fluctuations in operating conditions such as flow, temperature and pH

Comparison with Electromechanical Techs

-PHYTORID

- Power consumption – quite low
- No. of Electro mechanical components – 1 Sewage Cutter pump of 1 hp power
- Maintenance – Just like a garden

ELECTROMECHANICAL

- Entire operation requires Electricity (i.e huge power consumption)
- At least 8-12
- Skilled labor required for maintenance

Comparison for 320 kld

-PHYTORID

- Sludge removal – Once In 1.5- 2 years
- Chemical usage – No usage
- Odor Problem – No Odor
- No mosquitoes in vicinity

ELECTROMECHANICAL

- Weekly- Biweekly
- For daily working
- There might be some
- Mosquitoes dwell in vicinity

श्री वी. वेंकटेश्वर प्रसाद जी
 6/10, अमरावती, सायबरी रोड, चिंचवड, मुंबई 400033
 Mr. V. Venkateshwar Prasad



आपला पत्ता: श्री वी. वेंकटेश्वर प्रसाद जी, 6/10, अमरावती, सायबरी रोड, चिंचवड, मुंबई 400033.
 आपला पत्ता: श्री वी. वेंकटेश्वर प्रसाद जी, 6/10, अमरावती, सायबरी रोड, चिंचवड, मुंबई 400033.
 आपला पत्ता: श्री वी. वेंकटेश्वर प्रसाद जी, 6/10, अमरावती, सायबरी रोड, चिंचवड, मुंबई 400033.



गवर्नर महाराष्ट्र शासनाचे निदेशाचे अंतर्गत
 STATE POLLUTION CONTROL BOARD

फॉर सॉल्यूशन
 For solution of

Mr. Venkateshwar Prasad, 6/10, Amravati, Saibhary Road, Chinchwad, Mumbai-400033

We advise you for the permit making your present & existing
 pollution the World Bank's Request Circular, No. 14, CSIR, at New Delhi
 I.P. Pollution Control Board, Division of June 2012 regarding water sewage
 treatment technology developed by NITRR and recommended by NITRR
 Existing Technology India, Private
 Handling Fee

For Solution
 Shri. V. Venkateshwar Prasad
 Chief Executive Officer
 Pollution Control Board, Maharashtra

For Solution of
 Mr. Venkateshwar Prasad, 6/10, Amravati, Saibhary Road, Chinchwad, Mumbai-400033
 Mr. Venkateshwar Prasad, 6/10, Amravati, Saibhary Road, Chinchwad, Mumbai-400033
 Mr. Venkateshwar Prasad, 6/10, Amravati, Saibhary Road, Chinchwad, Mumbai-400033

CLIENTS

- Shree Tuwan Sarkar Developers Pvt Ltd, Jhansi
- Paramount Villas Pvt Ld, Greater Noida
- Attalika, Lucknow
- Rainbow Drive Plot Owners Association, Bangalore
- Anksh Builders LLP, Bangalore
- Vinayak Shree Real Estate (P) Ltd, Kanpur
- KIIT, Bhubaneshwar
- Omega Developers and Builders, Lucknow
- Omaxe Ltd
- And few more...

MORE CLIENTS

- Noida Ansal Housing
- Jaipuria Sunrise
- Shapoorji Pallonji , IIM Kashipur
- Fern's Developers, Bangalore
- Ansal API
- Mittal's, Bangalore
- BPTP, Gurgaon
- KIIT, Bhubaneshwar
- Ambrosia, Lalitpur

THANKS & REGARDS

- Basant Yadav
- General Manager
- PETRICHOR EMERGING TECHNOLOGIES INDIA
PVT LTD.
- +91-9915003078
- Email: basant@hydrocreatives.com

Sujoy Mojumdar
Director



Government of India
Ministry of Drinking Water and Sanitation
12th Floor, Paryavaran Bhawan, CGO Complex New Delhi
Tele: 23361127

D.O. No. 2/2/Secy (DWS)/2014
Dated: 23rd August, 2014

**The Principal Secretary/Secretary
PHED/Rural Sanitation Department
ALL STATES/UTs**

**Technologies based on no-power requirement for
maximizing recycle and reuse of wastewater**

Sir,

I am directed to forward technologies proposed by NEERI Nagpur which are based on no-power requirement for maximizing recycle and reuse of wastewater for use in gardens in rural areas.

2. I am, therefore, enclosing a copy of NEERI's Natural System Based PHYTORID Technology for Sewage Treatment. You may kindly like to examine its applicability in rural areas. Initially this could be started on pilot basis and later on up scaled if found suitable. Regarding costing, technological viability, sustainability and the protocol requirements, may kindly be obtained from NEERI, Nagpur.

Yours faithfully,

Encl. as above

**(Sujoy Mojumdar)
Director (Sanitation)**

Natural System Based PHYTORID Technology for Sewage Treatment (Changing Sewage to irrigation water)

National Environmental Engineering Research Institute, CSIR,
Nehru Marg, Nagpur 440020

PHYTORID is a subsurface mixed flow constructed wetland system (SSFCW) developed and internationally patented by National Environmental Engineering Research Institute (NEERI) Nagpur with successful demonstration in the field for more than 8 years of continuous operation as a stand alone sewage treatment system. The PHYTORID systems based on natural treatment methods have distinct advantages over conventional treatment plants. The technology is recommended for decentralized plants with varying capacities of 50 m³/day to 8-10 MLD.

Advantages of the Phytorid technology

- **No mechanical or electrical machineries** such as aerators/pumps are involved therefore very low maintenance (about 10% of Activated Sludge treatment plant or even less as compared to Membrane technology).
- **Space saving** technology as compared to other no-electricity (passive) systems such as Wastewater Stabilization Ponds (WSP). One day residence time for Phytorid as compared to 10-18 days for WSP
- **Scalable** from individual household to community to village/township level
- Decentralized system thereby saving cost on sewage pipelines and avoids loss by leakages
- Treated water quality meets discharge and irrigation standards specified by CPCB. If ozonation (based on solar power) is added then it meets all reuse standards.
- Aesthetic improvements as Phytorid resembles garden (Photo shown below)
- Due to subsurface flow design, no mosquitoes and odor nuisance as compared to some other surface flow technologies

Applications

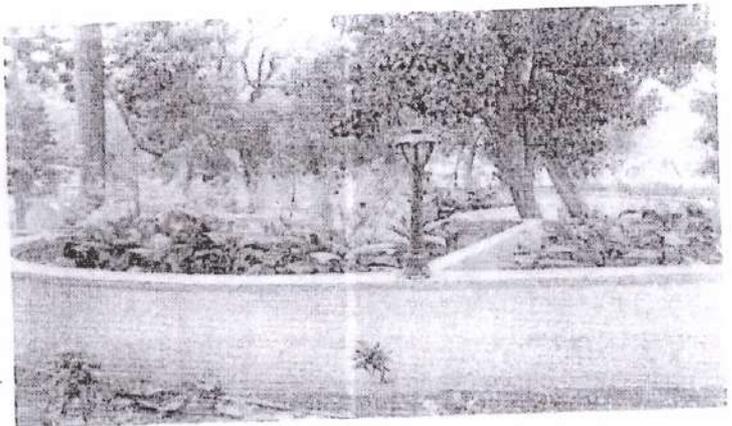
- Municipal sewage treatment (grampanchayat/council/corporations)
- Nallah water treatment
- Conservation of water bodies by avoiding wastewater disposal
- Commercial or public utility spaces (airports, railway stations, complexes)

Environmental Policy 2005 (MoEF)

Environmental Policy 2005 recommends decentralized systems based on constructed wetlands. Phytorid is a constructed wetland technology patented by CSIR-NEERI.

Typical Pollutant Removal Efficiencies of Phytorid

Pollutant	Performance (% removal)
Total suspended solids	75 – 95
Biochemical oxygen demand	90 – 95
Chemical oxygen demand	85 – 90
Total nitrogen	70 – 90
Phosphate	70 – 80
Fecal coliform	95 – 99



Phytorid Technology in use:

- More than 35 plants already working (Maharashtra, Goa, UP, Uttarakhand, Delhi)
- Under construction about 15 plants
- In active consideration more than 100

Proposal and request:

- In order to achieve sanitation (domestic sewage treatment) goals and improve availability of water for irrigation concomitantly, Phytorid to be implemented in all rural and semi-urban areas (small towns)

- If a capital cost is made available in budgets to ULBs Phytord is sustainable for about 25 years of operation with low O&M and no repairs.
- Request to give priority to domestic sewage treatment at all levels over usual developmental work expenditure i.e. buildings, cultural centers and roads etc.

More information: Director, NEERI, Nagpur 440020 director@neeri.res.in
Dr. Rajesh Biniwale, Head, Cleaner Technology Center, NEERI,
rb_biniwale@neeri.res.in Mobile 9822745768

GLOBAL ENVIRO Laboratories

PLT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANJAN DHAM TEMPLE
 BETA M, MIRETONE INDUSTRIAL AREA, MEERUT ROAD, CHAZIARAD, 201003 (U.P.)
 MOBILE: +91-9870317145, +91-8826028116
 E-mail: global_enviro_labs@rediffmail.com, globalenviro@gmail.com

TEST REPORT

ISSUED TO

M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED
 PARAMOUNT GOLF FORESTE
 PLOT NO. BGH-A, SITE-C, SECTOR-ZETA, SURAJPUR
 GAUTAM BUDDH NAGAR

Client Name / Project Name	WW-201201402
Client Address / Location	Plot-2012/008, DATE: 07.12.2020
Sample No. / Date	GE/50P-01/WW
Sample Description	WASTE WATER
Sample Collection Date	07.12.2020
Sample Location	OUTLET OF STP
Sample Volume	01.12.2020
Sample Storage	06
Sample Condition	01.12.2020 - 05.12.2020

ANALYSIS RESULTS

S.No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	Total Suspended Solids	74		5.5-9.0	IS:3025(part-1), 1986, KA-2
2	Chemical Oxygen Demand	10	mg/l	100	IS:3025(part-1), 1986, KA-2
3	Biochemical Oxygen Demand (at 20°C for 5 days)	128	mg/l	250	IS:3025(part-1), 1986, KA-2
4	St & Grease	25	mg/l	30	IS:3025(part-1), 1986, KA-2
5		7	mg/l	10	IS:3025(part-1), 1986, KA-2

* General standard for discharge of Environmental Pollutants


 ANURADHA RANI (Sr. Chemist)


 BIPIN KUMAR PATHAK
 Sr. Analyst

- NOTE:
- The result listed refer only to the listed parameters and applicable parameters.
 - For chemical analysis, all the days listed after 14 days of sampling.
 - This report cannot be used as evidence in any court of law and cannot be used in part or full for any legal proceedings without prior permission.
 - Subject to Client's satisfaction.



GLOBAL ENVIRO Laboratories

PLOT NO 4 KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)
MOBILE : 91-9810317145, 91-8826028116
E-mail : global_enviro@rediffmail.com, globalenvrolab@gmail.com

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, PARAMOUNT GOLFFORESTE, PLOT NO. BGH-A, SITE-C, SECTOR-ZETA, SURAJPUR GAUTAM BUDDH NAGAR
Sample Identification No.	WW-201102/01
Test Report No. & Date	GEL-2011/032. DATE : 06.11.2020
Sampling Method	GEL/SOP-01/ww
Sample Description	WASTE WATER
Sample Collection Date	02.11.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	02.11.2020
Sample Condition	OK
Analysis Duration	02.11.2020 - 04.11.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.20	—	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	22	mg/L	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	121	mg/L	250	IS:3025(part-58) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	24	mg/L	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	5	mg/L	10	IS:3025(Par-39) 1991 RA:2019

*CPCB general standard for discharge of Environmental Pollutants

Anuradha
(Checked By)
ANURADHA RANI (Sr. Chemist)

Arvind Kumar
ARVIND KUMAR
(Authorized Signatory)

- Note
1. The result listed refer only to the listed samples and applicable parameters.
 2. Perishable samples will be destroyed after 15 days of sampling.
 3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission.
 4. Subject to Ghazipur Jurisdiction.

END OF REPORT



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45 OPPOSITE SHREE MANAN DHAM TEMPLE,
8TH KM MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
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E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com

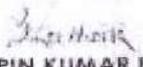
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, PARAMOUNT GOLFFORESTE, PLOT NO. 8GH-A, SITE-C, SECTOR-ZETA, SURAJPUR GAUTAM BUDH NAGAR
Sample Identification No.	WW-201002/01
Test Report No. & Date	GEL-2010/024, DATE : 06.10.2020
Sampling Method	GEL/SOP-01/WW
Sample Description	WASTE WATER
Sample Collection Date	02.10.2020
Sample Collected by	GEL STAFF
Sampling Site	INLET OF STP
Date of Sample Receipt	02.10.2020
Sample Condition	OK
Analysis Duration	02.10.2020 - 06.10.2020

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.99	---	---	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	132	mg/L	---	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	524	mg/L	---	IS:3025(part-58) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	116	mg/L	---	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	18	mg/L	---	IS:3025[Part-39] 1991- RA:2019


(Checked By)
ANURADHA RANI (Sr. Chemist)


BIPIN KUMAR PATHAK
(Authorized Signatory)

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END OF REPORT



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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E-mail: global_enviro@rediffmail.com, globalenviro@rediffmail.com

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, PARAMOUNT GOLFFORESTE, PLOT NO. BGH-A, SITE-C, SECTOR-ZETA, SURAJPUR GAUTAM BUDH NAGAR
Sample Identification No.	WW-200902/01
Test Report No. & Date	GEL-2009/030, DATE: 07.09.2020
Sampling Method	GEL/SOP-01/WW
Sample Description	WASTE WATER
Sample Collection Date	02.09.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF SIP
Date of Sample Receipt	02.09.2020
Sample Condition	OK
Analysis Duration	02.09.2020 - 07.09.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.44	—	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	32	mg/l	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	122	mg/L	250	IS:3025(part-58) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	23	mg/L	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	6	mg/L	10	IS:3025(Par-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants

(Checked By)
ANURADHA RANI (Sr. Chemist)

Note:

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4. Subject to Ghaziabad Jurisdiction

END OF REPORT

BIPIN KUMAR PATHAK
(Authorized Signatory)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45 OPPOSITE SHREE MANAN DHAM TEMPLE
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TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, PARAMOUNT GOLFFORESTE, PLOT NO. 8GH-A, SITE-C, SECTOR-ZETA, SURAJPUR GAUTAM BUDH NAGAR
Sample Identification No.	WW-200603/01
Test Report No. & Date	GEL 2008/020, DATE : 07.08.2020
Sampling Method	GEL/SOP-01/WW
Sample Description	WASTE WATER
Sample Collection Date	03.08.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	03.08.2020
Sample Condition	OK
Analysis Duration	03.08.2020 - 07.08.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.40	—	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	38	mg/L	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	120	mg/L	250	IS:3025(part-56) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	27	mg/L	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	4	mg/l	10	IS:3025(Part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.


(Checked By)
ANURADHA RANI (Sr. Chemist)

Note:

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- Subject to Ghaziabad Jurisdiction.

END OF REPORT


ARVIND KUMAR
(Authorized Signatory)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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 MoEF&CC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED. PARAMOUNT GOLFFORESTE PLOT NO. BGH-A, SITE-C, SECTOR-ZETA, SURAJPUR GAUTAM BUDH NAGAR
Sample Identification No.	WW-200703/01
Test Report No. & Date	GEL-2007/015, DATE: 07.07.2020
Sampling Method	GEL/SOP-01/WW
Sample Description	WASTE WATER
Sample Collection Date	03.07.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	03.07.2020
Sample Condition	OK
Analysis Duration	03.07.2020 - 07.07.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.28	--	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	46	mg/L	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	130	mg/L	250	IS:3025(part-5B) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	25	mg/l	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	8	mg/L	10	IS:3025(Part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.

Anuradha
 (Checked By)
 ANURADHA RANI (Sr. Chemist)

Arvind Kumar
 ARVIND KUMAR
 (Authorized Signatory)

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 4. Subject to Ghaziabad Jurisdiction.

END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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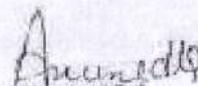
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN. OPP. SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-200809/01
Test Report No. & Date	GEL-2006/062. DATE : 13.06.2020
Sample Description	Waste Water
Sample Collection Date	09.06.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	09.06.2020
Sample Condition	OK
Analyse Duration	09.06.2020 - 13.06.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.45	---	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	88	mg/l	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	120	mg/L	250	IS:3025(part-5B) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	22	mg/l	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	7	mg/l	10	IS:3025(Part-39) 1991- RA:2019

*CPCB general standards for discharge of Environmental Pollutants.


 (Checked By)
 ANURADHA RANI (Sr. Chemist)


 ARVIND KUMAR
 (Authorized Signatory)

- Note:
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 - Subject to Ghazabad Jurisdiction

END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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 MoEF&CC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN, OPP- SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-200513/01
Test Report No. & Date	GEL-2005/110, DATE : 18.05.2020
Sample Description	Waste Water
Sample Collection Date	13.05.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	13.05.2020
Sample Condition	OK
Analysis Duration	13.05.2020 - 18.05.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.60	---	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	92	mg/L	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	130	mg/L	250	IS:3025(part-50) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	28	mg/L	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	7	mg/L	10	IS:3025(part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.

Anuradha
 (Checked by)
 ANURADHA RANI (Sr. Chemist)

Arvind Kumar
 ARVIND KUMAR
 (Authorized Signatory)

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 - Subject to Ghaziabad Jurisdiction.

END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO 4, KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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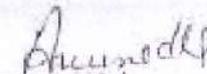
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN.OPP- SECTOR-ZETA-1, GAUTAM BUDDH NAGAR
Sample Identification No.	WW-20031101
Test report No. & Date	GEL-2003/074, DATE: 16.03.2020
Sample Description	Waste Water
Sample Collection Date	11.03.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	11.03.2020
Sample Condition	OK
Analysis Duration	11.03.2020 - 16.03.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1.	pH	7.88	---	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2.	Total Suspended Solids	95	mg/L	100	IS:3025(part-17) 1984- RA:2017
3.	Chemical Oxygen Demand	122	mg/L	250	IS:3025(part-58) 2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	25	mg/L	30	IS:3025(part-44) 1993- RA:2017
5.	Oil & Grease	3	mg/L	10	IS:3025(Parl-35) 1991- RA:2017

*CPCB general standard for discharge of Environmental Pollutants


 (Checked By)
 ANURADHA RANI (Sr. Chemist)


 ARVIND KUMAR
 (Authorized Signatory)

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 3. This report cannot be used as evidence in the court of law and cannot be used in any media without prior permission.
 4. Subject to (State/Judicial Jurisdiction).

END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN CHAM TEMPLE
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 MoEF&CC Recognized Environmental Laboratory

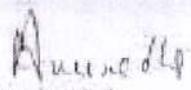
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN. OPP- SECTOR-YETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-200210/02
Test Report No. & Date	GEL-2002/025. DATE : 14.02.2020
Sample Description	Waste Water
Sample Collection Date	10.02.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	10.02.2020
Sample Condition	OK
Analysis Duration	10.02.2020 - 14.02.2020

ANALYSIS RESULTS

S.No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	7.80	---	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2	Total Suspended Solids	91	mg/L	100	IS:3025(part-17) 1984- RA:2017
3	Chemical Oxygen Demand	132	mg/L	250	IS:3025(part-58) 2006- RA:2017
4	Biochemical Oxygen Demand (at 27°C for 3 days)	28	mg/L	30	IS:3025(part-44) 1993- RA:2017
5	Oil & Grease	4	mg/L	10	IS:3025(part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.


 (Checked By)
 ANURADHA RANI (Sr. Chemist)


 ARVIND KUMAR
 (Authorized Signatory)

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 - Subject to Government Jurisdiction.

Labor Report

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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 MoEF&CC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, DGH-A, UPSIDC SITE-C, EXTN, OPP- SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-20011001
Test Report No. & Date	GEL-2001/054, DATE: 14.01.2020
Sample Description	Waste Water
Sample Collection Date	10.01.2020
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	10.01.2020
Sample Condition	OK
Analysis Duration	10.01.2020 - 14.01.2020

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	6.82	—	5.5-9.0	IS:3025(part-1) 1983- RA:2017
2	Total Suspended Solids	96	mg/L	100	IS:3025(part-17) 1984- RA:2017
3	Chemical Oxygen Demand	132	mg/L	250	IS:3025(part-58) 2006- RA:2017
4	Biochemical Oxygen Demand (at 27°C for 3 days)	22	mg/L	30	IS:3025(part-44) 1993- RA:2017
5	Oil & Grease	6	mg/L	10	IS:3025(Part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.

Anuradha
 (Checked By)
 ANURADHA RANI (Sr. Chemist)

Arvind Kumar
 ARVIND KUMAR
 (Authorized Signatory)

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 4. Subject to Globalized Jurisdiction

END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
8th K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD-201003 (U.P.)
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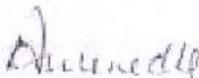
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN,OPP- SECTOR-ZETA-1 GAUTAM BUDH NAGAR
Sample Identification No.	WW-191209/01
Test Report No. & Date	GEL-1912/07B, DATE : 13.12.2019
Sample Description	Waste Water
Sample Collection Date	09.12.2019
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	09.12.2019
Sample Condition	OK
Analysis Duration	09.12.2019 - 13.12.2019

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	7.32	---	5.5-9.0	IS:3025(part-11) 1983- RA:2017
2	Total Suspended Solids	90	mg/L	100	IS:3025(part-17) 1984- RA:2017
3	Chemical Oxygen Demand	128	mg/L	250	IS:3025(part-58) 2006- RA:2017
4	Biochemical Oxygen Demand (at 27°C for 3 days)	20	mg/L	30	IS:3025(part-44) 1993- RA:2017
5	Oil & Grease	5	mg/L	10	IS:3025(Part-39) 1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants


(Checked By)
ANURADHA RANI (Sr. Chemist)


ARVIND KUMAR
(Authorized Signatory)

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END OF REPORT

GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
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MoEF&CC Recognized Environmental Laboratory

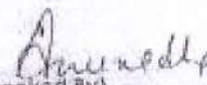
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED. CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN.OFF- SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-19110101
Test Report No. & Date	GEL-1911/011, DAIE : 05.11.2019
Sample Description	Waste Water
Sample Collection Date	01.11.2019
Sample Collected by	GEL STAFF
Sampling Site	OUTLET OF STP
Date of Sample Receipt	01.11.2019
Sample Condition	OK
Analysis Duration	01.11.2019 - 05.11.2019

ANALYSIS RESULTS

S.No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	7.54	---	5.5-9.0	IS:3025(part-11) 1983- RA-2017
2	Total Suspended Solids	88	mg/L	100	IS:3025(part-17) 1984- RA-2017
3	Chemical Oxygen Demand	120	mg/L	250	IS:3025(part-58) 2006- RA-2017
4	Biochemical Oxygen Demand (at 27°C for 3 days)	22	mg/L	30	IS:3025(part-44) 1993- RA-2017
5	Oil & Grease	8	mg/L	10	IS:3025(Part-39) 1991- RA-2019

*CPCB general standard for discharge of Environmental Pollutants.


(Checked By)
ANURADHA RANI (Sr. Chemist)


ARVIND KUMAR
(Authorized Signatory)

- Note:
- The result listed refer only to the tested samples and applicable parameters.
 - Perishable samples will be destroyed after 15 days of sampling.
 - This report cannot be used as evidence in the court of law and cannot be used in part or full in any records without permission.
 - Subject to Chartered Jurisdiction

END OF REPORT



GLOBAL ENVIRO Laboratories

Plot No. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
 8th KM MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD-201003 (U.P.)
 MOBILE : +91 - 9810317145, +91 - 8826028116
 E-MAIL : global_enviro@rediffmail.com, globalenviro@rediffmail.com
 MoEF&CC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN, OPP- SECTOR-IETA-1, GAUTAM BUDDH NAGAR
Sample Identification No.	WW 19101001
Test Report No. & Date	GP/19/1155 DATE: 15.10.2019
Service Description	Waste Water
Sample Collection Date	10.10.2019
Sample Collection City	GGS STAFF
Sampling Site	OUTLET OF STP
Client Name/Project Name	10/10/1919
Service Location	19
Analysis Duration	10.10.2019 - 15.10.2019

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocols
1	pH	6.56		5.5-9.0	IS:3025(part-11) 1983 RA:2017
2	Total Suspended Solids	90	mg/l	100	IS:3025(part-12) 1984 RA:2017
3	Chemical Oxygen Demand	176	mg/l	250	IS:3025(part-38) 2006 RA:2017
4	Biochemical Oxygen Demand (at 20°C for 3 days)	23	mg/l	30	IS:3025(part-44) 1993 RA:2017
5	Chloride	5	mg/l	10	IS:3025(Part-39) 1991 RA:2017

*CPCB (prev) standard for discharge of Environmental Pollutants

Aniradha
 (Checked By)

ANIRADHA RANI (Sr. Chemist)

2019

- The results of analyses for the entire sample are available immediately.
- Temperature samples will be analyzed within 15 days of sampling.
- This report cannot be used as evidence in the court of law, unless accompanied by a duly certified or full or any method without any discrepancy.
- Sample to be analyzed immediately.

Dipin Kumar Patbak
 DIPIN KUMAR PATBAK
 (Authorized Signatory)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN CHAM TEMPLE
 8th K.M. MILE STONE, INDUSTRIAL AREA, MEEBUT ROAD, GHAZIABAD-201003 (U.P.)
 MOBILE : 91 9610377145, 91 8826028116
 E MAIL : global_enviro@rediffmail.com, globalenviro@gmail.com
 MoEF&CC Recognized Environmental Laboratory

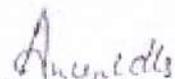
TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN, OPP. SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Sample Identification No.	WW-190010101
Lab Report No. & Date	GLL-1901/099, DATE: 14/09/2019
Medium / Sample	Waste Water
Sample Collection Date	13/09/2019
Sample Collected by	GLL STAFF
Sampling site	OUTLET OF STP
Date of Sample Receipt	10/09/2019
Sample Condition	OK
Analysis Duration	10/09/2019 - 14/09/2019

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocol
1	pH	6.99	-	5.5-9.0	IS:3025(part-1):1983- RA:2017
2	Total Suspended Solids	86	mg/L	100	IS:3025(part-1):1983- RA:2017
3	Chemical Oxygen Demand	1.31	mg/L	250	IS:3025(part-5):2006- RA:2017
4	Biochemical Oxygen Demand (at 20°C for 5 days)	0.05	mg/L	30	IS:3025(part-4):1993- RA:2017
5	Total Ammonia	0	mg/L	11	IS:3025(Part-3):1991- RA:2017

*CPCB general standard for discharge of Environmental Pollutants


 (Checked By)
ANURADHA BANI (Sr. Chemist)

- NOTE:
1. This report is valid only for the stated conditions and applicable parameters.
 2. The Matrix Specimen will be destroyed after 15 days of sampling.
 3. This report cannot be used as evidence in the court of law and cannot be used in any other manner without our permission.
 4. Subject to Client's Consent.


BIPIN KUMAR PATHAK
 (Authorized Signatory)



GROUND WATER DEPARTMENT

(Planning, Control & Regulation of Ground Water Resources)
 Ministry of Jw Shakti
 Government of Uttar Pradesh

Form B (A) फॉर्म B (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL

विद्यमान कुूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk User)
 (व्यावसायिक अथवा औद्योगिक अथवा अंतरकानात्मक अथवा सामूहिक उपयोगकर्ता)
 (Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019)
 (पारा 14, उत्तर प्रदेश भूजल प्रबंधन तथा विनियमन बिल, 2019 के अर्धीन)

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Benefit of the Applicant आवेदक का लाभ	Application Number आवेदन संख्या	GT/UP/NDMP/0322
Name of the Applicant आवेदक का नाम	Murari Sharma	Father's Name पिता का नाम	Chandrabhan Sharma
Date of Birth जन्मदिनांक	18/10/1992	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवासी प्रमाण हेतु आईडी	Aadhar Card
Aadhar Card Number आधार कार्ड संख्या	410854581185	Updated Aadhar Card अपडेट किए गए आधार कार्ड	Download
House No./Plot No./Building No. घर/प्लॉट/बिल्डिंग नंबर	188	Locality/Village पड़ोस/गाँव	Mandali
City/Township Office नगरपालिका/टाउनशिप कार्यालय	Mandali	State राज्य	Rajasthan
District जिल्ला	Bharatpur	Pin Code पिन कोड	321402
Designation पद	Truck Manager	Company Name कंपनी का नाम	PARAMOUNT GOLF COURSE A UNIT OF PARAMOUNT PROPERTIES
Company Address कंपनी का पता	PLOT NO.-809-A, HOUSING SECTOR, SURAJPUR GATE, GATE	Authorization Letter अधिकार पत्र	Download

Details of Existing Well
विद्यमान कुूप का विवरण

District जिल्ला	Jaipur	Block ब्लॉक	GABRI
Plot No./House No. प्लॉट/घर/बिल्डिंग नंबर	PLOT NO.-809-A, HOUSING SECTOR, SURAJPUR	Municipality/Municipal Corporation नगर पालिका/नगर निगम	SITE (GATE) PHASE-1, GREATER NOIDA
House No./Building No. घर/बिल्डिंग नंबर	188		NA

Particulars of The Existing Well
विद्यमान कुूप का विवरण

Date of Construction/Setting of Well इस कुूप का निर्माण/स्थापना तिथि	31/12/2017	Type of the Well कुूप का प्रकार	Tube Well/Boring
Approx. Depth of Existing Well (in Meter) अवधि गहराई का अनुमानित मान (मिटर में)	125.00	Approx. Length of Housing Pipe (in Meter) हाउसिंग पाइप की अनुमानित लंबाई (मीटर में)	120.00
Strainer Details स्क्रिनर का विवरण		Material of the Housing Pipe & Blank Pipe हाउसिंग पाइप एवं ब्लैंक पाइप की सामग्री	PVC
Material of Strainer स्क्रिनर की सामग्री	PVC	Number of Strainer(s) स्क्रिनर की संख्या	3

S.No. क्र.सं.	Strainer Installed at what Depth from Ground Level (in Meter) स्क्रिनर को किस गहराई से स्थापित है (मीटर में)	Strainer Installed at what Depth from Ground Level (in Meter) स्क्रिनर को किस गहराई से स्थापित है (मीटर में)	Length (in meter) लंबाई (मीटर में)	Diameter (in millimeter) आकार (मिलीमीटर में)
1	25.00	21.00	0.04	140.00
2	31.00	42.00	0.04	150.00
3	48.00	55.00	0.04	160.00

Approx. Depth of Well (in meter)
कुूप की अनुमानित गहराई (मीटर में)

120.00

Whether there has been Any Adverse Report Regarding Water Quality of the Well?
 क्या कुूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?

NO



GROUND WATER DEPARTMENT

Ministry of Jal Shakti
Government of Uttar Pradesh

Form 6 (आवृत्ति 6 (ए))

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL
विद्यमान कुएँ की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(व्यापारिक अथवा औद्योगिक अथवा अव्यवहारिक अथवा समूहिक उपयोग)

Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019
(अनुच्छेद 14, उत्तर प्रदेश भूजल प्रबंधन और विनियमन अधिनियम, 2019 के अंतर्गत)

Applicant's Details
अर्थातकर्ता का विवरण

Type of Applicant अर्थातकर्ता का प्रकार	General Firm/Company	Application Number अर्थातकर्ता संख्या	51180220402011
Name of the Applicant अर्थातकर्ता का नाम	Shree's Shree	Factory Name उद्योग का नाम	Electroing Shree
Date of Birth जन्म तिथि	10/10/1983	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	Home Address Proof निवास प्रमाण हेतु प्रमाण	Address Card
Author Card Number अर्थातकर्ता कार्ड संख्या	4108-0405-1109	Upstream Customer Code अर्थातकर्ता कोड संख्या	Download
Mobile Number मोबाइल नंबर	9218218811	Email ID ईमेल आईडी	shree'sshree@gmail.com
Pin Code for the Sinking Site अर्थात कुएँ की स्थिति का पिन कोड	145	Locality/Village ग्राम/गाँव	Bandel
Substation Code उपस्थान कोड	145000	State राज्य	Uttar Pradesh
District Name जिला नाम	Meerut	Pin Code पिन कोड	211002
Designation पद	Facility Manager	Company Name अर्थातकर्ता का नाम	SHREE'SHREE ELECTROING PRIVATE LIMITED
Company Address अर्थातकर्ता का पता	PLOT NO. 803/A, HOUSING SECTION SURAJPUR, GATE NO. 02/A	Application Letter अर्थातकर्ता पत्र	Download

Details of Existing Well
विद्यमान कुएँ का विवरण

District Name जिला नाम	Meerut	Block ब्लॉक	Bandel
Pin Code for the Well अर्थात कुएँ की स्थिति का पिन कोड	PLOT NO. 803/A, HOUSING SECTION SURAJPUR	Municipality/Municipal Corporation नगर/नगरपालिका	UP-DEPT. J. PRIDE - GREATER NOIDA
House No. घर का नंबर			N/A
Particulars of the Existing Well विद्यमान कुएँ का विवरण			
Date of Construction/Setting of Well अर्थात कुएँ की स्थापना तिथि	30/10/2017	Type of the Well अर्थात कुएँ का प्रकार	Tube Well/Bore
Housing Pipe ID No. अर्थात कुएँ की पाइप आईडी नंबर	166	Approx. Length of Housing Pipe (in Meter) अर्थात कुएँ की पाइप की अनुमानित लंबाई (मीटर में)	130.00
Approx. Diameter of Housing Pipe (mm) अर्थात कुएँ की पाइप का अनुमानित व्यास (मिलीमीटर में)	100.00	Material of the Housing Pipe is made of अर्थात कुएँ की पाइप का बनाया हुआ सामान	FWC
Material of Screen अर्थात कुएँ की छान	PVC	Number of Stainer(s) अर्थात कुएँ की छान	1

S.No. क्र.सं.	Stainer installed at what Depth from Ground Level (in Meter) अर्थात कुएँ की छान की गहराई का स्तर (मीटर में)	Stainer installed upto what Depth from Ground Level (in Meter) अर्थात कुएँ की छान की गहराई तक का स्तर (मीटर में)	Length (in Meter) लंबाई (मीटर में)	Diameter (in millimeter) व्यास (मिलीमीटर में)
1	60.00	60.00	0.00	100.00
2	60.00	77.00	0.00	100.00
3	77.00	78.00	0.00	100.00

Agency, Source of Well (in meter)
अर्थात कुएँ की संचालन एजेंसी (मीटर में)

Give Particulars Regarding Water Quality of the Well
अर्थात कुएँ की जल गुणवत्ता का विवरण दें

Details of Existing Pumping Device
विद्यमान अस्तित्व में उपकरण का विवरण

Type of Pump to be Used अर्थात कुएँ की पाइप का प्रकार	Submersible	Pump Capacity (in HP) अर्थात कुएँ की पाइप की क्षमता	15.00
Motor Power (HP) अर्थात कुएँ की पाइप की शक्ति			3.75
Operational Device अर्थात कुएँ की पाइप का प्रकार	Electric Motor	Date of Energy Audit अर्थात कुएँ की पाइप की जांच तिथि	21/02/2019

12/18/2020

NOC Application Form

Details of Utilization of Well विवरण के उपयोग का विवरण

Purpose of the Well and
विवरण का उपयोग

Intake/Drainage

Annual Running Hours
वर्षिक उपयोग (घंटे में)

1200.00

Daily Running Hours
दैनिक उपयोग (घंटे में)

8.00

Whether the Water Supplied in Well Area Through Pipe
Water Supply as Source
क्या क्षेत्र में पानी की आपूर्ति पाइप लाइन के माध्यम से होती है?

No

Whether Rain Water Harvesting Structure has been
Constructed within the Premises?
क्या अंदर के क्षेत्र में वर्षा जल संग्रहण का (स्ट्रक्चर) बनाया गया है?

Yes

Any Other Information Which You Would Like to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं

NA

Capacity of Structure Constructed for Rain Water Harvesting (M³)
वर्षा जल संग्रहण (स्ट्रक्चर) की क्षमता (घन मी.)

120000.00

Declaration by the Applicant आवेदक द्वारा ज्ञापन

I hereby declare that the information furnished herein above are correct and true. I understand that if any part of the information and particulars is found to be incorrect at any stage of scrutiny and investigation in connection with the application/objection is liable to be rejected/annulled.
मैं यहाँ घोषणा करता हूँ कि ऊपर दिए गए विवरण सही और सत्य हैं; मैं समझता हूँ कि यदि किसी भी चरण पर जांच और जाँच के दौरान जानकारी और विवरणों को गलत पाया जाता है तो आवेदन/व्यक्तिगत/आवेदन को खारिज/रद्द किया जा सकता है।

I Agree/सहमत



GROUND WATER DEPARTMENT

MINISTRY OF WATER
GOVERNMENT OF HARYANA

Form 2 (A)/पॉप 2 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL
विद्यमान कुए की खोदना हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Institutional or Bulk user)
(व्यावसायिक अथवा औद्योगिक अथवा संस्थानिक अथवा बड़े पैमाने के उपयोगकर्ता)
(Under Section 14 of the Haryana Ground Water Management and Regulation Bill, 2019)
(प्राप 14, उत्तर प्रदेश भूमि जल प्रबंधन विधेयक, 2019 के अन्तर्गत)

Applicant's Details अवेदनकर्ता का विवरण		Application Number अवेदन संख्या		0284400000000
Type of Applicant अवेदनकर्ता का प्रकार	Individual/Company व्यक्ति/कंपनी	Applicant's Name अवेदनकर्ता का नाम	Sachin/सचिन	
Name of the Applicant अवेदनकर्ता का नाम	Mahesh Sharma	Gender लिंग	Male	
Date of Birth जन्म तिथि	19/01/1981	Is an Address Proof Document Available क्या पता प्रमाण दस्तावेज उपलब्ध है	Address Card	
Residential Address आवासीय पता	10208	Updated Address Card अद्यतित पता कार्ड उपलब्ध है	Available	
Mobile Number मोबाइल नंबर	8108-6426-1100	Email ID (यदि उपलब्ध है)	sachin.sharma@verityambulance.in	
House No./Flat No./Building No. घर का नंबर/फ्लैट नंबर/बिल्डिंग नंबर	12/103/1089	Locality/Village पंचायत/गाँव	Mandi	
Ward/Post Office वार्ड/पोस्ट ऑफिस	144	State राज्य	Haryana	
District ज़िला	Mandi	Pin Code पिन कोड	121401	
Designation पद	Faculty Manager	Company Name कंपनी का नाम	PARAMOUNT GOUPFORESITE A LIST OF PARAMOUNT PHOTOSAL	
Company Address कंपनी का पता	PLUJIT (B)-20/A, HOUSING SECTION SURAJPUR DTC, GZB	Authorization Letter अनुमति पत्र	Available	
Details of Existing Well विद्यमान कुए का विवरण		Block ब्लॉक	GZB	
Well No./Water No. जल नंबर/पानी का नंबर	PLUJIT (B)-20/A, HOUSING SECTION SURAJPUR	Municipality/Municipal Corporation नगर पंचायत/नगरपालिका	SITE (GZB) PHASE-I GREATER NOIDA	
Well No./Building No. जल नंबर/बिल्डिंग नंबर			NA	
Particulars of The Existing Well विद्यमान कुए का विवरण		Type of the Well कुए का प्रकार	Type of Existing	
Date of Construction/Installation of Well कुए की स्थापना तिथि	17/12/2017	Approx. Length of Existing Pipe (in Meter) अवधि कुए की स्थापना के लिए (मीटर में)	120.00	
House No./Flat No. घर का नंबर/फ्लैट नंबर	108	Material of the Existing Pipe & Block Pipe अवधि कुए का स्लैब कुए की स्थापना	PVC	
Approx. Diameter of Existing Pipe (mm) अवधि कुए का व्यास (मिमी में)	100.00			
Sponsor Details प्राप का विवरण		Number of Schemata कुए का संख्या	3	
Jacket of Existing कुए की स्थापना				
Sch. No. कुए संख्या	Station installed at what Depth from Ground Level (in Meter) कुए, क्या गे की गहराई पर स्थापना है (मीटर में)	Station installed upto what Depth from Ground Level (in Meter) कुए, क्या गे की गहराई तक स्थापना है (मीटर में)	Length (in Meter) अवधि (मीटर में)	Diameter (in millimeter) व्यास (मिमीटर में)
1	60.00	60.00	6.00	100.00
2	60.00	72.00	6.00	100.00
3	72.00	78.00	6.00	100.00
Approx. Depth of Well (in Meter) कुए की स्थापना के लिए (मीटर में)		100.00	Whether there has been any adverse Report Regarding Water Quality of the Well? कुए के पानी की गुणवत्ता के संबंध में कोई अशुभ रिपोर्ट है?	No
Other Particulars Regarding Water Quality of the Well कुए की स्थापना के संबंध में अन्य विवरण			NA	
Details of Existing Pumping Device विद्यमान कुए का उपकरण का विवरण				
Type of Pump to be Used कुए के लिए कौन सा उपकरण का उपयोग	Submersible	Pump Capacity (in HPR) कुए की क्षमता (घंटा में)	15.00	
Motor Power (in HP) कुए की शक्ति (घंटा में)			0.30	
Operational Device अवधि कुए का उपकरण	Electric Motor	Type of Energy Source विद्युत संचालन स्रोत	Grid/2015	

12/19/2020

NOC Application Form

Details of Utilization of Well
प्राप्त के उपयोग का विवरण

Purpose of the Existing Well मौजूदा कुएँ का उद्देश्य	Municipal	Annual Pumping Hours साल भर के लिए (घंटे में)	2100 (3)
Daily Pumping Hours दैनिक प्रवाह (घंटे में)	6.00	Whether the Water Separated in Well Area Through Floor Water Supply or Not? क्या पानी को तब भी अलग करने का प्रयास किया जाता है ?	Yes
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या बरसात के पानी को एकत्रित करने की संरचना बनाई है ?	Yes	Any Other Information Which You Would Like to Furnish जहाँ और जानकारी दी जा सकती है ?	None
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) जहाँ पानी को एकत्रित करने की क्षमता (घन मी.)			12500 (3)

Declaration by the Applicant
आवेदक द्वारा ज्ञापन

I hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars so found to be incorrect at any stage of scrutiny and investigation in respect of my application/registration is liable to be void/cancelled.

मैं यहाँ घोषणा करता हूँ कि ऊपर दिये गए विवरण सही और सत्य हैं। मैं समझता हूँ कि यदि किसी भी चरण पर जांच और जाँच के दौरान मेरी आवेदन/पंजीकरण गलत पाया जाता है तो यह निरस्त/रद्द हो सकता है।

I Agree/सहमत



GROUND WATER DEPARTMENT
 (Through which 4 Arsenic Detecting Subsidy is provided)
 Ministry of Jal Shakti
 Government of Uttar Pradesh

Form 3 (आवृत्ति 3 (ए))

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL
विद्यमान कुएँ की बोरिंग हेतु प्राधिकार/अनुमति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(For Commercial or industrial or Infrastructural or Public use)
 (व्यापारिक अथवा औद्योगिक अथवा आसफासिक अथवा सार्वजनिक उपयोग के लिए)

Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019
 प्रावधान 14, उत्तर प्रदेश भूजल प्रबंधन एवं विनियमन विध. 2019 के अंतर्गत

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का स्वरूप	Serial of Applicant आवेदक क्रमांक	Application Number आवेदन संख्या	019V-022648-2013
Name of the Applicant आवेदक का नाम	Business Name व्यवसाय नाम	Factory's Name उद्योग का नाम	Biochemical Shiksha
Date of Birth जन्म तिथि	14/03/1983	Gender लिंग	Male
Address पता	House घर	Old Address/Post पुराना पता/पोस्ट (यदि कोई)	Address Code
Aadhar Card Number आधार कार्ड संख्या	4108-5454-1141	Landline and Home Card लैंडलाइन और घरेलू कार्ड संख्या (यदि कोई)	Districat
Mobile Number मोबाइल नंबर	92 103 18024	Email ID ईमेल आईडी	biochem.shiksha@gmail.com
House No. & Flat No./Building No. घर का नंबर/फ्लैट नंबर/बिल्डिंग नंबर	784	Locality/Village स्थान/ग्राम	Muzaffar
Posttown/Post Office पोस्ट टown/पोस्ट ऑफिस	Muzaffar	State राज्य	Uttar Pradesh
District ज़िला	Muzaffar	Pin Code पिन कोड	201002
Designation पद	Factory Manager	Company Name कंपनी का नाम	PHARMOUNT GOLF COURSE & UNIT OF PHARMOUNT PRODUCTS
Company Address कंपनी का पता	Plot 402-B2/HA, HONORAG BELTOR SURAJPUR	Authorization Letter अनुमति पत्र	D047000

Details of Existing Well
विद्यमान कुएँ का विवरण

District ज़िला	Muzaffar	Block ब्लॉक	02/01
Plot No./Block No. प्लॉट नंबर/ब्लॉक नंबर	Plot 402-B2/HA, HONORAG BELTOR SURAJPUR	Municipality/Municipal Corporation नगर/नगरपालिका	012-C/02/HA, PHASE-I GREATER NOIDA
House No./Building No. घर का नंबर/बिल्डिंग नंबर			784

Particulars of The Existing Well
विद्यमान कुएँ का विवरण

Date of Construction/Year of Well कुएँ की निर्माण तिथि	24/11/2017	Type of the Well कुएँ का स्वरूप	Tube Well/Sinking
Hoisting Pipe & Size लीफ्टिंग पाइप का आकार	4in	Approx. Length of Hoisting Pipe (in Meter) अनुमानित लंबाई की लूफ्टिंग पाइप (मीटर में)	120.04
Approx. Diameter of Hoisting Pipe (mm) अनुमानित व्यास की लूफ्टिंग पाइप (मिलीमीटर में)	100.00	Material of the Hoisting Pipe & Sinking Pipe लूफ्टिंग पाइप का सामान्य पदार्थ	PVC
Material of Strainer लूफ्टिंग की छान	PVC	Number of Strainers लूफ्टिंग की छानों की संख्या	3

S.No. क्र.सं.	Strainer Located at what Depth from Ground Level (in Meter) छान का स्थान की गहराई से जमीन से (मीटर में)	Strainer Located upto what Depth from Ground Level (in Meter) छान का स्थान की गहराई तक से जमीन से (मीटर में)	Length (in Meter) लंबाई (मीटर में)	Diameter (in millimeter) व्यास (मिलीमीटर में)
1	60.00	60.00	6.00	100.00
2	65.00	70.00	5.00	100.00
3	70.00	75.00	5.00	100.00

Approx. depth of Well (in meter) कुएँ की अनुमानित गहराई (मीटर में)	100.00	Whether there has been any Adverse Report Regarding Water Quality of the Well क्या कुएँ के पानी की गुणवत्ता के विषय में कोई बुरा रिपोर्ट है?	No
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Give Particulars Regarding Water Quality of the Well
 कुएँ की पानी की गुणवत्ता का विवरण दें

Details of Existing Pumping Device विद्यमान लूफ्टिंग उपकरण का विवरण			
Type of Pump to be Used उपकरण के लूफ्टिंग का स्वरूप	Submersible	Pump Capacity (in m ³ /hr) पंप की क्षमता (घंटे में घन मीटर)	15.00
Motor Power (HP) मोटर की शक्ति (घ.श.)			0.25
Operational Device कार्यशील उपकरण	Electric Motor	Date of Installation स्थापना की तिथि	01/02/2015

12/18/2020

NOC Application Form

Details of Utilization of Well
ਵੇਲ ਦੇ ਵਰਤੋਂ ਦੀ ਵੇਰਵੇ

Purpose of the existing well (ਸਰੋਤ ਦੀ ਵਰਤੋਂ ਦਾ ਉਦੇਸ਼)	Residential	Annual Pumping Hours (ਸਾਲੀ ਵਰਤੋਂ (ਘੰਟੇ))	2500.00
Daily Pumping Hours (ਦਿਨੀ ਵਰਤੋਂ (ਘੰਟੇ))	1.00	Whether the Water Supplied in this Area Through this Well Supply or Not? (ਕੀ ਇਹ ਖੇਤਰ ਦੀ ਵਰਤੋਂ ਵੱਲੋਂ ਪਾਣੀ ਸਪਲਾਈ ਕੀਤਾ ਜਾਂਦਾ ਹੈ?)	Yes
Whether this Water Harvesting Structure has been Constructed within the Process? (ਕੀ ਵਰਤੋਂ ਦੀ ਵਰਤੋਂ ਵੱਲੋਂ ਪਾਣੀ ਸਪਲਾਈ ਕੀਤਾ ਜਾਂਦਾ ਹੈ?)	Yes	Any Other Information, Which You Would Like to Furnish (ਕੀ ਕੋਈ ਵਰਤੋਂ ਵੱਲੋਂ ਪਾਣੀ ਸਪਲਾਈ ਕੀਤਾ ਜਾਂਦਾ ਹੈ?)	NA
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) (ਕੀ ਵਰਤੋਂ ਵੱਲੋਂ ਪਾਣੀ ਸਪਲਾਈ ਕੀਤਾ ਜਾਂਦਾ ਹੈ?)			10547.00

Declaration by the Applicant
ਅਰਜ਼ੀਕਰਤਾ ਦੁਆਰਾ ਘੋਸ਼ਣਾ

I hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation it shall be treated as false and the applicant shall be liable for prosecution.

ਮੈਂ ਇਹ ਘੋਸ਼ਣਾ ਕਰਦਾ ਹਾਂ ਕਿ ਉੱਪਰ ਦਿੱਤੇ ਵੇਰਵੇ ਸਹੀ ਅਤੇ ਸਚੇ ਹਨ। ਮੈਂ ਸਮਝਦਾ ਹਾਂ ਕਿ ਜੇਕਰ ਕਿਸੇ ਵੇਰਵੇ ਦੀ ਸਹੂਦਗਰੀ ਅਤੇ ਜਾਂਚ-ਪੜਚੋਲ ਦੌਰਾਨ ਕਿਸੇ ਵੇਰਵੇ ਦੀ ਗਲਤੀ ਪਤਾ ਲੱਗਦੀ ਹੈ ਤਾਂ ਮੈਂ ਸਜ਼ਾਵਾਰ ਹੋਵਾਂਗਾ।

I Agree/ਸਹਿਮਤ



GROUND WATER DEPARTMENT

(Ministry of Water & Power, Uttar Pradesh Government)
 Ministry of Jal Shakti
 Government of Uttar Pradesh

Form 8 (A) (कॉमन 8 (ए))

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL
विद्यमान कुएँ को नवीन हनु प्राधिकरण/नो-ऑब्जेक्शन प्रमाणपत्र प्राप्त करने के लिए आवेदन

(For Commercial or Industrial or Infrastructural or Public use)
 (व्यापारिक अथवा औद्योगिक अथवा आसपासवासी अथवा सार्वजनिक उपयोग)

(Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019)
 (अनुसूची 14, उत्तर प्रदेश जल संचयन एवं विनियमन विध. 2019 के अन्तर्ग)

Applicant's Details
अवेदक का विवरण

Type of Applicant अवेदक का प्रकार	Individual व्यक्तिगत	Application Number अवेदन संख्या	UPGW/2020/0204
Name of the Applicant अवेदक का नाम	Murari Sharma	Father's Name पिता का नाम	Radhokh Sharma
Date of Birth जन्म तिथि	04/01/1958	Gender लिंग	Male
Nationality राष्ट्रियता	INDIA	ID No. Address Proof पता प्रमाण (हुआ है)	Aadhar Card
Aadhar Card Number आधार कार्ड संख्या	8108-8456-1195	Upward Address Card आधार कार्ड का पता	Download
Mobile Number मोबाइल नंबर	7140148834	E-mail ID ईमेल आईडी	murari.sharma@parsonsinfotech.com
House No./Flat No./Building No. घर/फ्लैट/बिल्डिंग नंबर	148	Locality/Village स्थान/ग्राम	Mandla
Apartment/Office फ्लैट/कार्यालय	Block 02	State राज्य	Uttar Pradesh
District जिला	Meerut	Pin Code पिन कोड	201402
Designation पद	Family Manager	Company Name कंपनी का नाम	PARAMOUNT GOLF COURSE A UNIT OF PARAMOUNT PROPERTIES
Company Address कंपनी का पता	PLOT NO. 408A, HOUSING SECTION SURABHUI	Authorization Letter अवेदन पत्र	Download

Details of Existing Well
विद्यमान कुएँ का विवरण

Location स्थान	Chakri Bazar Road	Block ब्लॉक	02/01
Plot No./Khasra No. खसरा नंबर	PLOT NO. 408A, HOUSING SECTION SURABHUI	Municipality/Minicipal Corporation नगर प्राधिकरण/नगर	MTS (GATE 1) PHASE-1 GREATER NOIDA
Ward No./Polling No. वार्ड नंबर/पॉलिंग नंबर			164

Particulars of The Existing Well
विद्यमान कुएँ का विवरण

Date of Construction/Sinking of Well कुएँ की निर्माण तिथि	31/12/2011	Type of the Well कुएँ का प्रकार	Tube Well/Bore
Hoisting Pipe ID No. चढ़ाई पाइप आई नंबर	754	Approx. Length of Hoisting Pipe (in Meter) चढ़ाई पाइप की अनुमानित लंबाई (मीटर में)	121.00
Approx. Diameter of Hoisting Pipe (mm) चढ़ाई पाइप का अनुमानित व्यास (मिलीमीटर में)	200.00	Material of the Hoisting Pipe & Sucker Pipe चढ़ाई पाइप/सुकर पाइप का सामान	PPVC
Material of Strainer स्क्रिन का सामान	PVC	Number of Strainer (s) स्क्रिन की संख्या	2

S.No. क्रम संख्या	Distance Installed at what Depth from Ground Level (in Meter) सुकर, पाइप में निर्यात लंबाई का मापन (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) सुकर, पाइप में निर्यात लंबाई का मापन (मीटर में)	Length (in meter) लंबाई (मीटर में)	Diameter (in millimeter) व्यास (मिलीमीटर में)
1	00.00	08.00	8.00	200.00
2	08.00	72.00	6.00	200.00
3	72.00	78.00	6.00	200.00

Approx. Depth of Well (in meter) कुएँ की अनुमानित लंबाई (मीटर में)	120.00	Whether there has been any Adverse Report Regarding Water Quality of the Well? क्या कुएँ के पानी की गुणवत्ता के बारे में कोई खराब रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कुएँ की पानी की गुणवत्ता का विवरण	NA.		

Details of Existing Pumping Device
विद्यमान चढ़ाई उपकरण का विवरण

Type of Pump to be Used उपकरण का प्रकार	Submersible	Pump Capacity (in m ³ /hr) पंप क्षमता (मीटर/घंटा)	40.00
Motor Power (HP) मोटर शक्ति (हॉर्स पावर)			17.50
Operational Device चढ़ाई उपकरण	Electric Motor	Date of Commissioning संचालन तिथि	01/02/2015

12/18/2020

NOC Application Form

Details of Utilization of WWS
प्रति उपयोग के विवरण

Purpose of the Existing Well इसके लिए उपयोग का उद्देश्य	Waterworks	Annual Pumping Capacity सालाना धारिता (M ³ /D)	300000
WWTP Capacity (M ³ /D) शुद्धीकरण क्षमता (M ³ /D)	300000	Whether the Water Supplied to Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में पानी पाइप/कनेक्शन के माध्यम से प्रदान किया जाता है?	Yes
Whether Rainwater Harvesting Structure has been Constructed within the premises? क्या क्षेत्र में वर्षा जल संचयन संरचना बनाई जा चुकी है?	Yes	Any Other Information Which You Would Like to Furnish किसी अन्य जानकारी को जो आप देना चाहें, कृपया दें।	NA
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल संचयन संरचना की क्षमता (M ³)			200000

Declaration by the Applicant
अभिज्ञान के द्वारा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars so furnished to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be cancelled/revoked.
 मैं यहाँ पर घोषणा करता हूँ कि ऊपर दिए गए विवरण सही और सत्य हैं। मैं समझता हूँ कि यदि किसी भी चरण पर जांच और जाँच के बाद या बाद में, मैंने प्रदान की गई जानकारी/पंजीकरण में कोई भी त्रुटि पाई जाए, तो मेरा आवेदन/पंजीकरण रद्द/रद्द किया जा सकता है।

I Agree/सहमत

Re: NOCAP NO: 21-4/9076/UP/INF/2020 : PARAMOUNT GOLFFORESTE A UNIT OF
PARAMOUNT PROPBUILD PVT LTD.

Munesh Sharma <Munesh.Sharma@premiumfacility.co.in>

Mon 05/10/2020 12:42

To: Central Ground Water Authority <cgwa@nic.in>

Cc: RD CGWB, NR, Lucknow <rdnr-cgwb@nic.in>; Parmod Sharma <legalremedies.sharma@gmail.com>; md
<md@paramountgroup.co.in>

Bcc: Industrial Safety and Environmental Technical Services <isetslko@gmail.com>

2 attachments (653 KB)

Water Demand Calculation As Per NBC.pdf; Water NON-AVAILABILITY CERTIFICATE-UPSIDA.pdf

Dear Sir,

In continuations of the trailing mail attached herewith documents as listed below:

1. Revised water demand calculation as per NBC norms as suggested.
2. Denied letter of water supply received from UPSIDA in prescribed format.

Hope you will find the same in order and request to your good office please issue us NOC as soon as possible.

Thanking You,

Thanks and Regards

Munesh Sharma

Paramount GolfForeste (A unit of Paramount Propbuild pvt. ltd)

From: Munesh Sharma <Munesh.Sharma@premiumfacility.co.in>

Sent: 28 September 2020 14:09

To: Central Ground Water Authority <cgwa@nic.in>; Central Ground Water Authority <cgwa@nic.in>

Cc: RD CGWB, NR, Lucknow <rdnr-cgwb@nic.in>; Parmod Sharma <legalremedies.sharma@gmail.com>; md
<md@paramountgroup.co.in>

Subject: Re: NOCAP NO: 21-4/9076/UP/INF/2020 : PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT
PROPBUILD PVT LTD.

Dear Sir,

In reference to the trailing mail attached herewith documents as listed below:

1. Revised water demand calculation as per NBC norms as suggested.
2. Denied letter of water supply received from land allotment authority UPSIDA.

Hope you will find the same in order and request to your good office please issue us NOC as soon as possible.

Thanking You,

Thanks and Regards

Munesh Sharma
Paramount GolfForeste (A unit of Paramount Propbuild pvt. ltd)

From: Central Ground Water Authority <cgwa@nic.in>
Sent: 17 September 2020 15:10
To: Munesh Sharma <Munesh.Sharma@premiumfacility.co.in>
Cc: RD CGWB, NR, Lucknow <rdnr-cgwb@nic.in>
Subject: NOCAP NO: 21-4/9076/UP/INF/2020 : PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT
PROPBUILD PVT LTD.

Sir/Ma'am

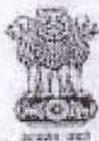
Kindly refer application number 21-4/9076/UP/INF/2020 : PARAMOUNT GOLFFORESTE A UNIT
OF PARAMOUNT PROPBUILD PVT LTD.

The firm is advised to submit the following documents within 15 days to avoid rejection,

1. Revised water computational details as per NBC-2016 norms,
 - a. refer the villa's calculation and also consider the visitors in shops.
2. Water availability and non availability certificate from Municipal Corporation/Gram Panchayat/Zila Parishad/ State Industrial Development Corporation/ State Public Health Engineering department in prescribed format of CGWA (format enclosed).

Regards,
CGWA

Central Ground Water Authority, 18/11, Jannagar House, Mansingh Road, New Delhi-110011
Ph- (011) 23383561, 23383824; Fax- (011) 23382051; e-mail: cgwa@nic.in, rdegwa-egwb@nic.in



Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : munsashtariba

Previous Login Date Time: 14/08/2020 19:16:22 PM, IP Address: 106.210.32.202

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Contact

Application Status

Application No : 21-45076AUPHNF/2020

Receive Date : 14/08/2020

Name of Infrastructure : PARAMOUNT GDLFORESTE A UNIT OF PARAMOUNT PROPBULD PVT LTD

Application Processing Fee : Rs. 1000.00- (Rupees One Thousand Only) (Submitted: Yes)

Current Stage : Application Processing Stage

Current Status : In Process

Address : Central Ground Water Authority
West Block-100 & Purba
SOJAN WEST
DELHI

Current Status

Application Verification						
From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
(Evaluation Officer)	(Evaluation Officer)	(Evaluation Officer)	14/08/2020	Approved	For Approval	11/08/2020
Central Ground Water Board	Central Ground Water Board	Central Ground Water Board				
Northern Region	Northern Region	Northern Region				

Application Processing							
Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recorn Per Day
14/08/2020	(Evaluation Officer)	(Evaluation Officer)	(Approval Officer)	14/08/2020	Forwarded	Forwarded to AO, CGWA, NR	167.00
	Central Ground Water Board	Central Ground Water Board	Central Ground Water Board				116455.00
	Northern Region	Northern Region	Northern Region				

NOCAP

	Northern Region	Northern Region	Northern Region				
14/08/2020	(Evaluation Officer)	(Approval Officer)	(Regional Director)	14/08/2020	Forward	Forwarded to RD, MR.	867.00 316455.00
	Central Ground Water Board Northern Region	Central Ground Water Board Northern Region	Central Ground Water Board Northern Region				
14/08/2020	(Approval Officer)	(Regional Director)	(Evaluation Officer)	14/08/2020	Forward	Forwarded to Member (CGWA), New Delhi.	867.00 316455.00
	Central Ground Water Board Northern Region	Central Ground Water Board Northern Region	Central Ground Water Board Northern Authority				
14/08/2020	(Regional Director)	(Evaluation Officer)					
	Central Ground Water Board Northern Region	Central Ground Water Board Northern Authority					

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

(0) Back

Uttar Pradesh State Industrial
Development Authority.



Regional Office:
Administrative Building
EPIP Industrial Area Site-5,
Surajpur-Kasna, Greater Noida
Tel No. :0120-2341595
Email ID: rnsurajpur@upsida.com
Website: www.onlineupsida.com
GST No. : 09AAACU1759K1Z2

Ref.No.

2278-

/UPSIDA/

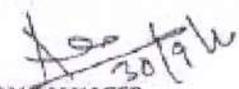
Date: 03-10-2020

WATER NON-AVAILABILITY CERTIFICATE

TO WHOMSOEVER IT MAY CONCERN

This is to certify that this office of Uttar Pradesh State Industrial Development Authority(UPSIDA) is not providing any water supply to the firm M/S. PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT PROPBUILD PVT. LTD. located at PLOT NO.BGH-A HOUSING SECTOR, SURAJPUR SITE-C (EXTN.) PHASE-I, GREATER NOIDA, Block-Dadri, Distt. Gautam Budha Nagar, State-Uttar Pradesh.

As such the Company has to make its own arrangement for water supply to meet its entire requirement after obtaining the necessary permission from the Competent Authority,


REGIONAL MANAGER

Regional Office
U.P. State Industrial Development Authority
Administrative Building
EPIP, Industrial Area, Surajpur
Kasna, Greater Noida
(Distt. Gautam Budha Nagar)

उत्तर प्रदेश राज्य औद्योगिक
विकास प्राधिकरण



पैरामाउण्ट प्रोबिल्ड प्रा0लि0,
एच-123, सेक्टर-63,
नोयडा-201301(उ0प्र0).

स्पीड पोस्ट

क्षेत्रीय कार्यालय:

प्रशासनिक भवन,
ईपीआईपी औद्योगिक क्षेत्र साईट-5,
सूरजपुर कासना, गेट नॉरथ
फोन: 0120-2341695
ई-मेल: tmsurajpur@upsidc.com
वेब साईट: www.onlineupsidc.com
जीएसटी न0 : 09AAACU1759K1ZZ

संदर्भ संख्या 4189

/यूपीसीडा/आरएमएस/विविध-गुप हाउ0

दिनांक : 04-01-2020

विषय : मुखण्ड संबीजीएच-ए साईट-सी(विस्तार) औ0क्षे0 सूरजपुर के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 09.12.2019 एवं 13.12.2019 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा उक्त मुखण्ड पर तारकारी जलापूर्ति की सुविधा उपलब्ध होने के सम्बन्ध में जानकारी चाही गयी है।

उपरोक्त सम्बन्ध में अवगत करना है कि प्राधिकरण के अधिशासी अभियन्ता, निर्माण खण्ड-2, सूरजपुर के पत्र सं534 दिनांक 03.01.2020 द्वारा अवगत कराया गया है कि उपलब्ध अभिलेखों के अनुसार, औ0क्षे0 सूरजपुर साईट-सी(विस्तार), गौतमबुद्ध नगर स्थित गुप हाउसिंग मुखण्ड संबीजीएच0-ए के आवंटी मेसर्स पैरामाउण्ट प्रोबिल्ड प्रा0लि0 को प्राधिकरण की ओर से जलापूर्ति की व्यवस्था नहीं की गयी है। कृपया तदनुसार अवगत होने का कष्ट करें।

2020-01-04

भवदीय,

4.
(अजय दीप सिंह)
क्षेत्रीय प्रबन्धक 04/01/2020

उत्तर प्रदेश राज्य औद्योगिक
विकास प्राधिकरण

UPSIDA

निर्माण खण्ड- II

राज्य प्रशासन,
उद्योग और औद्योगिक प्रा.
सुरजपुर
मोहनगढ़ नगर।

प्रशासनिक भवन ई0पी0अव0वी0
औद्योगिक क्षेत्र सुरजपुर-5
कासना, एटन रोड-201 306
जिला-मोहनगढ़ नगर
दूरभाष 9120-2341224
Email: udi@upsida.com
वेब : www.upsida.com

संख्या 534 / यूपीसीडी / ईई / पी0डी-11

दिनांक 3/01/2020

आह्वान

रूपका अपने पत्र संख्या-4116/यूपीसीडी/आरएनएस/परामाउण्ड-110101 दिनांक 23.12.20

का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा ग्रुप हाउसिंग मुख्यतः संख्या बी0जी0एच0-1
आवृत्ती मेरठ रोड परामाउण्ड प्रोविल्ड प्लॉट नि0 के पत्र की आवश्यकता संलग्न एवं औद्योगिक क्षेत्र सुरजपुर
साइट-सी (विस्तार) के ग्रुप हाउसिंग मुख्यतः संख्या बी0जी0एच0-1 में जलापूर्ति व्यवस्था का प्रस्ताव
अशुद्ध नहीं, के सम्बन्ध में सूचना उपलब्ध कराये जाने का अनुरोध किया गया है।

संलग्नक में अधगत कक्षा 1 है कि कार्यालय में उपलब्ध अभिलेखों के अनुसार, औद्योगिक क्षेत्र
सुरजपुर साइट-सी (विस्तार) में मुख्यतः नगर स्थित ग्रुप हाउसिंग मुख्यतः संख्या बी0जी0एच0-1
आवृत्ती मेरठ रोड परामाउण्ड प्रोविल्ड प्लॉट नि0 का प्राधिकरण की आर से जलापूर्ति की व्यवस्था करा
गयी है।

सूचनाई प्रेषित।

भवदीय

(राजय तिवारी)

अधिकारी अभियन्ता

4551
23-01-20

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Crestwood

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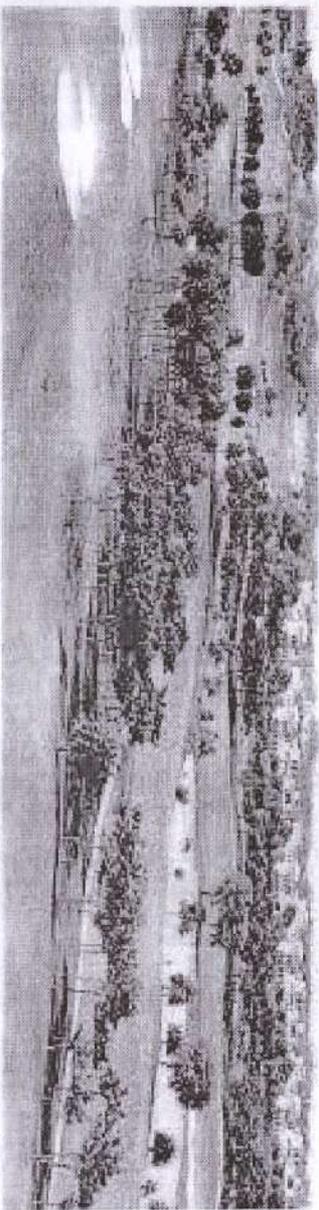
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Article by **Vikas Sharma**

A few months back, many of our readers sent us a special request for advice on the best high-rise residential societies for living in Greater Noida. Here we prepare a list of Top 10-best group-housings societies/apartments for living, in Greater Noida.

1. Jaypee Greens

Jaypee Greens township has one of the best residential apartments & villas in Greater Noida. The project is very close to Noida Greater Noida Expressway. It is a highly maintained and secure campus. The township/society has several international standard clubs and swimming pools. Jaypee Greens is full of greenery. The Jaypee Greens is the first choice of high-end urban rich-gentry for living in Greater Noida. Jaypee Greens is the number one residential society in Greater Noida. The Jaypee Greens Townships has many ultra-modern residential group housing societies/towers such as the Moon Court, Star Court, Jade Apartments, Crescent Court, Sun Court Towers, Earth Court, Sea Court, The Casalle, Estate Homes, Villas, Town Homes, etc. You love it at first sight.



Top 10 Best High-Rise Residences in Greater Noida

Overall, the Jaypee Greens relaxes your mind-body, and soul. Your hobbies and entertainment will touch a new height here. You love it, at first sight, you feel full of joy from the first moment. Where everything you want just happiness so that you feel perfectly at ease and completely yourself.

Jaypee Greens offers facilities such as Gymnasium, Jogging track, Lawn tennis court, and international standard club & swimming pool. The society has indoor activities such as Squash court. It also offers services like Community Hall and Library.

The Jaypee Greens is properly connected with the main points of Greater Noida such as Alpha Commercial Belt, Par Chowk, Yamuna Expressway, etc. Alpha Commercial Belt Metro Station is a closet to this property. Upcoming Jewar International Airport is just a 30-minute drive from here.

Prominent schools and institutions are in close proximity such as Kizze, EuroKids, Footprints, DPS, JP Institute of Commerce, etc. Several multispecialty hospitals are also in close proximity such as Yasharth Super Speciality Hospital, Jaypee Hospital, Kailash Hospitals, etc.

Sizes:- The Jaypee Greens Township/apartments/villas are spread over a total area of approx 160 acres. It has a total of 25 towers and accommodation of 740 flats. The Jaypee Greens, Greater Noida is consists of 1BHK, 2BHK, 3BHK, 4BHK, 5BHK, apartments, penthouses & independent villas, etc. The size of the apartment/flats is 1300 to 7000 Sq Ft.

Price:- The flats/apartments resale price range has been between ₹4,500 – 15,000/- Per Sq Ft, depending on the floor location, size, and asking price. Rental starts at around 14,000 and goes up to even 65,000 per month. The rental price varies/depends on the flat size, location & furnishing.

ALSO READ: Top 10 Best High-Rise Residential Societies For Living in Noida Extension

ALSO READ: How To Double Your Money within 3 to 6 Years

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Vikram on [Facebook](#) | [Twitter](#) | [LinkedIn](#) | [Instagram](#) | [YouTube](#) | [WhatsApp](#) | [Telegram](#) | [Messenger](#) | [Email](#)

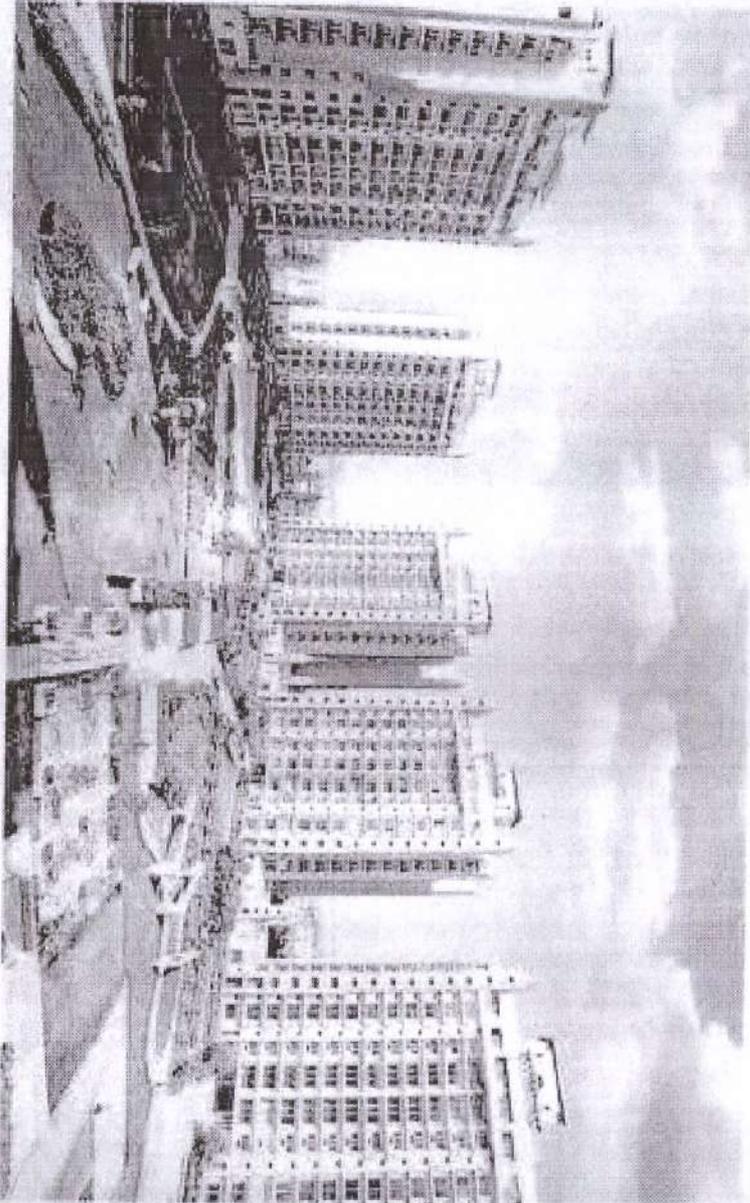
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society. The society is very close to Yamuna Expressway, Hamidia Racing Track & Gautamouddha University. All the apartments are properly ventilated, open areas and parks are properly maintained. ATS Greens Paradise is a low-density residential society, and low density is good for living. There are only 1031-flats in a 32-acre campus, which is a very good sign for luxurious living.



The ATS Greens Paradise is properly connected with multiple transportation facilities. Prominent schools and institutions are in close proximity such as Gautamouddha University, Expo Mart, DPS, Jaypee School, etc. Several multispecialty hospitals are also in close proximity such as Kalash Hospital & Jaypee Hospital, etc.

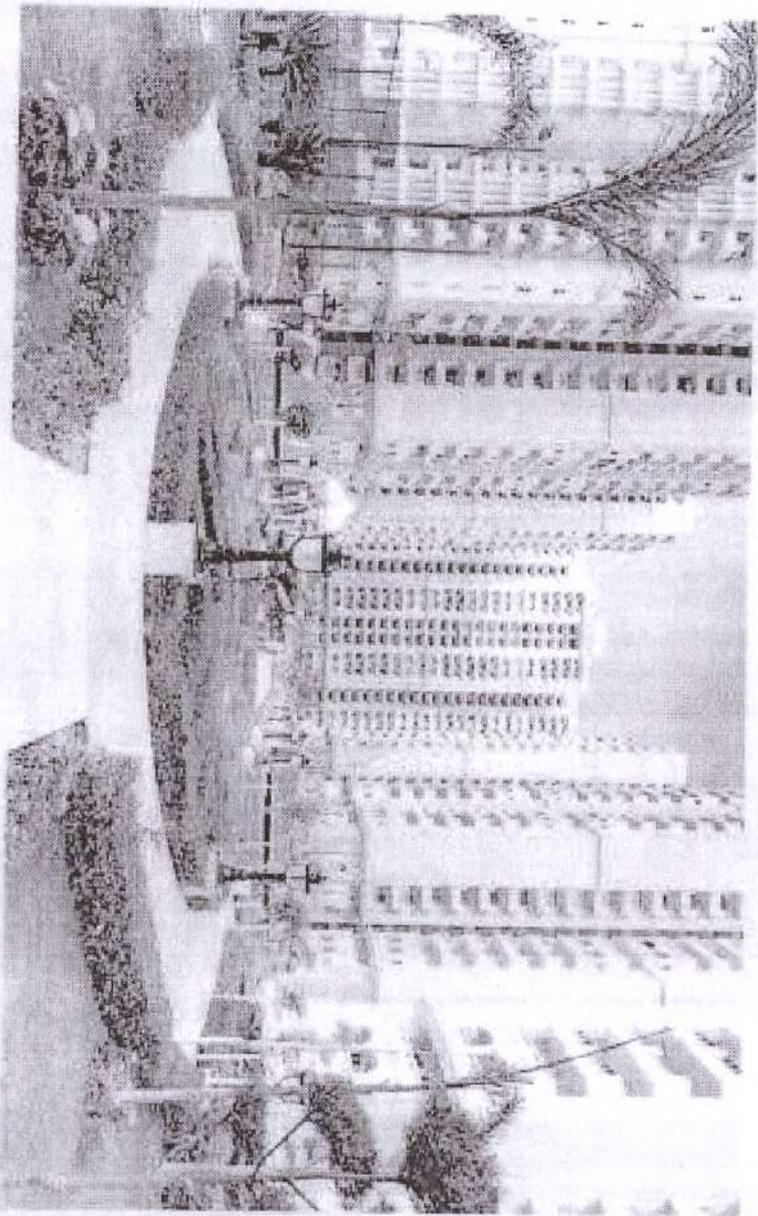
Sizes: ATS Greens Paradise apartments is a 32-acre residential property. It has approx 85% open area. It has a total of 24-towers, 14-floors, and 1031-flats. The ATS Greens Paradise apartments are consist of 3BHK, & 4BHK apartments.

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Price: The flats/apartments resale price range has been between ₹4,000 - 4,500/- Per Sq ft (depending on the floor location, size, and asking price. Rental starts at around 13,000 and goes up to even 40,000 per month. The rental price varies/depends on the flat size, location & furnishing

3. Purvanchal Royal City, Sector Chi 5

Purvanchal Royal City is one of the best residential apartments in the Chi-5 sector of Greater Noida. Purvanchal Royal City is a very beautifully designed residential campus. All the apartments are perfectly designed for proper ventilation. It is a highly maintained and secure residential property



The Purvanchal Royal City has unlimited nature, an eye-opening picturesque view, gardens with boosting flowers, sports sections with different courts, etc. All the apartments have great pictures view inside & out. It is really a very

The property is properly connected to multiple public transportation facilities and other civic facilities. It is just a 30-minute drive from the upcoming Jewar International Airport. Purnanchal Royal City is properly connected with main points for Delhi-NCR like Delhi, Noida, Ghaziabad, Gurgaon, etc.

Purnanchal Royal City offers facilities such as Gymnasium, jogging track, Lawn tennis court, Basketball Court, Badminton Court, and international standard club & swimming pool. The society has indoor activities such as Squash court. It also offers services like Community Hall and Library.

Sizes: The Purnanchal Royal City apartments are spread over a total area of 21.74 acres and approx 80% open area. It has a total of 18-towers, 23-floors, and accommodation for only 2597 flats. The Purnanchal Royal City is consists of 1BHK, 2BHK, 3BHK, 4BHK & 5BHK apartments, & penthouses, etc. The size of the apartments/flats is 1725, 1970, 2075, 3280, 4060, 5130, Sq Ft.

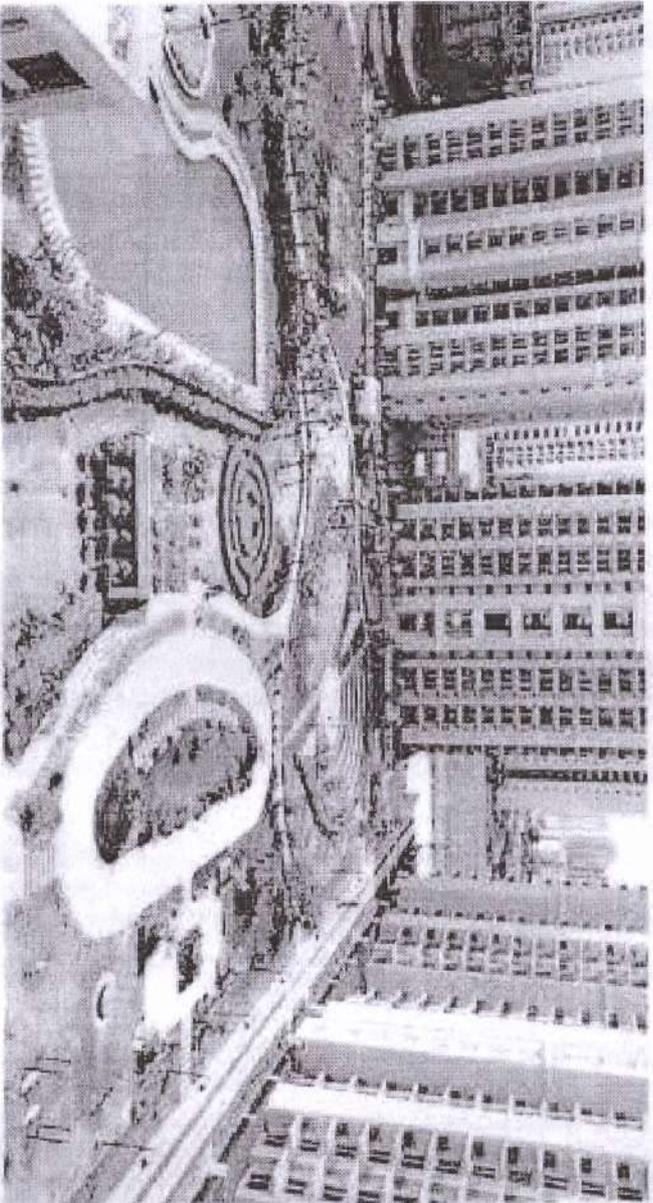
Price: The flats/apartments resale price range has been between ₹4,000 – 4,600/- Per Sq Ft depending on the floor location, size, and asking price. Rental starts at around 11,000 and goes up to even 32,000 per month. The rental price varies/depends on the flat size, location & furnishing

ALSO READ: Top 10 Best Residential Societies For Living in Noida

ALSO READ: Top 10 Best Commercial Property Investment Project Noida

4. ATS Dolce, Sector Zeta-1

ATS Dolce is also a highly maintained residential group-housings society by ATS builder. All residential apartments are close to Nature. The ATS Dolce is just walking distance from the main points of Greater Noida. ATS Dolce has an international standard club and Swimming pool. It's a highly secured campus. It is very close to the famous City Park, & Pari Chowk of Greater Noida.



All the apartments/flats are 2-side open and have a magnificent view inside & out. All the apartments are designed in such a way to relax your mind, body, soul. ATS Dolce is a perfect combination of location, layout, and architecture. The property is adjoined with a reserve forest, hence the oxygen level is quite good.

Prominent schools and institutions are in close proximity such as Asier Public School, DLF World School, Vanasthali Public School, DPS Greater Noida, etc. Several Multispecialty Hospitals are also in close proximity such as Maxfort Hospital, Sharma Medicare Super Speciality Hospital, Kailash Hospitals. Upcoming Jewar International Airport is just a 30-minutes drive from ATS Dolce.

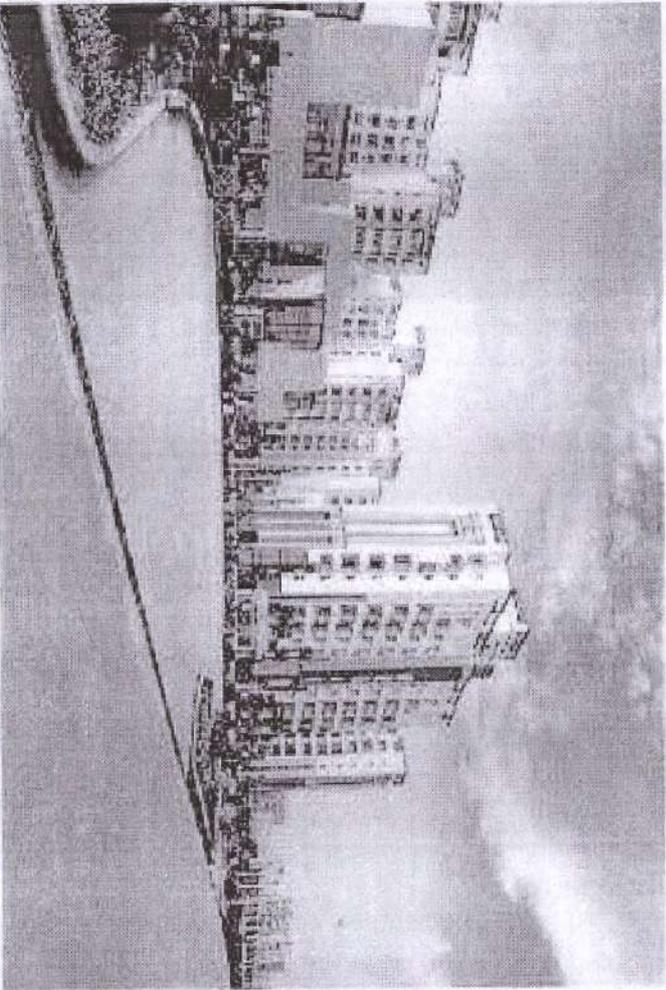
ATS Dolce has all the international standard amenities such as Gymnasium, jogging track, lawn tennis court, and mind chamber club & swimming pool. The society has indoor activities such as Squash court. It also offers services like Community Hall and Library.

of the apartment/flats is 1540, 1540, 1800, 2310, 2800, 3400, 3710, 5040

Price- The flats/apartments resale price range has been between ₹4,000 – 4,5700/- Per Sq Ft, depending on the floor location, size, and asking price, Rental starts at around 12,000 and goes up to even 23,000 per month. The rental price varies/depends on the flat size, location & furnishing.

5. Omaze NRI City, Part Chowk

Omaze NRI City is one of the prime locations and highly renowned society of Greater Noida. It is located on the Part Chowk. This society is full of modern amenities and properly connected with multiple public transportation facilities and other civic facilities. The society has a proper parking arrangement for residents and visiting guests. It's a highly secured and clean campus. It is one of the best residential society for living in Greater Noida. The Omaze NRI City is the best approachable location for residential living. Malls, markets, metro, hospitals, working centers are in close vicinity.



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close proximity such as UFS, Kathran International School, Ryan International School, Manman School, Mill Noida, etc. Several multispecialty hospitals are also close such as Kallesh Hospital, Jaypee Hospitals, etc.

Sizes: Omaxe NRI City is an 85-acre township. It has approx 85% open area. It has a total of 10-towers, 9-floor's and 376-flats. The Omaxe NRI City apartments are consist of 2BHK, 3BHK, and 4BHK, apartments, penthouses. The size of the apartment/flats/villas/plots are available in various sizes, Sq Ft.

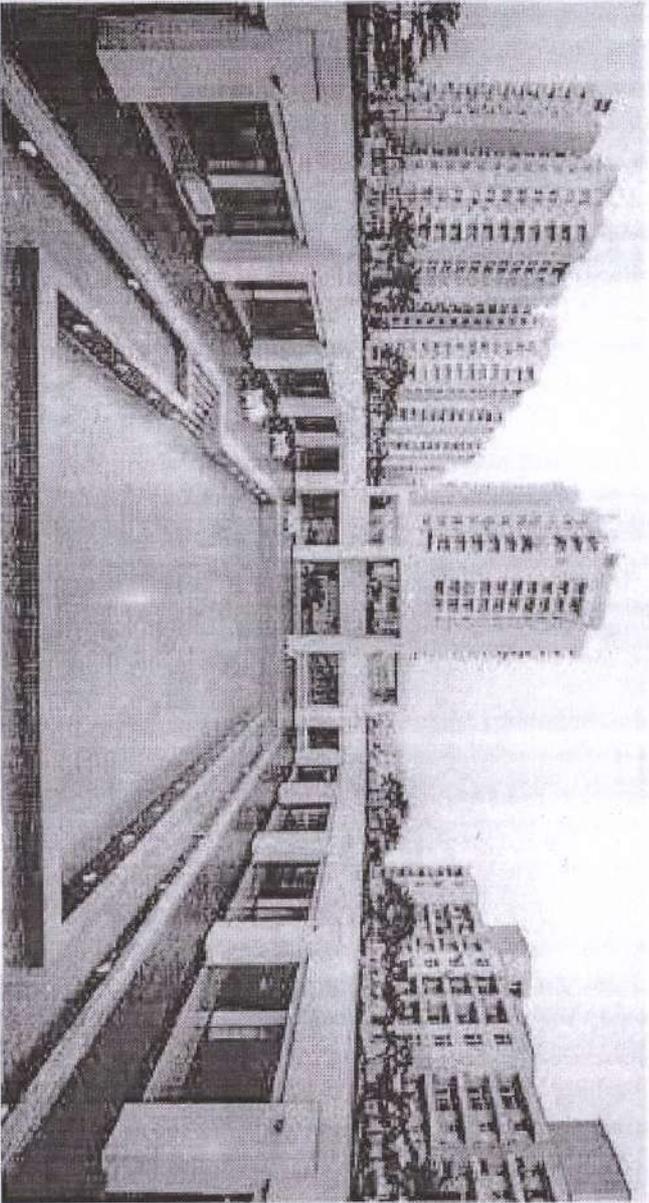
Price:- The flats/apartments resale price range has been between ₹4,000 – 5,000/- Per Sq Ft, depending on the floor location, size and asking price. Rental starts at around 7,000 and goes up to even 28,000 per month. The rental price varies/depends on the flat size, location & furnishing.

ALSO READ: Fact Check, Which payment plan is better for commercial property investment

ALSO READ: RERA LOOPHOLES

6. Omaxe Palm Greens, Sector Mu

Omaxe Palm Greens is one of the prime locations and highly renowned residential society of Greater Noida. This society is full of modern amenities and properly connected with multiple public transportation facilities. The society has a proper parking arrangement for residents and visiting guests. It's a highly secured and clean campus. All the apartments are designed in such a way, that you feel joy from the first moment. All the apartments are 2-side open with proper ventilation.



Omaxe Palm Greens is a low-density residential society, and low density is good for luxury living. There are only 934 flats on a 23-acre campus, which is a very good sign for luxurious living. Its landscaped gardens and the lush green environment will fascinate you.

Prominent schools and institutions are in close proximity such as DPS, Kohari International School, Ryan International School, Manhar School, NIT Noida, etc. Several multispecialty hospitals are also close such as Kailash Hospital, Jaypee Hospitals, etc.

Sizes: Omaxe Palm Greens apartments are a 23-acre residential property. It has approx 70% open area. It has a total of 23 towers, 14 floors, and approx 926 flats. The Omaxe Palm Greens apartments are consist of 2BHK, 3BHK & 4BHK apartments, penthouses. The size of the apartment/flats is 980, 1147, 1400, 1700, 2037, Sq Ft.

varies/depends on the flat size, location & furnishing.

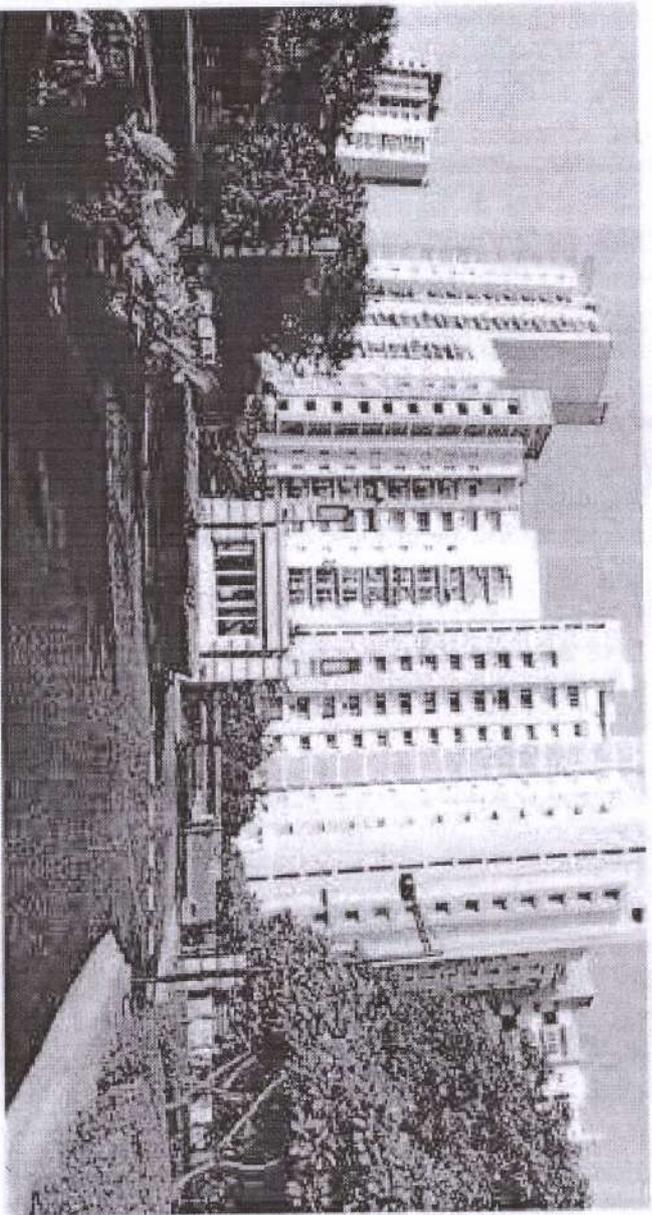
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ALSO READ: Top 10 Best Residential Societies For Living in Golf Course Extension Road Gurgaon

ALSO READ: How To Negotiate When Buying A Resale Apartment?

7. Plumera Garden Estate, Sector Omicron III

Plumera Garden Estate is one of the finest residential society of Greater Noida. The Plumera Garden Estate is properly connected with the main points of Greater Noida. All the apartments are perfectly designed for cross ventilation and natural sunlight. It's a quality constructed and properly maintained residential group-housing society. It is really a very beautiful apartment for living.



Purmeria Garden Estate offers facilities such as a Badminton court, Basketball court, jogging track, Lawn Tennis court, and international standard club & swimming pool

Prominent schools and institutions are in close proximity such as DPS, Kothari International School, Ryan International School, Marthon School, NIT Noida, etc. Several multispecialty hospitals are also close such as Kaishash Hospital, Jaypee Hospitals, etc

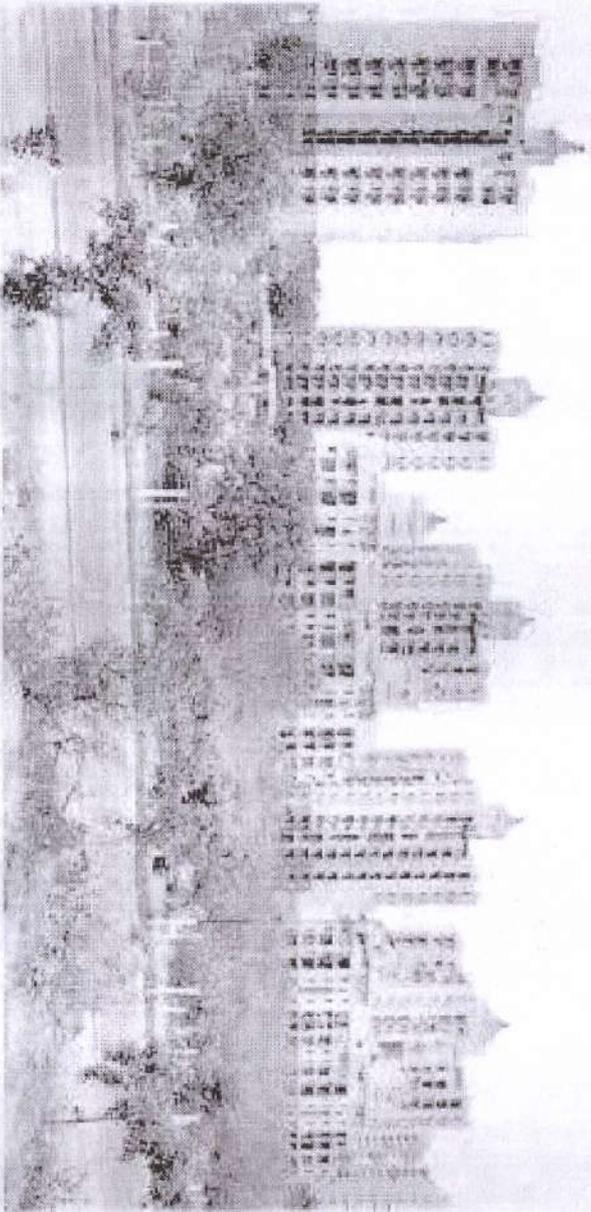
Sizes: Purmeria Garden Estate apartments are an 18-acre residential property. It has approx 75% open area. It has a total of 18-towers, 18-floors, and approx 704-flats. The Purmeria Garden Estate apartments are consist of 2BHK, 3BHK & 4BHK apartments, penthouses. The size of the apartment/flats is 1875, 1731, 1800, 2350, 3474, 4700, Sq Ft.

Price: The flats/apartments resale price range has been between ₹2,700 – 3,30,000/- Per Sq Ft, depending on the floor location size, and asking price. Rental starts at around 10,000 and goes up to even 16,000 per month. The rental price

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A. Purvanchal Heights, Sector ZETA 1

Purvanchal Heights is a quality construction residential group housing of sector Zeta-1 Greater Noida. It's a very beautiful society. It's quality construction and properly maintained residential campus. Upcoming Jewar International Airport is just a 30-minute drive from here.



Society has all the urban amenities such as Gymnasium, Badminton court, jogging track, Lawn tennis court, and Swimming pool, etc. Several important modern working places are in close vicinity.

Prominent schools and institutions are in close proximity such as DPS, Kotvan International School, Ryan International School, Marignan School, NIT Noida, etc. Several multispecialty hospitals are also close such as Kalash Hospital, Jaypee Hospitals, etc.

4BHK & 5BHK apartments, penthouses. (The size of the apartment/flats is 1830, 1735, 2220, 2435, 2522, sq Ft.

Price: The flats/ apartments resale price range has been between ₹1.490 – 4,900/- Per Sq Ft, depending on the floor location, size, and asking price. Rental starts at around 15,000 and goes up to even 45,000 per month. The rental price varies/depends on the flat size, location & furnishing

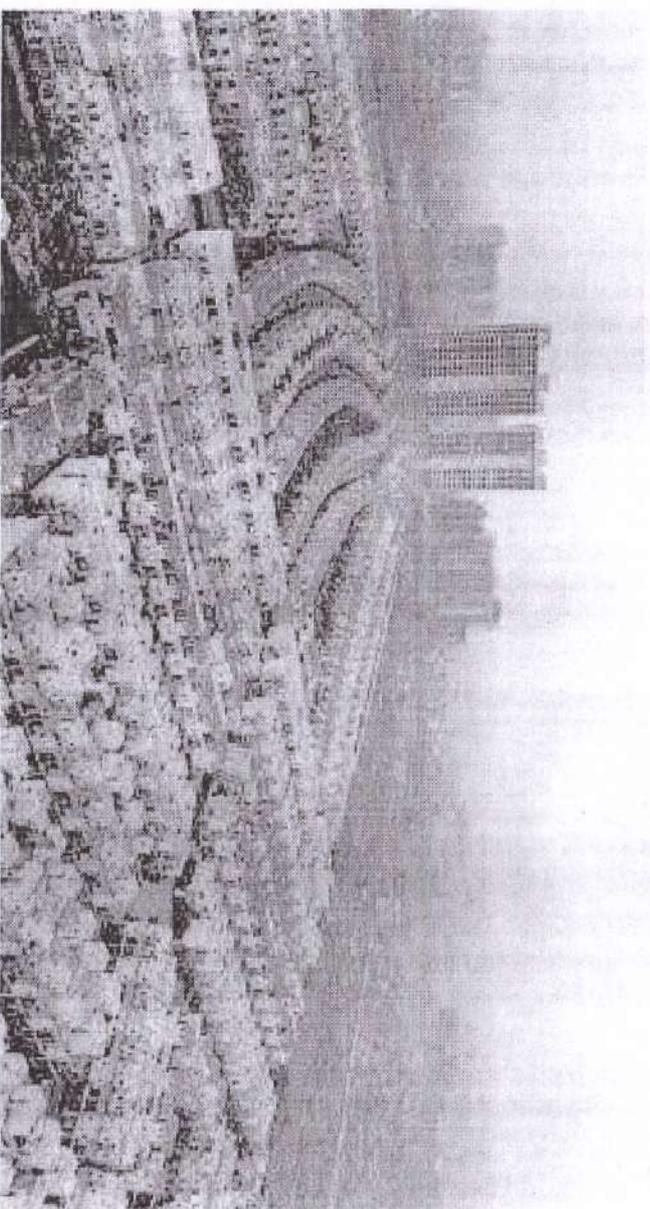
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9. Paramount Golfcourse, Sector Zeta

Paramount Golfcourse is a perfectly designed modern architecture apartment and villa residential project. It a quality constructed and highly maintained residential property.



Paramount GolfForeste is properly connected with the main points of Delhi NCR. Prominent schools and institutions are in close proximity such as DLF Public School, Varistahil Public School, Father Agnel School, DPS Greater Noida, RS Public School, Prayagn School, etc. Several Hospitals are also in close proximity such as Maxfort Hospital, Yasharth Super Speciality Hospital, Kailash Hospital, etc.

Society has all the urban amenities, such as a Badminton court, Basketball court, Golf course, jogging track, Lawn tennis court, and Swimming pool, Skating rink, Squash court, Banquet hall, etc.

Sizes: The Paramount GolfForeste apartments & villas are spread over a total area of 90 acres and approx 70% open area. It has a total of 4-towers, 18-floors, and accommodation for only 1576 villas & flats. The Paramount GolfForeste is consists of 1BHK, 2BHK, 3BHK, & 4BHK apartments, & penthouses, etc. The size of the apartment & villas is available in various sizes.

Varies depends on the flat size, location & furnishing.

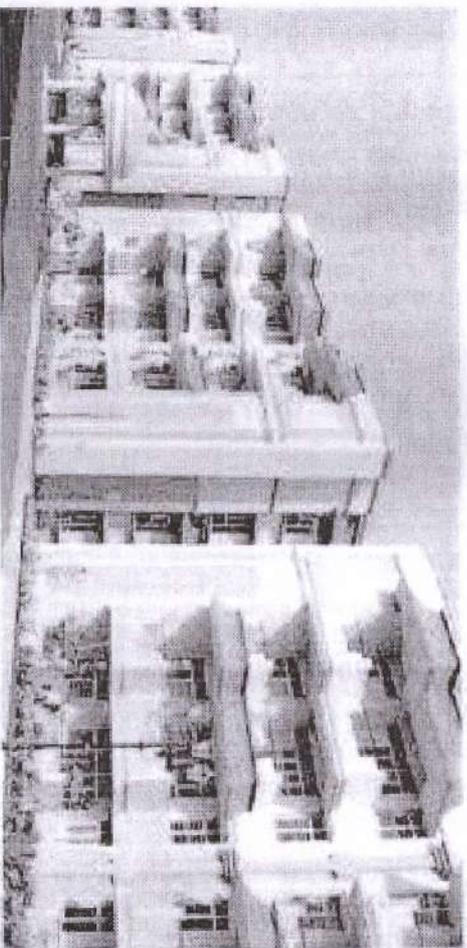
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10. Ashiana Black Gold Apartments, Sector Omega 1

Ashiana Black Gold Apartments are perfectly designed for urban living. The Ashiana Black Gold Apartments is a low-density residential society, and low density is good for living. There are only 176 flats in a 5-acre campus, which is a very good sign for luxurious living. It is one of the finest layout design beautiful residential society of Greater Noida. The society has superb quality construction and maintenance.



Ashiana Black Gold Apartments facilities such as Gymnasium, jogging track, lawn tennis court, and international standard club & swimming pool.

Sizes:- The Ashiana Black Gold Apartments are spread over a total area of 5 acres and approx 90% open area. It has a total of 176 flats. Ashiana Black Gold Apartments consists of 3BHK, apartments, & penthouses, etc. The size of the apartment/flats is 1600 Sq Ft.

Price:- The flats/apartments resale price range has been between ₹4,000 – 4,500/- Per Sq Ft, depending on the floor location, size, and asking price. Rental starts at around 14,000 and goes up to even 16,000 per month. The rental price varies/depends on the flat size, location & furnishing.

ALSO READ: 10 Best Property Consultants of Delhi NCR

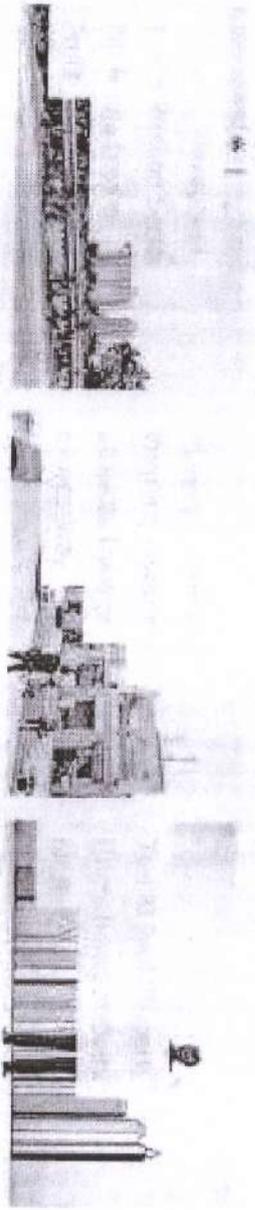
ALSO READ: 5 Best Places For Living in Noida

Investors Vote

Total: 14 Average: 4.71

NOTE: BEFORE INVESTING DO YOUR OWN RESEARCH. WE ARE NOT DEALING IN SALE PURCHASE OF PROPERTIES.

All Post Views: 2,683



LEAVE A REPLY

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Comment

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U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
89830/U PPCB/Greater Noida(U PPCBRO)/CTO/w
ater/GREATER NOIDA/2020

Dated : 26/06/2020

To,

Shri PRATEEK JAIN
M/s PARAMOUNT PROPBUILD PVT LTD
Plot No BGH-A, Housing Sector, Surajpur Site-C (Extn.) Phase-I, Greater Noida,GAUTAM
BUDH NAGAR,201306
GREATER NOIDA

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974
(as amended) for discharge of effluent to M/s. PARAMOUNT PROPBUILD PVT LTD

Reference Application No :7846192

Dated :26/06/2020

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. PARAMOUNT PROPBUILD PVT LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 06/02/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Control of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

Ashok
Kumar
Tiwari

Digitally signed
by Ashok Kumar
Tiwari
Date: 2020.06.26
11:23:00 +0530

For and on behalf of U.P. Pollution Control Board

C.E.O

C-1

Enclosed : As above
(condition of consent):

Copy to: Regional Office, U.P. Pollution Control Board, Greater Noida

Ashok
Kumar
Tiwari

C.E.O

C-1

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s.PARAMOUNT PROPBUILD PVT LTD vide

Consent Order No. 7846192/ Water

Dated : 26/06/2020

CONDITIONS OF CONSENT

- This consent is valid only for the approved production capacity of Group housing project consisting 1988 Villas (At present occupancy is in only 1000 villas), 4 High Rise Towers (360 Flats) and 2 Towers (1200 studio apartments).
- The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge,KL/day	Treatment facility and discharge point
1	Domestic	1096KLD (Part of treated effluent is used for horticulture purposes and rest discharge out side the factory premises)	STP

- Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.
- (a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent.

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	As per E.P Rules 1986
2	BOD	As per E.P Rules 1986
3	COD	As per E.P Rules 1986
4	Oil & Grease	As per E.P Rules 1986
5	Quantity of Discharge	1096KLD (Part of treated effluent is used for horticulture purposes and rest discharge out side the factory premises)

- (b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms.

Industrial Effluent		
S.No	Parameter	Standard

- Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory.
- The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
- The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained.

Specific Conditions:

1. The site of the project exists in the notified area where construction of new well for abstraction of groundwater is banned under the provisions of section 12 of Uttar Pradesh Groundwater (Management and Regulation) Act 2019. Therefore construction of new well for abstraction of groundwater shall not be done and the water shall be obtained from legally permissible sources only. If the project fails to comply with this condition then this consent shall automatically stand revoked.
2. The Unit shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
3. The Unit shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Solid Waste Management Rules, 2016
4. The treated effluent/sewage shall be used for irrigation purposes as much as possible. The guidelines developed by the CPCB for the utilization of treated effluent for the irrigation purposes is available at the URL <http://cpcb.nic.in/NGT/Guidelines-UTE-Irrigation.pdf>
5. The Unit shall comply with the provisions of notification dt. 07-10-2016 of Ministry of Water Resources, River Development and Ganga Conservation, GOI.
6. The Unit shall submit the point wise compliance report of the CTO issued by the Board for the year 2019 and the audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
7. At the site a display board size 4x6 feet shall be installed to display the provisions of Construction and Demolition Rules 2016.
8. The Unit shall ensure proper operation and maintenance of Sewage Treatment Plant. Also independent flow meters, logbook and electric meter should be installed for Sewage treatment plant
9. The Unit should be operated in such a way so that there is no adverse impact on public and environment.
10. The Unit shall develop proper green belt and rain water harvesting system as per guidelines. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and maneuvering arrangements shall be made. For the development of the green belt the guidelines issued vide Board office order no. H10405/220/2018/02 Dt. 16-02-2018 shall be complied.
11. This consent is valid only for products and quantity mentioned above. The Unit shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.
12. The Unit shall submit quarterly monitoring reports of treated effluent from a certified / approved laboratory under E.P. Act 1986
13. The Unit will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB server. The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
14. If the CPCB or UPPCB issues the Closure order against the Unit this consent order stands automatically suspended for that period.
15. The Unit shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
16. The unit shall obtain No Objection Certificate (NOC) from the CGWA or the competent authority for abstraction of groundwater within six months failing which this CTO shall stand automatically revoked.
17. The unit shall submit the copy of Certificate of Registration in compliance of the section no. 11 of The Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act No-13 of 2019) for existing users of ground water in notified areas within six months failing which this CTO shall stand automatically revoked.

Issued with the permission of competent authority .

Ashok Kumar Tiwari
Digitally signed by Ashok Kumar Tiwari
DN: cn=Ashok Kumar Tiwari, o=U.P. Pollution Control Board

For and on behalf of U.P. Pollution Control Board .

C.E.O
C-1

State Level Environment Impact Assessment Authority, Uttar Pradesh

Directorate of Environment, U.P.

10, 20th Avenue, Sector-14, Gurgaon, Haryana
Phone: 011-26104000, 26104001, 26104002, 26104003
Fax: 011-26104004, 26104005, 26104006, 26104007
E-mail: dea@delhi.gov.in
Website: www.delhi.gov.in

Mr. Raj Kumar, CEO
M/S Paramount villas Pvt. Ltd.
B-123, Sector-53,
Noida, U.P. 201305

Ref. No. 3 DC/UP/Parva/SEAC/2011/FA(M)

Dated 15 April 2011

Subject: Environmental Clearance of Proposed Group Housing project "Paramount Golfcourse" at Plot No. BGH-A, UPS/DC, Site -C, (Extension-Phase-1), Surajpur, G.B. Nagar, U.P. of M/s Paramount villas Pvt. Ltd. Regarding.

Dear Sir,

Please refer to your application/letter dated 30-06-2011, 28-12-2011, 16-08-12 & 15-01-2012 addressed to the Secretary, SEAC and Director, Directorate of Environment, Govt. of U.P. Lucknow on the subject as above. The State Level Expert Appraisal Committee considered the case in meeting held on dated 19-10-2011 & 01-03-2012. The case was presented by the project proponent along with consent of M/s. Green Root Research Creations Pvt. Ltd. The SEAC has been given to understand that:

1. The Project proposal falls under category 'S1' of EIA Notification, 2006 (as amended) and will be located at BGH-A, Housing Sector, Surajpur Site-C (Extension-Phase-1), Greater Noida, U.P.
2. The total project/plot area and proposed built-up area of the project are respectively, 4.66,701.30 mt sq and 3,30,527.77 mt sq.
3. The FAR permissible and to be achieved are respectively 10.08 & 29.32 and 3,79,071.79 mt sq.
4. The quantity of earth to be excavated is proposed as 28,825 M³/TPA.
5. The total nos. of proposed Towers are respectively 5+25.
6. Height of the highest Tower will be 75.825 mt.
7. Parking facility is required for 4874 E.C.S. and proposed for 5421 E.C.S.
8. The total water requirement is proposed as 1363 KLD and the total fresh water requirement is proposed as 867 KLD from bore well/ municipal supply.
9. The total waste water generation is proposed as 1066 KLD to be treated in 5% of the total capacity.
10. Total power requirement is proposed as 12250 KVA to be supplied by UPPL.
11. 13 No. of DG Sets (4x1500, 1x750, 4x500, 1x500x 1x125 & 2x62.5 KVA) are proposed for power backup.
12. Green area of the proposed project is 4,24,918 Smt sq (91.24% of the total plot area) out of which trees and shrubs will be planted respectively as 41.24% and 10% out of total area.
13. Quantity of noise to be generated is proposed as 7567-45 kg/PA.
14. Total no. of proposed RWH pits are 207.
15. All internal roads are proposed will be at least 9 meter wide.

Based on the recommendations of the State Level Expert Approval Committee (Meeting held on 01.03.2013), the State level Environment Impact Assessment Authority (Meeting held on 20.03.2013) has decided to grant the Environmental Clearance to the project subject to the effective implementation of the following general and specific conditions -

A. General Conditions:

1. It shall be ensured that all standards related to ambient environmental quality and the emission/effluent standards as prescribed by the MoEF are strictly complied with.
2. It shall be ensured that obtain the no objection certificate from the CPC pollution control board before start of construction.
3. It shall be ensured that no construction work or preparation of land by the project management except for securing the land is started on the project or the activity without the prior environmental clearance.
4. The proposed land use shall be in accordance to the prescribed land use. A land use certificate issued by the competent Authority shall be obtained in this regard.
5. All laws relating to the project area shall be as provided by the local Government and the prescribed rules. Suitable measures in this regard shall be obtained from the competent Authority.
6. Impact of drainage pattern on environment should be provided.
7. Surface hydrology and water regime of the project area within 10 km should be provided.
8. A suitable plan for providing shelter, light and food water and waste disposal for construction labour during the construction phase shall be provided along with the number of proposed workers.
9. Measures shall be undertaken to recycle and reuse treated effluents for horticulture and plantation. A suitable plan for waste water recycling shall be submitted.
10. Obtain proper permission from competent authorities regarding enhanced traffic during and due to construction and operation of project.
11. Obtain necessary clearances from the competent Authority re the abstraction and use of ground water during the construction and operation phase.
12. Obtain necessary clearances from the competent Authority re the abstraction and use of ground water during the construction and operation phase. Necessary plans in this regard shall be submitted.
13. Solid wastes shall be suitably segregated and disposed. A separate and isolated municipal waste collection center should be provided. Necessary plans should be submitted in this regard.
14. Suitable rainwater harvesting systems as per designs of groundwater Department shall be installed. Complete proposals in this regard should be submitted.
15. The emissions and effluents etc. from machines, instruments and transport during construction and operation phases should be according to the prescribed standards. Necessary plans in this regard shall be submitted.
16. Water sprinklers and other dust control measures should be undertaken to take care of dust generated during the construction and operation phases. Necessary plans in this regard shall be submitted.
17. Suitable noise abatement measures shall be adopted during the construction and operation phase in order to ensure that the noise emissions do not exceed the prescribed ambient noise standards. Necessary plans in this regard shall be submitted.

18. Separate stock piles shall be maintained for excavated top soil and the top soil should be utilized for preparation of green belt.
19. Sewage effluents shall be kept separate from rain water collection and storage system and separately disposed. Other effluents should not be allowed to mix with domestic effluents.
20. Hazardous/Solid wastes generated during construction and operation phases should be disposed off as prescribed under law. Necessary clearances in this regard shall be obtained.
21. Alternate technologies for solid waste disposal (like vermin-culture etc.) should be used in consultation with expert organizations.
22. No wetland should be infringed during construction and operation phases. Any wetland coming in the project area should be suitably rejuvenated and conserved.
23. Pavements shall be so constructed as to allow infiltration of surface run-off of rain water. Fully impermeable pavements shall not be constructed. Construction of pavements around trees shall be as per scientifically accepted principles in order to provide suitable watering, aeration and nutrition to the tree.
24. The Green Building Concept suggested by Indian Green Building Council, which is a part of IIGBC (India Green Building Council) shall be studied and followed as far as possible.
25. Compliance with the safety procedures, norms and guidelines as outlined in National Building Code 2005 shall be compulsorily ensured.
26. Ensure usage of dual flush systems for flush patterns and explore options to use sensor based fixtures, waterless urinals and other water saving techniques.
27. Explore options for use of dual pipe plumbing for use of water with different qualities such as municipal supply, recycled water, ground water etc.
28. Ensure use of measures for reducing water demand for landscaping and using xeriscaping, efficient irrigation equipments & controlled watering systems.
29. Make suitable provisions for using solar energy as alternative source of energy. Solar energy application should be incorporated for illumination of common areas, lighting for gardens and street lighting in addition to provision for solar water heating. Present a detailed report showing how much percentage of backup power for institution can be provided through solar energy so that use and polluting effects of DG sets can be minimized.
30. Make separate provision for segregation, collection, transport and disposal of e-waste.
31. Educate citizens and other stakeholders by putting up hoardings of different places to create environmental awareness.
32. Traffic congestion near the entry and exit point from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
33. Prepare and present disaster management plan.
34. The project proponents shall ensure that no construction activity is undertaken without obtaining pre-environmental clearance.
35. A report on life energy conservation measures confirming to energy conservation norms finalized by Bureau of Energy efficiency should be prepared incorporating details about building materials and technology, R & U-Factors etc.
36. Fly ash should be used as building material in the construction as per the provision of fly ash notification of September, 1999 and amended as on August 2003 (The above condition is applicable only if the project lies within 100 km of Thermal Power Station).
37. The DG sets to be used during construction phase should use low sulphur diesel type and should conform to E.P. rules prescribed for air and noise emission standards.

38. Alternate technologies to Chlorination for treatment of waste water including methods like ultra violet radiation, Ozonation etc. shall be examined and a report submitted with justification for selected technology.
39. The green belt design along the periphery of the plot shall achieve attenuation factor conforming to the day and night noise standards prescribed for residential land use. The open spaces inside the plot should be suitably landscaped and covered with vegetation of indigenous variety.
40. The construction of the building and the consequent increased traffic load should be such that the micro climate of the area is not adversely affected.
41. The building should be designed so as to take sufficient safeguards regarding seismic zone sensitivity.
42. High rise buildings should obtain clearance from aviation department or concerned authority.
43. Suitable measures shall be taken to restrain the development of small commercial activities or shops in the vicinity of the complex. All commercial activities should be restricted to special areas earmarked for the purpose.
44. It is suggested that Garbage program for window sections of society/women/adults including domestic help and tender privileged studies could be provided in a formal way.
45. The use of Compact Fluorescent lamps should be encouraged. A management plan for the safe disposal of used/damaged CFLs should be submitted.
46. It shall be ensured that all Street and park lighting is solar powered. 50% of the same may be provided with dual (solar/electrical) alternatives.
47. Solar water heater shall be installed to the maximum possible capacity. Plans may be drawn up accordingly and submitted with justification.
48. Treated effluents shall be maximally reused to aim for zero discharge. Where not possible, a detailed management plan for disposal should be provided with quantities and quality of waste water.
49. The treated effluents should normally not be discharged into public sewers with terminal treatment facilities as they adversely affect the hydraulic capacity of STP. If unable, necessary permission from authorities should be taken.
50. Construction activities including movements of vehicles should be so managed so that no disturbance is caused to nearby residents.
51. All necessary statutory clearances should be obtained and submitted before start of any construction activity and if this condition is violated the clearance, if any when given, shall be automatically deemed to have been cancelled.
52. Parking areas should be in accordance with the norms of MOEF - Government of India. Plans may be drawn up accordingly and submitted.
53. The location of the STP should be such that it is away from human habitation and does not cause problem of odor. Odorless technology options should be examined and a report submitted.
54. The Environment Management plan should also include the break up costs for various activities and the management issues also so that the residents also participate in the implementation of the environment management plan.
55. Detailed plans for safe disposal of STP sludge shall be provided along with ultimate disposal location, quantitative estimates and measures proposed.

56. Status of the project as on date shall be submitted along with photographs from North, South, West and East side facing camera and adjoining areas should be provided.
57. Specific location along with dimensions with reference to STP, Parking, Open areas and Green belt etc. should be provided on the layout plan.
58. The DG sets shall be so installed so as to conform to prescribed stack heights and regulations and also to the noise standards as prescribed. Details should be submitted.
59. E-Waste Management should be done as per MoEF guidelines.
60. Electrical waste should be segregated and disposed suitably so as not to impose Environmental risk.
61. The use of suitably processed plastic waste in the construction of roads should be considered.
62. Displaced persons shall be suitably rehabilitated as per prescribed norms.
63. Dispensary for first aid shall be provided.
64. Safe disposal arrangement of used toiletries items in Hotels should be ensured. Toiletries items could be given complimentary to guests, adopting suitable measures.
65. Diesel generating set stacks should be monitored for CO and HC.
66. Ground Water down stream of Rain Water Harvesting pit nearest to STP should be monitored for bacterial contamination. Necessary Hand Pumps should be provided for sampling. The monitoring is to be done both in pre and post monsoon seasons.
67. The green belt shall consist of 50% trees, 25% shrubs and 25% grass as per MoEF norms.
68. A Separate electric meter shall be provided to monitor consumption of energy for the operation of sewage/effluent treatment in tanks.
69. An energy audit should be annually carried out during the operational phase and submitted to the authority.
70. Rapid FIA status should be undertaken for three months during the non monsoon period and the monitoring should be as per the latest norms of MoEF.
71. Health impacts, Socio-economic impacts, soil degradation factors and biodiversity indices should also be included in E.I.A. reports.
72. Project proponents shall endeavor to obtain ISO: 14001 certification. All general and specific conditions mentioned under this environmental clearance should be included in the environmental manual to be prepared for the certification purposes and compliance.
73. Appropriate safety measures should be made for accidental fire.
74. Smoke meters should be installed as warning measures for accidental fires.
75. A Compliance report of the similar project undertaken earlier is to be submitted. This report is to be certified by RO, UPPCB.
76. Plan for safe disposal of R.O reject is to be submitted.
77. Project falling within 10 Km. area of Wild Life Sanctuary is to obtain a clearance from National Board Wild Life (NBWL) even if the eco-sensitive zone is not earmarked.

B. Specific Conditions:

1. Sprinkler to be used for curing and quenching during construction phase. No ground water to be used during construction and operation phase.
2. STP to be constructed during construction phase.
3. For the treatment for total sewage a full-fledged STP is to be provided. 100% waste water is to be treated in captive STP conforming to prescribed standards of receiving body for designated use. Monitoring of STP to be done weekly till its stabilizations.
4. To discharge excess treated waste water into public drainage system permission from the competent authority to be taken prior to any discharge.

5. Dedicated power supply for STPs is to be ensured. During operation sludge of STP is to be used in house and surplus manure should be managed by giving to end users. STP and D.G. sets to be handed over to individual RWA for the maintenance.
6. All entry/exit point should be bell mouth. All internal roads should not be less than 9 meter wide.
7. Wheel wash arrangement is to be made at exit point.
8. Use of LEDs should be explored in place of CFL. Solar light is to be provided in the common areas with 50% of them may be with dual provision.
9. 100% provision of Rain Water Harvesting is to be made. RWH shall be initially done only from the roof top. RWH from green and other open areas shall be done only after permission from CGWB.
10. Height of the stack should be provided as discussed based on combined D.G. sets capacity and be higher than the tallest building.
11. Environmental Corporate Responsibility (ECR) plan along with budgetary provision amounting to 2% of total project cost shall be submitted (within the month) on need base assessment study in the study area. Income generating measures which can help in up-lift-ment of weaker section of society consistent with the traditional skills of the people identified. The program may include activities such as old age homes, rain water harvesting provisions in nearby areas, development of fodder farm, fruit bearing orchards, vocational training etc. In addition, vocational training for individuals shall be imparted so that poor section of society can take up self employment and jobs. Separate budget for community development activities and income generating programmers shall be specified.
12. Crèche, convenient shopping provision shall be provided during the operation and constructive phase.
13. A dedicated spare room for senior citizens at club/recreation hall with suitable facilities shall be provided during the operation phase.
14. Green belt area should be covered with 50% trees, 25% shrubs and 25% grass. Trees should be planted on 3 rows on the periphery. At least 50% of tree should be ever green.
15. Temporary storage for e-waste shall be provided and it should be managed as per e-waste notification.
16. Wherever a particular area is recorded as a pond in the revenue records and all such ponds covered in the project area shall be adopted by the project proponents and suitably rejuvenated.
17. Inhabitants of villages, if any, included in the project site will not be displaced but the facilities for the villagers shall be upgraded.
18. Post project monitoring for air, water (surface+ ground), Stack noise of D.G. sets, STP to be carried out as CPCB Guidelines.
19. ECS is to be as per G.B. Nagar bye-laws.
20. The project proponent will manage disposal of excavated soil left after own use in eco-friendly manner and submit the plan.
21. Municipal solid waste management is to be managed by the project proponent till facilities is available in the area.
22. DG & EWS housing to be provided as per G.B. Nagar Bye-laws.
23. All the Environmental issues are to be taken care of before occupancy of dwellings.

24. Ground water should not be extracted for the purpose of construction or otherwise. In case of default the Environmental Clearance will deem to be cancelled.

This Environmental Clearance is subject to ownership of the site by the project proponent in combination with approved Master Plan for Greater Noida. In case of violation, it would not be effective and would automatically be stand cancelled.

You are also directed to ensure that the proposed site is not a part of any no-development zone as required/prescribed/identified under law. In case of violation, this permission shall automatically be deemed to be invalid and cancelled. Also, in the event of any dispute or recording of title over the proposed site, this clearance shall automatically deemed to be cancelled.

The project proponent will have to submit approved plans and proposals incorporating the conditions specified in the Environmental Clearance within 03 months of issue of the clearance. The SEIAA/MoEF reserves the right to revoke the environmental clearance, if conditions stipulated are not implemented to the satisfaction of SEIAA/MoEF. SEIAA may impose additional environmental conditions or modify the existing ones, if necessary. Necessary statutory clearances should be obtained and submitted before start of any construction activity.

These stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification, 2006, including the amendments and rules made thereafter.

This is to request you to take further necessary action in the matter as per provision of Gazette Notification No. S.O. 1533(E) dated 14.9.2006, as amended and send regular compliance report to the authority as prescribed in the aforesaid notification.


S.S. Yadav
Member Secretary SEIAA

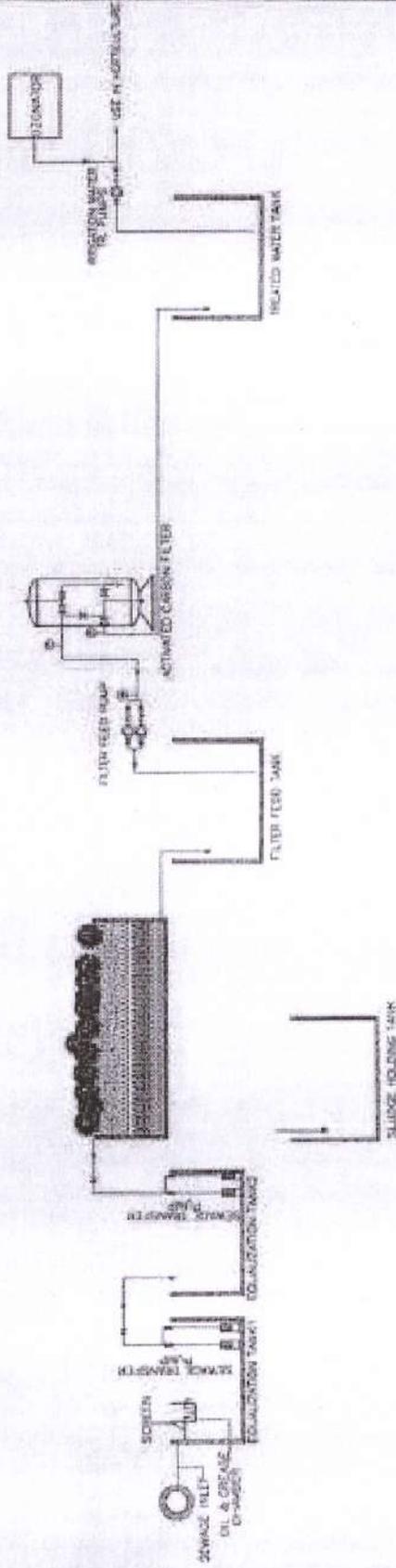
(991/Parys/SEAC/2012/TA(M)) dated as above

Copy for necessary action to:

1. The Principal Secretary, Environment, U.P. Govt., Lucknow.
2. Dr. A.L. Ahuja Rai, Advisor, IA Division, Ministry of Environment & Forests, Govt. of India, Parvathan Bhawan, CGO Complex, Indira Road, New Delhi.
3. Chief conservator, Regional Office, Ministry of Environment & Forests, (Central Region), Gandriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow.
4. The Member Secretary, U.P. Pollution Control Board, Panch Bhawan, Gomti Nagar, Lucknow.
5. District Magistrate, G.B.Nagar, U.P.
6. Deputy Director, Environment Directorate, Regional Office, Meerut.
7. Copy to web master/ Guard file

(R.P. Varma)
Secretary SEAC / Director in charge
Environment, U.P.

1200 KLD STP PHYTORID TECHNOLOGY



LEGEND:

- X VALVE
- M MOTORIZED BUTTERFLY VALVE
- N NON RETURN VALVE
- DIFFUSER
- ⊕ PRESSURE GAUGE
- ⊙ WATER METER
- ⊖ FLOW METER

R-4	403/2014	STP CAPACITY INCREASED
Rev. No.	0180	Revision

SERVICES TO BE PROVIDED		SERVICES TO BE PROVIDED	
S.N.	DESCRIPTION	QUANTITY	REMARKS
1	RECONSTRUCTION OF STP - 1200 KLD	1	RECONSTRUCTION OF STP - 1200 KLD
2	PHYTORID TANK - 10000 LTR	1	PHYTORID TANK - 10000 LTR
3	ACTIVATED CARBON FILTER - 10000 LTR	1	ACTIVATED CARBON FILTER - 10000 LTR
4	SLUDGE HOLDING TANK - 10000 LTR	1	SLUDGE HOLDING TANK - 10000 LTR
5	EQUALIZATION TANK - 10000 LTR	2	EQUALIZATION TANK - 10000 LTR
6	SLUDGE RETURN LINE	1	SLUDGE RETURN LINE

PROJECT: PARAMOUNT GOLF FOREST AT GRATER MOBA U.P.

CLIENT: PARAMOUNT GOLF FOREST AT GRATER MOBA U.P.

DATE: 01/10/2014

SCALE: 1:10

DESIGNED BY: [Signature]

CHECKED BY: [Signature]

DATE: 01/10/2014

ENERGETIC WATER ENGINEERING PVT LTD
 PLOT NO. 10, INDUSTRIAL AREA, PHASE II, GATE NO. 1, WAZIRPUR, DELHI - 110028

PARAMOUNT GOLF FOREST
 PLOT NO. 10, INDUSTRIAL AREA, PHASE II, GATE NO. 1, WAZIRPUR, DELHI - 110028



NOIDA INTERNATIONAL UNIVERSITY

ADEQUACY REPORT FOR SEWAGE TREATMENT PLANT (STP)



M/S Paramount Golfcourse
(A Unit of Paramount Propbuild Pvt Ltd)
Plot No. BGH-A, Site C Rd, opp. Sector Zeta, Greater Noida, Uttar Pradesh 201306

(December 2019)

By

Dr Paritosh Srivastava, Associate Prof & Head

M.Tech IIT Dhanbad (Env Engg), Phd (Civil Engg)

Ex. Executive Member UP State Center-IEI

(Environment Division) School of Engineering and Technology

NOIDA INTERNATIONAL UNIVERSITY

GREATER NOIDA



NOIDA INTERNATIONAL UNIVERSITY

Date: 16/012/2019

Covering Letter

For preparation of adequacy report All data has been provided by client (M/S Paramount Golfcourse). On the basis of data we have suggested some modification in treatment so that pollution control norms can be achieved as per norms of discharge standard

Paritosh Srivastava
Dr Paritosh Srivastava,

Associate Prof

M.Tech IIT Dhanbad (Env Engg), Phd
(Civil Engg) MNNIT ALLAHABAD

Ex Executive Member UP State Center -IEI
(Environment Division)

School of Engineering and Technology

NOIDA INTERNATIONAL UNIVERSITY

GREATER NOIDA

Paritosh Srivastava
Dr. Paritosh Srivastava
Asst
M.T
S

Introduction:-

M/S Paramount Group is a young and contemporary real estate company with an objective to create industry milestones. It has already established itself among the leaders and its projects are known for their unparalleled quality and unmatched style. Welcome to a life without compromises. Paramount Group, one of the best real estate developers, not only in Noida but in Delhi NCR also, brings to you premium residential options with modern amenities. From conceptualization to design to the implementation, paramount Group's projects always strive for perfection and excellence. M/S Paramount Golfcourse is a residential project having 1988 Villas, 4 High Rise Towers (256 Flats). Location of the Project is as given below (Figure-1)

Table-1 Basic Information M/S Paramount Golfcourse

Sl.No.	Basic Data	
1	Company Name	Paramount Propbuild Pvt Ltd)
2	Company Residential Project Name	Paramount Golfcourse
3	Address of Project site	Plot No. BGH-A, Site C Rd, opp. Sector Zeta, Greater Noida, Uttar Pradesh 201306
4	Company Brief Description	Building Construction, Real Estate
5	Total Area of Housing	340625.96 Sq Meter (Flat +Villas)-34 Ha
6	Total Area of Project	105 Acre or 42.492 (Ha)
6	Domestic Waste water Discharge	1090KLD*(less than 1200 KLD)
7	No. of Manpower(Staff/Worker)	2 Staff Per Shift (3 Shifts)
8	Process Description of STP with Size/Capacity	1200 KLD (Attached in Appendix-1)
9	Water Test Report of STP Outlet	Done
10	Lab Detail	Global Envio Laboratories (GEL)

*{(1988 Villas, 4 High Rise Towers (256 Flats) @135Liter per day per person
4 to 5 member per family considering(Av Family member is 4.5) 80% Occupancy
= $4.5 \times 135 \times 256 + 4.5 \times 135 \times 1988$ } $0.8 = 1090$ KLD(Maximum)

Parvath Srinivas



Figure 1 Location of Project

Present Treatment Plant Status

Flow diagram of wastewater treatment as obtained from the M/S Paramount GolfForeste (A unit of Paramount ProBuild Pvt Ltd) is Attached in Appendix-1 along with photograph in Figure-2 as given below there is fluctuation in the rate of discharge of water as intermittent release of wastewater occurs. The total quantity of waste water is estimated to be 1090KLD (Kiloliters per day). Figure-2 shows some Picture of existing treatment plant.

Table -2 Technical Speciation of Existing Treatment Plant

S.No	Paramenter	Volume
1	Equalitztion Tank sump	1200 KLD (Two)
2	Treated Water Tank	66 000 Liter (One Chamber)
3	Filter Feed Tank	60000 Liter (One Chamber)
4	Digital Flow meter (Inlet)	80 mm (2 No)**
5	Digital Flow meter (Outlet)	100 mm (1 No)**

** Performace Attached in Appendix -4

Pariksha Srinivas



Figure 2(a) Phytolacca based Sewage treatment

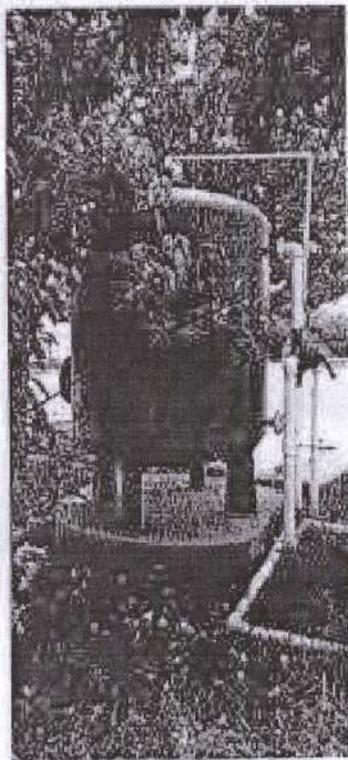


Figure 2(b) Filter



Figure 2 (c) Ozonator Unit

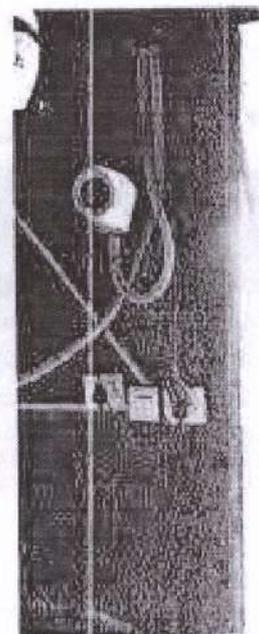


Figure 2 (d) Digital Flow meter (outlet)

Figure -2 Photograph of Existing Treatment Plant

Baratash Sena
5
Engineering

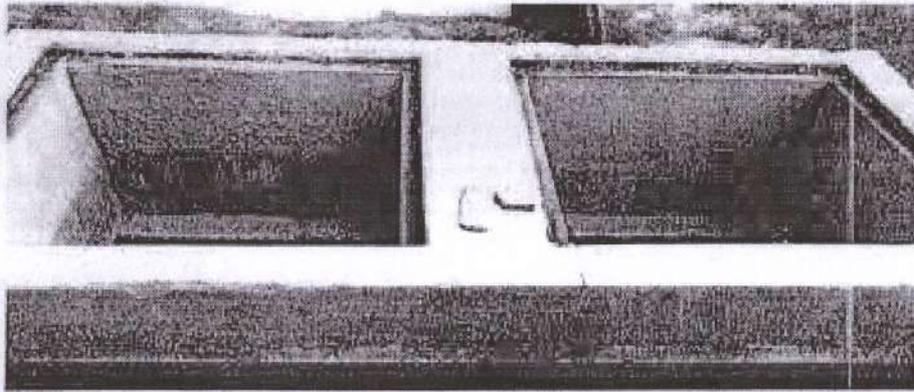


Figure 2(e) Collocation Tank

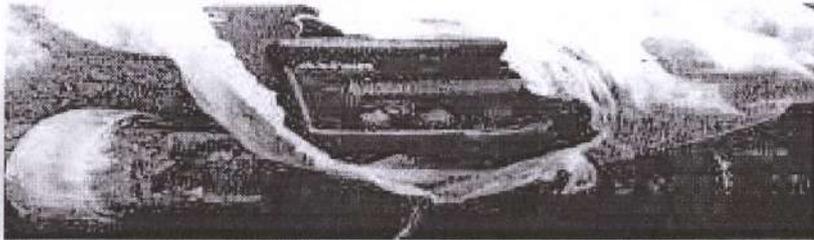


Figure 2(f) Digital Flow meter (2 Nos)

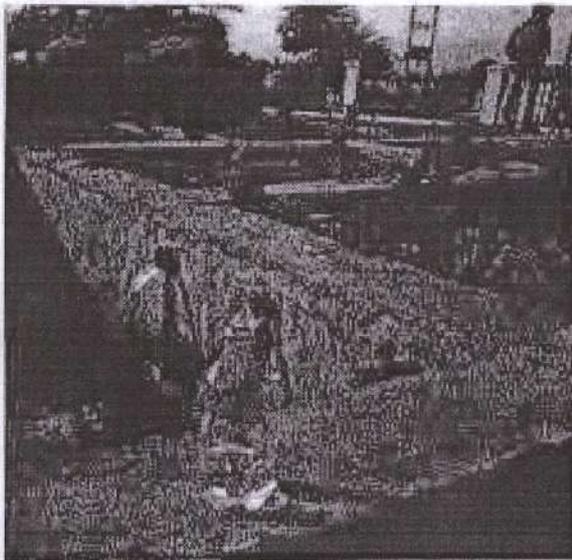


Figure 2(g) Outlet Water

Figure -2 Photograph of Existing Treatment Plant

Paritosh Srivastava

Performance of Existing Treatment Plant

Paramount Golfcourse (A Unit of Paramount Propbuild Pvt Ltd) conducted lab test various parameters for various months as Shown in table-3. All test is performed by Golbal Environ Lab whose value are given in Appendix-3. Other than BOD and TSS all of the other parameters are well within permissible limits prescribed by CPBC Table -3 shows the various parameter of Concern as reported GEL.

Table -3 Parameters Values Treatment Plant (Outlet)#

S.No	Parameters	Sep 2019	Oct 2019	Nov 2019	Dec2019	As per CPBC Limit **
1	TSS	96 mg/l	90 mg/l	88 mg/l	90 mg/l	100
2	BOD	28 mg/l	23 mg/l	22 mg/l	20 mg/l	30
3	COD	133 mg/l	126 mg/l	120 mg/l	128 mg/l	250
4	Oil and Grease	8 mg/l	5 mg/l	8 mg/l	5 mg/l	10
5	pH	6.99	6.86	7.56	7.32	5.5-9.0

**CPCB general Standards for discharge of Environmental Pollutant

**<http://cpcb.nic.in/GeneralStandards.pdf> (As sited in Dec 2019)

(#Data Source Attached in Appendix 3 (A),3 (B), 3(C),3 (D))

Appendix -2 Describe the Consent order Issued to Paramount Propbuild Pvt Ltd

The Present Treatment Proposal:-

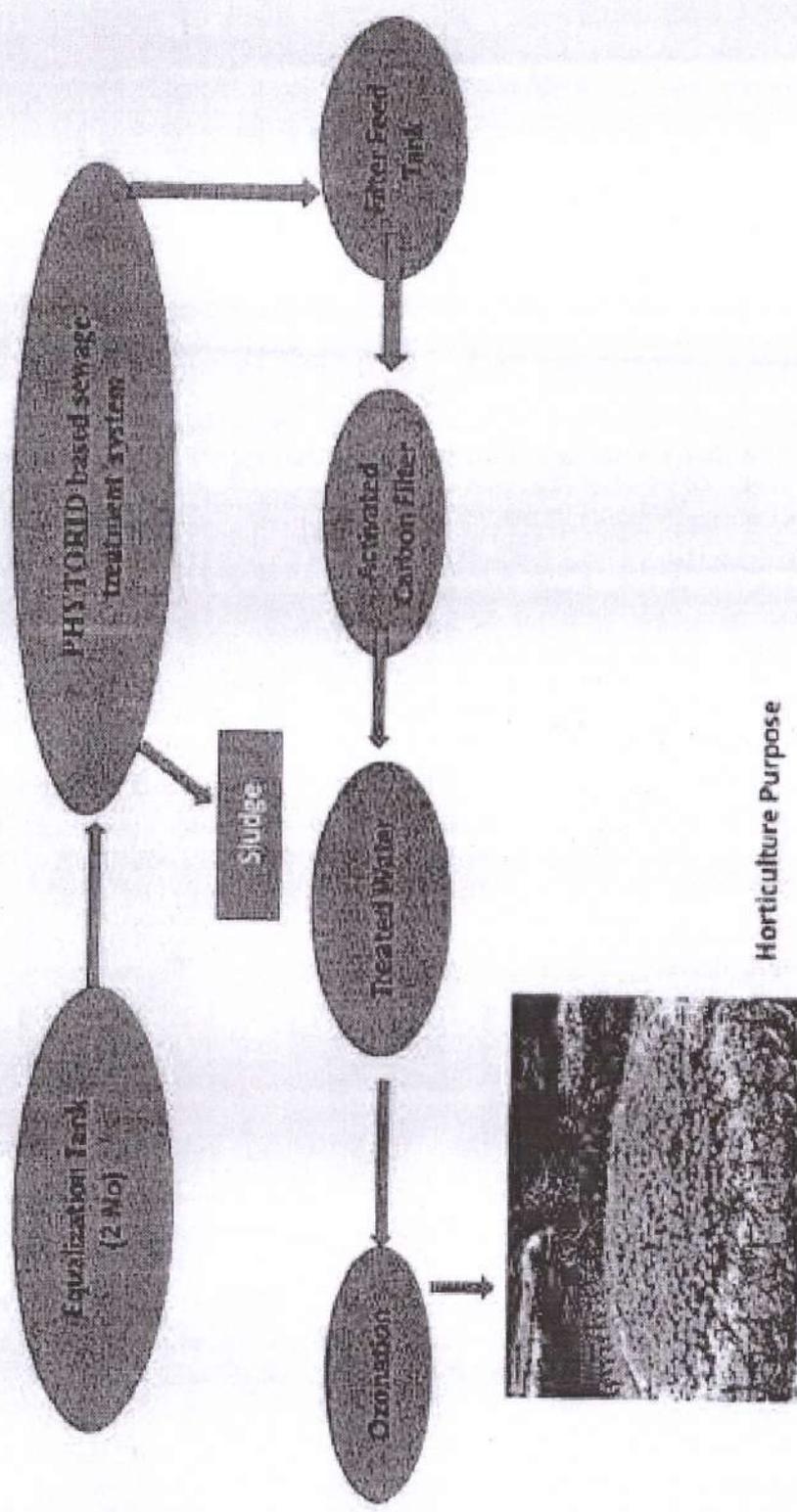
The present wastewater treatment plant which work on Phytorid technology full-fill the discharge standards as per norms. The Value of Biochemical oxygen demand (BOD),Chemical Oxygen demand(COD) Total Suspended Solids (TSS) along with pH, is as per norms. Figure -3 Shown Flow diagram of Existing treatment plant.

Theoretical Description:

PHYTORID based sewage treatment system:- Presents System Works on the Phytorid technology Details about technology as Given below

National environmental engineering research institute (NEERI) has developed a novel Technology based on natural method of treatment of sewage using constructed wetlands. The technology is named as PHYTORID and is well patented nationally and internationally. Using the concept, natural wetland functioning has been used to design a technology wherein wetlands plants and combined working of their root system have been integrated to get a designer ecosystem. Engineered Wetland system can be used for treatment of wastewater and particularly for treatment of sewage. This is a stand-alone technology and is very effective alternative to

Paritosh Singh
7



Horticulture Purpose

Pankaj Singh

Figure 3 Flow Diagram of Treatment plant

conventional activated sludge treatment plants. PHYTORID is a subsurface flow constructed wetland system (SSFCW). The porous media also supports the root structure of emergent vegetation. The design of the PHYTORID system assumes that the water level in the cells will remain below the top of the filler media. The vegetation to be utilized for this said Phytorid system is very important. Various species of aquatic plants have been utilized to attain maximum efficiency in the treatment of domestic wastes. These include species like phragmites Australia, phalaris arundinacea, Glyceria maxima, Typha sap., Scirpus app., other common grasses, Cannas etc.

Advantage of PHYTORID System

Several advantages of PHYTORID are as follows;

- No mechanical or electrical machineries such as a aerator/pump are involved therefore very low maintenance.
- Space saving Technology as compared to other no electricity (Passive) systems such as a wastewater stabilization Ponds (WSP). One-day residence time for Phytorid as compared to 10-18 days for WSP.
- Scalable from individual household to community to village/township level.
- Decentralized system thereby saving cost on sewage pipe lines and avoids loss by leakage.
- Tested water quality meets discharge and irrigation standards specified by CPCB.
- ozonation (based on solar power) is added, then it meets all reuse standards.
- Aesthetic improvement as Phytorid resembles garden.
- Due to subsurface flow design, no mosquitoes and odor nuisance as compared to some other surface flow Technologies
- System are able to tolerate fluctuation in flow
- They facilitate water reuse and recycling.
- They provide habitat for many wetland organisms.
- This is also more desirable in areas with high water table to avoid any contamination of ground water through soak it
- It can be applied preservation of natural water causes such as a lake, river and Marine ecosystem.
- It can be easily integrated into the natural topography

Utilization of Treated Water:-In giving housing project (Paramount GolfForeste) treated water after ozonation utilized for Horticulture purpose. In Project Area 5.5 Ha land used for plantation with different variety of herbs, shrub, trees and treated water utilized. Effluent generated from the STP completely utilized in the premises. For measuring flow digital flow meter is used. Figure 4 Shows different image of project site

Pankaj Srivastava
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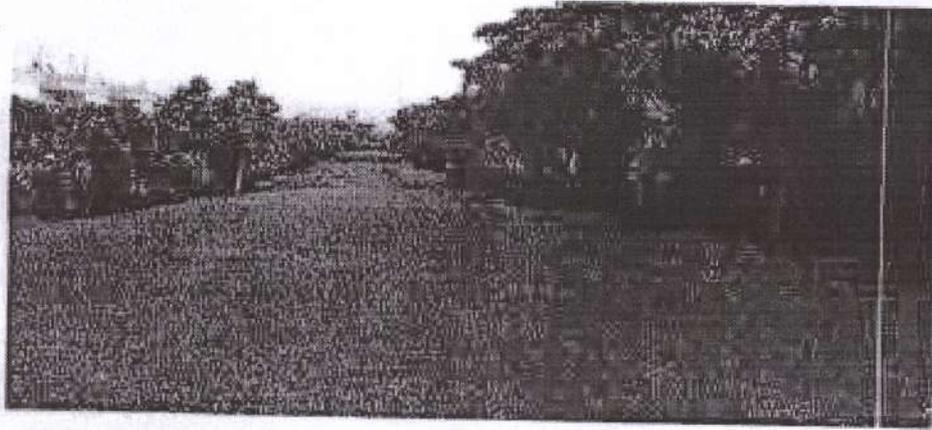


Figure 4(a) Greenery at Project Site



Figure 4(b) Green Along Road

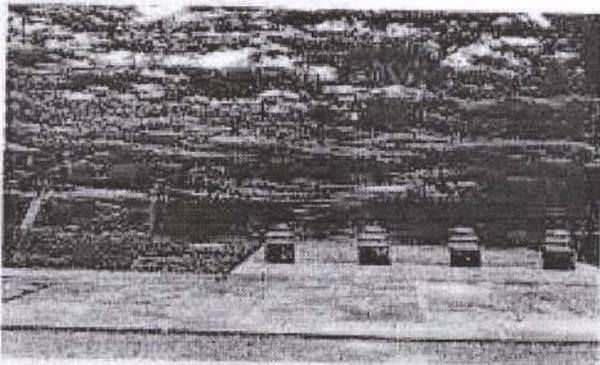


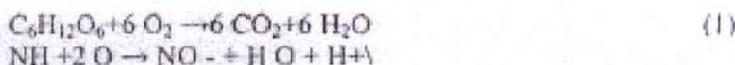
Figure 4 (C) Plantation at Project Site (Figure 4 Horticulture in project area)

Parikesh Shrivasth

BOD

Biochemical oxygen demand (BOD) is a measure of the dissolved oxygen consumed by microorganisms during the oxidation of reduced substances in waters and wastes. Typical sources of BOD are readily biodegradable organic carbon (carbonaceous, CBOD) and ammonia (nitrogenous, NBOD). These compounds are common constituents or metabolic byproducts of plant and animal wastes and human activities (domestic and industrial wastewaters). The discharge of wastes with high levels of BOD can cause water quality problems such as severe dissolved oxygen depletion and fishkills in receiving water bodies.

Biochemical oxygen demand (BOD) is also sometimes referred to as *biological oxygen demand*, but the latter term is considered inappropriate by many scientists and engineers. These terms are widely used to define the microbial use or consumption (i.e. *demand*) of oxygen during the aerobic oxidation of electron donors such as readily degradable organic carbon (e.g. sugars) and ammonia in waters as shown in the following simplified reactions:



Natural sources of BOD in surface waters include organic material from decaying plants and animal wastes. Human sources of BOD include feces, urine, detergents, fats, oils and grease, etc. Proteins are produced by plants and utilized by animals. Through the microbial processes of proteolysis, deamination and ammonification proteins are degraded to a hydrocarbon skeleton and ammonia—the two primary chemical forms contributing to BOD as presented in the above equations. The subsequent biochemical oxidation of these reduced nitrogenous and carbonaceous compounds in water is mediated by a variety of microorganisms (primarily bacteria and protozoa). Regarding wastewaters, BOD is often used as a measure of the *strength* of the waste—the greater the BOD, the more “concentrated” the waste. BOD is somewhat unique in that it measures an *impact* on the environment (mass of dissolved oxygen consumed per volume of water sample— $\text{mgO}_2 \text{L}^{-1}$), rather than a concentration of any specific compound or family of compounds (e.g., total organic carbon or ammonia). Measurement of BOD in raw (influent) and treated (effluent) wastewaters is a standard practice to evaluate treatment facility performance. BOD is also one of the primary surface water quality parameters.

Theory

A number of tests have been developed to quantify the BOD, as well as to estimate the rate of oxygen depletion in water or wastewater samples. This oxidation rate is commonly used in wastewater treatment and surface water quality models. Figure 2 diagrams the theoretical aspects of the biochemical oxygen demand of a wastewater sample as a function of time. Note that the oxygen demand (sometimes referred to as the BOD *exerted*) increases with time, asymptotically approaching an ultimate value. The inverse of the BOD exerted curve would represent the BOD (degradable organics) remaining in the sample, that exponentially approaches zero.

Pooja Singh
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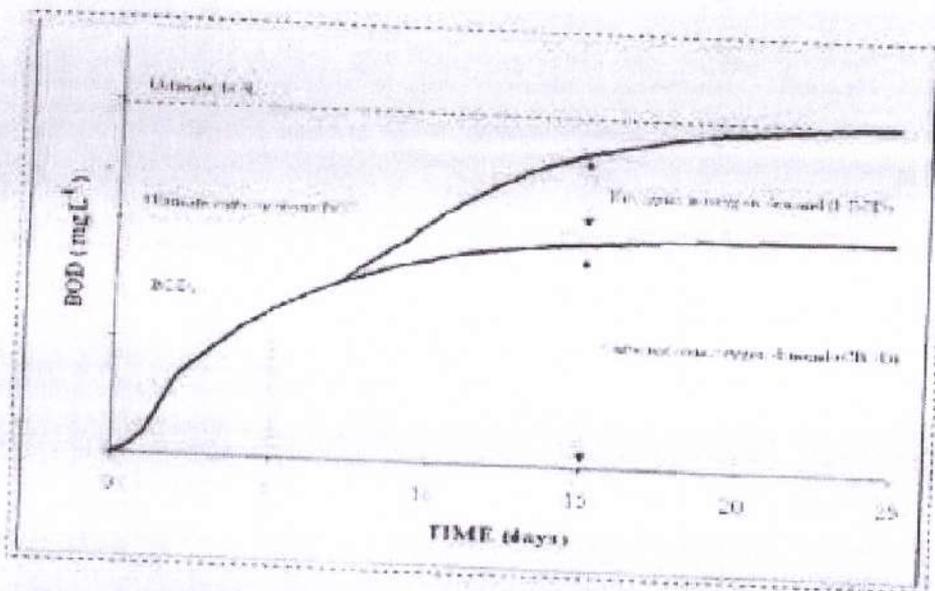


Figure-5 BOD Log phase Curve

Five-day BOD (BOD₅)

The 5 BOD test is a standardized test that provides information regarding the organic strength of wastewater. The amount of oxygen consumed in a sample within a five-day period is measured under carefully controlled and standardized conditions. Generally the five-day period is not long enough for complete oxidation, but it provides sufficient time for microbial acclimation (*lag-phase* growth as seen during the first day in Figure 5) and for substantial (approximately 40 to 80 percent) oxidation.

$$BOD_5 = DO_{final} - DO_{initial}$$

Depending on the nature of the sample, it is either diluted or microbially seeded and additional nutrients are added.

Total suspended solids (TSS)

It is the dry-weight of suspended particles, that are not dissolved, in a sample of water that can be trapped by a filter that is analyzed using a filtration apparatus. It is a water quality parameter used to assess the quality of a specimen of any type of water or water body, ocean water for example, or wastewater after treatment in a wastewater treatment plant. It is listed as a conventional pollutant in the U.S. Clean Water Act.^[1] Total dissolved solids is another parameter acquired through a separate analysis which is also used to determine water quality based on the total substances that are fully dissolved within the water, rather than undissolved suspended particles.

Pantosh Singh

Suggestion & Discussion

- a. Proper cleaning of treatment plant must be performed before restarting the plant.
- b. To ensure proper running of treatment plant log book should be maintained and periodically checked
- c. Waste water incoming must be daily recorded with the help of a digital flow meter.
- d. Digital flow meter must be present on the influent and effluent waste water.
- e. Two skilled operators Per shift should be trained to run treatment plant properly.
- f. Continuous Evaluation and test of treatment plant for different parameter must be perform.
- g. Sludge generated must be used in land to improve the structure of the soil(Horticulture Purpose) along with a fertilizer to supply nutrient.

Conclusion:-

Treated Wastewater meets the Effluents discharge standards as per norms for group housing projects. Presently treatment plant of 1200KLD Capacity full fill the treatment need of population exists. In given housing project most of the treated wastewater used in: Horticulture.

Barkat Singh

APPENDIX-2

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s. MA. PARAMOUNT PROPBUILD PVT. LTD vide

Consent Order No. 165189. Water

Dated: 28/02/2018

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of group housing project.
2. The quantity of maximum daily effluent discharge should not be more than the following:

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	1200 KL/D	STP
2	Domestic	275 KL/D	STP

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, it meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.
- 4.a. The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms stated treated effluent:

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100 mg/ltr
2	BOD	30 mg/ltr
3	COD	250 mg/ltr

- 4.b. The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms:

Industrial Effluent		
S.No	Parameter	Standard

5. Effluent generated in all the processes, bleed water, voiding effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act, 1986 or otherwise mandatory.
6. The other pollutants for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.
7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments standards prescribed under The Environment (Protection) Act, 1986.
8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter V Notch for measuring effluent and its log book be maintained.

Specific Conditions:

Parthiv Srivastava

Appendix (3A)



GLOBAL ENVIRO Laboratories

Plot No. 4 Phase No. 45 Opposite Shree Manan Dham Temple
 Rm. K. M. Mile Stone, Industrial Area, Bafra Road, Ghazabad, 201003 (U.P.)
 MOBILE: +91 9810317100, +91 8826028115
 E-MAIL: globalenviro@rediffmail.com, globalenviro@globalenviro.com
 ISO 9001:2015 Certified Environmental Laboratory

TEST REPORT

ISSUED TO

Sample Identification No.
 Test Report No. & Date
 Sample Description
 Sample Collection Date
 Sample Collected By
 Sampling Time
 Date of Sample Receipt
 Report Generated
 Analyst/Chemist

M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED
 CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A,
 UPSIDC SITE-C, EXTN, OPP. SECTOR-ZETA-1,
 GAUTAM BUDH NAGAR

WW TREN1001

01/09/2019 (Date) 01/09/2019

Waste Water

01/09/2019

12:45

OUTLET OF STP

01/09/2019

12

01/09/2019 14:02/2019

ANALYSIS RESULTS

S No	Parameters	Results	Unit	As per CPCB LIMIT*	Protocol
1	pH	7.5	-	6.5-8.5	IS 1502 (part 1) (1986) (Revised)
2	Water Temperature (°C)	28	°C	15-30	IS 1502 (part 1) (1986) (Revised)
3	Chemical Oxygen Demand (COD)	120	mg/l	150	IS 1502 (part 1) (1986) (Revised)
4	Biochemical Oxygen Demand (BOD ₅)	15	mg/l	30	IS 1502 (part 1) (1986) (Revised)
5	Total Suspended Solids (TSS)	150	mg/l	300	IS 1502 (part 1) (1986) (Revised)

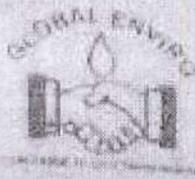
*As per general standard for discharge of effluents into water bodies

Anuradha
 (Checked By)
ANURADHA RANI (Sr. Chemist)

Bipin Kumar Pathak
BIPIN KUMAR PATHAK
 Sr. Analyst

Pratik
 Sr. Analyst

Appendix (C)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHABRA NO. 45, OPPOSITE SHREE NARAYAN DHAM TEMPLE
 8th KM MILE STONE, INDUSTRIAL AREA, NEERUT ROAD, SHARADAPUR, GHAZIABAD-201003 (UP)
 MOBILE: +91-9810317145, +91-8826028116
 E-MAIL: global_enviro@yahoo.com, globalenviro@gmail.com
 An EPSCC Recognized Environmental Laboratory

TEST REPORT

ISSUED TO	
Sample Identification No.	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLFORESTE, BGH-A, UPSIDC SITE-C, EXTN, OPP- SECTOR-ZETA-1, GAUTAM BUDH NAGAR
Test Report No. & Date	WW-191101/01
Sample Description	GL-1911/011, DATE: 08.11.2019
Sample Collection Date	Waste Water
Sample Collected by	01.11.2019
Sampling Site	GEL STAFF
Date of Sample Receipt	OUTLET OF STP
Sample Condition	01.11.2019
Analysis Duration	OK
	01.11.2019 - 05.11.2019

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	As per CPCB LIMIT*	Protocol
1.	pH	7.56	---	5.5-9.0	IS:3025(part-1):1980- RA:2017
2.	Total Suspended Solids	60	mg/l	100	IS:3026(part-1):1984- RA:2017
3.	Chemical Oxygen Demand	120	mg/l	250	IS:3025(part-50):2006- RA:2017
4.	Biochemical Oxygen Demand (at 27°C for 3 days)	22	mg/l	30	IS:3025(part-44):1992- RA:2017
5.	Oil & Grease	8	mg/l	10	IS:3025(part-39):1991- RA:2019

*CPCB general standard for discharge of Environmental Pollutants.

Anuradha Rani
 (Checked By)
 ANURADHA RANI (Sr. Chemist)

Arvind Kumar
 ARVIND KUMAR
 (Authorized Signatory)

Poojash Singh

Appendix 3 (D)



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHANNA NO. 45, OPPOSITE SHREE MAHARAJA TEMPLE
 17th KM. METT STONE, INDUSTRIAL AREA, MEERUT ROAD, GHANSHYAM-211003 (U.P.)
 MOBILE: +91-9810317145, +91-8926029116
 E-MAIL: global@globalenviro.com, globalenviro@gmail.com
 ISO 9001:2015 Certified Environmental Laboratory

TEST REPORT

ISSUED TO	M/S. PREMIUM FACILITY MANAGEMENT PRIVATE LIMITED, CLUB RETREAT, PARAMOUNT GOLF COURSE, BGN-A, UPSIDC SITE-C, EXTN. OFF- SECTOR-ZETA-1, GAUTAM BUDDH NAGAR
Sample Identification No.	Ww-19-20901
Test Report No. & Date	GE/1912/SWB, DATE: 13.12.2019
Sample Description	Waste Water
Sample Collection Date	09.12.2019
Sample Collected by	OEI STAFF
Sampling Site	OUTLET OF STP
Date of Sample Retrieval	09.12.2019
Sample Condition	OK
Analysis Duration	09.12.2019 - 13.12.2019

ANALYSIS RESULTS

S No.	Parameters	Results	Unit	ISIRI CPCB LIMIT*	Protocol
1	pH	7.32	---	5.5-9.0	IS:3025(part-17)-1983-87-2017
2	Total Suspended Solids	90	mg/L	100	IS:3025(part-17)-1983-87-2017
3	Chemical Oxygen Demand	128	mg/L	250	IS:3025(part-58)-2006-87-2017
4	Biological Oxygen Demand (at 20°C for 5 days)	30	mg/L	30	IS:3025(part-44)-1983-87-2017
5	Oil & Grease	5	mg/L	10	IS:3025,Part-39-1901-87-2019

*CPCB general standard for discharge of Environmental Pollutants

Aminuddin
 (Checked By)

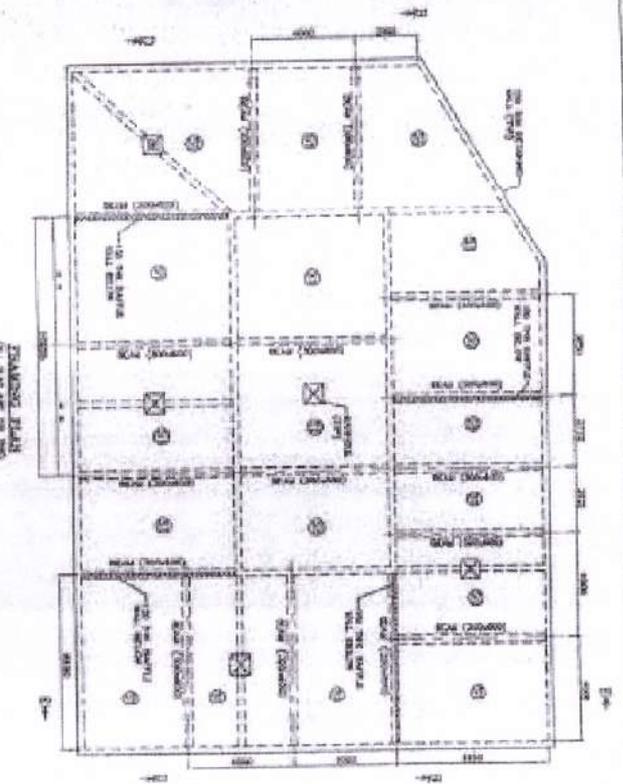
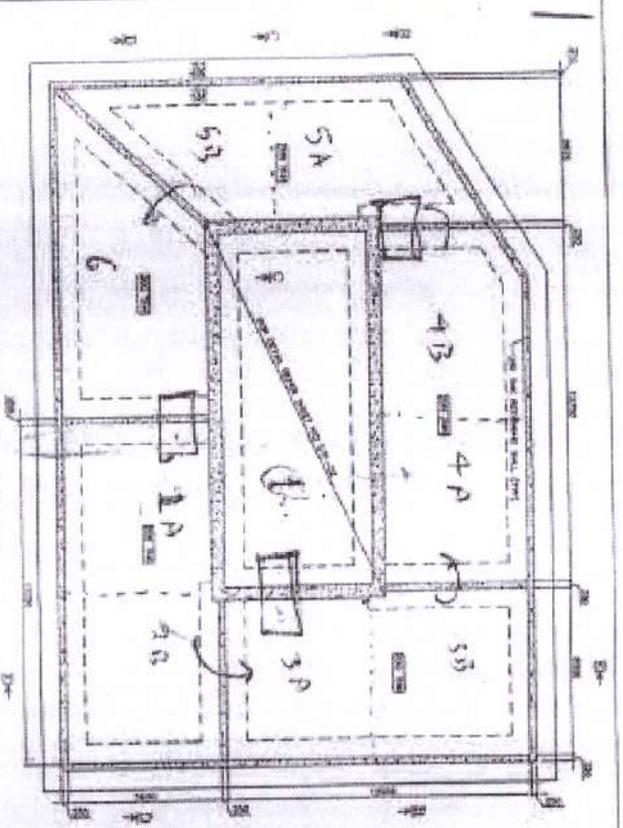


Parvati Singh

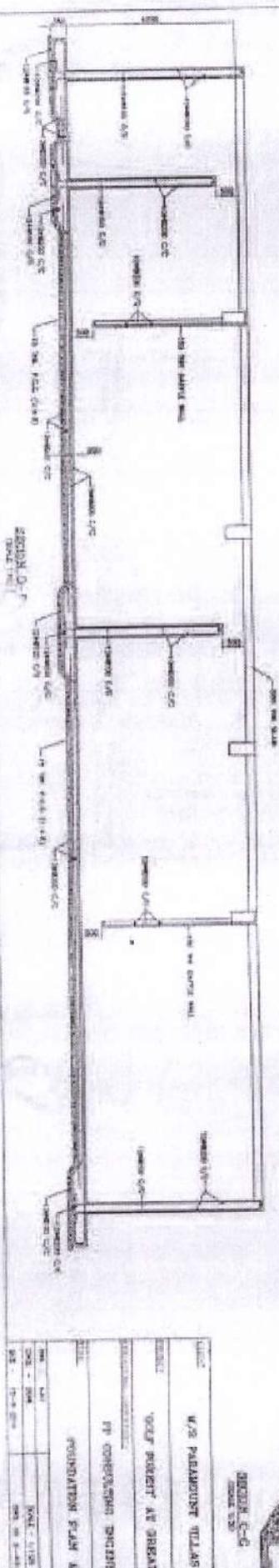
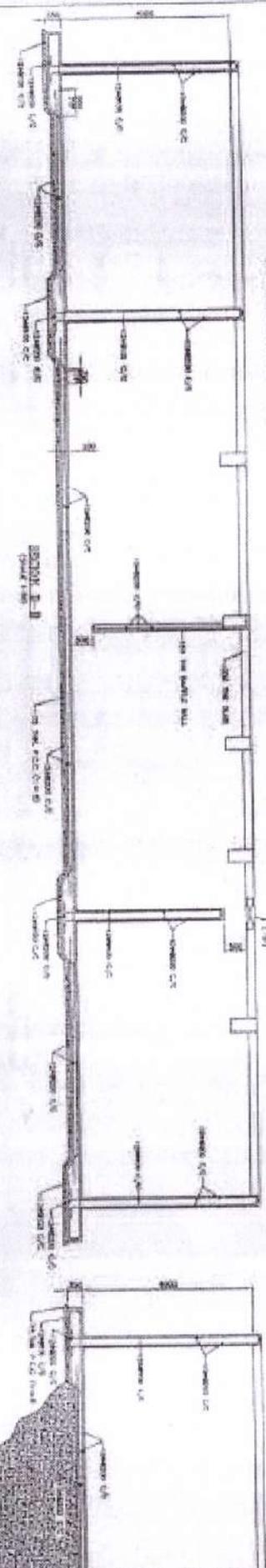
Appendix-4

Size	M3/hr.	LPM	LPS	USGPM
15	0.13	7.63	1.11	127.21
20	0.23	13.54	1.77	226.35
25	0.35	21.19	2.89	353.36
32	0.58	34.93	4.65	578.98
40	0.90	54.28	7.08	904.61
50	1.41	84.82	11.56	1417.49
65	2.15	143.28	19.82	2389.28
80	3.43	217.08	30.81	3618.35
100	5.45	339.34	44.21	5553.93
125	8.01	510.16	64.24	8034.88
150	11.71	703.82	84.04	12721.98
200	21.60	1359.00	176.93	22636.90
250	31.20	2112.00	288.36	35117.50
300	39.87	2663.16	348.30	42886.00
350	49.24	3155.72	415.16	52511.50
400	58.94	3427.84	497.73	59454.07
450	68.49	3809.64	590.40	69503.76
500	78.35	4461.00	695.43	84180.00
600	101.54	5771.52	919.40	109444.04
700	127.84	7067.40	1148.02	137084.68
800	156.44	8152.40	1359.63	159439.00
900	187.58	9478.80	1613.87	189812.33
1000	240.76	14089.60	2407.50	282169.76
1200	314.28	18850.80	3358.00	394176.12
1400	3708.38	56490.80	18471.34	1328116.18
1600	4447.82	86845.20	14125.37	1447521.44
1800	4833.90	109914.00	18609.45	1849566.74
2000	5241.60	135696.00	17820.50	1271811.02
2500	8121.76	247105.96	68695.11	8171755.82

Pankaj Sun



- NOTES:-
1. ALL DIMENSIONS ARE IN METERS UNLESS OTHERWISE SPECIFIED.
 2. ALL WALLS ARE TO BE CONSTRUCTED WITH 150mm THICK BRICKWORK.
 3. ALL WALLS ARE TO BE FINISHED WITH 12.5mm PLASTER ON BOTH SIDES.
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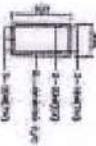
CLIENT	M/S PARADISE VILLAS
PROJECT	GOVT PROJECT AT GREENT
DESIGNER	PP CONSULTING ENGINEERS
FOUNDATION PLAN	
SCALE	1:100
DATE	10/10/2023
DRAWN BY	PP
CHECKED BY	PP
DATE	10/10/2023



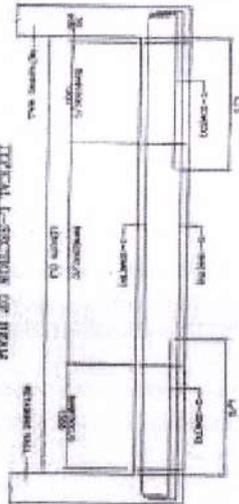
TYPICAL R.F.F. BEAM
 ALONG CUT OFF



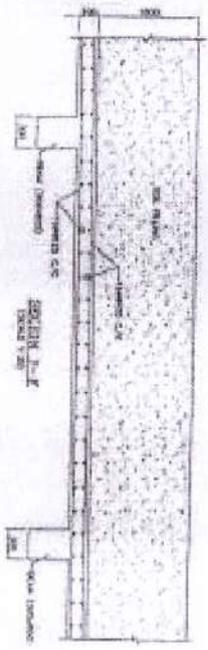
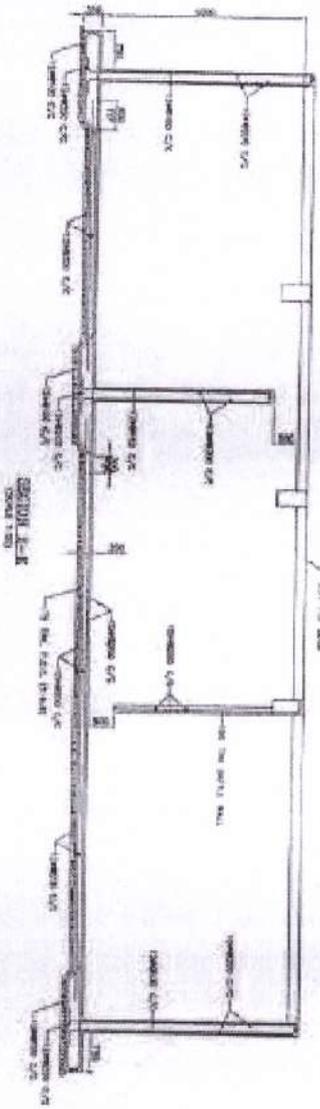
TYPICAL SECTION OF BEAM
 ALONG CUT OFF



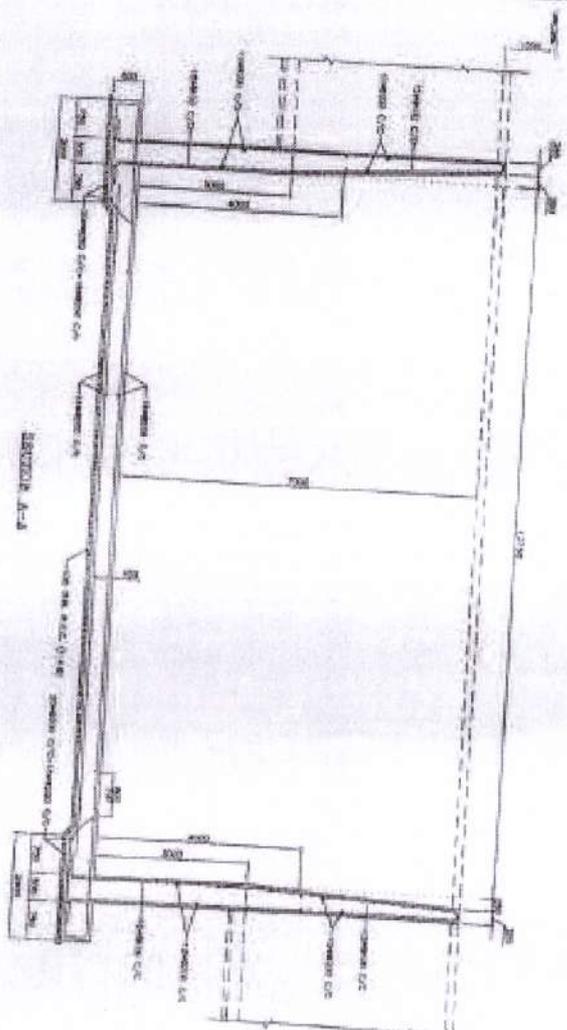
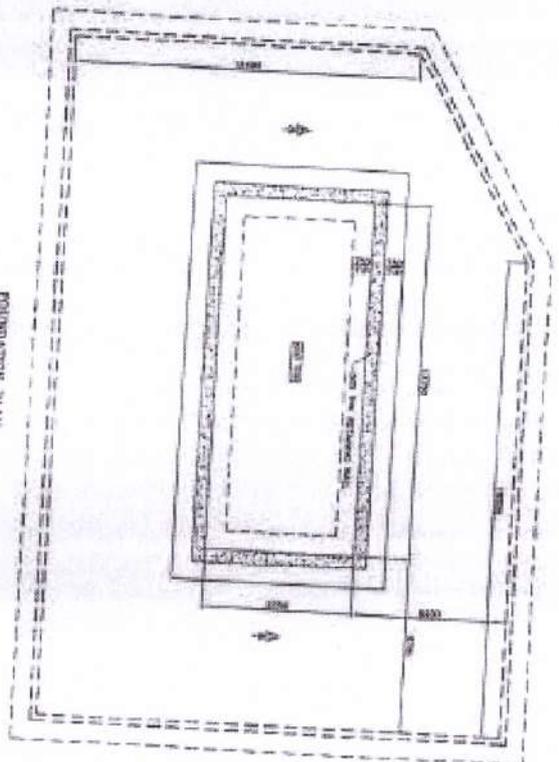
TYPICAL I-SECTION OF BEAM



- NOTES:-
1. SEE THE DRAWING WITH A
 2. ALL DIMENSIONS ARE IN MM
 3. ALL REINFORCEMENT IS TO BE AS PER IS: 456
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NAME	M/S PARADIGM STEEL J
PROJECT	GOLF COURSE AT CHITRA
BY	CONSULTING ENGINEER
FOUNDATION PLAN AND	
DATE	11/11/2011
SCALE	1/10
NO.	11/11/2011



NOTES:-

1. All work to be done in accordance with the specifications of the Indian Standards.
2. The contractor shall be responsible for the quality of the work and for the safety of the workers.
3. The contractor shall be responsible for the timely completion of the work.
4. The contractor shall be responsible for the cost of the work.
5. The contractor shall be responsible for the maintenance of the work.
6. The contractor shall be responsible for the disposal of the waste.
7. The contractor shall be responsible for the safety of the workers.
8. The contractor shall be responsible for the safety of the public.
9. The contractor shall be responsible for the safety of the environment.
10. The contractor shall be responsible for the safety of the property.

CLIENT	M/S PARADWNT VILLAS PVT L
PROJECT	GOLF FOREST AT GREATER NOI
DESIGNER	PP CONSULTING ENGINEERS
TITLE	PLAN AND SECTION AT -7.000
DATE	14-04-2014
SCALE	1:100
DRG. NO.	PP-01

Uttar Pradesh State Industrial
Development Authority.



Regional Office:
Administrative Building
EPIP Industrial Area Site-5,
Surajpur-Kasna, Greater Noida
Tel No. : 0120-2341595
Email ID: rmsurajpur@upsida.co
Website: www.onlineupsida.com
GST No. : 09AAACU1759K1ZZ

Ref.No.

2278-

/UPSIDA/

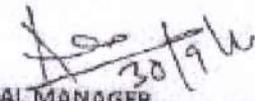
Date: 03-10-2020

WATER NON-AVAILABILITY CERTIFICATE

TO WHOMSOEVER IT MAY CONCERN

This is to certify that this office of Uttar Pradesh State Industrial Development Authority (UPSIDA) is not providing any water supply to the firm M/S. PARAMOUNT GOLFFORESTE A UNIT OF PARAMOUNT PROPBUILD PVT. LTD. located at PLOT NO. BGH-A HOUSING SECTOR, SURAJPUR SITE-C (EXTN.) PHASE-I, GREATER NOIDA, Block-Dadri, Distt. Gautam Budha Nagar, State-Uttar Pradesh.

As such the Company has to make its own arrangement for water supply to meet its entire requirement after obtaining the necessary permission from the Competent Authority,


REGIONAL MANAGER

Regional Office,
U.P. State Industrial Development Authority
Administrative Building
EPIP, Industrial Area, Surajpur-5
Kasna, Greater Noida
(Distt. Gautam Budh Nagar)

उत्तर प्रदेश राज्य औद्योगिक
विकास प्राधिकरण



पैरामाउण्ट प्रोबिल्ड प्रा०लि०,
एच-123, सेक्टर-63,
नोयडा-201301(उ०प्र०).

स्पीड पोस्ट

क्षेत्रीय कार्यालय:

प्रशासनिक भवन,
ईपीआईपी औद्योगिक क्षेत्र साईट-5,
सूरजपुर कासना, गेट नोएडा
फोन: 0120-2341696
ई-मेल: rnsurajpur@upsida.com
वेब साईट: www.onlineupsida.com
जीएसटी न०: 09AAACU1759K1Z

संदर्भ संख्या 4189

/यूपीसीडा/आरएमएस/विदिच-गुप हाउस

दिनांक : 04-01-2020

विषय : मुखण्ड सं.बीजीएच-ए साईट-सी(विस्तार) औ०क्ष० सूरजपुर के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 09.12.2019 एवं 13.12.2019 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा उक्त मुखण्ड पर सरकारी जलापूर्ति की सुविधा उपलब्ध होने के सम्बन्ध में जानकारी चाही गयी है।

उपरोक्त सम्बन्ध में अवगत कराना है कि प्राधिकरण के अधिसूची अभियन्ता, निर्माण खण्ड-2, सूरजपुर के पत्र सं.534 दिनांक 03.01.2020 द्वारा अवगत कराया गया है कि उपलब्ध अभिलेखों के अनुसार, औ०क्ष० सूरजपुर साईट-सी(विस्तार), गीतामबुद्ध नगर स्थित गुप हाउसिंग मुखण्ड सं.बीजीएच-ए के आवंटी मेसर्स पैरामाउण्ट प्रोबिल्ड प्रा०लि० को प्राधिकरण की ओर से जलापूर्ति की व्यवस्था नहीं की गयी है। कृपया तदनुसार अवगत होने का कष्ट करें।

सं. 115 - 4/1/20

भवदीय,

(अजय दीप सिंह)
क्षेत्रीय प्रबन्धक

04/01/2020

उत्तर प्रदेश राज्य औद्योगिक
विकास प्राधिकरण

राज्यीय प्रमुख्यालय
उत्तर प्रदेश औद्योगिक प्रा.
सुरजपुर
गीतमबुद्धनगर।

UPSIDA

निर्माण खण्ड- 11

प्रशासनिक भवन ई0पी0आरई0पी0
औद्योगिक क्षेत्र सुरजपुर-5
कासना, पंटर रोड-201 306
जिला-गीतमबुद्ध नगर
दूरभाष : 0120-2341224
Email : cd2@upsida.com
वेब : www.upsida.com

संदर्भ संख्या 534 / यूपीसीआ / ईई / सी0बी0-11

दिनांक 3/01/2020

महोदय,

4551
23-01-20

कृपया अपने पत्र संख्या-4116/यूपीसीआ/आरएनएम/पेरानाउण्ट-आगत दिनांक 23.12.19 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा ग्रुप हाउसिंग भूखण्ड संख्या बी0जी0एच0-1 आक्टवी मेसर्स पेरानाउण्ट प्रोपर्टिज प्रा0 लि0 के पत्र की छायाप्रति सलमन कर आद्योगिक सेक्टर सुरजपुर साइट-सी (विस्तार) के ग्रुप हाउसिंग भूखण्ड संख्या बी0जी0एच0-ए में जलापूर्ति व्यवस्था को गंभीर अथवा नहीं, के सम्बन्ध में सूचना उपलब्ध कराये जाने का अनुरोध किया गया है।

तत्सम्बन्ध में अवगत कराया है कि कार्यालय में उपलब्ध अभिलेखों के अनुसार, औद्योगिक सुरजपुर साइट-सी (विस्तार), गीतमबुद्ध नगर स्थित ग्रुप हाउसिंग भूखण्ड संख्या बी0जी0एच0-1 आक्टवी मेसर्स पेरानाउण्ट प्रोपर्टिज प्रा0 लि0 का प्राधिकरण की ओर से जलापूर्ति की व्यवस्था की गयी है।

सूचनार्थ प्रेषित।

संजय
(संजय तिवारी)
अधियासी अभियन्ता

PARAMOUNT PROPBUILD PVT. LTD.

Regd. Off. : 208, Second Floor, Sikka Mansion, LSC, Savita Vihar, Delhi-110092

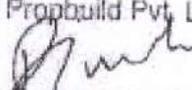
24th December, 2020

Area detail for Paramount Golf Foreste at Plot No. – BGH-A, Housing Sector, Surajpur Site – C (extn.), Phase – 1, Greater Noida (U.P.) are as mentioned below :-

• Plot Area	-	3,66,701.30 sq.mt.
• Total Green Area	-	55,600.00 sq.mt.
• Ground Coverage of villas	-	1,21,226.31 sq.mt.
• Ground Coverage of Club House	-	1305.00 sq.mt.
• Ground Coverage of Flats	-	1,967.32 sq.mt.
• Ground Coverage of 1 Room / 1 Bedroom Apartment	-	1,395.95 sq.mt.
• Ground Coverage of Commercial	-	1,267.32 sq.mt.
• STP Area		1500 sq.mt.

For Paramount Propbuild Pvt. Ltd.

For Paramount Propbuild Pvt. Ltd.


Authorised Signatory

Authorised Signatory



An ISO 9001:2000
Certified Company

Corp. Off.: H-110, Sector-63, Noida - 201301
Phone : 0120-4613000 • Fax : 0120-4613054

C.C. No.: 18001039282 • CIN No. U45201DL2004PTC129286

E-mail : info@paramountgroup.co.in • Website : www.paramountgroup.co.in

PARAMOUNT PROPBUILD PVT. LTD.

Regd. Off. : 208, Second Floor, Sikka Mansion, LSC, Savita Vihar, Delhi-110092

Date - 24.12.2020

Area details for Paramount Golf foreste at Plot No. - BHH-A, Housing
Surajpur Site-C, Extn. OPP. Sector Zeta-01, Greater Noida. G.B (UP)

Project Area footprint breakup mentioned below:-

- # Project Area - 3.66.701.30 sq.mt.
- # STP Area - 1500 sq.mt.
- # Total Green Area - 55600 sq.mt.
- # Total STP plant cost - 2.08 Cr.

for Paramount Propbuild Pvt Ltd


Authorised Signatory



An ISO 9001:2000
Certified Company

Corp. Off.: H-110, Sector-63, Noida - 201301
Phone : 0120 - 4613000 • Fax : 0120 - 4613054

C.C. No.: 18001039282 • CIN No. U45201DL2004PTC129286

E-mail : info@paramountgroup.co.in • Website : www.paramountgroup.co.in

Cl :k list of Sewage Treatment Plant (/TP)

Site Name:- Paramount Golf Forese

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No-1		Pump No-2		Pump No-1		Pump No-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MUS VALUE	WATER PPM
		Start Time	Stop Time													
1	10/20/2024	8:10	12:40	-	-	8:10	12:40	-	-	5226148	16711385	2505114	92	6.8	28.1	110
1	10/20/2024	-	-	14:40	20:10	-	-	14:10	20:10	5311448	1681440	2606117	90	6.6	30.7	115
1	10/20/2024	22:10	05:15	-	-	22:10	5:15	-	-	5411424	1691135	26085346	82	6.7	27.1	120
2	10/20/2024	-	-	7:40	13:50	-	-	7:40	13:50	5506130	17010140	26111201	95	7.0	29.1	105
2	10/20/2024	-	-	14:10	21:10	-	-	14:10	21:10	55911280	17111210	26150701	81	7.2	30.7	105
2	10/20/2024	-	-	22:30	06:10	-	-	22:30	6:10	56911460	172214020	26190710	95	6.6	28.9	110
2	10/20/2024	-	-	7:15	12:40	-	-	7:15	12:40	57861480	17321338	26230710	97	6.8	32.0	110
3	10/20/2024	-	-	14:00	20:10	-	-	14:00	20:10	58811740	17420814	26270710	85	6.8	26.1	120
3	10/20/2024	2:40	05:10	-	-	2:40	05:10	-	-	5971472	17531420	26310710	84	7.0	28.7	115
4	10/20/2024	-	-	8:15	13:10	-	-	8:15	13:10	6066175	1763247	26350710	92	7.0	28.1	115
4	10/20/2024	10:10	20:10	-	-	10:10	20:10	-	-	6151426	1773530	26390710	95	7.2	29.1	125
4	10/20/2024	-	-	22:10	6:10	-	-	22:10	6:10	6251049	1783814	26430710	90	6.8	30.7	115

REMARKS IF ANY:

Handwritten signature/initials

STP Oper. Sign

Shift Supv. Sign

Engg. Sign

APM Sign

PM Sign

Handwritten initials

CF - List of Sewage Treatment Plant (TP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-3		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
5	10/20/20	07:10	12:40	-	-	07:10	13:45	-	-	6346.135	19939.478	-	84	6.6	281	115
5	10/20/20	-	-	14:00	20:10	-	-	14:00	20:10	6431.334	18442.448	-	85	6.7	304	100
5	10/20/20	-	-	-	-	21:15	05:30	-	-	6537.428	18145.140	-	90	7.5	321	124
6	10/20/20	-	-	07:02	12:30	-	-	07:00	12:30	6626.178	18246.240	-	81	6.8	264	95
6	10/20/20	-	-	-	-	14:00	21:04	-	-	6711.289	18349.345	-	80	7.2	304	100
6	10/20/20	14:00	21:00	-	-	14:00	21:04	-	-	6811.380	18452.310	-	88	7.5	271	105
6	10/20/20	-	-	21:40	06:10	-	-	21:40	06:10	6906.475	18553.510	-	87	6.8	321	120
7	10/20/20	07:00	13:10	-	-	8:00	15:10	-	-	6991.238	18656.440	-	91	6.7	281	115
7	10/20/20	-	-	14:00	20:30	-	-	14:00	20:30	7091.410	18759.495	-	90	7.2	304	100
7	10/20/20	21:10	04:00	-	-	21:10	04:00	-	-	7091.410	18759.495	Indo	90	7.2	304	100
8	10/20/20	-	-	07:00	14:00	-	-	07:00	14:00	7186.235	18860.780	-	85	7.5	321	95
8	10/20/20	-	-	-	-	15:20	20:110	-	-	7271.400	18963.410	-	90	7.8	281	120
8	10/20/20	15:00	20:40	-	-	-	-	22:00	05:00	7371.421	19066.380	405.4148	89	6.9	304	110

REMARKS IF ANY:-

Handwritten signature

STP Opn. Sign

Shift Sup. Sign

Engg. Sign

APM Sign

PM Sign

49542.306

Cf -k list of Sewage Treatment Plant (CTP)

Site Name:- Paramount Golf Forest.

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
9	10/10/2024	5:10	14:10	-	-	13:10	11:10	-	-	7246.170	19484.410	10934.110	92	6.8	304	110
9	10/10/2024	-	-	15:30	21:00	-	-	15:30	21:00	7351.420	19278.180	8884.126	90	6.9	304	115
9	10/10/2024	20:00	22:15	-	-	22:00	20:15	-	-	7451.450	19233.980	10736.21	87	6.8	301	115
10	10/10/2024	-	-	5:05	12:00	-	-	05:00	12:00	7744.640	19444.420	10911.276	80	6.8	301	120
10	10/10/2024	15:00	20:00	-	-	12:00	20:00	-	-	7834.420	19579.200	11062.278	80	6.5	289	105
10	10/10/2024	-	-	21:30	03:00	-	-	21:30	03:00	7934.419	19680.190	11711.290	95	6.6	281	105
11	10/10/2024	4:00	12:00	-	-	04:00	12:00	-	-	8026.178	19781.935	1306.175	97	6.6	281	110
11	10/10/2024	-	-	13:00	20:00	-	-	13:00	20:00	8111.410	19884.426	2091.410	95	7.0	321	110
11	10/10/2024	21:10	05:40	-	-	21:10	05:40	-	-	8211.418	19985.210	2246.576	80	7.0	309	120
12	10/10/2024	-	-	7:10	13:30	-	-	7:10	13:30	8306.410	20086.175	2491.80	82	6.8	309	105
12	10/10/2024	14:15	20:00	-	-	14:15	20:00	-	-	8391.290	20184.426	2681.175	90	6.6	321	105
12	10/10/2024	-	-	21:10	05:00	-	-	21:10	05:00	8491.235	20282.170	2894.421	90	6.6	301	110

REMARKS IF ANY:

STP Opn. Sign.

Shift Supr. Sign.

Engg. Sign.

Appt. Sign.

PM Sign.

C' k list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	13/10/2024	08:10	13:25	-	-	08:10	13:25	-	-	8330-185	20559-180	8042-420	90	6.8	28.2	110
	13/10/2024	-	-	14:10	20:15	-	-	14:30	20:30	8671-235	20216-175	9283-180	90	6.6	30.5	115
	13/10/2024	21:10	06:25	-	-	21:10	06:25	-	-	8771-421	20579-235	3498-135	82	6.7	29.4	110
	14/10/2024	-	-	7:40	12:40	-	-	7:10	12:40	8866-420	20230-410	3640-280	95	6.5	28.1	115
	14/10/2024	13:50	21:10	-	-	13:50	21:10	-	-	8951-120	20803-235	3885-200	90	6.6	32.2	120
	14/10/2024	-	-	9:20	05:00	-	-	2:20	05:00	9051-420	20906-120	4040-135	80	6.8	28.1	120
	15/10/2024	08:10	13:50	-	-	08:10	13:50	-	-	9146-120	21049-420	4288-235	84	7.0	28.1	105
	15/10/2024	-	-	14:10	20:10	-	-	14:10	20:10	9231-420	21110-335	4483-350	95	7.0	29.2	105
	15/10/2024	23:05	06:10	-	-	23:00	06:10	-	-	9321-741	21213-420	4688-420	90	7.8	30.1	105
	16/10/2024	-	-	08:15	14:25	-	-	08:15	14:25	9416-441	21314-190	4886-235	90	6.6	32.1	110
	16/10/2024	15:00	21:10	-	-	15:00	21:10	-	-	9511-885	21417-320	5081-410	95	6.8	32.2	110
	16/10/2024	-	-	23:40	05:30	-	-	23:40	05:30	9611-420	21520-135	5286-135	90	6.8	27.1	105

REMARKS IF ANY:-

STP Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

Admin Sign.

PM Sign.

[Signature]

[Signature]

[Signature]

C' k list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No-1		Pump No-2		Pump No-1		Pump No-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
17	10/10/2023	8:10	12:40	-	-	5:10	17:40	-	-	0708.300	21621.42	5424.140	92	6.9	251	110
14	10/10/2023	-	-	14:10	20:00	-	-	14:10	20:00	0791.358	21724.420	5039.194	90	6.0	201	115
17	10/10/2023	22:00	5:15	-	-	22:00	5:15	-	-	0981.420	21827.180	5084.941	82	6.8	254	120
18	10/10/2023	-	-	7:40	13:50	-	-	7:40	13:50	0980.206	21928.231	6088.358	95	7.0	254	105
18	10/10/2023	14:10	21:00	-	-	14:10	21:00	-	-	1007.420	22031.131	6277.180	84	7.2	201	105
18	10/10/2023	-	-	28:30	06:00	-	-	28:30	06:00	10171.235	22154.420	6482.420	95	6.6	281	110
19	10/10/2023	7:30	12:40	-	-	7:30	12:40	-	-	10204.420	22235.84	6680.450	90	6.7	321	110
19	10/10/2023	-	-	14:00	20:10	-	-	14:00	20:10	10251.740	22338.180	6875.140	85	6.8	244	110
19	10/10/2023	21:40	05:00	-	-	21:40	05:00	-	-	10461.190	22441.420	7080.130	84	7.0	281	115
20	10/10/2023	-	-	8:15	13:10	-	-	8:15	13:10	10546.350	22502.020	7276.140	90	7.0	294	115
20	10/10/2023	14:10	20:40	-	-	14:10	20:40	-	-	10631.420	22615.170	7473.138	85	7.2	251	120
20	10/10/2023	-	-	22:10	06:10	-	-	22:10	06:10	10931.25	22748.180	7678.138	90	6.9	304	115

REMARKS IF ANY:-

STP Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

(Handwritten signature)

Cr : List of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No-1		Pump No-2		Pump No-1		Pump No-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILS VALUE	WATER PPM
		Start Time	Stop Time													
20/10/2020	08:12	13:45	-	-	08:12	13:35	-	-	10824.75	23840.47	7076.42	92	6.8	23.1	110	
21/10/2020	-	-	14:30	20:12	-	-	14:30	20:12	10911.22	22900.18	8071.02	90	6.0	30.1	115	
21/10/2020	21:10	06:15	-	-	21:10	06:55	-	-	11011.42	23055.84	8276.128	82	6.7	29.1	110	
22/10/2020	-	-	21:40	12:40	-	-	07:40	12:40	11106.10	23556.42	8424.105	95	6.5	28.1	115	
23/10/2020	13:50	21:10	-	-	13:50	21:10	-	-	1191.175	23279.120	8664.210	90	6.6	32.1	120	
22/10/2020	-	-	22:50	05:00	-	-	22:00	05:00	11841.325	23362.18	8879.226	80	6.1	28.1	105	
23/10/2020	9:10	13:50	-	-	8:10	13:50	-	-	11286.240	23465.25	9075.115	84	7.0	28.1	105	
23/10/2020	-	-	14:10	20:40	-	-	14:10	20:40	11471.275	23550.27	9267.428	95	7.0	29.0	105	
23/10/2020	23:00	06:40	-	-	23:00	01:50	-	-	11571.426	23602.4	9472.275	90	7.8	30.1	110	
24/10/2020	-	-	8:15	14:25	-	-	8:15	14:25	11666.428	23770.128	9670.025	90	6.6	30.1	110	
24/10/2020	15:00	21:10	-	-	15:00	21:10	-	-	11751.225	23833.42	9865.170	95	6.6	32.0	105	
24/10/2020	-	-	23:40	05:30	-	-	23:40	05:30	11851.325	23976.175	10070.176	90	6.8	29.0	105	

REMARKS IF ANY:

STP Op. Sign.

Shift Sup. Sign.

Engg. Sign.

Admin Sign.

PM Sign.

CT CK LIST OF SEWAGE TREATMENT PLANT

Site Name:- Paramount Golf Forest

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILS VALUE	WATER PPM
		Start Time	Stop Time													
25	10/20/20	09:10	13:40	-	-	09:10	13:40	-	-	11946.428	24077.5	10268.225	82	6.6	33.9	115
25	10/20/20	-	-	14:00	20:00	-	-	14:00	20:00	12031.426	24188.226	10463.225	85	6.9	30.1	100
25	10/20/20	21:15	05:30	-	-	21:15	05:30	-	-	12131.346	24283.226	10668.225	90	7.5	32.1	120
26	10/20/20	-	-	21:00	12:30	-	-	09:00	12:30	12226.428	24384.426	10866.225	81	6.9	28.9	95
26	10/20/20	14:00	21:00	-	-	14:00	21:00	-	-	12311.525	24481.225	11061.326	90	7.2	30.1	100
26	10/20/20	-	-	21:00	06:00	-	-	21:00	06:00	12411.426	24590.135	11266.425	85	7.5	29.1	105
27	10/20/20	08:00	13:10	-	-	08:00	13:10	-	-	12506.128	24691.225	11464.426	83	6.8	32.1	120
27	10/20/20	-	-	14:00	20:30	-	-	14:00	20:30	12591.525	24794.426	11659.225	91	6.7	30.1	115
27	10/20/20	21:10	04:00	-	-	21:10	04:00	-	-	12691.628	24893.225	11854.225	90	7.2	30.1	105
28	10/20/20	-	-	09:00	14:00	-	-	09:00	14:00	12786.226	24998.225	12062.226	85	7.5	32.1	95
28	10/20/20	15:00	20:40	-	-	15:00	20:40	-	-	12871.228	25101.225	12257.226	90	7.8	29.1	100
28	10/20/20	-	-	21:00	05:00	-	-	22:00	05:00	12971.125	25204.225	12462.226	89	6.9	30.1	110

REMARKS IF ANY:-

Handwritten signature/initials

STP Opn. Sign.

Shift Sup. Sign.

Engn. Sign.

APM Sign.

PM Sign.

Site Name:- Paramount Golf Forest

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
30	10/20/2024	8:10	14:10	-	-	8:10	14:10	-	-	13066.285	2530623	12660.306	92	6.8	30.1	110
29	10/20/2024	-	-	15:30	21:00	-	-	15:30	21:00	13151.418	25441.322	12855.325	90	6.8	30.1	115
29	10/20/2024	22:00	02:15	-	-	22:00	02:15	-	-	13251.823	25512.234	13060.235	82	6.6	32.1	115
30	10/20/2024	-	-	5:00	12:00	-	-	05:00	12:00	13346.325	25614.482	13258.325	80	6.8	28.1	174
30	10/20/2024	13:00	20:00	-	-	13:00	20:00	-	-	13481.302	25711.488	13453.235	80	6.5	28.1	105
30	10/20/2024	-	-	21:30	03:00	-	-	21:30	03:00	13581.285	25820.222	13648.422	95	6.6	28.1	105
31	10/20/2024	04:00	12:00	-	-	04:00	12:00	-	-	13626.222	25921.322	13846.322	95	6.6	32.1	110
31	10/20/2024	-	-	13:00	20:00	-	-	13:00	20:00	13711.322	26024.285	14044.425	95	7.0	32.1	110
31	10/20/2024	21:10	05:40	-	-	21:10	05:40	-	-	13811.225	26127.425	14246.235	80	7.0	30.1	120
31	10/20/2024	-	-	03:10	13:30	-	-	03:10	13:30	13906.234	26228.282	14444.282	80	6.8	30.1	105
31	10/20/2024	14:15	20:00	-	-	14:15	20:00	-	-	13994.222	26331.222	14629.422	90	6.6	32.1	105
31	10/20/2024	-	-	21:10	05:00	-	-	21:10	05:00	14091.222	26434.322	14844.322	90	6.6	30.1	110

REMARKS IF ANY:

(Handwritten signature)

SRP Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

Appt. Sign.

PM Sign.

Check list of Sewage Treatment Plant (1P)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	2/10/20	8:15	12:00	—	—	8:10	12:40	—	—	14186 326	2655 465	1504 419	92	6.8	281	110
	2/11/20	—	—	14:10	20:00	—	—	14:10	20:00	14291 325	26638 424	1525 421	90	6.6	207	115
	2/11/20	6:20	5:15	—	—	22:00	5:15	—	—	14331 323	26251 419	1544 450	82	6.8	241	120
	2/10/20	—	—	7:40	13:51	—	—	7:40	13:51	14444 321	26811 465	1560 425	95	7.0	241	105
	3/11/20	14:10	21:00	—	—	14:10	21:00	—	—	14551 325	26945 460	1585 420	84	7.2	207	105
	3/11/20	—	—	22:30	06:00	—	—	22:30	06:00	14651 328	27028 428	16040 421	95	6.6	287	110
	4/11/20	7:25	12:40	—	—	7:25	12:40	—	—	14744 321	27046 410	16238 430	90	6.8	307	110
	4/11/20	—	—	14:00	20:10	—	—	14:00	20:10	14831 321	27251 461	16335 425	85	6.8	264	120
	4/11/20	21:40	05:00	—	—	21:40	05:00	—	—	14931 325	27385 470	16538 431	84	7.0	281	115
	5/11/20	—	—	8:15	13:10	—	—	8:15	13:10	15044 325	27456 455	16836 425	90	7.0	287	115
	5/11/20	14:10	20:00	—	—	14:10	20:00	—	—	15111 320	27550 460	17051 420	95	7.2	291	120
	5/11/20	—	—	22:40	06:10	—	—	22:40	06:10	15211 301	27661 465	17138 424	90	6.9	307	115

REMARKS: IF ANY

Handwritten signature

STP Opn. Sign. Snth Sup. Sign. Engg. Sign. APM Sign. PMM Sign.

Check list of Sewage Treatment Plant (P)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	6/11/20	8:10	13:25	—	—	8:10	13:25	—	—	15306	27765	17000	92	6.8	284	120
	6/11/20	—	—	14:30	20:19	—	—	14:30	20:32	15891	27866	17620	90	6.6	304	116
	6/11/20	21:10	06:25	—	—	21:10	06:25	—	—	15491	27869	17534	82	6.7	294	125
	7/11/20	—	—	07:40	12:40	—	—	07:40	12:40	15586	28070	18031	95	6.5	294	128
	7/11/20	13:52	21:10	—	—	13:52	21:10	—	—	15671	28173	18227	90	6.6	324	120
	7/11/20	—	—	22:00	05:00	—	—	22:00	05:00	15771	28274	18431	80	6.8	284	116
	7/11/20	08:10	13:50	—	—	08:10	13:50	—	—	15866	28377	18630	84	7.0	284	118
	7/11/20	—	—	14:10	20:40	—	—	14:10	20:40	15951	28480	18825	95	7.0	294	110
	7/11/20	23:10	06:40	—	—	23:10	06:40	—	—	16051	28583	19030	90	7.8	304	120
	7/11/20	—	—	08:15	14:25	—	—	08:15	14:35	16146	28684	19228	90	6.6	324	115
	7/11/20	15:00	21:10	—	—	15:00	21:10	—	—	16231	28787	19423	95	6.8	304	120
	7/11/20	23:10	—	23:40	05:30	—	—	23:40	05:30	16331	28901	19628	90	6.8	294	120

REMARKS IF ANY:

STP Oper. Sign: *[Signature]*

Shift Sup. Sign: *[Signature]*

Engg. Sign: *[Signature]*

Appt. Sign: *[Signature]*

PM Sign: *[Signature]*

C) ck list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Fore...e

Sr. No.	DATE	TANK NO-1				TANK NO-2				Parameters						
		Pump No-1		Pump No-2		Pump No-1		Pump No-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILES VALUE	WATER ppm
		Start Time	Stop Time													
	14/11/20	5:00	11:00			9:00	12:00			17546	36204	22218	74	7.1	20.4	115
	14/11/20									22	465	1000				
	14/11/20									17631	38322	22423	84	7.0	28.2	112
	14/11/20	18:00	08:00			02:00	02:00			333	460	430				
	15/11/20									17781	30425	22618	84	7.2	26.1	112
	15/11/20									325	464	430				
	15/11/20									17924	30526	22811	92	6.9	21.1	119
	15/11/20									326	465	421				
	15/11/20									17411	30291	23011	85	6.8	22.1	119
	15/11/20									332	466	420				
	16/11/20									18011	30732	23211	85	6.9	21.1	119
	16/11/20									325	464	429				
	16/11/20									18106	30933	23411	88	7.0	20.1	119
	16/11/20									326	465	429				
	16/11/20									18191	30938	23609	90	7.1	22.1	115
	16/11/20									324	471	430				
	16/11/20									18291	31034	23911	84	7.2	25.1	118
	16/11/20									323	460	433				
	17/11/20									18396	31301	24011	88	7.1	20.1	119
	17/11/20									321	463	429				
	17/11/20									18471	31203	24207	85	7.0	22.1	119
	17/11/20									322	465	430				
	17/11/20									18521	31301	24412	87	7.0	27.1	118
	17/11/20									325	466	434				

REMARKS IF ANY:

STP Oper. Sign.

Shift Sup. Sign.

Engg. Sign.

ARRY Sign.

PM Sign.

[Signature]

[Signature]

Site Name:- Paramount Golf Fores

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters							
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	Flow meter out	TDS VALUE	PH VALUE	MUS VALUE	WATER PPM
		Start Time	Stop Time														
	10/11/20	8:10	14:10	-	-	8:10	14:10	-	-	16426	28001	19826	429	92	6.8	251	110
	10/11/20	-	-	15:30	21:00	-	-	15:30	21:00	16426	28001	19826	429	92	6.8	251	110
	10/11/20	-	-	-	-	-	-	-	-	16426	28001	19826	429	92	6.8	251	110
	10/11/20	21:00	02:15	-	-	22:00	02:15	-	-	16611	29197	26226	453	82	6.6	224	115
	11/11/20	-	-	5:00	12:00	-	-	05:00	12:00	16706	30298	20434	430	80	6.8	254	120
	11/11/20	13:00	20:00	-	-	12:00	20:00	-	-	16791	30401	20619	430	80	6.5	251	105
	11/11/20	-	-	21:30	03:00	-	-	21:30	03:00	16891	30504	20824	441	95	6.6	281	105
	12/11/20	04:00	12:00	-	-	04:00	12:00	-	-	16986	30605	21021	420	95	6.6	321	110
	12/11/20	-	-	13:00	20:00	-	-	13:00	20:00	17091	30708	21217	424	95	6.6	321	110
	12/11/20	21:00	05:40	-	-	21:10	05:40	-	-	17111	30811	21421	428	80	7.0	304	120
	13/11/20	-	-	07:10	18:30	-	-	07:10	18:30	17226	30911	21626	429	82	6.8	304	105
	13/11/20	14:15	22:00	-	-	14:15	22:00	-	-	17351	31015	21815	451	90	6.6	321	105
	13/11/20	-	-	21:10	05:00	-	-	21:10	05:00	17484	31118	22020	430	90	6.6	304	110

REMARKS IF ANY:-

Shift Sup. Signa

Engg. Signa

APM Signa

PM Signa

STP Op. Signa

Shift Sup. Signa

Engg. Signa

APM Signa

PM Signa

C Check list of Sewage Treatment Plant

Site Name:- Paramount Golf Forest

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	22/11/20	7:10	12:40	—	—	7:10	13:10	—	—	19786	32675	27002	82	6.6	284	115
	22/11/20	—	—	14:00	20:00	—	—	14:00	20:00	19871	32718	2797	85	6.9	307	100
	24/11/20	9:15	05:30	—	—	21:15	05:30	—	—	19971	32831	27002	90	7.5	321	120
	23/11/20	—	—	7:00	12:30	—	—	7:00	12:30	20066	32982	27000	81	6.8	284	95
	23/11/20	14:00	7:00	—	—	14:00	21:00	—	—	20151	33035	27345	90	7.2	307	100
	23/11/20	—	—	21:40	6:00	—	—	21:40	6:00	20151	33088	28000	88	7.5	284	105
	24/11/20	8:00	17:10	—	—	8:00	13:10	—	—	20346	33289	28008	89	6.1	224	120
	24/11/20	—	—	14:00	20:30	—	—	14:00	20:30	20451	33392	28393	91	6.7	284	115
	24/11/20	21:10	07:00	—	—	21:10	4:00	—	—	20551	33445	28508	90	7.2	307	120
	25/11/20	—	—	7:00	14:00	—	—	07:00	14:00	20626	33548	28746	85	7.5	324	95
	25/11/20	15:20	20:40	—	—	15:20	20:40	—	—	20711	33699	28901	90	7.8	384	120
	25/11/20	—	2	22:00	05:00	—	—	22:00	05:00	20811	33802	29081	89	6.9	307	110

REMARKS/ISSUES:

STP Oper. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

C/ List of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	26/11/20	7:00	15:00			5:00	11:00			20991	3406	29340	42	8.9	8.1	100
	26/11/20	-	-	14:00	18:00			10:00	15:00	337	460	29589	90	8.8	8.1	116
	26/11/20	19:00	26:00	-	-	11:00	23:00	-	-	21091	3409	29994	70	8.2	8.1	116
	27/11/20	-	-	09:00	14:00			08:00	12:00	330	465	30094	70	8.2	8.1	116
	27/11/20	-	-	09:00	14:00			08:00	12:00	338	465	30094	70	8.2	8.1	116
	27/11/20	5:00	11:00	-	-	9:00	15:00	-	-	21271	3453	30187	70	8.2	8.1	116
	27/11/20	-	-	12:00	18:00			4:00	10:00	261	463	30301	86	8.2	8.1	114
	28/11/20	18:00	21:00	-	-	10:00	17:00	-	-	21321	3446	30391	86	8.2	8.1	114
	28/11/20	-	-	08:00	14:00			11:00	16:00	21441	3451	30590	90	8.5	8.0	145
	28/11/20	-	-	08:00	14:00			11:00	16:00	21551	3460	30785	92	8.4	8.0	145
	28/11/20	5:00	11:00	-	-	11:00	17:00	-	-	21651	3473	30890	79	8.4	8.0	145
	29/11/20	-	-	18:00	18:00			18:00	18:00	21746	3481	31188	85	8.4	8.0	145
	29/11/20	-	-	18:00	18:00			18:00	18:00	21831	3481	31383	85	8.4	8.0	145
	29/11/20	19:00	23:00	-	-	11:00	17:00	-	-	324	461	31488	85	8.4	8.0	145
	29/11/20	-	-	08:00	14:00			10:00	16:00	21931	3503	31588	92	8.4	8.0	145

REMARKS IF ANY:

STP Opn. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

C) k list of Sewage Treatment Plant (STP)

Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILS VALUE	WATER ppm
		Start Time	Stop Time													
	30/11/20	6:00	5:00	-	-	4:00	3:30	-	-	220261	35151	31234	87	7.4	118.2	11.6
	30/11/20	-	-	14:00	08:00	-	-	14:00	08:00	22111308	35234	31981	85	7.4	118.2	11.6
	30/11/20	09:00	5:00	-	-	09:00	6:00	-	-	22111308	35334	31881	85	7.3	118.2	11.6
	1/12/20	-	-	06:00	08:00	-	-	05:00	10:00	22306	35438	32386	82	7.3	118.2	11.6
	1/12/20	13:00	18:00	-	-	13:00	18:00	-	-	22344	35541	32539	74	7.1	118.2	11.6
	1/12/20	-	-	10:00	11:00	-	-	10:00	05:00	22441	35444	32380	74	7.0	118.2	11.6
	2/12/20	9:00	5:00	-	-	09:00	5:00	-	-	22588	35445	32082	71	6.9	118.2	11.6
	2/12/20	-	-	06:00	09:00	-	-	06:00	18:00	22641	35948	33137	79	6.7	118.2	11.6
	2/12/20	13:00	14:00	-	-	13:00	19:00	-	-	22777	35051	33382	83	6.5	118.2	11.6
	3/12/20	-	-	09:00	14:00	-	-	09:00	3:00	22844	36052	33580	85	6.9	118.2	11.6
	3/12/20	5:00	11:00	-	-	05:00	19:00	-	-	22951	36155	33735	89	7.3	118.2	11.6
	3/12/20	-	-	12:00	18:00	-	-	12:00	19:00	23057	36258	33830	86	7.4	118.2	11.6

REMARKS IF ANY:-

STP Opn. Sign.

Shift Sup. Sign.

Engl. Sign.

APM Sign.

PM Sign.

[Handwritten Signature]

CHECK LIST OF SEWAGE TREATMENT PLANT

Site Name:- Paramount Golf Forest

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MLSS VALUE	WATER PPM
		Start Time	Stop Time													
	12/11/20	6:00	13:00	-	-	6:00	14:00	9:00	14:00	242668	37587	36500	90	7.4	261	110
	12/11/20	-	-	14:00	9:00	-	-	6:00	14:00	346	465	440	96	7.6	261	110
	8/11/20	9:00	3:00	-	-	6:00	13:00	5:00	5:00	24351	3744	36755	96	7.6	261	110
	8/11/20	-	-	14:00	12:00	-	-	6:00	12:00	24451	440	435	99	7.4	261	110
	8/11/20	-	-	14:00	12:00	-	-	6:00	12:00	24546	37844	37687	80	7.6	261	110
	8/11/20	-	-	14:00	12:00	-	-	6:00	12:00	326	444	424	80	7.6	261	110
	8/11/20	17:00	9:00	-	-	9:00	5:00	-	-	24631	3744	3733	99	7.4	261	110
	8/11/20	-	-	14:00	5:00	-	-	6:00	12:00	325	440	431	80	7.6	261	110
	8/11/20	-	-	14:00	5:00	-	-	6:00	12:00	24731	38100	37571	80	7.6	261	110
	8/11/20	-	-	14:00	5:00	-	-	6:00	12:00	335	440	431	80	7.6	261	110
	8/11/20	-	-	14:00	5:00	-	-	6:00	12:00	24826	33201	37466	96	7.6	261	110
	8/11/20	-	-	14:00	5:00	-	-	6:00	12:00	320	440	440	96	7.6	261	110
	10/11/20	-	-	10:00	9:00	-	-	9:00	5:00	24911	38304	37971	98	7.4	261	110
	10/11/20	-	-	10:00	9:00	-	-	9:00	5:00	323	445	435	98	7.4	261	110
	10/11/20	5:00	9:00	-	-	6:00	14:00	-	-	25011	38407	38169	91	7.4	261	110
	10/11/20	-	-	14:00	5:00	-	-	6:00	14:00	321	440	435	91	7.4	261	110
	11/11/20	-	-	9:00	5:00	-	-	15:00	9:00	25101	38503	38364	81	7.4	261	110
	11/11/20	-	-	9:00	5:00	-	-	15:00	9:00	324	455	460	81	7.4	261	110
	11/11/20	6:00	12:00	-	-	9:00	6:00	-	-	25191	38610	38564	86	7.4	261	110
	11/11/20	-	-	14:00	5:00	-	-	15:00	9:00	325	465	435	86	7.4	261	110
	11/11/20	-	-	14:00	5:00	-	-	15:00	9:00	25287	3874	38764	98	7.4	261	110
	11/11/20	-	-	14:00	5:00	-	-	15:00	9:00	322	470	420	98	7.4	261	110

REMARKS/ISSUES:

STP Oper. Sign:

Shift Supv. Sign:

Engg. Sign:

AFM Sign:

PM Sign:

Chek list of Sewage Treatment Plant (17)

Site Name:- Paramount Golf Forest

Sr. No.	DATE	TANK NO-1				TANK NO-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MALS VALUE	WATER PPM
		Start Time	Stop Time													
	12/12/20	2:00	1:30	-	-	2:00	12:30	-	-	25336	3885	38771	25	7.6	287	114
	12/12/20	-	-	14:00	18:00	-	-	14:00	18:00	25486	3897	3967	16	7.0	250	112
	12/12/20	11:00	6:00	-	-	2:00	4:00	-	-	25581	3909	39362	20	7.0	260	114
	13/12/20	-	-	7:00	12:00	-	-	7:00	14:00	25766	3912	3955+	16	7.6	231	110
	13/12/20	6:00	9:00	-	-	15:00	9:00	-	-	25766	39215	39772	16	8.1	257	115
	13/12/20	-	-	1:00	5:00	-	-	9:00	6:00	25861	3934	39760	28	6.9	249	119
	14/12/20	8:00	18:00	-	-	6:00	11:00	-	-	25946	39420	40155	10	7.3	290	110
	14/12/20	-	-	5:00	8:00	-	-	15:00	3:00	26046	39552	4036	22	7.6	304	111
	14/12/20	8:00	11:00	-	-	15:00	5:00	-	-	26141	39633	40558	11	7.1	284	117
	15/12/20	-	-	3:00	6:00	-	-	16:00	5:00	26227	39736	40753	96	6.2	251	115
	15/12/20	9:00	11:00	-	-	6:00	10:00	-	-	26336	39839	40959	811	6.7	281	112
	15/12/20	-	-	6:00	9:00	-	-	15:00	11:00	26421	39940	4116	87	6.9	261	118

REMARKS, IF ANY:

STP Opt. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

**C List of Sewage Treatment Plant (TP)
Site Name:- Paramount Golf Foreste**

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter OUT	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	16/11/20	7:00	13:30	-	-	7:00	13:30	-	-	273374 651	40628 758	412763 608	95	6.7	28.1	110
	19/11/20	-	-	14:30	16:00	-	-	14:30	16:00	27284 638	40526 761	41638 602	90	6.5	30.1	115
	19/11/20	8:00	4:00	-	-	8:00	4:00	-	-	27204 641	40511 744	412495 605	92	7.0	32.1	120
	18/12/20	-	-	7:30	14:00	-	-	7:30	14:00	27136 644	40456 760	41364 608	95	7.1	28.1	115
	18/11/20	15:00	20:00	-	-	15:00	20:00	-	-	27042 456	40392 759	41228 601	90	7.0	30.1	120
	18/11/20	21:30	4:30	-	-	21:30	4:30	-	-	26965 629	40336 761	41101 606	87	6.8	28.1	115
	17/11/20	-	-	7:00	13:00	-	-	7:00	13:00	26900 651	40284 754	41960 608	85	6.8	30.1	120
	17/11/20	11:00	16:30	-	-	11:00	16:30	-	-	26810 636	40224 761	41841 610	90	6.5	26.1	125
	17/11/20	-	-	20:00	3:50	-	-	20:00	3:50	26725 644	40165 758	41704 601	91	7.1	28.1	110
	16/11/20	7:45	13:45	-	-	7:45	13:45	-	-	26657 657	40109 761	41561 606	95	7.5	20.1	115
	16/11/20	-	-	14:30	16:45	-	-	13:30	16:45	26568 651	40050 750	41425 608	80	7.0	32.1	120
	16/11/20	20:45	4:00	-	-	20:45	4:00	-	-	26484 649	39992 761	41283 608	85	6.8	30.1	125

REMARKS/IF ANY:

STP Opt. Sign. Shift Sup. Sign. Engg. Sign. APM Sign. PM Sign.

274

C : list of Sewage Treatment Plant (STP)
 Site Name:- Paramount Golf Foreste

Sr. No.	DATE	TANK NO.-1				TANK NO.-2				Parameters						
		Pump No.-1		Pump No.-2		Pump No.-1		Pump No.-2		Flow meter IN 1	Flow meter IN 2	Flow meter out	TDS VALUE	PH VALUE	MILLS VALUE	WATER PPM
		Start Time	Stop Time													
	20/12/20	2:00	13:00	-	-	7:00	13:00	-	-	27443	483	42854	85	6.9	241	115
	20/12/20	-	-	14:00	12:00	-	-	14:00	12:00	27503	481	42965	87	7.1	284	125
	20/12/20	21:00	6:00	-	-	21:00	4:00	-	-	27567	888	43082	85	7.0	301	120
	21/12/20	-	-	7:00	14:00	-	-	21:00	14:00	27627	490	43191	85	7.1	301	115
	21/12/20	15:00	21:00	-	-	18:00	21:00	-	-	27695	491	43298	85	6.9	287	120
	21/12/20	-	-	21:00	5:00	-	-	21:00	5:00	27758	492	43413	90	6.9	301	125
	22/12/20	2:30	14:30	-	-	7:30	14:30	-	-	27818	690	43522	95	6.9	327	115
	22/12/20	-	-	15:00	19:30	-	-	15:00	19:30	27887	480	43628	95	6.7	307	120
	22/12/20	2:00	4:00	-	-	2:00	4:00	-	-	27950	483	43732	90	6.9	281	115

REMARKS IF ANY:-

STP Opn. Sign.

Shift Sup. Sign.

Engg. Sign.

APM Sign.

PM Sign.

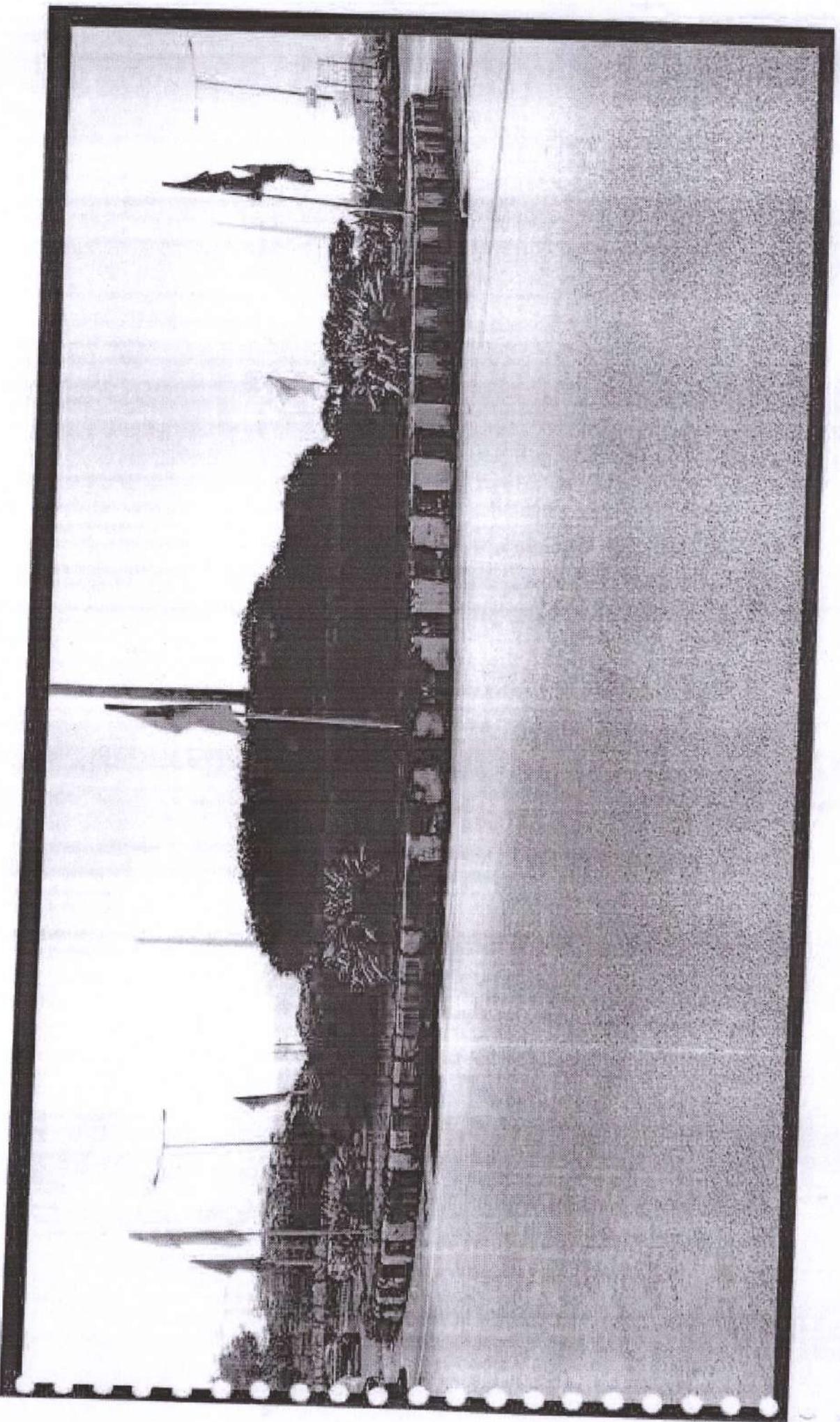
Annexu. 5

275

Paramount Golfcourse
Green Area Maintained By STP
(1200 KLD) Treated Water



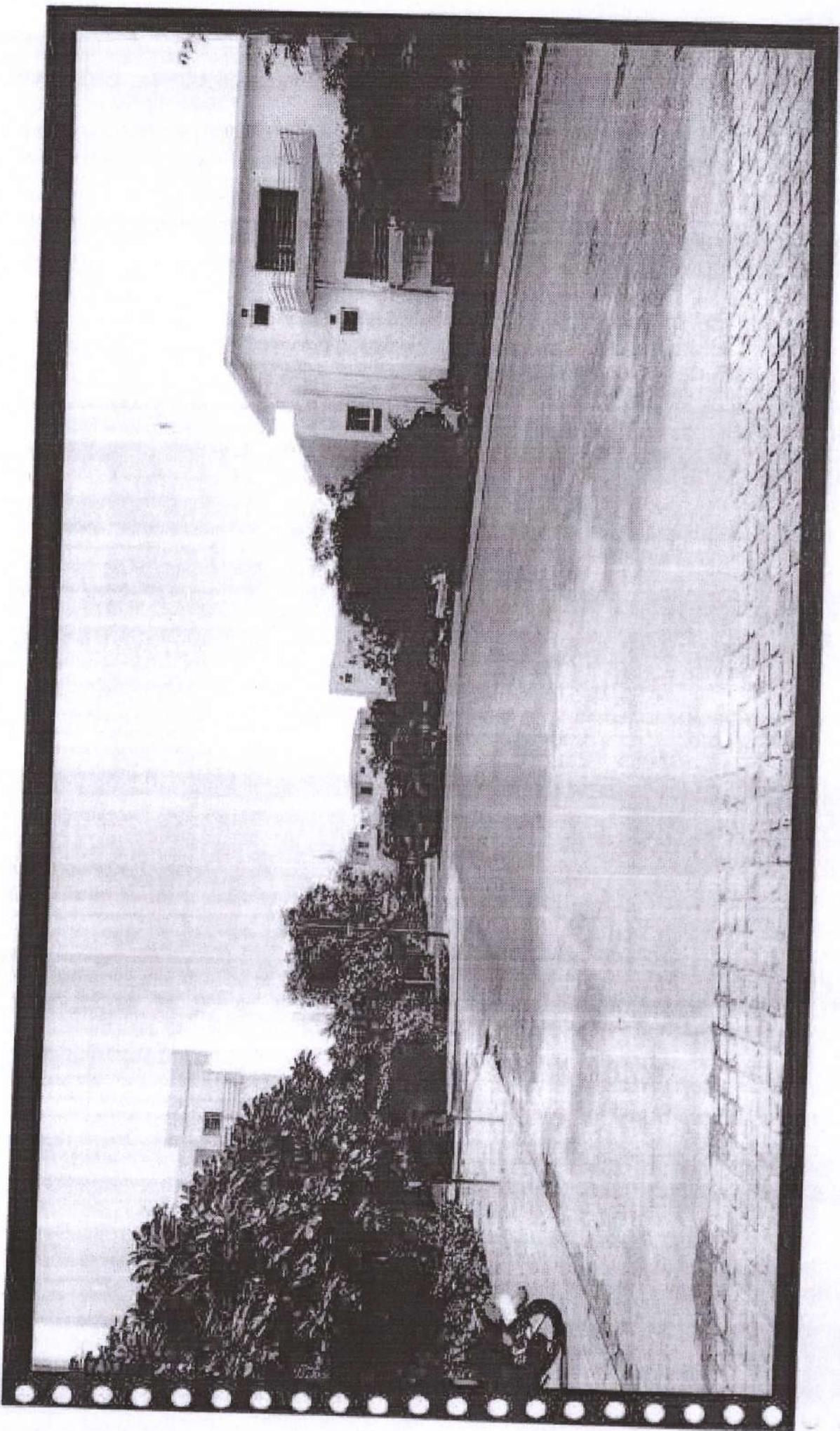
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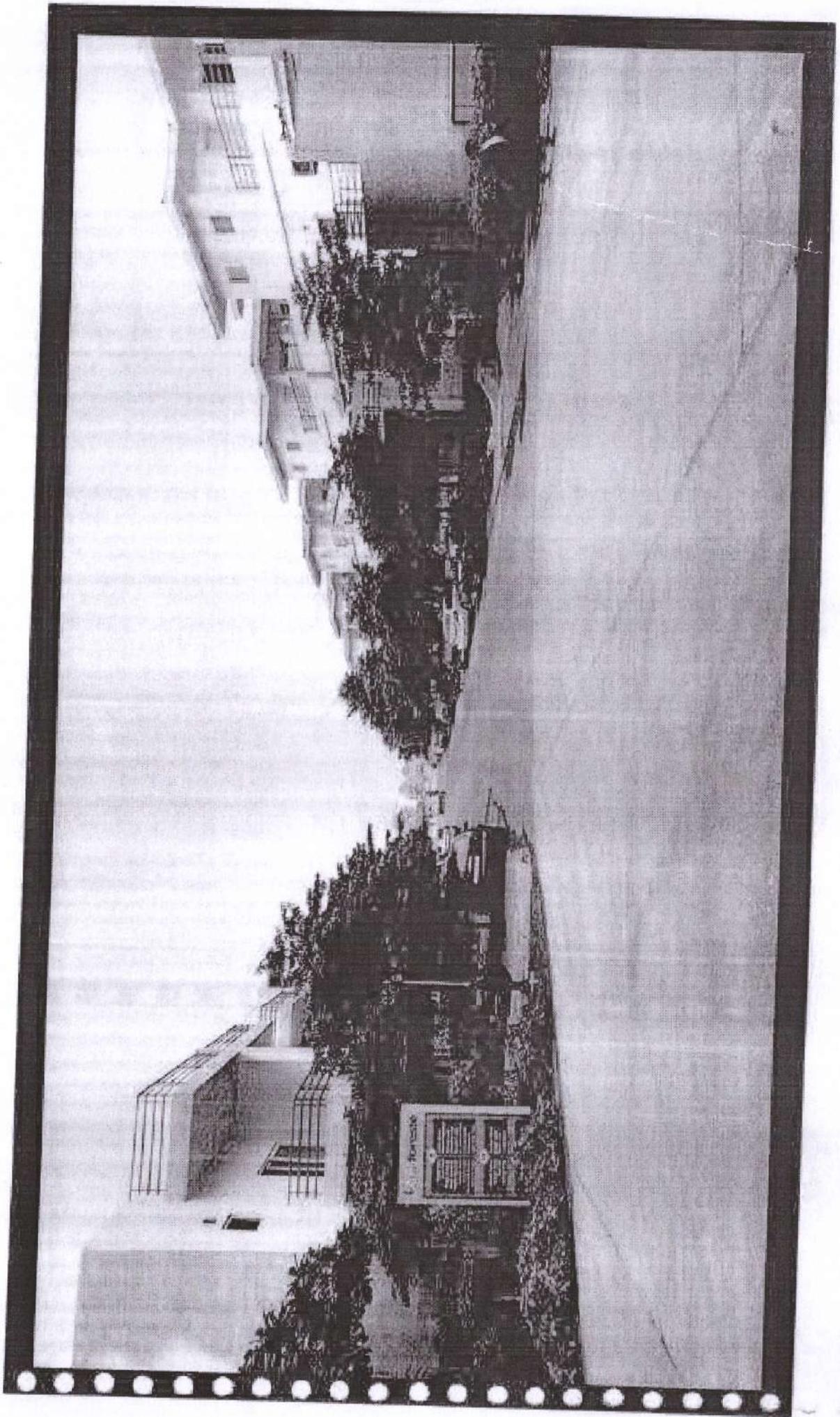
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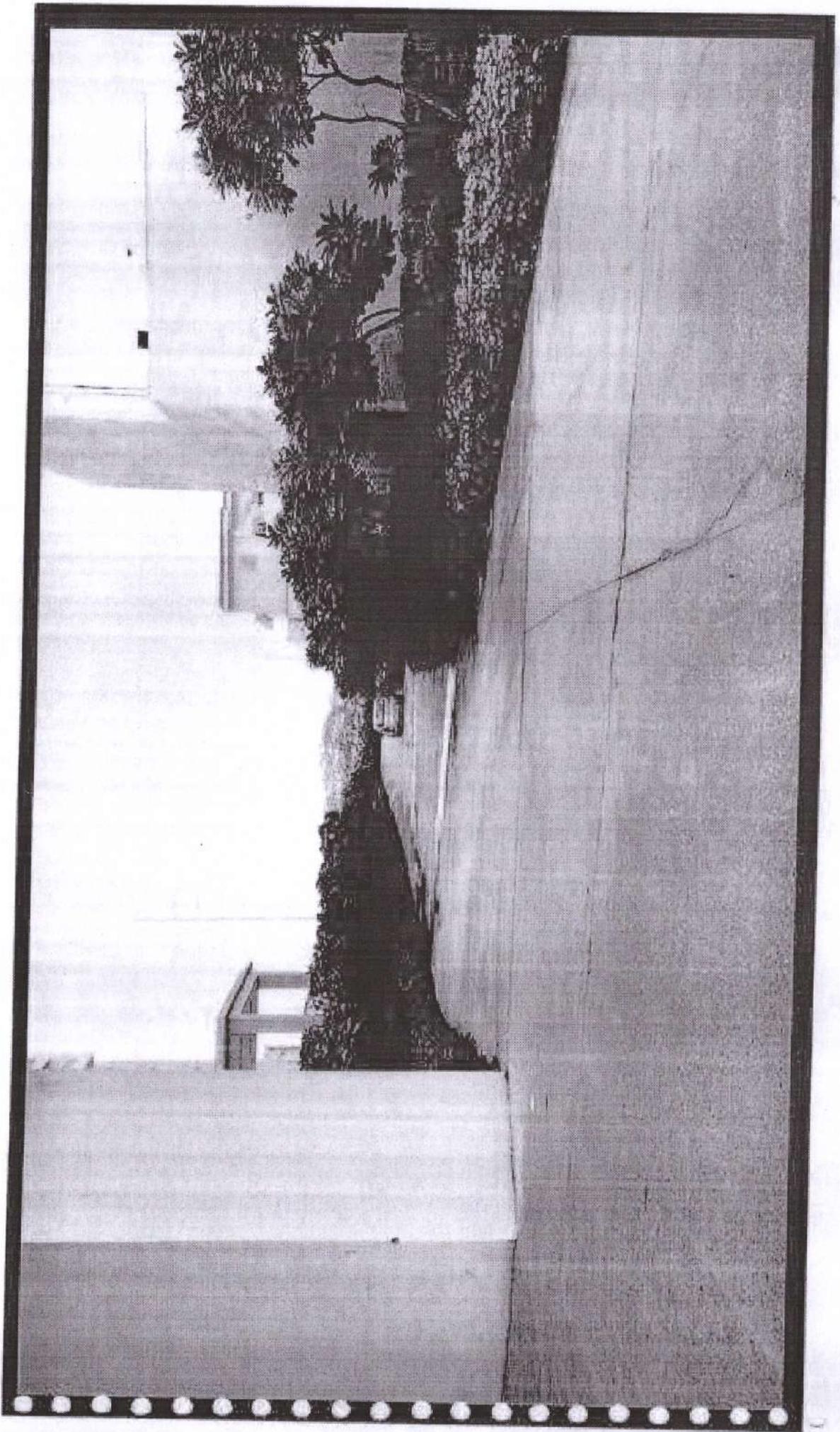
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279



280



182



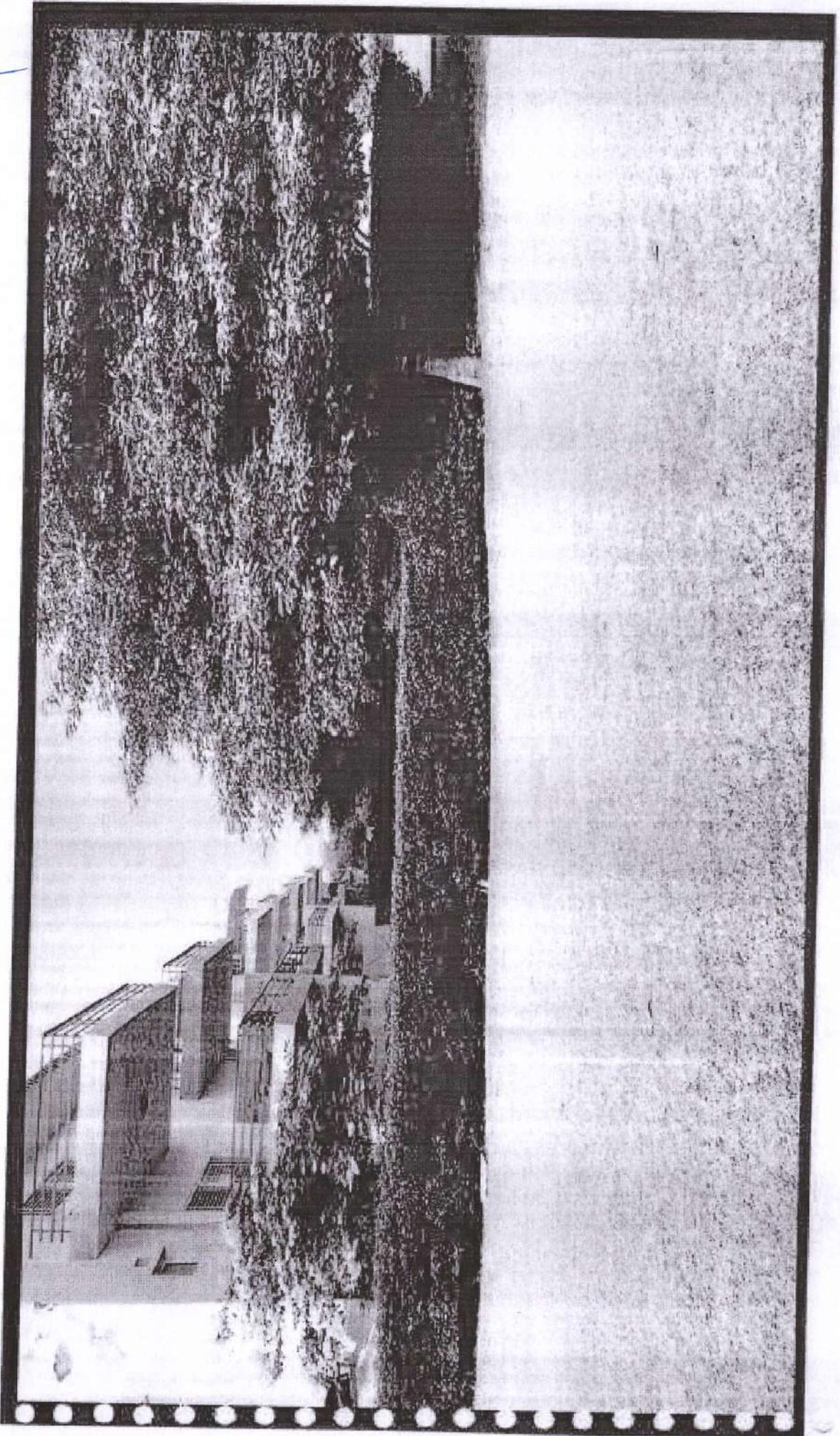
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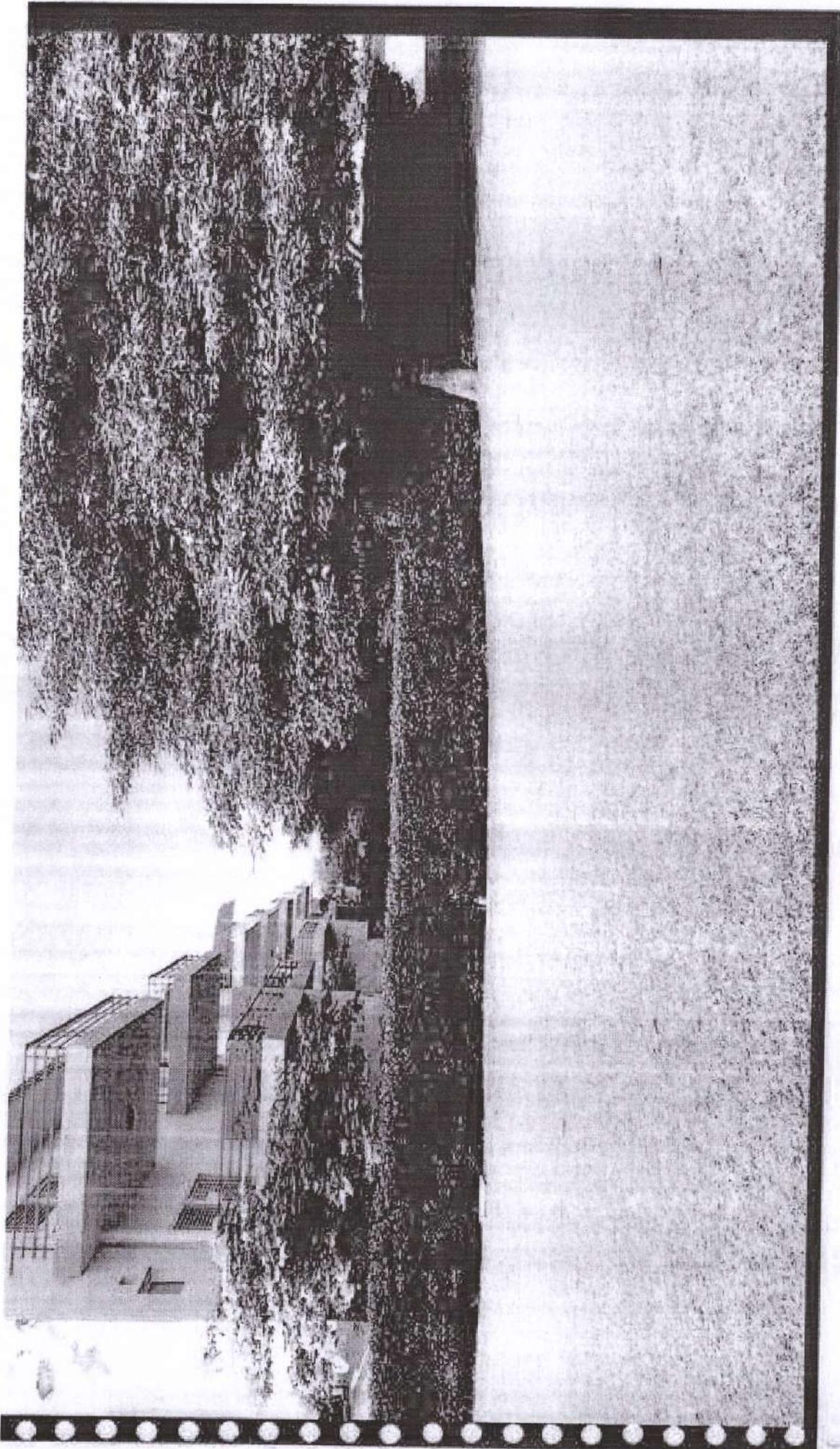
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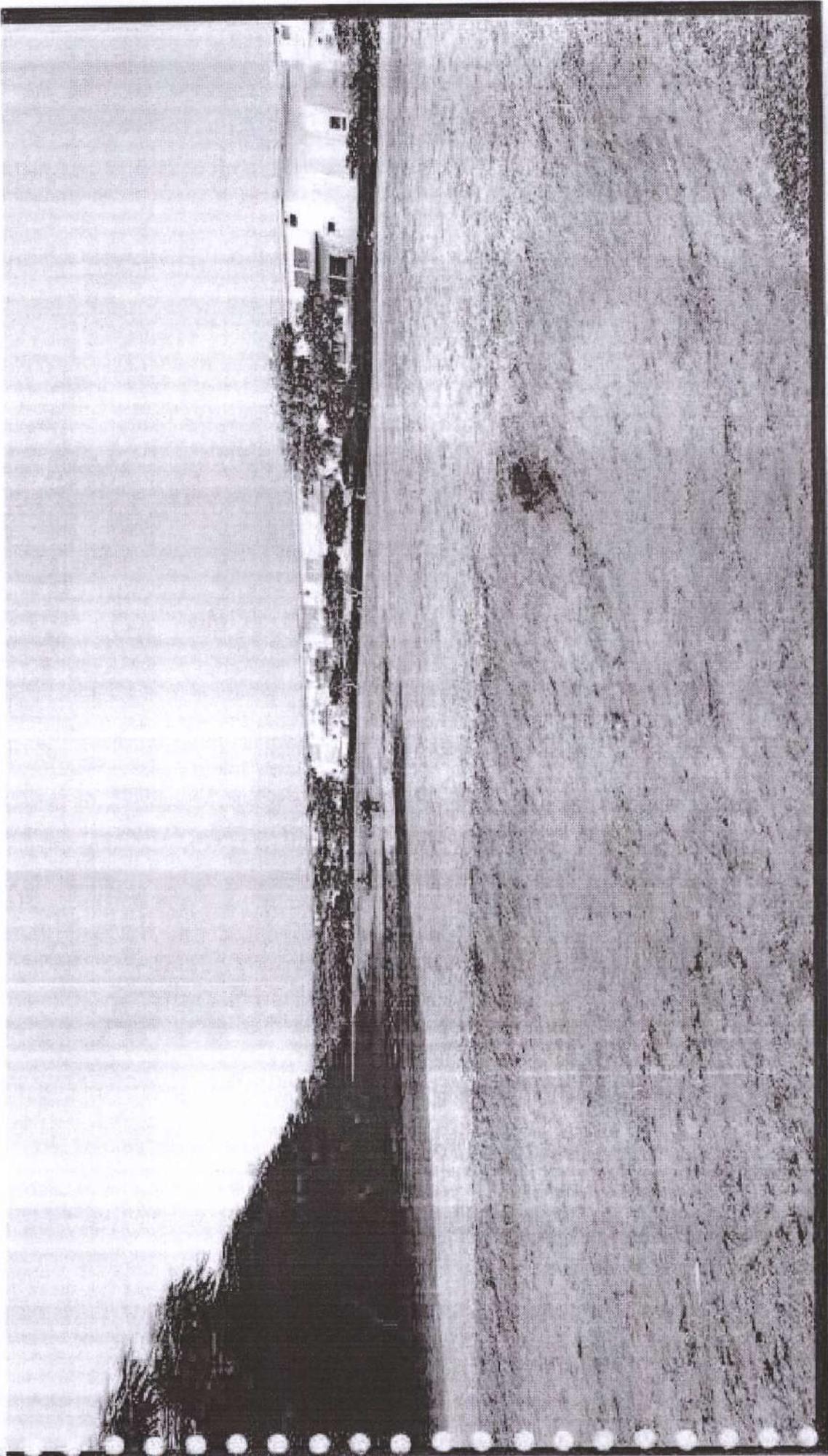
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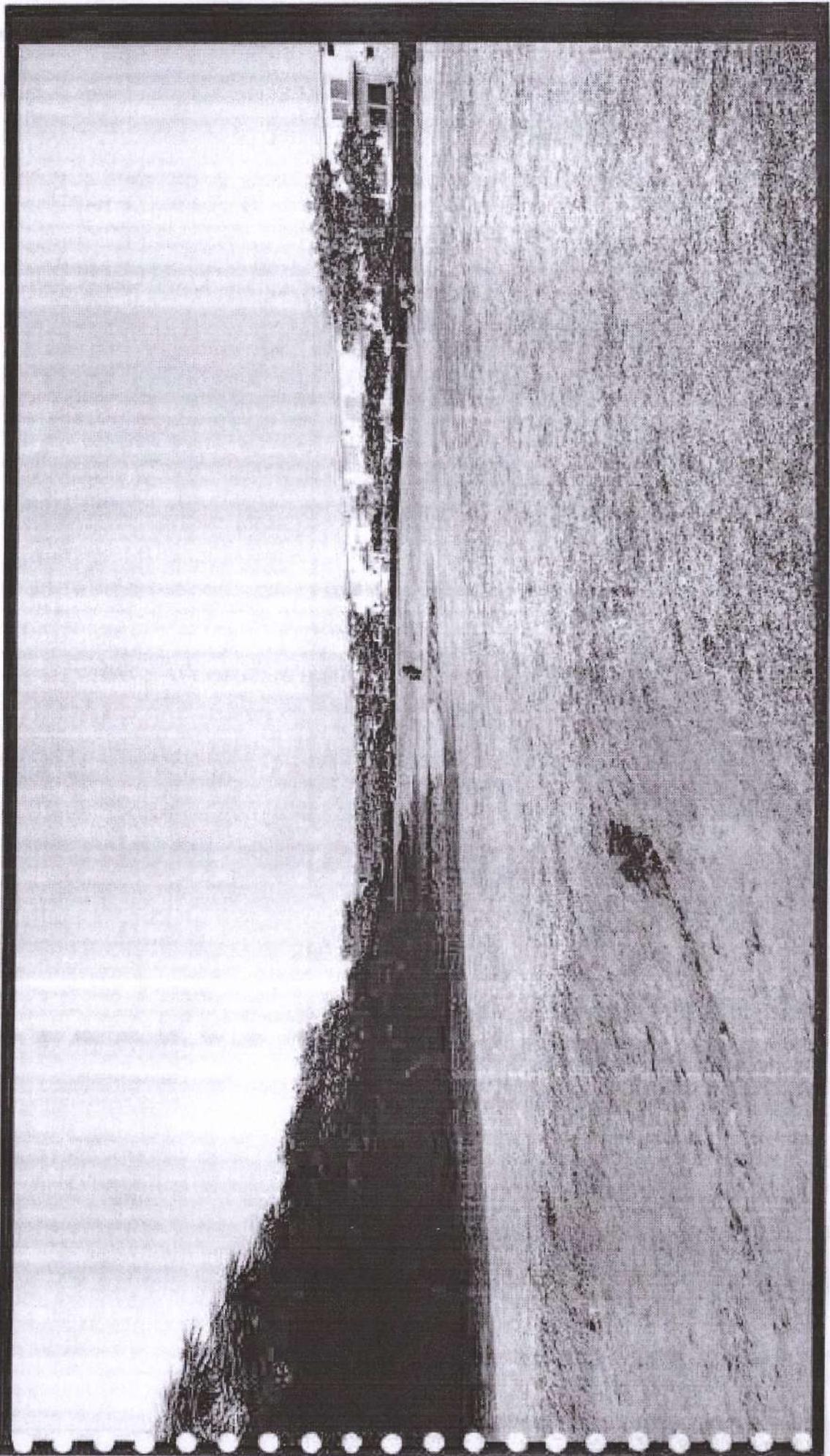
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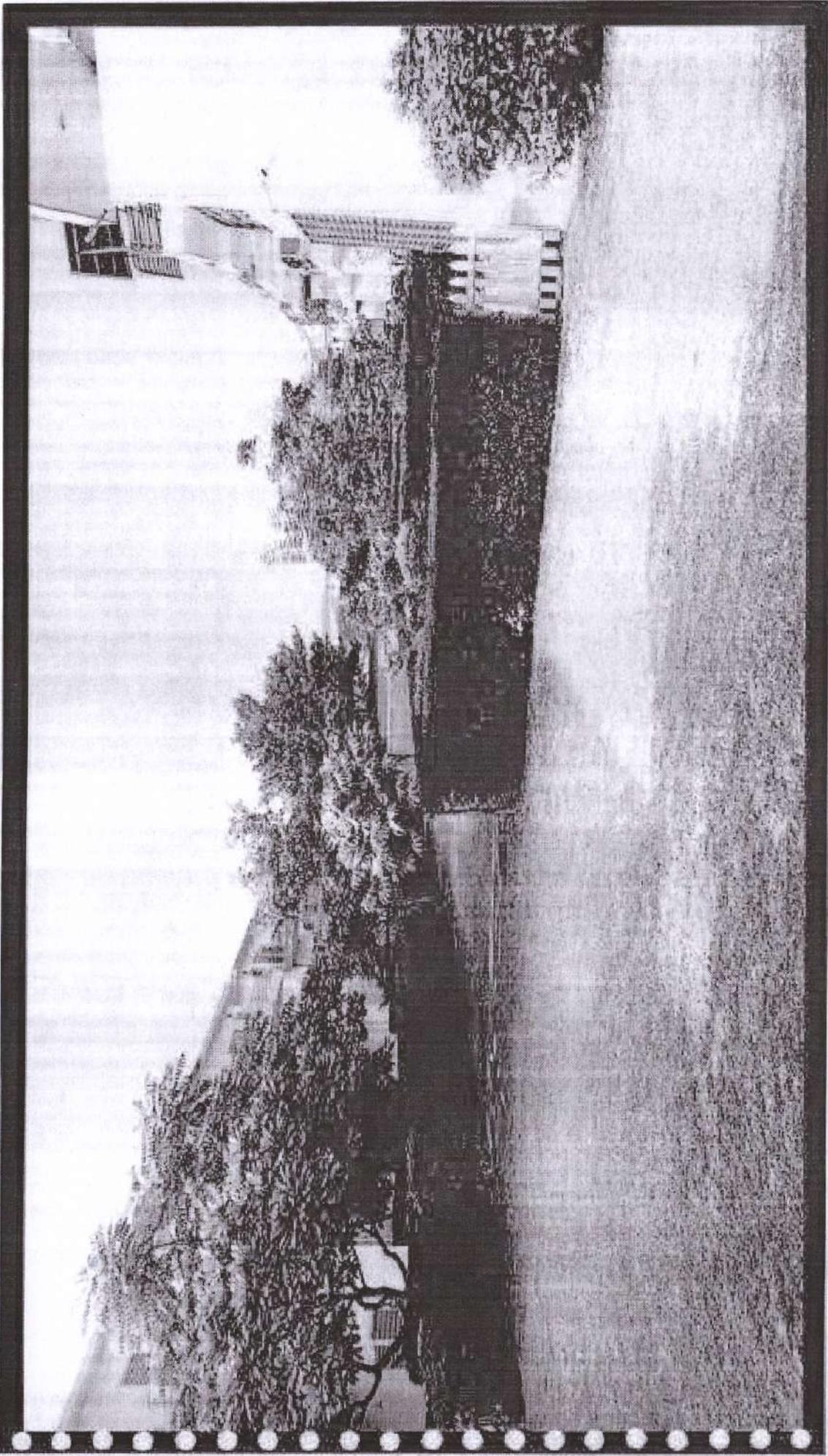
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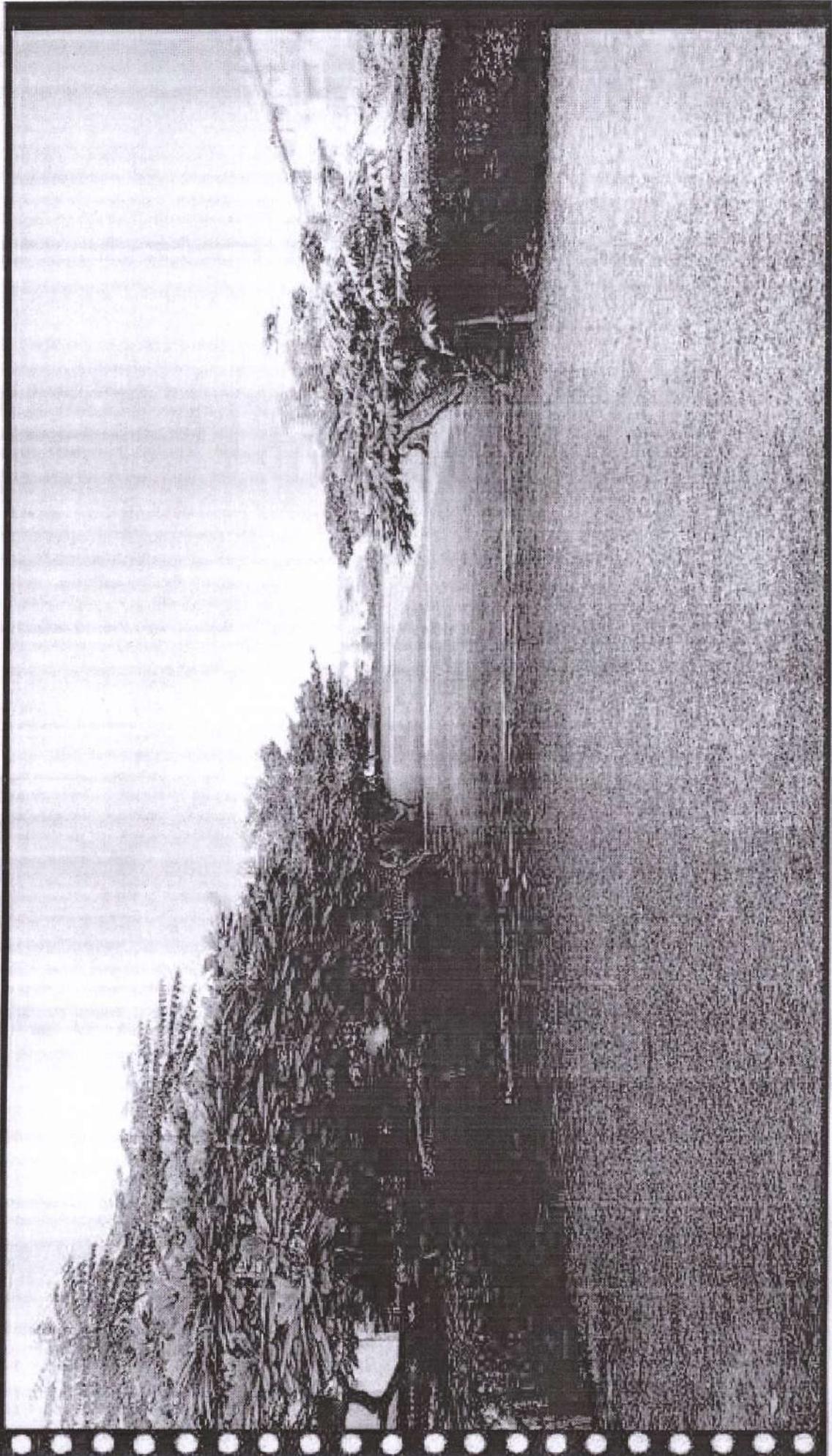
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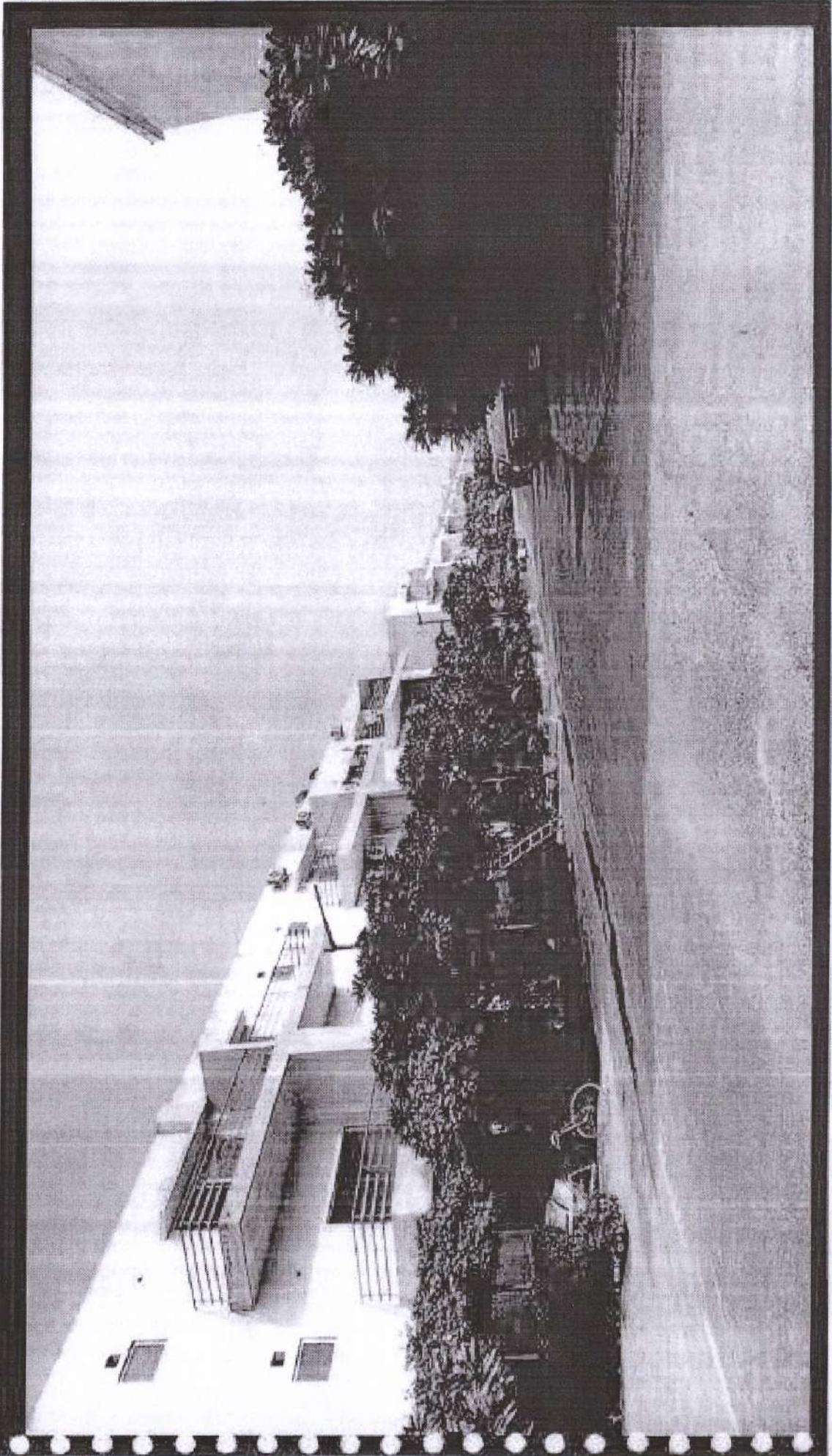
882



289



290



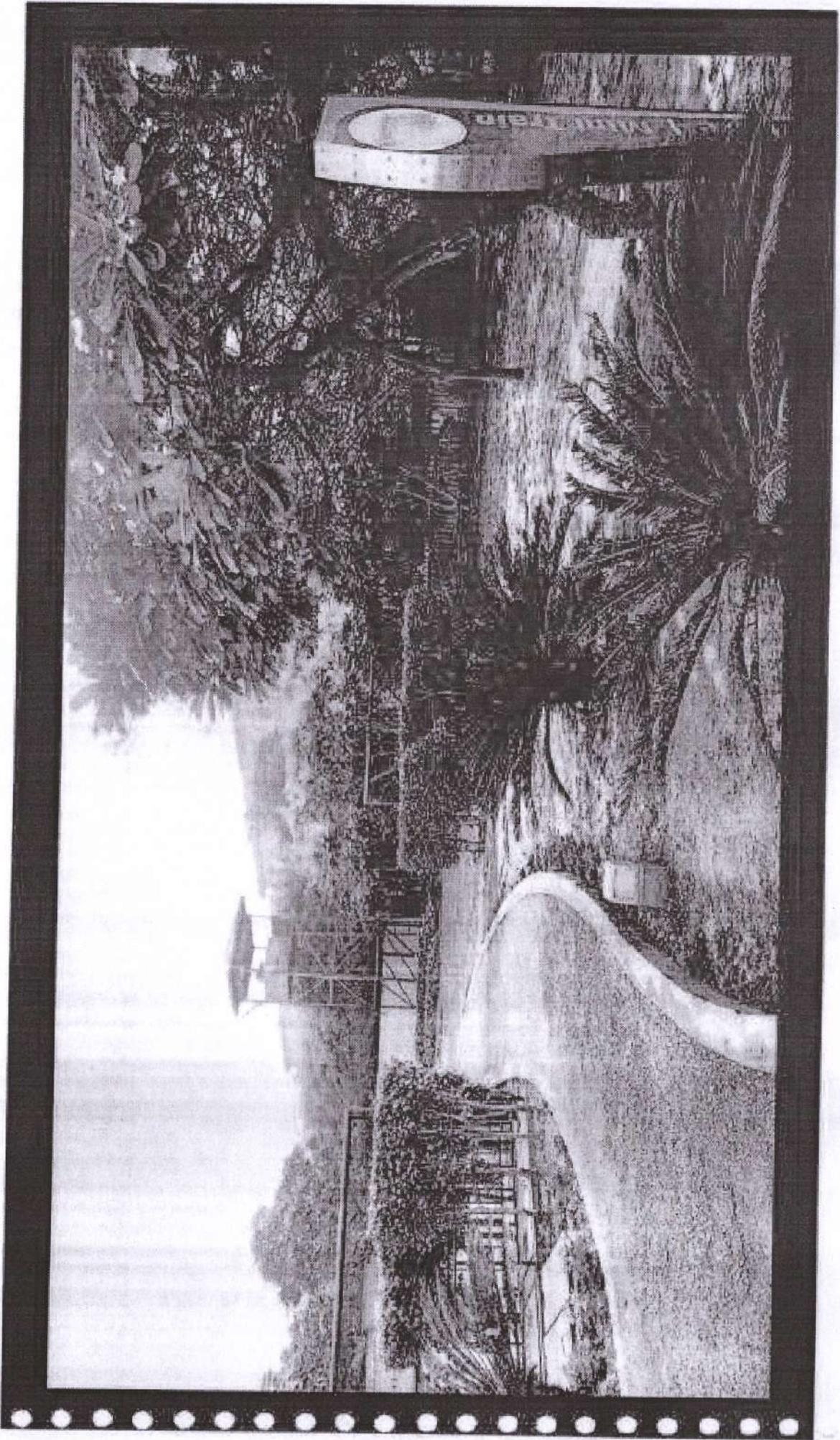
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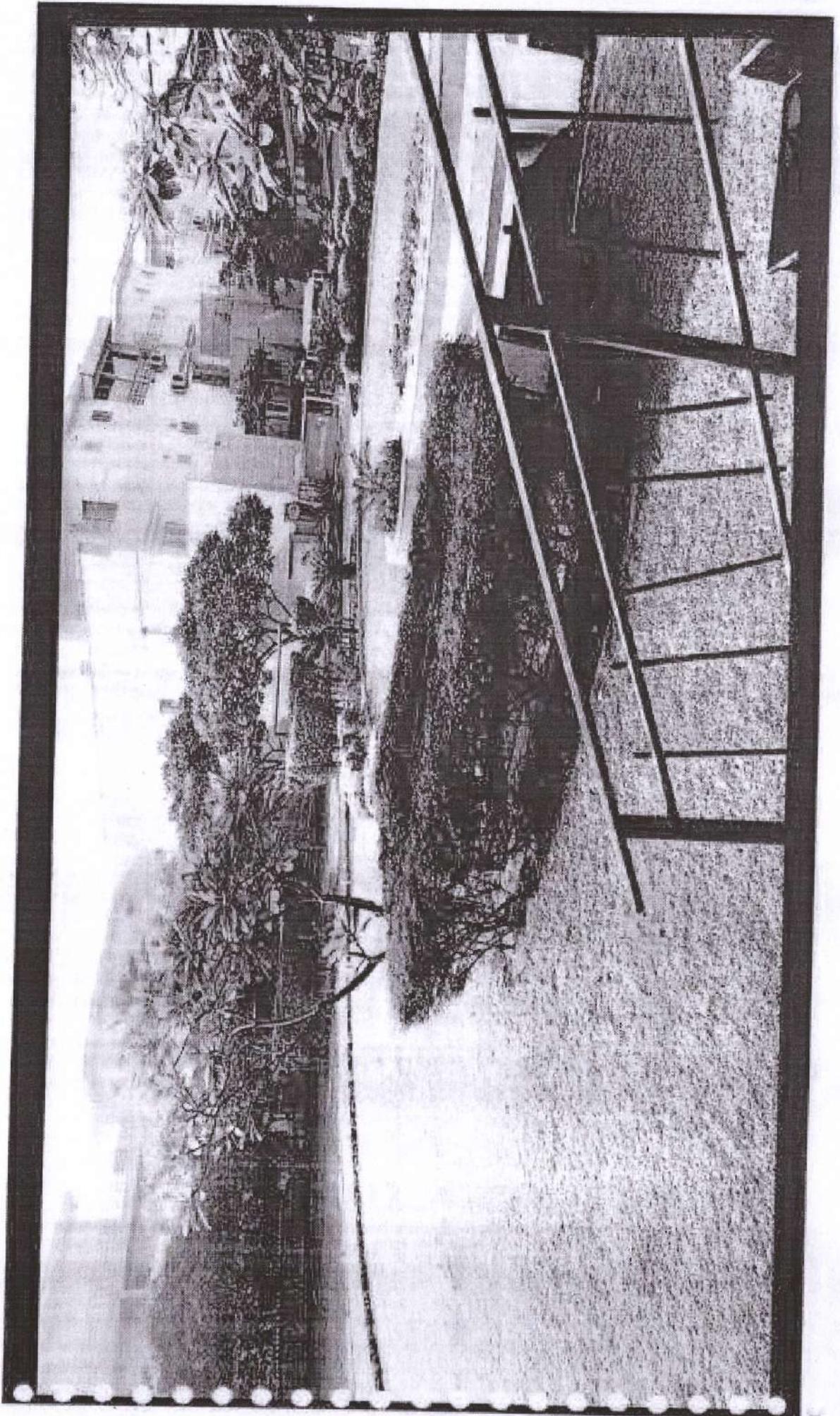
292

Children Park Removed From STP Area

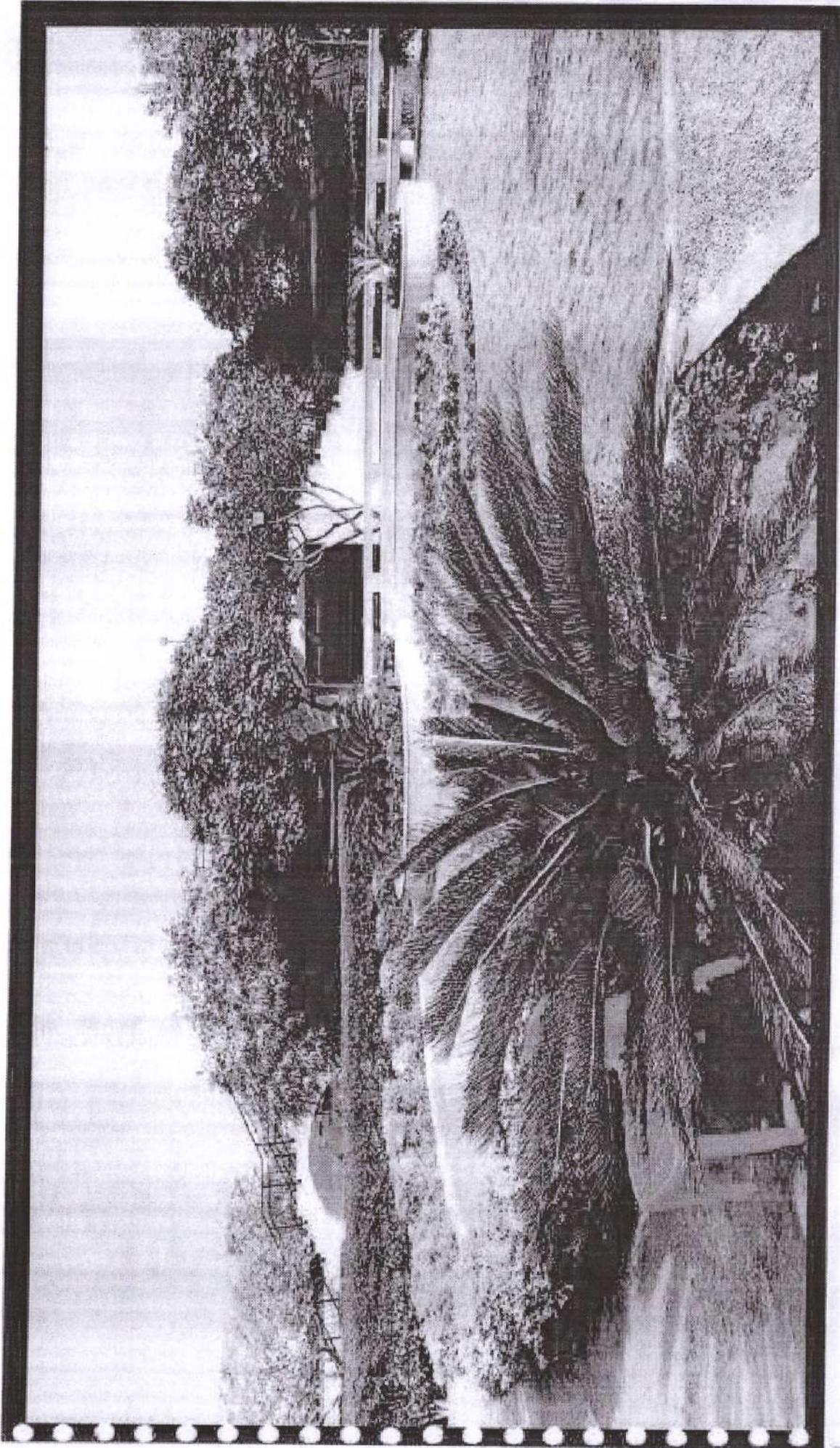
293



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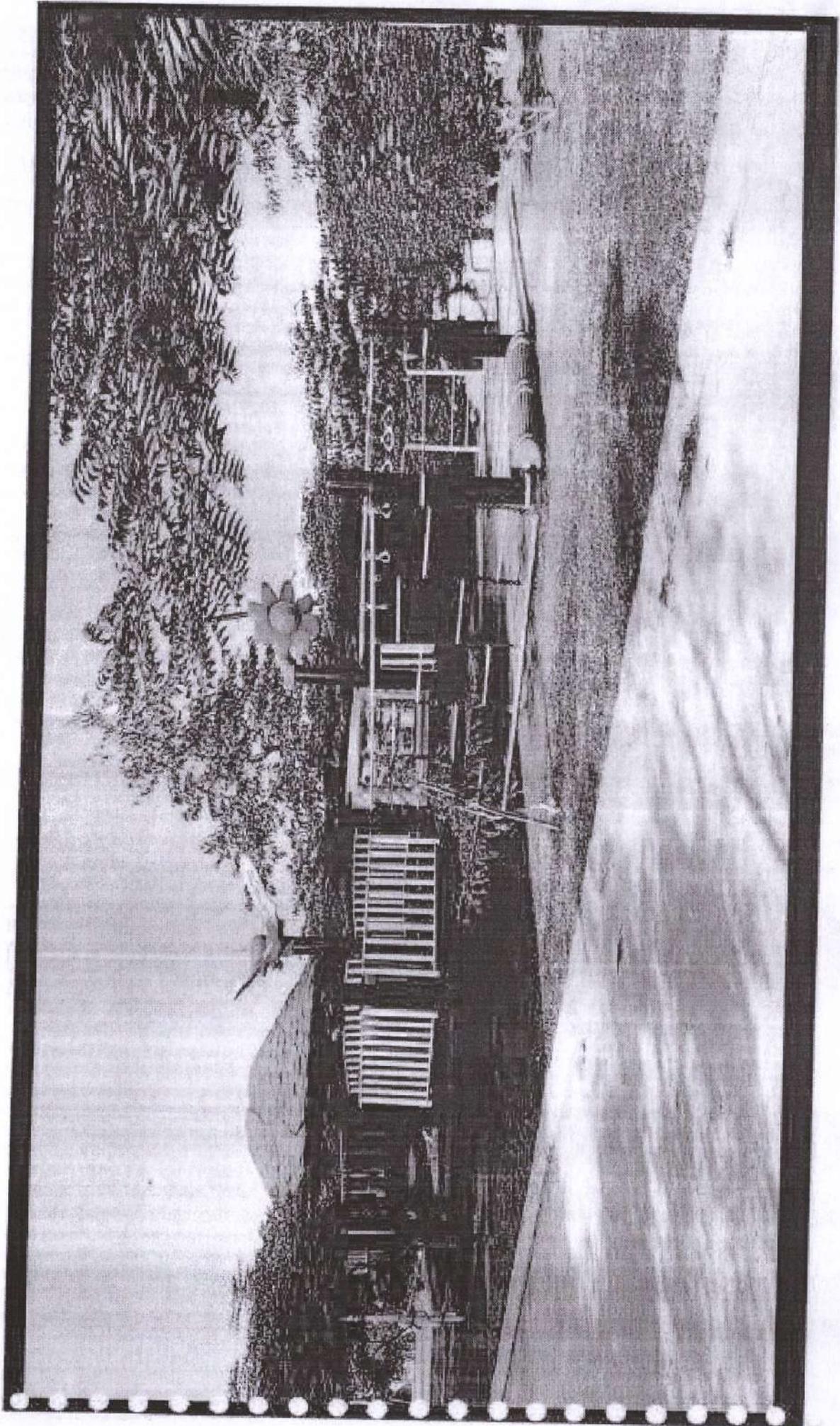


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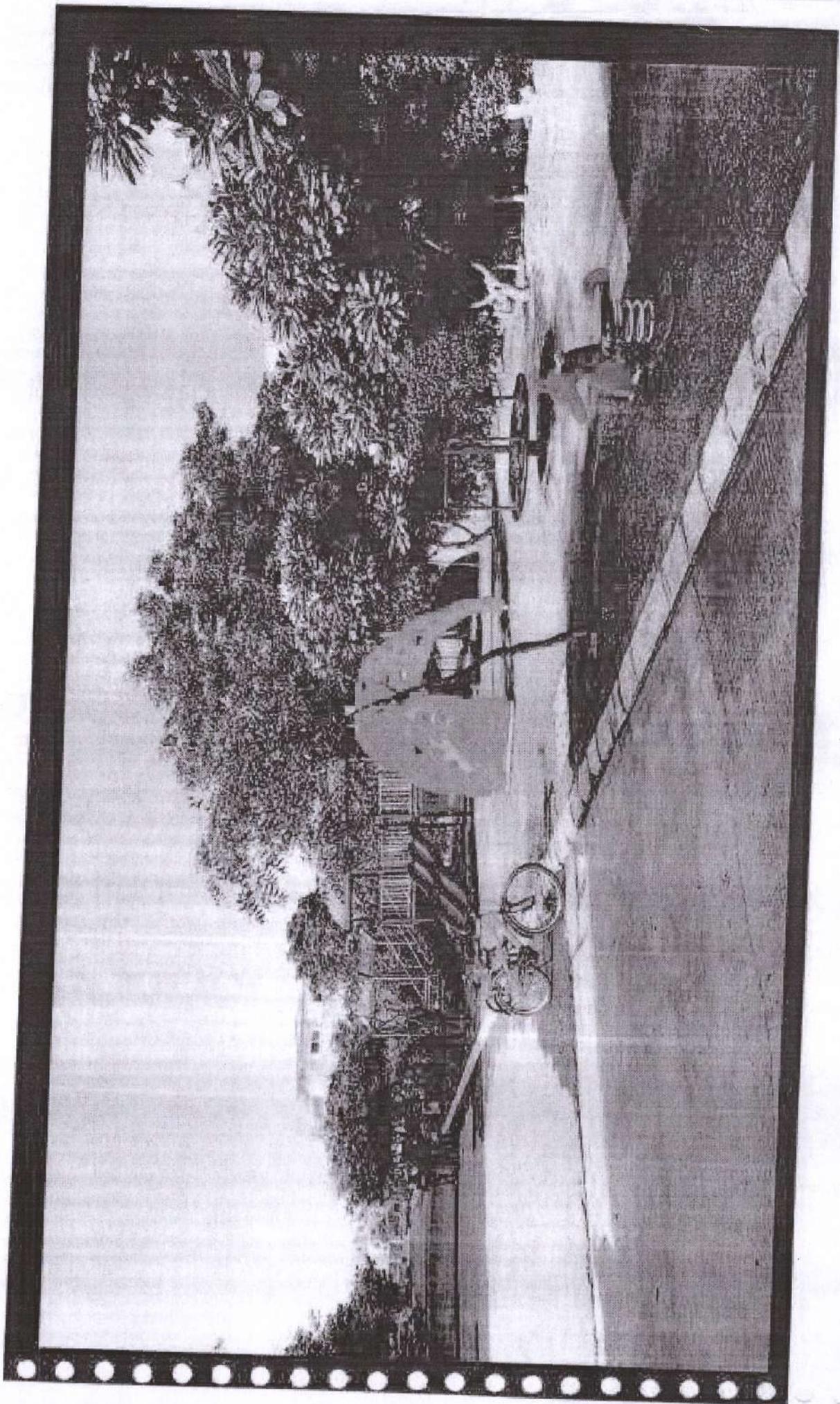


New Children Park Area

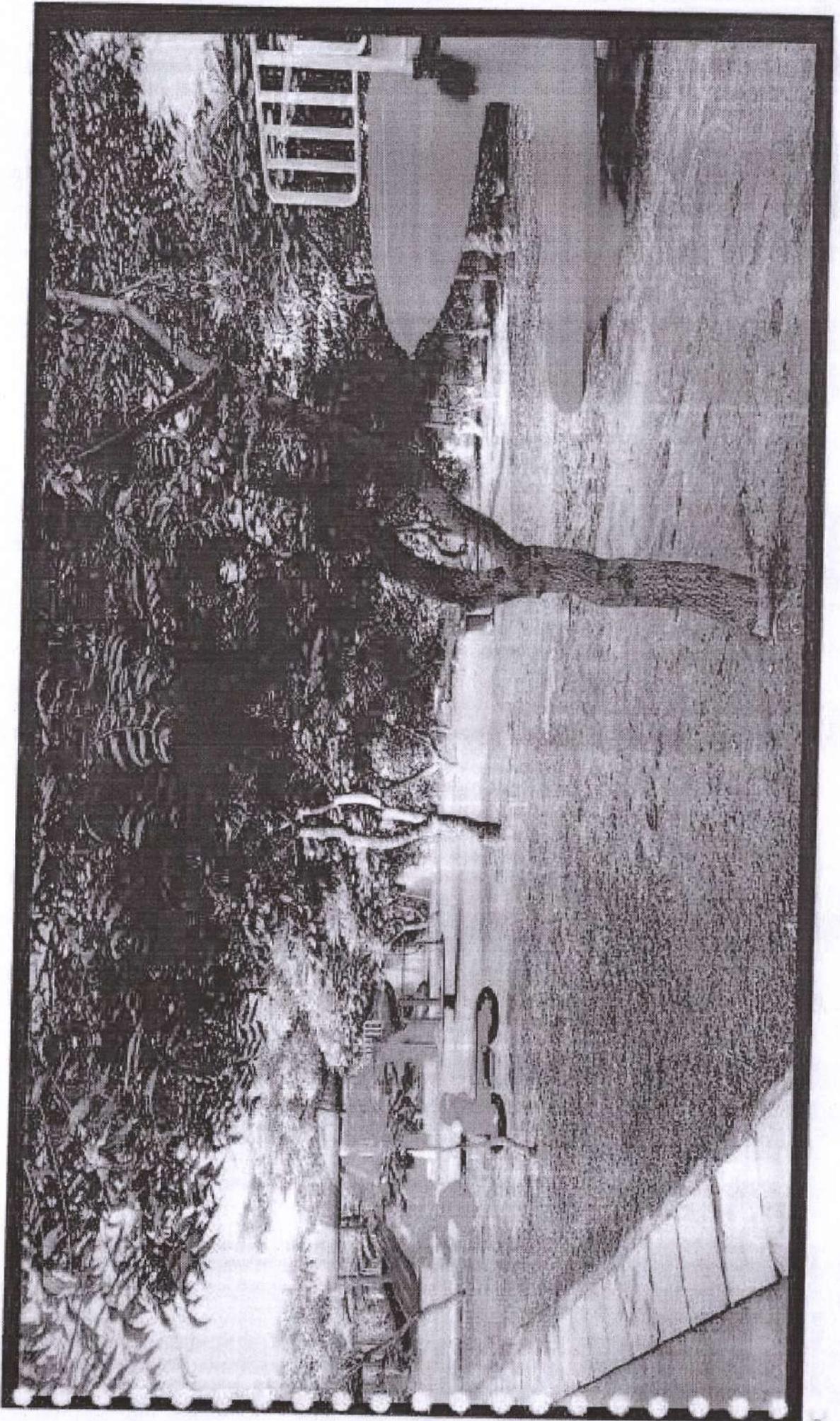
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298

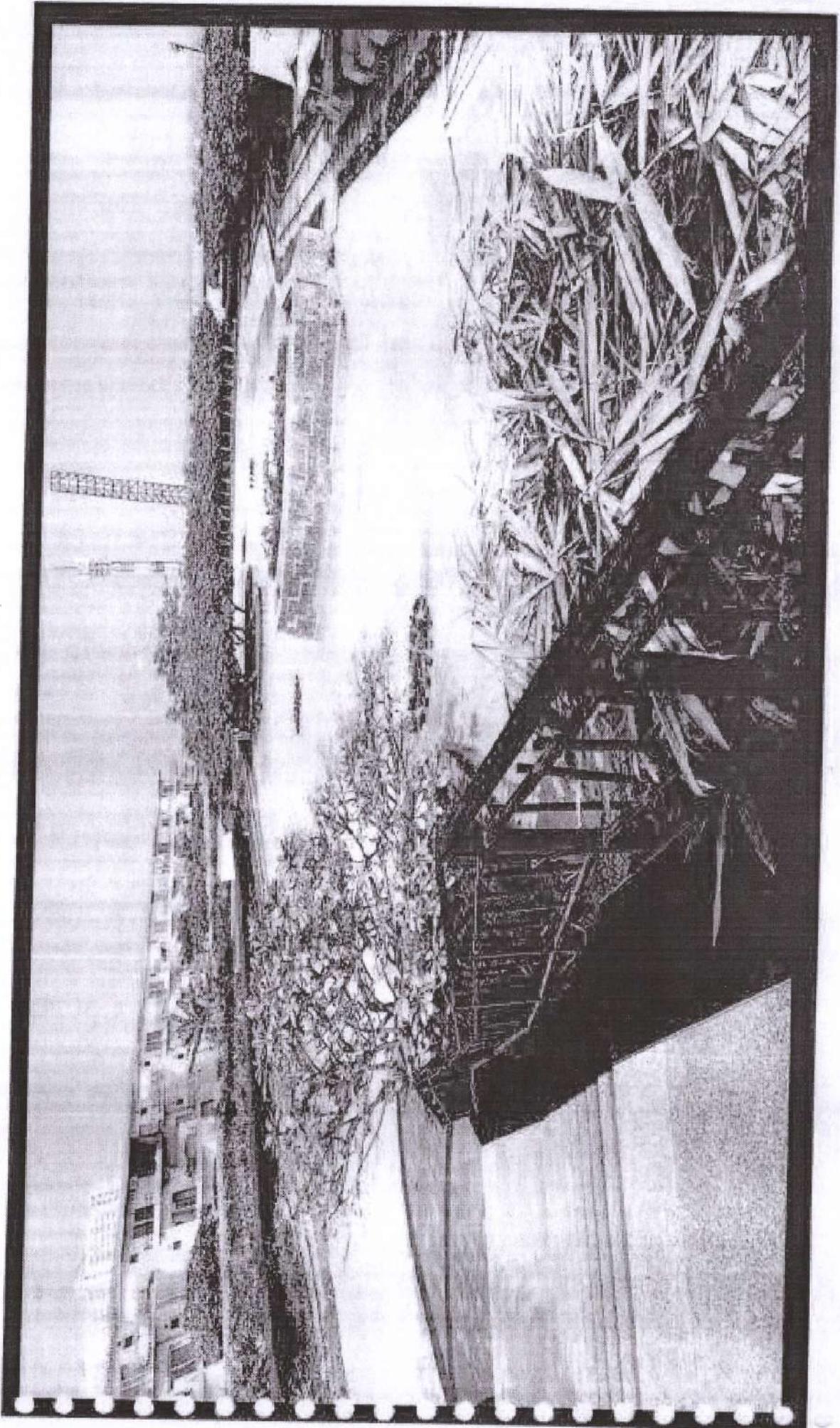


692



300

Non Operational Lake



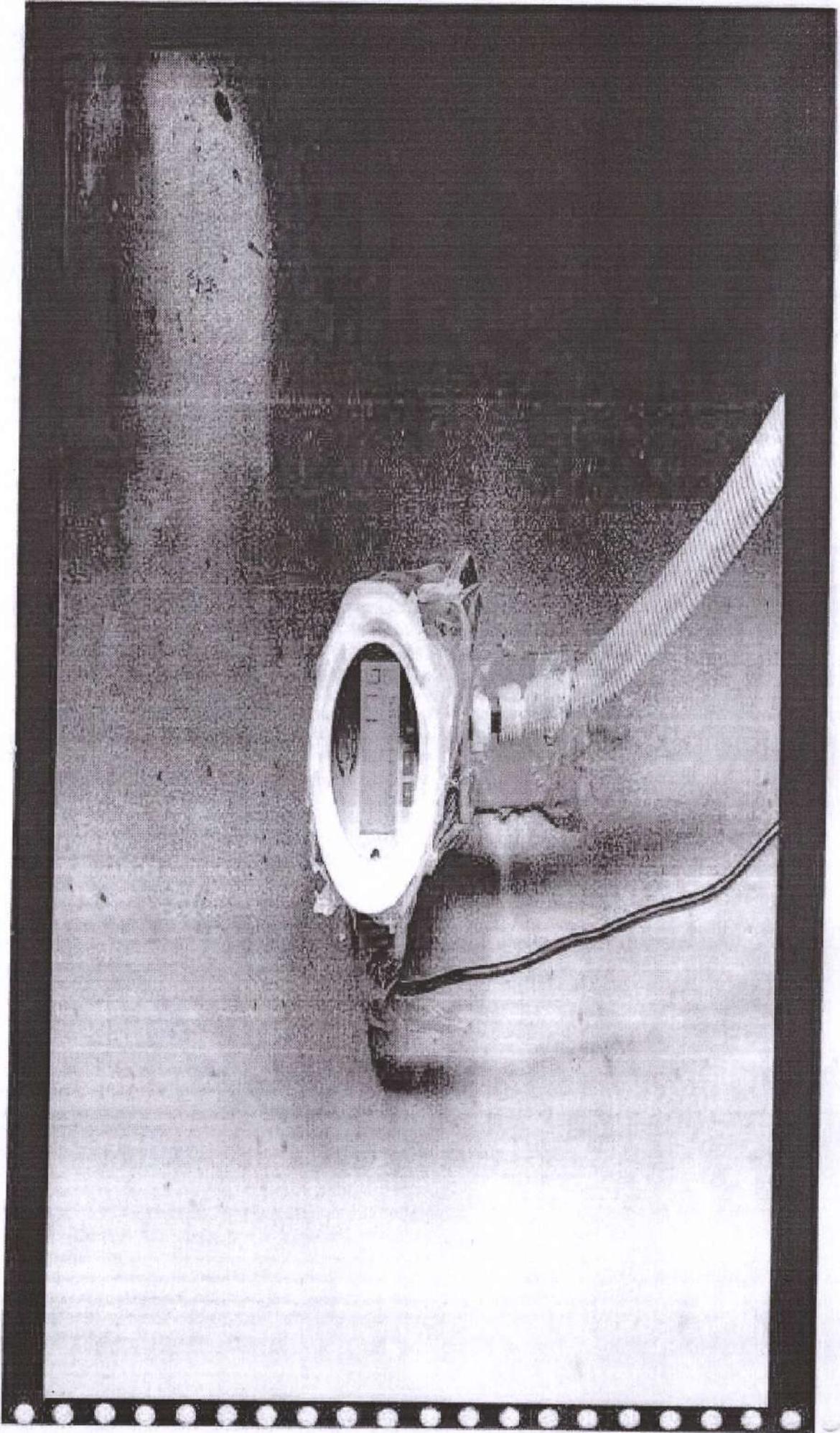
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STP According to Phase

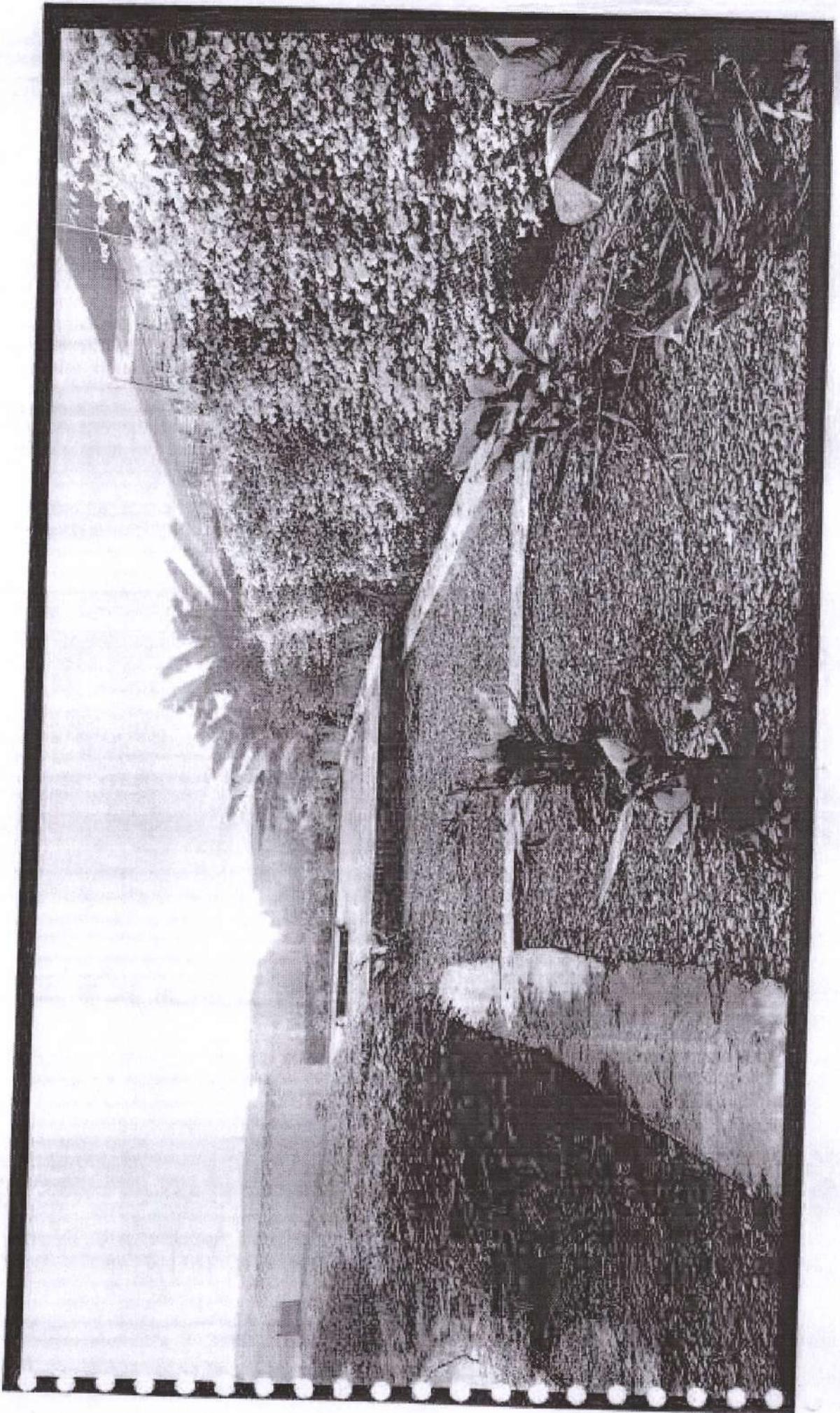
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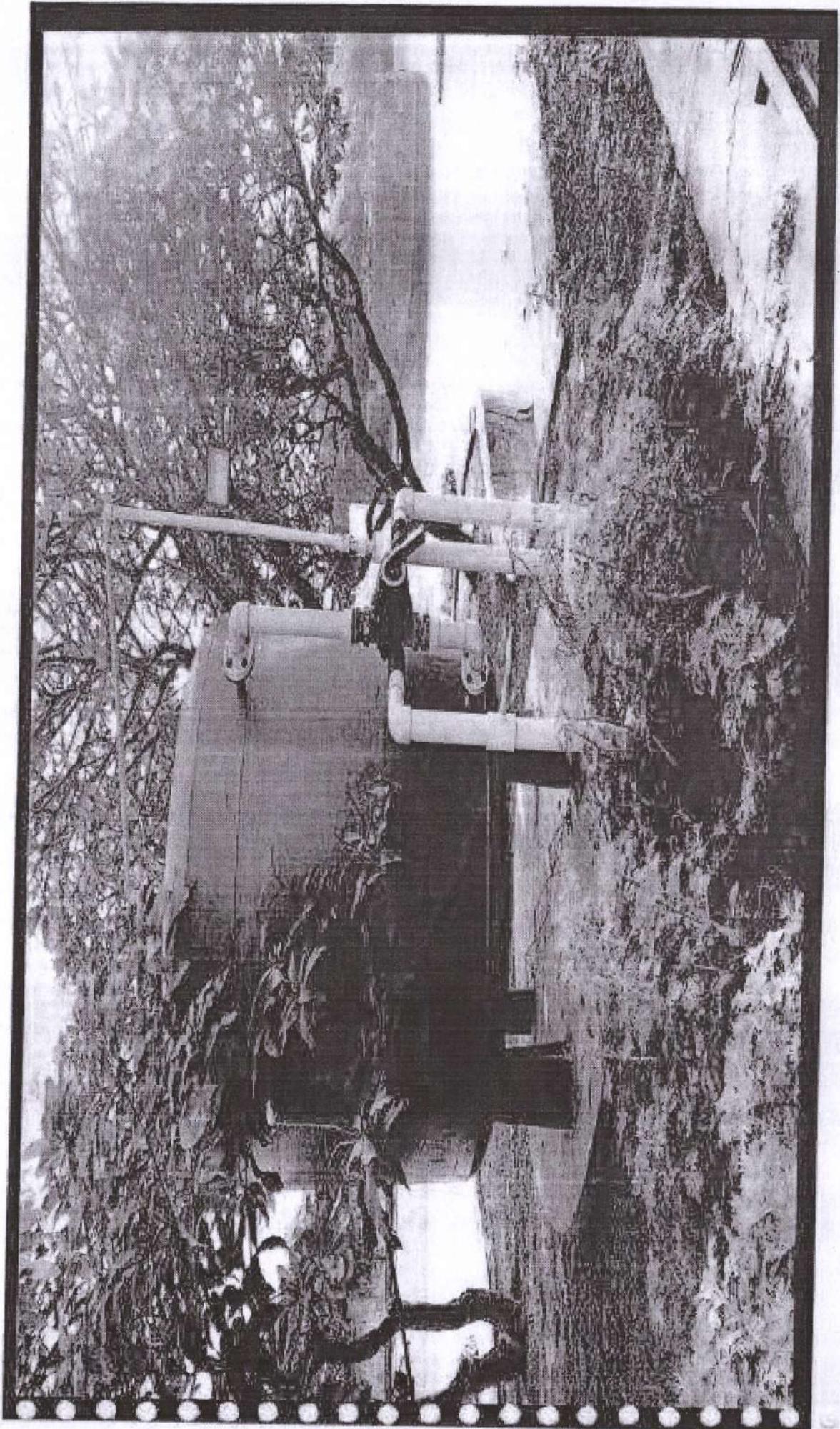
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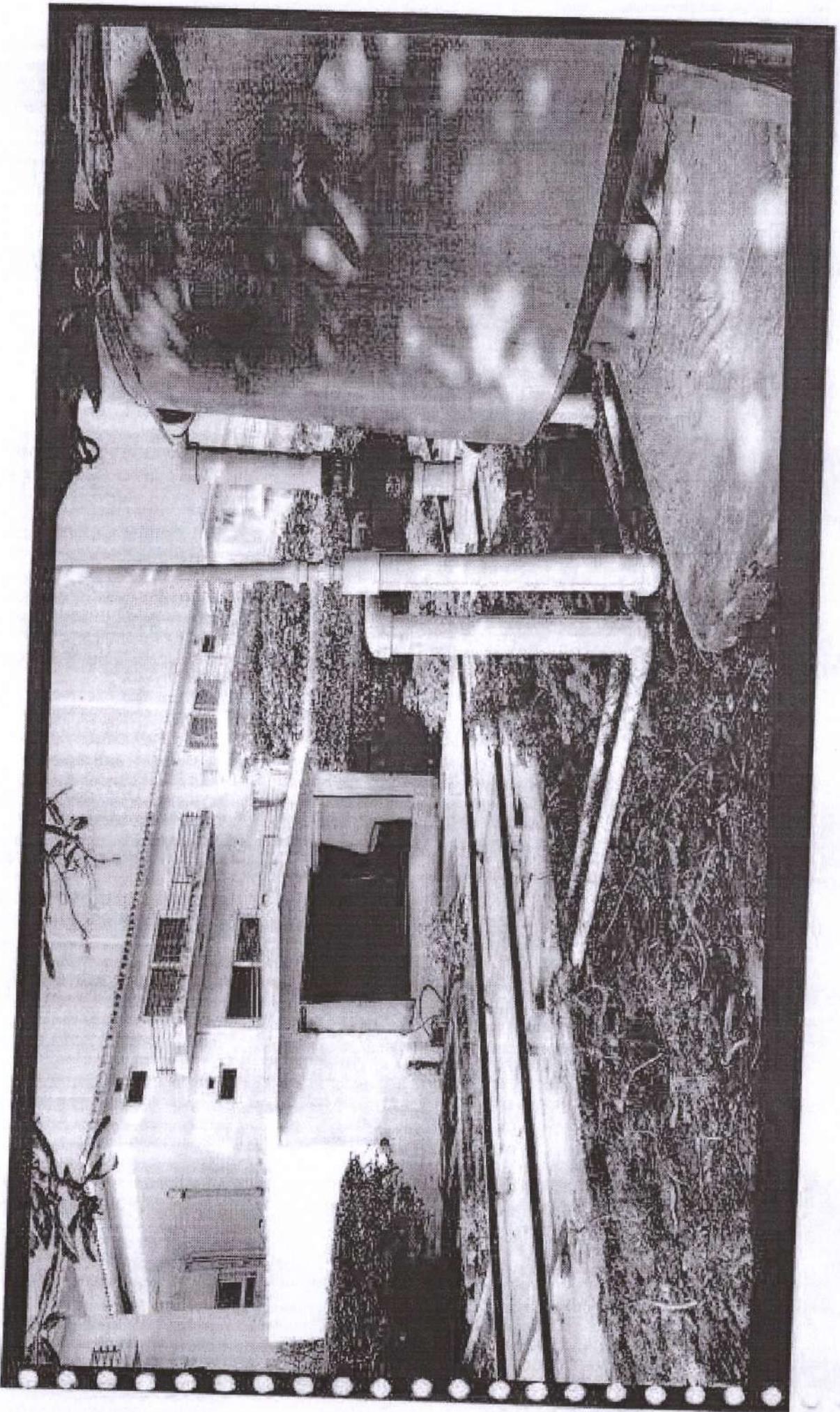
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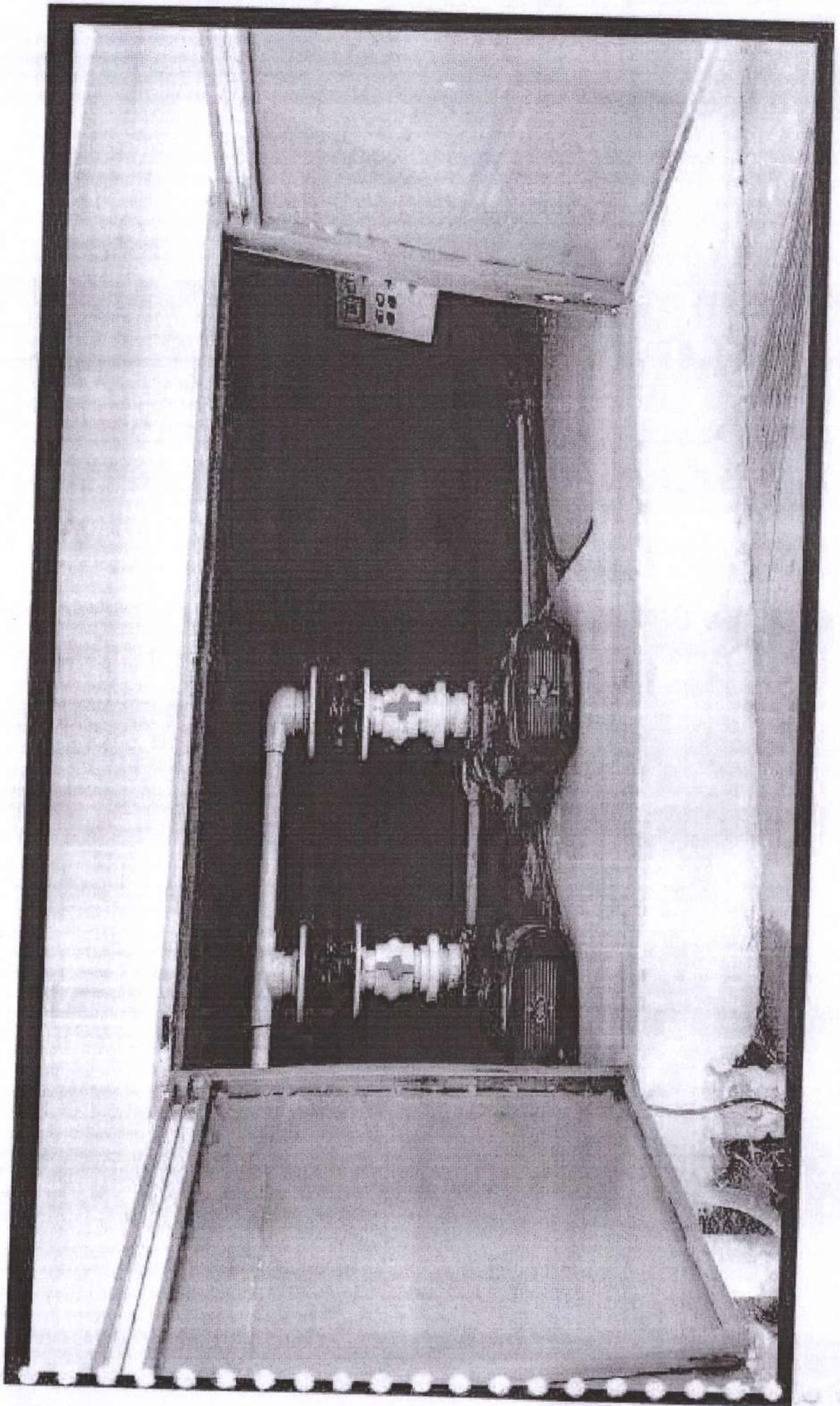
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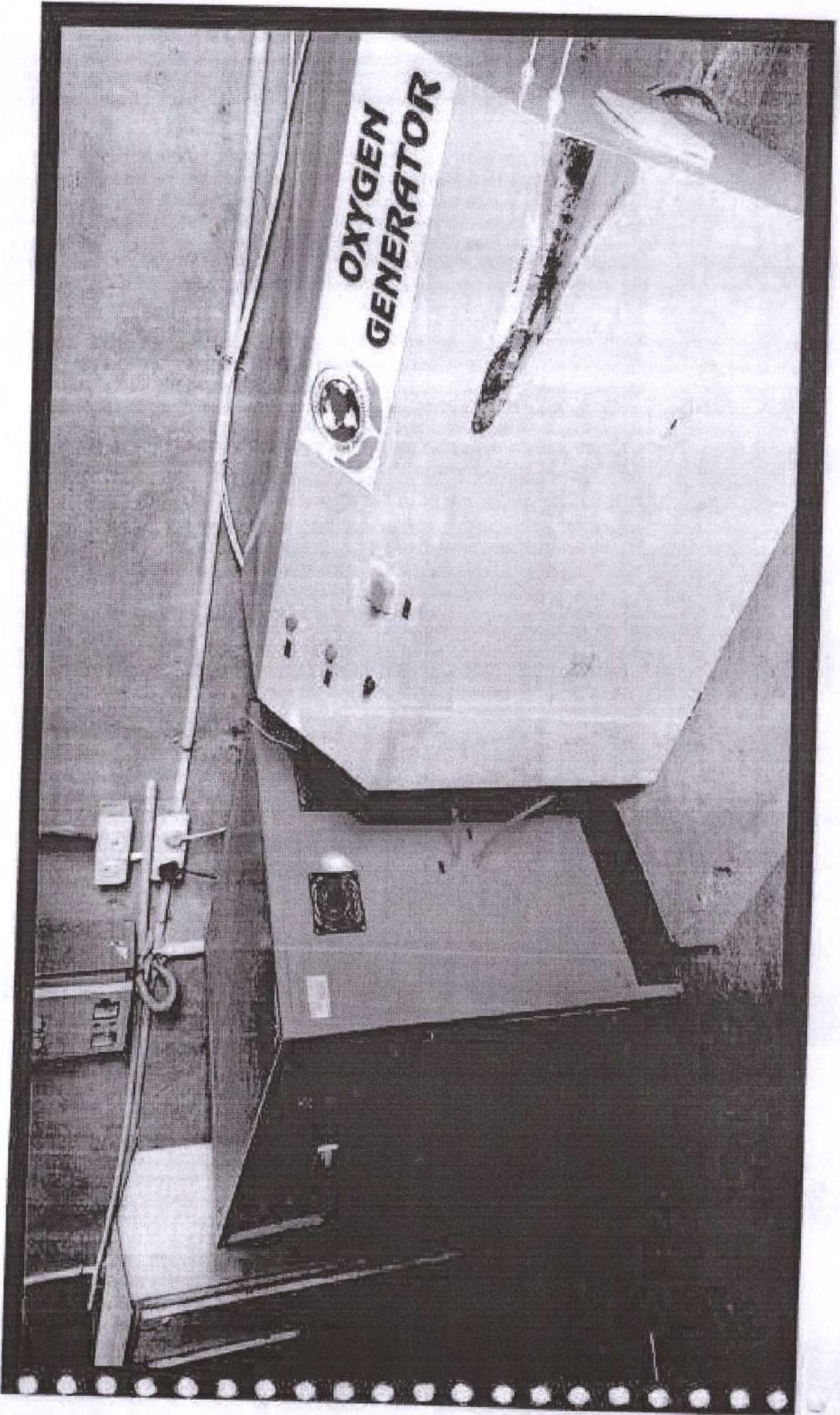


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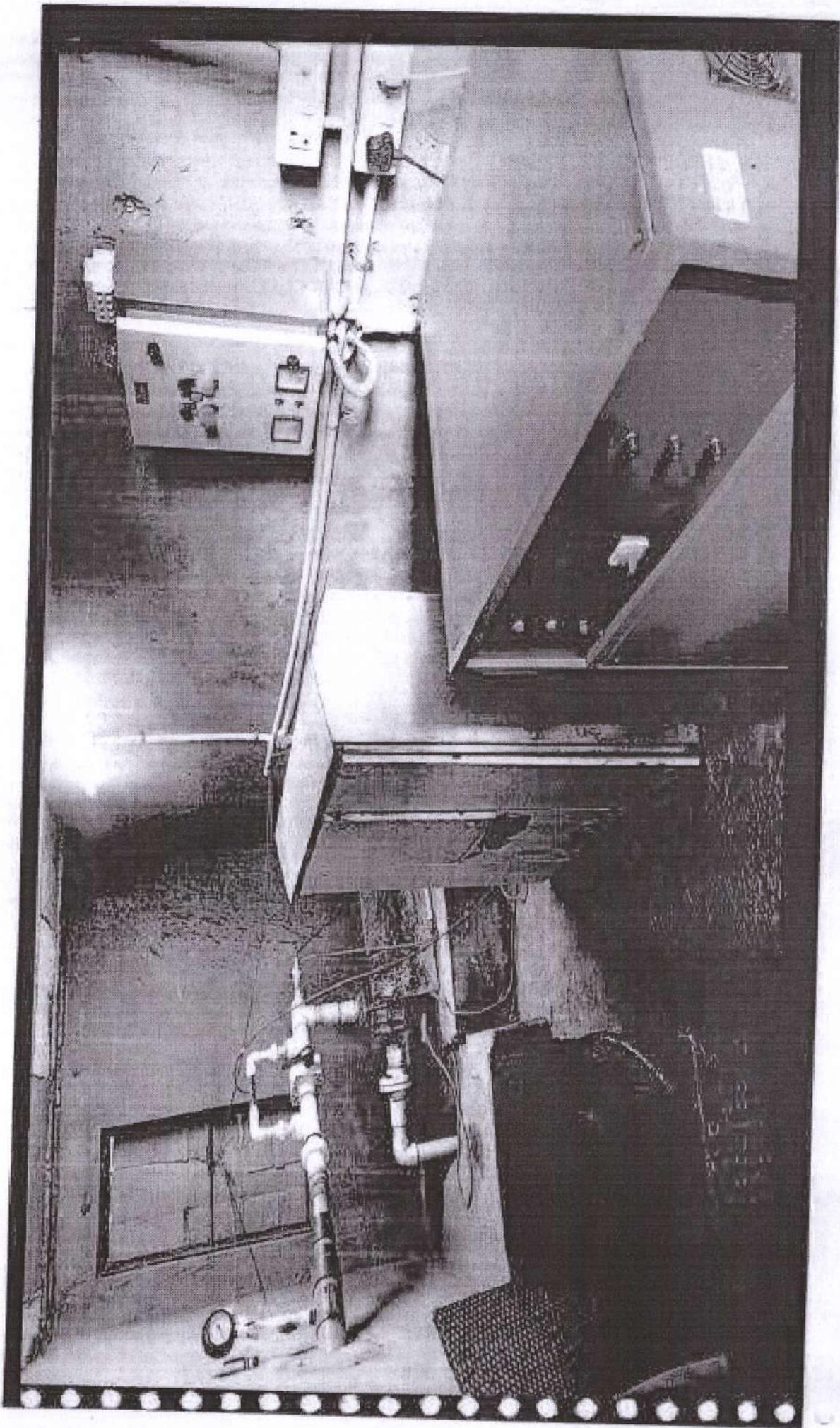


309





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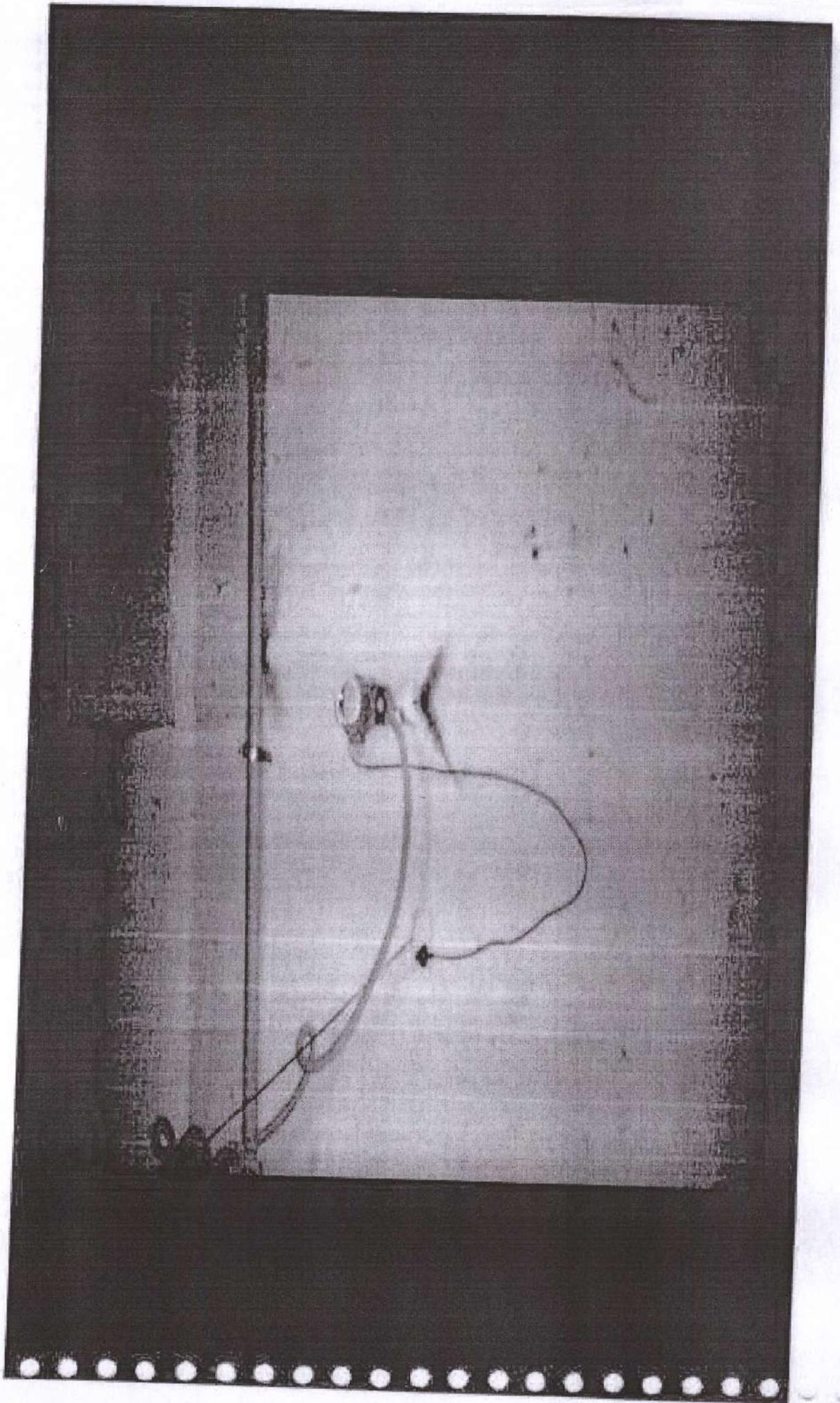


Borewell meters

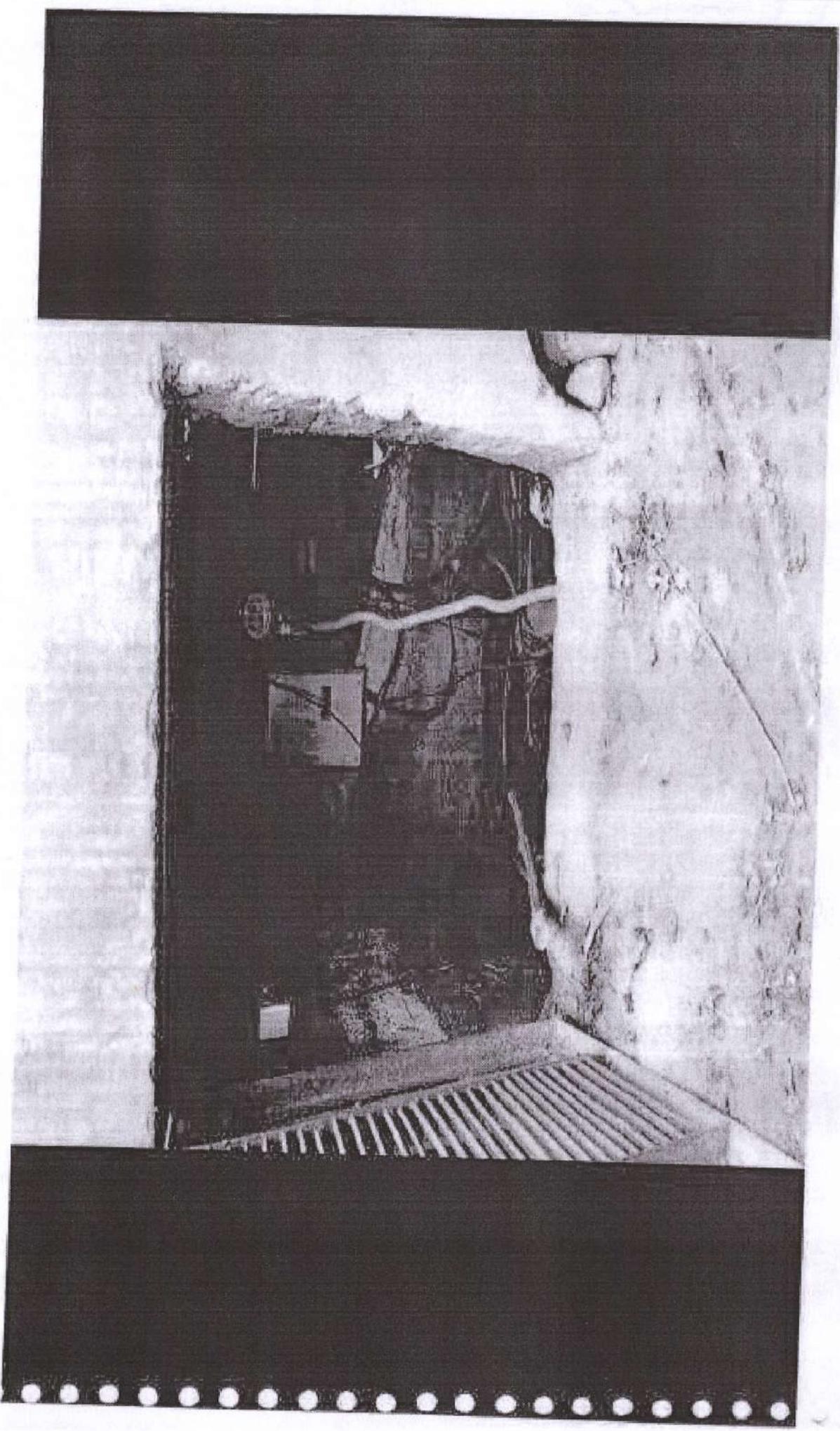
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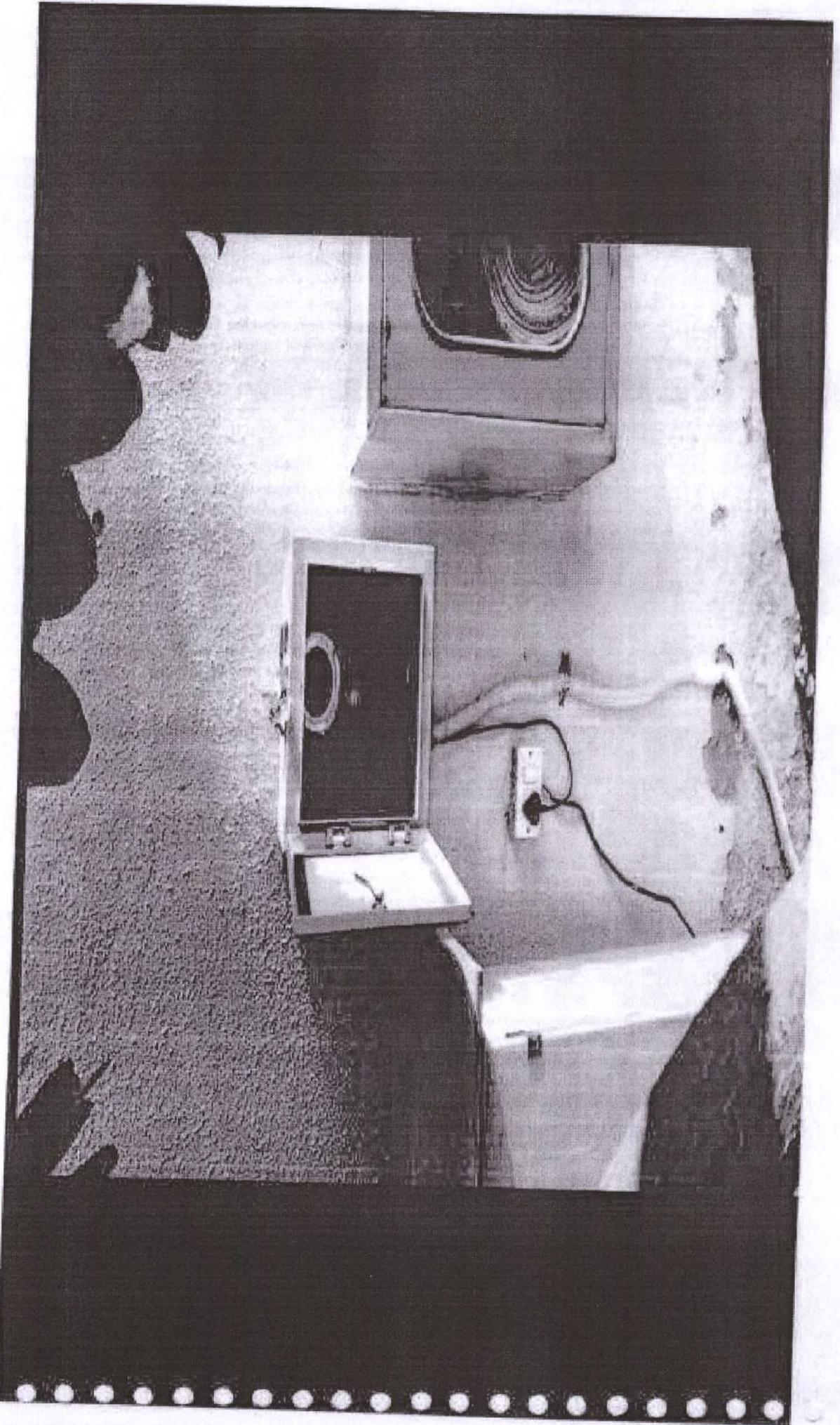
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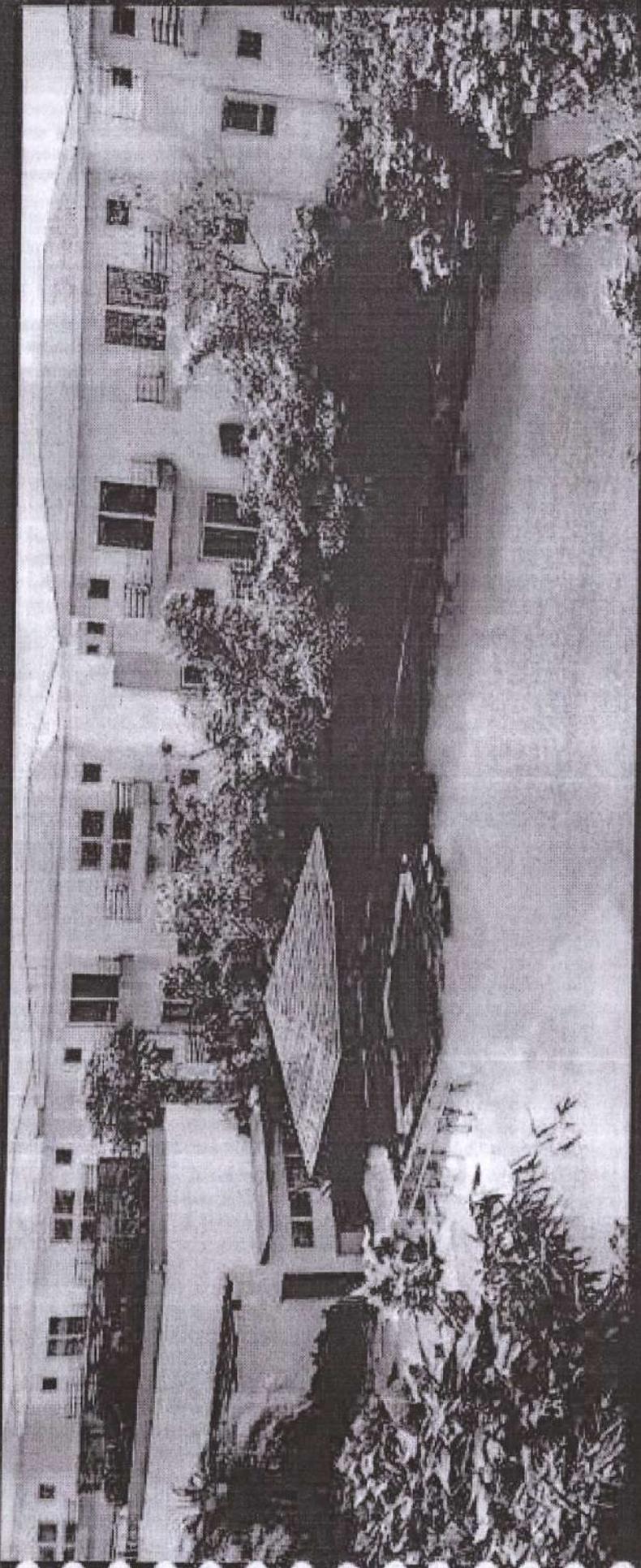
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308
915



45



Thanking You